

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
EASTERN ZONE, KOKATA BENCH

Under Section 18 (1) read with Section 16 (h) of the National Green Tribunal
Act, 2010

APPEAL No. 15 /2024/EZ

IN THE MATTER OF: -

Kanhaiya Kumar

...Appellant

-Versus-

Union of India & Ors.

...Respondents

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 F/4640/4516/2023

Date : 07/11/2024

Place: Kolkata



Kanhaiya Kumar

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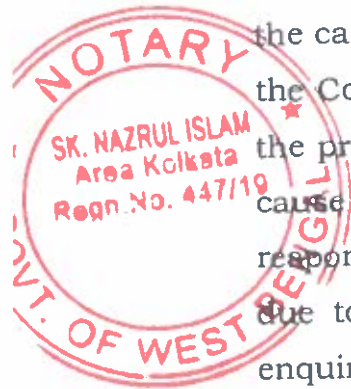
...Respondents

SYNOPSIS

The present appeal is being filed under Section 18 (1) read with Section 16 (h) of the National Green Tribunal Act, 2010, by the appellant. The present petition is a civil case where a substantial question relating to environment and human life is involved which arises out of implementation of statutes relating to environment, more particularly mentioned in Schedule-I of the National Green Tribunal Act, 2010. That the case relates to the illegally mining of sand ghats of Jamui, Bihar, by the Contractors under BSMC Ltd., and thereafter allotting the same to the present contractor for further excavation. That there are a series of cause of action which are continuing wrongs committed by State respondent and/or their agents / contractors such as death of a person due to drowning and extending lease without conducting any proper enquiry by the Bihar State Mining Corporation Limited.

The present Appeal is being further filed seeking directions from this Hon'ble Tribunal for staying all activity of mining until a fresh

Kanhai Kumar



inspection is not conducted by an independent committee, preferably a Government Institution or Government-Recognized Institution. It is further prayed that the respondent authorities and /or contractors may be restrained from carrying out any kind of mining and/or recovery of any sand stored or excavated, till disposal of the present appeal.

By the way of this appeal the appellant seeks intervention of this Hon'ble Tribunal and prays before the Hon'ble Tribunal as follows:

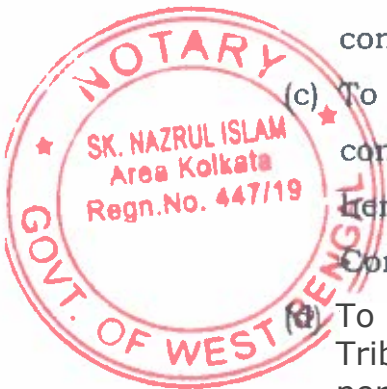
(a) To form and/or create a Joint Committee headed by a Senior Scientist of MoEF for conducting inspection without being influenced:

- i. into illegal sand mining, while verifying the depth of the illegal mining conducted beyond the 1 meter from the level of the riverbank by the contractors of the State Government;
- ii. into the death of a person due to excessive mining, which resulted in drowning;
- iii. to compute compensation for the death of the boy due to the illegal sand mining;

(b) To stay all activities of mining and/or excavating at the said location by either the State Respondents and/or their contractors/agents and/or any other third party;

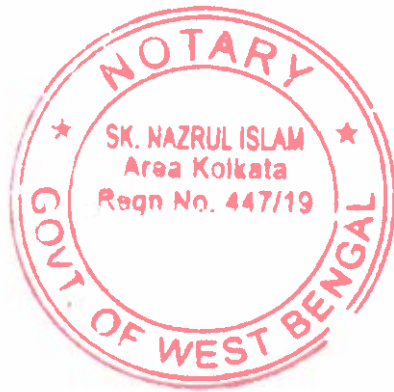
(c) To cancel and/or quash and/or set aside the impugned CTE and connected Environmental Clearance (being Annexure no. "G Colly" herein) issued by the Member Secretary, Bihar State Pollution Control Board herein;

(d) To direct the state respondents / authorities to inform the Hon'ble Tribunal whether compensation to the family of the deceased persons were paid or not due to the illegal rampant mining and lack of safety measures taken by the State authorities;



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- (e) To condone the delay in filing the appeal, if any;
- (f) Pass such further or other orders or orders as this Hon'ble Tribunal may deem fit and proper.



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IN THE MATTER OF: -

Kanhaiya Kumar

...Appellant

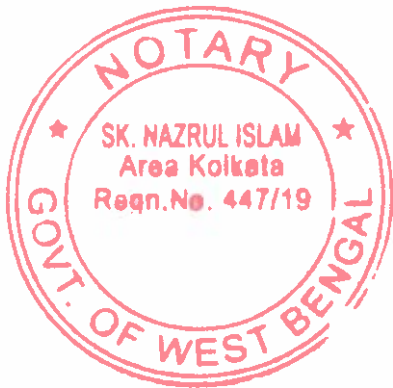
-Versus-

Union of India & Ors.

...Respondents

LIST OF DATES

<u>Dates</u>	<u>Particulars</u>
10-11-2021	Hon'ble Supreme Court's order in Civil Appeal 3661-3662/2020.
27-12-2022	Notice for Tender for sand mining.
28-03-2023	Hon'ble Supreme Court's order in Civil Appeal 3661-3662/2020.
09-07-2024	Environmental Clearance has been granted to M/s Gopal Kumar.



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Kanhaiya Kumar

...Appellant

-Versus-

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...Respondents

MEMO OF PARTIES

IN THE MATTER OF: -

Kanhaiya Kumar S/O Sahjanand Singh having its registered address at
Village- Kewali, Tola-Kewali, P.S.- Sono, P.O.- Sono, Jamui, Bihar -
811314; E: kanhaiya kr29@gmail.com.

...APPELLANT

-Versus-

1. Union of India served through the Secretary of Ministry of Environment, Forest and Climate Change, Indira Paryavaran Bhavan, Jor Bagh Road, New Delhi - 110 003, Email id : Imc.moefcc@gov.in secy-moef@nic.in.
2. The State of Bihar served through the Chief Secretary, having its address at Government of Bihar, Main Secretariat, Patna-800015; Email id: cs-bihar@nic.in.
3. The Principal Secretary, The Mines and Geology Department, having its address at Vikas Bhawan (New Secretariat, Bailey Rd, Patna, Bihar 800015; Email id: bih.minescorp@gmail.com.



Kanhaiya Kumar

4. The Bihar State Mining Corporation Limited, served through the Managing Director, Bihar State Mining Corporation Limited, Vikas Bhawan (New Secretariat, Bailey Rd, Patna, Bihar 800015; Email id: bih.minescorp@gmail.com).
5. The Bihar State Pollution Control Board served through the Member Secretary having its address at Pariesh Bhawan, N.S.B - 2, Pataliputra Industrial Area, P.O. - Sadakat Ashram, Patna - 800 010; Email id: bspcb@yahoo.com; ms-bspcb-bih@gov.in
6. State Environment Impact Assessment Authority, Bihar served through the Member Secretary having its address at 2nd floor, Beltron, Baldev Bhawan Rd, Shastri Nagar, Patna, Bihar 800023; Email id: seiaa.ms.br@gmail.com.
7. District Magistrate, Office of the District Magistrate, Jamui, Bihar; Email id: dm-jamui.bih@nic.in. M: 9473191404, Pincode: 811307.
8. The Superintendent of Police, SP Office Jamui, Bihar; Email Id: sp-jamui-bih@nic.in. M: 9431800007, Pincode: 811307.
9. District Mining Officer, situated at District Mining Office, Jamui, Bihar, 811307, M: 9801448009, E: dmojamui@gmail.com
10. M/s Ganesh Sai Contractor & Construction Private Limited, served through its Director, Near Kiul Railway Station Vrindavan, Lakhisarai, Bihar, India - 811 310; Email id: kumarvinay164@gmail.com., worked for and under the Bihar State Mining Corporation Limited.
11. M/s Gopal Kumar prop. Gopal Kumar s/o Kedar Prasad Sharma, at Walpur, Pipariya, Lakhisarai, Bihar; Email Id: lkrGOPALKUMAR@gmail.com, proposed to work under the Department of Mines and Geology, Bihar. Pin code - 811 310

...RESPONDENTS



Kankaiya Kumar

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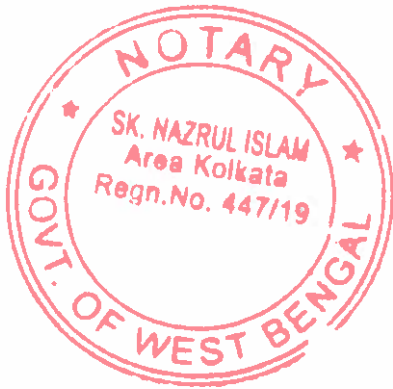
IN THE MATTER OF: -

Kanhaiya Kumar S/O Sahjanand
Singh having its address at Village-
Kewali, Tola-Kewali, P.S.- Sono,
P.O.- Sono, Jamui, Bihar- 811314;
E: kanhaiyalkr29@gmail.com.

...APPELLANT

-Versus-

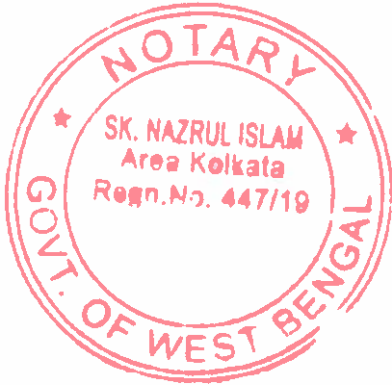
1. Union of India served through the the Secretary of Ministry of Environment, Forest and Climate Change, Indira Paryavaran Bhavan, Jor Bagh Road, New Delhi - 110003, E: lmc.moefcc@gov.in, secy-moef@nic.in.
2. The State of Bihar served through the Chief Secretary, having its address at Government of Bihar, Main Secretariat, Patna-800015; Email id: cs-bihar@nic.in.
3. The Principal Secretary, The Mines and Geology Department, having its address at Vikas Bhawan (New Secretariat), Bailey Road, Patna, Bihar - 800 015



Kanhaiya Kumar

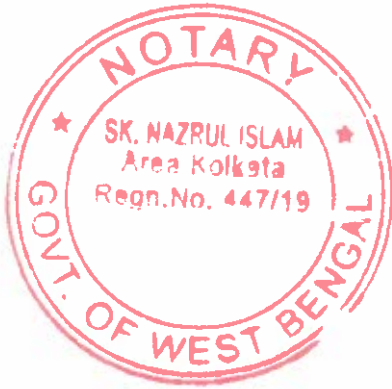
Email id:
bih.minescorp@gmail.com.

4. The Bihar State Mining Corporation Limited, served through the Managing Director, Bihar State Mining Corporation Limited, Vikas Bhawan (New Secretariat, Bailey Rd, Patna, Bihar 800015; Email id: bih.minescorp@gmail.com.
5. The Bihar State Pollution Control Board served through the Member Secretary having its address at Pariesh Bhawan, N. S. B. - 2, Pataliputra Industrial Area, P. O. - Sadakat Ashram, Patna - 800 010; Email id: bspcb@yahoo.com;
ms-bspcb-bih@gov.in.
6. State Environment Impact Assessment Authority, Bihar served through the Member Secretary having its address at 2nd floor, Beltron, Baldev Bhawan Rd, Shastri Nagar, Patna, Bihar 800023; Email id: seiaa.ms.br@gmail.com.
7. District Magistrate, Office of the District Magistrate, Jamui, Bihar; Email id: dm-jamui.bih@nic.in.
M: 9473191404, Pincode: 811307.



Kanhaiya Kumar

8. The Superintendent of Police, S. P., Office, Jamui, Bihar, Email Id: sp-jamui-bih@nic.in, M: 9431800007, Pin: 811307
9. District Mining Officer, situated at District Mining Office, Jamui, Bihar, Pin- 811307, M: 9801448009, E: dmojamui@gmail.com
10. M/s Ganesh Sai Contractor & Construction Private Limited, served through its Director Near Kiul Railway Station Vrindavan, Lakhisarai, Bihar, India – 811 310; Email id: kumarvinay164@gmail.com., worked for and under the Bihar State Mining Corporation Limited.
11. M/s Gopal Kumar prop. Gopal Kumar s/o Kedar Prasad Sharma, at Walpur, Pipariya, Lakhisarai, Bihar, email id: lkgopalkumar@gmail.com proposed to work under the Department of Mines and Geology, Bihar, Pin code - 811 310



...RESPONDENTS

The humble petition on behalf of the Appellant above named most respectfully

S H E W E T H: -

1. The Appellant being a law-abiding citizen of India and a local resident of the locality as mentioned in the cause title hereinabove.

Kanhaiya Kumar

2. The addresses of the respondents are stated above for the purpose of service of notices pertaining to the instant application. All the acts, actions and inactions of the respondent authorities are amenable to the jurisdiction of this Hon'ble Tribunal. The respondent no. 1 to 9 are authorities within the meaning of Article 12 of the Constitution of India, 1950 and/or functionaries thereunder and respondent no. 10 is the contractor working for BSM Corp. Ltd. and respondent no. 11 being private respondents i.e. the Current Contractor who has been allotted the said area for further mining beyond the threshold area.

A. BRIEF FACTS OF THE CASE: -

1. The present appeal is being filed under Section 18 (1) read with 16 (h) of the National Green Tribunal Act, 2010 (hereinafter referred to as the 'NGT Act'). The present petition is a civil case where a substantial question relating to degrading the environment due to unprecedented and uncontrollable illegal sand quarrying, which arises out of implementation of statutes relating to environment, more particularly mentioned in Schedule-I of the National Green Tribunal Act, 2010.
2. That the present case arises out of the illegal sand mining beyond the prescribed limit of 1 (one) metre in depth, which ultimately resulted in several deaths of children and adults at the illegal mined sand ghats while bathing in it.

3. The present Appeal is being further filed seeking directions from this Hon'ble Tribunal for conducting a fresh inspection by an



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independent committee, preferably by the Senior Scientist of MoEF along with other members from Government Institution or Government-Recognized Institution into the illegal sand mining much more beyond the prescribed limit causing deaths of various local residents at the ghats.

4. That the appellant states that in the matter Civil Appeal 3661-3662/2020, The State of Bihar & Ors. -Vs- Pawan Kumar & Ors, the Hon'ble Supreme Court of India vide its Solemn order dated 10-11-2021, substituted the solemn order dated 14th October, 2020, of the Hon'ble NGT, EZ, while directing the state authorities of Bihar, to prepare fresh DSRs drafts for the purpose of mining after carefully checking and monitoring each and every aspect with modern technologies, thereafter the drafts would be put under scrutiny and evaluation by SEAC within a time frame of 6 weeks. Once the DSR drafts have been cross-checked without leaving any stones unturned, the same shall be submitted to the SEIAA for consideration of the said DSRs and their parameters regarding whether they can be approved or not while adhering to the procedures laid down in the policy of January, 2020.

That while the authorities were directed to prepare fresh DSRs, the Hon'ble Supreme Court allowed and permitted the State Government to carry on mining activities through Bihar State Mining Corporation for which the services of the Contractors may be employed but while doing so it cast a duty and responsibility upon the State Government / Authorities (specifically i.e. Bihar State Mining Corporation) to ensure that all environmental concerns are taken care of and no damage is caused to the environment.

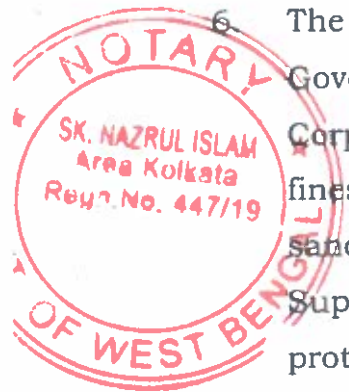


Kankaya Kumar

5. That as per the direction of the Hon'ble Supreme Court of India, the authorities had to prepare the DSRs within a span of time of 5 months approximately 20 weeks from the date of the Solemn Order, as such the matter was returnable within 20 weeks, whereas, the State Authorities having been granted rights to mine sand through contractors, choose to take advantage of the same and misused the powers granted by the Hon'ble Supreme Court. When the matter was again taken up on 28-03-2023, before the Hon'ble Supreme Court, the State Authorities sought extension while blaming SIEAA that the DSRs are pending at their end and environmental clearances have not been given by SIEAA, as such State cannot be prevented from carrying out the mining activities. Thus, vide the Order dated 28th March, 2023, the Hon'ble Supreme Court directed that no further extension shall be granted in the said matter. Whereas, the proposed DSR prepared by the Sub Divisional Committee, Jamui along with the letters accepting the recommendations made by the SEAC committee vide letter no. 132 dated 7th April, 2022.

Server copies of the Solemn Orders dated 10-11-2021 and 28-03-2023, passed by the Hon'ble Supreme Court of India in Civil Appeal 3661-3662/2020, and proposed DSR is annexed herewith and marked with the Letter A Colly.

6. The appellant would like to humbly state that the State Government / Authorities (specifically i.e. Bihar State Mining Corporation) vide short tenders granted to their handpicked and finest contractors. As such the contractors of BSMC started the sand mining in the state of Bihar, which as per the Hon'ble Supreme Court had to be done in a controlled manner while protecting the environment. Whereas, contrary to the same, the Authorities (specifically i.e. Bihar State Mining Corporation) was directly in-charge of all the sand mining (legal and illegal both) in



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the State of Bihar from 10-11-2021 onwards as per the Hon'ble Supreme Court's order. Furthermore, the respondent authorities especially respondent no. 3 and 4, purposefully did not create any RL Bench marking at most of the Ghats, before allotting the area for mining to respondent no. 10 or any other contractor.

Copy of the Short Notice for tender by Bihar State Mining Corporation, is annexed herewith and marked with the Letter B.

7. That the appellant would like to state that while the Bihar State Mining Corporation was put to power, the contractors went beyond the permissible limit without the fear of any law and destroyed the flora and fauna of the river ghats / riverbanks at an alarming rate, caused due to indiscriminate and rampant mining of river bed sand in the different district of the State of Bihar, including Jamui, which is a rich source of river bed sand. The activity of illegal sand mining has severely caused adverse impact on the channel of the stream of the rivers, environment of the eco-logical system of river basin, conservation of river equilibrium, river bed erosion, pollution of river water, ground water level and it's quality, flora and fauna of the rivers, etc. and to substantiate the same, the acts of the Bihar State Mining Corporation itself would suffice as the office of Bihar State Mining Corporation vide a letter dated 27-12-2022, addressing to the Mining Officer of Jamui, Bihar, extended the validity for sand mining by the erstwhile handpicked and finest contractors of the department.



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Copy of the Letter dated 27th December, 2022, by BSMC Ltd. to Mining Office, Jamui is annexed herewith and marked with the Letter "C".

8. The doctrine of "public trust" enunciated by the Hon'ble Supreme Court in the case of M.C. Mehta -Versus- Kamal Nath and Others as per which resources like air, water, sea and forests are held by the Government in trusteeship for the free and unimpeded use of general public. The Court held that,

"...The resources like air, sea, waters and the forests have such a great importance to the people as a whole, that it would be totally unjustified to make them a subject of private ownership. The State, as a custodian of the natural resources, has a duty to maintain them not merely for the benefit of the public, but for the best interest of flora and fauna, wildlife and so on..."

9. That the State herein being the respondent authorities are equally and severally responsible for the death due to drowning as the authorities either directed and/or kept their eyes shut while the contractors of BSMC excavated beyond the limit of 1 meter. That the government is a trustee of natural resources and must protect them for public use.

10. That the appellant would like to state that as per the information provided by the India Meteorology Department, vide letter no NAGPUR RMC /CS-312, dated 18-01-2016, in the Sustainable Sand Mining Management Guidelines, 2016, the period of rainy season viz Normal dates of Onset and Withdrawal of State of Bihar is from 10th June to 15th October. Thus, the time period from 10th



Kanhaiya Kumar

June to 15th October are regarded as the time when the river, flora and fauna and nature replenishes itself. It is important to understand that due to excessive unmonitored sand mining the riverbanks are not able to replenish and neither does the ground water is replenished. That the satellite images of the said area of Jamui indicate the extend of unmonitored and illegal sand mining done after the Bihar State Mining Corporation Limited was empowered to mine the sand.

Copy of the Satellite Images from the time period 8th March, 2021 to 4th April, 2024, is annexed herewith and marked with the Letter "D Colly".

11. That the appellant to substantiate its claim of illegal mining would like to draw this Hon'ble Tribunal's direction to the photographs of the illegal sand mining being mined by heavy machines like JCB and Poklains, the Poklains have chains instead of wheels which allow them to enter in water bodies without letting it sink. Thus the poklains carry the sand in the riverbeds and bring it ashore, which thereafter is carried by JCBs into the trucks / dumpers / tractors for transportation, which is severely affecting many of our water bodies and streams being silted up. Rivers and streams have a stable hydraulic regime, which governs course and parameters such as bed slope, width, depth of flow. Mining of minerals, boulder, gravel and sand must be done in consideration of the entire regime of the river and its regenerative capacity of minor minerals. That is why Environment Impact Assessment is must before allowing riverbed mining to prevent or minimise damage to aquatic ecology of rivers and streams. Illegal mining which is rampant in State of Bihar specially Jamui has been severely



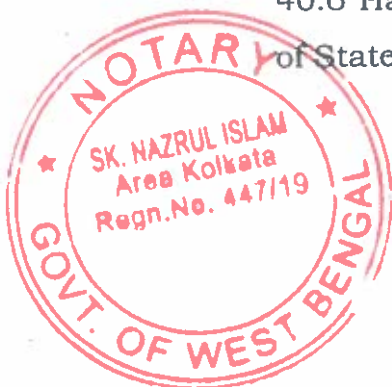
Kankaiya Kumar

affected the hydraulic parameters which causes erosion of sides during floods and has even changed the course of streams and rivers.

That the Poklains and JCBs are considered heavy machines which are not permitted for sand mining and during and the contractors working under Bihar State Mining Corporation Limited are flamboyantly using them and are destroying the environment under the grab of collecting revenue. That the Bihar State Mining Corporation may have collected legal revenue for not even 10% percentage of the sand mined, whereas, the rest 90% percentage of illegally mined sand was sold in the Black market. The rivers and/or sand/minerals and/or the revenue generated from it is not just the exchequer of the State Government but also the money that should be spent on uplifting / developing the society or the locality from where it is mined.

Copy of the Photographs of illegal sand mining with heavy machines / vehicles, is annexed herewith and marked with the Letter "E Colly".

12. That the appellant has come to learn from the portal of Ministry of Environment, Forest and Climate Change, Union of India viz. PARIVESH that an Environmental Clearance has been granted to M/s Gopal Kumar, on July 9, 2024, i.e. the respondent no. 11 herein in respect of proposed Riverbed Sand Mining Project of Area 40.6 Ha at Sand Block-07 Ghat on Barnar River of District-Jamui of State-Bihar.

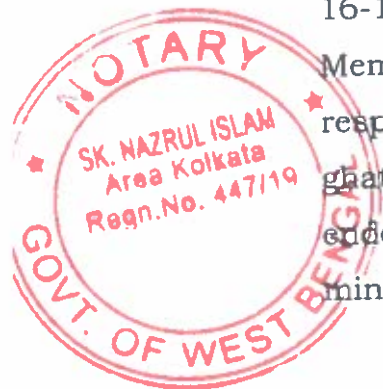


Kashal'ya Kumar

13. That according to E.I.A. Notification, 2006 as amended on August 14, 2018, the proposed sand mining activity of the respondent no. 2 falls under the category "B-1" project of the said EIA Notifications. Therefore, according to the amendment of EIA Notification of August 14, 2018, project or activity of the proposed sand mining activity of the respondents (Contractors) need to comply the mandatory requirement for obtaining the Environmental Clearance, such as Form-I, Pre-feasibility Report (PFR), District Survey Report (DSR), Approved Mining Plan and finally Environmental Impact Assessment and Environment Management Plan.
14. That the activity of the unit of the contractors further requires a public hearing, to be conducted by the respondent authorities, before issuing the said Environmental Clearance. Whereas, in the EC document the (column d) Date of Public Consultation records no such date.

Copy of the Environmental Clearance dated 9th July, 2024, granted by SEIAA, Bihar to M/s Gopal Kumar, is annexed herewith and marked with the Letter "F".

15. Accordingly, the respondent no. 11 was granted Consent To Establishment dated 13-09-2024, Emission Consent Order dated 16-10-2024 and Discharge Consent dated 16-10-2014 by the Member Secretary of Bihar State Pollution Control Board respectively, that the said permissions were granted for the said ghats / riverbanks just after the erstwhile contractor's tenure had ended. The severeness of the impact of continuously extracting the mineral without letting the environment replenish itself is against



Kanku'ya Kumar

the virtue of sustainability. The very fact that the said area has been extracted beyond its legal capacity in depth and width itself should have been a reason for not floating or allow any tenders and instead a detailed inspection of the area and the amount of destruction has been caused by the contractor should have been conducted but as the contractors were the handpicked contractors of Bihar Sand Mining Corporation, no such action has been taken against them, as that would be self-incriminating.

Copy of the CTE, Emission Consent, Discharge Consent granted to M/s Gopal Kumar, by BSPC, Board, is annexed herewith and marked with the Letter "G Colly".

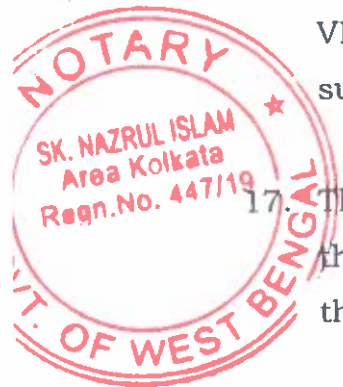
16. That the appellant submits that in view of the Judgment Delivered by the Principal Bench of Hon'ble NGT on February 22, 2022 in case Appeal No. 25 of 2021 (Prabhat Mohan Pandey -Versus- Union of India and others) that: -

"...VI. e-auction/auction/ tender should be done in accordance with Sustainable Sand Mining Guideline 2016 as well as Enforcement and Monitoring Guidelines Sand Mining 2020 and only where detailed approved DSR and Annual Replenishment Study are available.

VII. EC should be accorded only to the limit of auctioned and sustainably permissible quantity...".

17. That due to the excessive mining by the respondent no. 10, under the guidance of BSMCL, the respondent no. 10, aggressively mined the area beyond the 1 meter threshold (i.e. 3 - 5 meters) at the

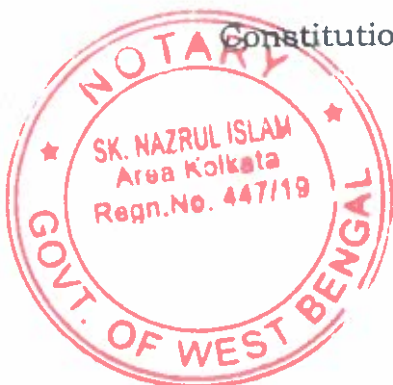
Kazhaiyakumar



Riverbed Sand Mining Project of Area 40.6 Ha at Sand Block-07 Ghat on Barnar River of District- Jamui, Bihar, the condition of the riverbed / bank is very critical due to which the entire area has become dangerous for the entire locality as no safety measures were ever followed.

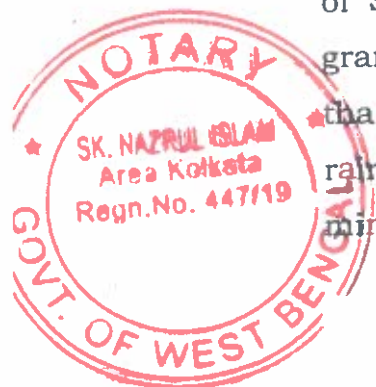
Copy of the Present Photographs showing the condition due to the illegal Sand Mining, is annexed herewith and marked with the Letter "H Colly".

18. Your appellant would like to humbly state and submit that it is the duty of the Government State / Centre to protect the natural resources which have been stated under Article 21 read with Clause (g) Article 51A of the Constitution of India, 1950, and the same duty is also casted upon all the respondent authorities in this application as they are also covered under Article 12 of the Constitution of India, for protecting and preserving the environment under Article 48A of the Constitution of India, 1950.
19. Your appellant would like to state that the decision of the Hon'ble Supreme Court in the matter Hinchlal Tiwari v. Kamaladevi and Ors., reported in 2001 (6) SCC 496, in which, the Apex Court held that the natural resources of the community like forests, tanks, ponds, hillocks, mountain etc. is nature's bounty. As trees and natural habitats are essential for the well-being of a human to live in a clean and green environment. As it provides for a proper and healthy environment which enables people to enjoy a quality life, which is the essence of the right guaranteed under Article 21 of the Constitution.



Kanhaiya Kumar

20. The appellant would like to state that the main reason as to why the appellant has prepared this Memorandum of Appeal is not just to stay the mining operation at Jamui but to bring the actual destruction and lawlessness involved due to the ongoing illegal mining by the sand mafia, which even the District Magistrate or the locale Police authorities are also not able to contain. The situation is so grief that even the Police Authorities and the District Magistrates themselves are not safe from these mafias as such the regular public cannot even raise a voice and even if an EC is granted the public cannot raise any voice against them as they would be either found missing or dead just for raising an objection.
21. That in the month of November 2023, police sub-inspector Prabhat Ranjan was run over by a tractor carrying illegally mined sand in Jamui district also causing injury to two other persons, including a home guard. Similarly, sometime in the 1st week of September, 2024, a sub-inspector, i.e. Pankaj Kumar, posted at Gidhaur Police Station along with three constables were attacked while inspecting an illegal sand mining area by the sand mafias accordingly three persons were arrested in connection with the incident.
22. That on 30th September, 2024, the News Paper Hindustan, has stated in one of its articles titled as "...Sand excavation work is gaining momentum, Everyday hundreds of tractors are illegally transporting sand...", it has to be noted that as per the notification of Sustainable Sand Mining Guidelines and/or every CTO, CTE granted by the Bihar State Pollution Control Board clearly states that from the 15th of June, to 15th of October every year due to rainfall and for revival of the rivers and its replenishment, the mining activities are to be halted without any exception. Whereas,



Kanhaiya Kumar

in Bihar the same is not followed, contrary to the guidelines, the contractors excavate sand from the leased riverbanks or areas, without following any safety norms.

23. Similarly, on 18th October, 2024, the News Paper Hindustan, has stated in one of its articles titled as, "26 Lakh 50 Thousand Rupees fine imposed on four vehicles", irrespective of the conditions imposed contractors are regularly using heavy machinery like JCB and Poklains for excavating during rainy seasons by the contractors of the BSMC Ltd. as these vehicles are equipped that allows them to go excavate in soft lands.
24. That on 2nd September, 2024, the News Paper The Times of India, has stated in one of its articles titled as, "Man shot at over illegal sand mining in Jamui; FIR against 5". That the sand mafia's have gained so much power in Bihar alone that they can take any step against any person. Similarly, in one of the articles of Times of India, dated 5th November, 2022, it was recorded that the Magistrate and 3 cops injured in Jamui sand mafia attack.
25. That the appellant submits that due to such excessive illegal sand mining, on 3rd September, 2023, the news paper The Times of India in one of its article stated that two children being Santosh Yadav 10 years and Pawan Kumar 11 years respectively drowned at one of the river sand ghat in Bihar's Jamui District.

Copy of the Newspaper articles at Jamui, Bihar is annexed herewith and marked with the Letter I Colly.



Kanhaiya Kumar

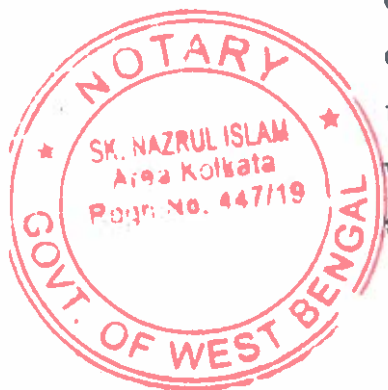
26. That on 24th September, 2023, a man being Late Kundan Kumar aged around 20 years old, had gone to take bath where such illegal sand mining had being carried out, while completely being unaware of the sand being mined beyond the 1 meter guideline (i.e. 3 feet approximately) drowned and was found dead. Upon carrying out the postmortem it was confirmed that a man of 5 Feet 6 inch died due to drowning at the ghat. The said incident itself is more than enough to prove that the depth of the illegal sand mined was way beyond 6 feet.

Copy of the Death Certificate along with Postmortem report, is annexed herewith and marked with the Letter J Colly.

27. In light of the above-mentioned circumstances, and in the interest of justice, it is humbly prayed that a fresh inspection be conducted, as prayed for the illegal sand mining and an independent inspection committee may be appointed for enquiring the illegal sand mined during the tenure of Bihar State Mining Corporation.

B. GROUNDS

- I. FOR THAT the Bihar State Mining Corporation was put to power, the contractors went beyond the permissible limit without the fear of any law and destroyed the flora and fauna of the river ghats / riverbanks at an alarming rate, caused due to indiscriminate and rampant mining of river bed sand in the different district of the State of Bihar, including Jamui, which is a rich source of river bed sand. The activity of illegal sand mining has severely caused adverse impact on the



Kanhaiya Kumar

channel of the stream of the rivers, environment of the ecological system of river basin, conservation of river equilibrium, river bed erosion, pollution of river water, ground water level and it's quality, flora and fauna of the rivers, etc. and to substantiate the same, the acts of the Bihar State Mining Corporation itself would suffice as the office of Bihar State Mining Corporation vide a letter dated 27-12-2022, addressing to the Mining Officer of Jamui, Bihar, extended the validity for sand mining by the erstwhile handpicked and finest contractors of the department.

II. FOR THAT the information provided by the India Meteorology Department, vide letter no NAGPUR RMC /CS-312, dated 18-01-2016, in the Sustainable Sand Mining Management Guidelines, 2016, the period of rainy season viz Normal dates of Onset and Withdrawal of State of Bihar is from 10th June to 15th October. Thus, the time period from 10th June to 15th October are regarded as the time when the river, flora and fauna and nature replenishes itself. It is important to understand that due to excessive unmonitored sand mining the riverbanks are not able to replenish and neither does the ground water is replenished. That the satellite images of the said area of Jamui indicate the extend of unmonitored and illegal sand mining done after the Bihar State Mining Corporation Limited was empowered to mine the sand.

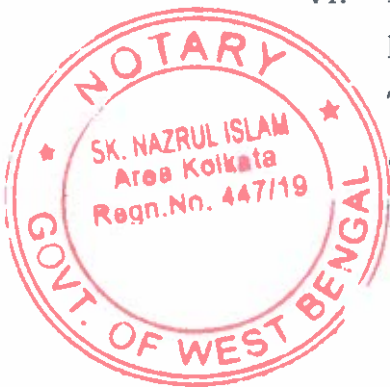
III. FOR THAT the poklains and JCBs are considered heavy machines which are not permitted for sand mining and during and the contractors working under Bihar State Mining Corporation Limited are flamboyantly using them and are



Kanhaiya Kumar

destroying the environment under the grab of collecting revenue.

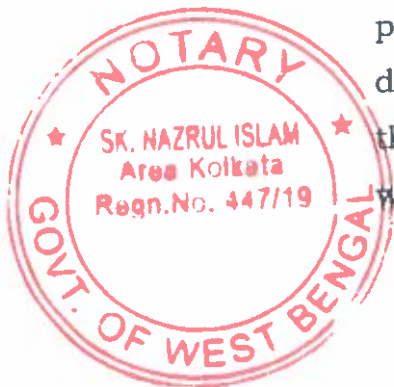
- IV. FOR THAT due to the excessive mining by the respondent no. 10, under the guidance of BSMCL, the respondent no. 10, aggressively mined the area beyond the 1 meter threshold (i.e. 3 – 5 meters) at the Riverbed Sand Mining Project of Area 40.6 Ha at Sand Block-07 Ghat on Barnar River of District- Jamui, Bihar, the condition of the riverbed / bank is very critical due to which the entire area has become dangerous for the entire locality as no safety measures were ever followed.
- V. FOR THAT on 30th September, 2024, the News Paper Hindustan, has stated in one of its articles titled as "...Sand excavation work is gaining momentum, Everyday hundreds of tractors are illegally transporting sand...", it has to be noted that as per the notification of Sustainable Sand Mining Guidelines and/or every CTO, CTE granted by the Bihar State Pollution Control Board clearly states that from the 15th of June, to 15th of October every year due to rainfall and for revival of the rivers and its replenishment, the mining activities are to be halted without any exception. Whereas, in Bihar the same is not followed, contrary to the guidelines, the contractors excavate sand from the leased riverbanks or areas, without following any safety norms.
- VI. FOR THAT on 18th October, 2024, the News Paper Hindustan, has stated in one of its articles titled as, "26 Lakh 50 Thousand Rupees fine imposed on four vehicles", irrespective of the conditions imposed contractors are regularly using heavy machinery like JCB and Poklains for excavating during



Kamhaiyakumar

rainy seasons by the contractors of the BSMC Ltd. as these vehicles are equipped that allows them to go excavate in soft lands.

- VII. FOR THAT on 2nd September, 2024, the News Paper The Times of India, has stated in one of its articles titled as, "Man shot at over illegal sand mining in Jamui; FIR against 5". That the sand mafia's have gained so much power in Bihar alone that they can take any step against any person. Similarly, in one of the articles of Times of India, dated 5th November, 2022, it was recorded that the Magistrate and 3 cops injured in Jamui sand mafia attack.
- VIII. FOR THAT the appellant submits that due to such excessive illegal sand mining, on 3rd September, 2023, the newspaper The Times of India in one of its article stated that two children being Santosh Yadav 10 years and Pawan Kumar 11 years respectively drowned at one of the river sand ghat in Bihar's Jamui District.
- IX. FOR THAT on 24th September, 2023, a man being Late Kundan Kumar aged around 20 years old, had gone to take bath where such illegal sand mining had being carried out, while completely being unaware of the sand being mined beyond the 1 meter guideline (i.e. 3 feet approximately) drowned and was found dead. Upon carrying out the postmortem it was confirmed that a man of 5 Feet 6 inch died due to drowning at the ghat. The said incident itself is more than enough to prove that the depth of the illegal sand mined was way beyond 6 feet.



Kashaiyakumar

C. Limitation

1. That there has not been any delay in preparing this application as no public hearing was conducted in case of SIA/1(a)/2378/2023 as evident from the table in the EC, further, the EC was not made available in public domain under the name of Balthar Sand Ghat. The E.C. can only be found when searched through the name of the Project Proponent i.e. Gopal Kumar, and till 1st week of November, 2024, there was no indication that the respondent no. 11 has been awarded or allotted the said Balthar Sand Ghat for mining;
2. That the delay in filing the appeal, if any, is due to the Environmental Clearance not being made available to the public at large, as such from the date of knowledge (i.e. within 10 days), the appeal was filed by the appellant, furthermore the general population/public of the said area near the Balthar Sand Ghat are illiterate and not technologically sound with the Parivesh Portal;
3. There is no other effective and alternative remedy and the subject matter falls within the jurisdiction of this Hon'ble Tribunal. The instant appeal is made bonafide and for ends of justice and any delay in filing this appeal may be condoned.
4. That the appellant craves leave of this Hon'ble Tribunal to file an I.A., if required, explaining the events under Section 5 of the Limitation Act,

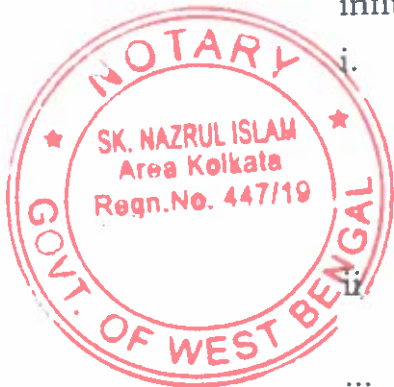
D. PRAYERS

In the light of the aforesaid facts and circumstances it is humbly submitted that this Hon'ble Tribunal may be pleased to :-

By the way of this appeal the appellant seeks intervention of this Hon'ble Tribunal and prays before the Hon'ble Tribunal as follows:

- (a) To form and/or create a Joint Committee headed by a Senior Scientist of MoEF for conducting inspection without being influenced:

- i. into illegal sand mining, while verifying the depth of the illegal mining conducted beyond the 1 meter from the level of the riverbank by the contractors of the State Government;
- ii. into the death of a person due to excessive mining, which resulted in drowning;
- iii. to compute compensation for the death of the boy due to the illegal sand mining;



Kazhaiya Kumar

- (b) To stay all activities of mining and/or excavating at the said location by either the State Respondents and/or their contractors/agents and/or any other third party;
- (c) To cancel and/or quash and/or set aside the impugned CTE and connected Environmental Clearance (being Annexure no. "G Colly" herein) issued by the Member Secretary, Bihar State Pollution Control Board herein;
- (d) To direct the state respondents / authorities to inform the Hon'ble Tribunal whether compensation to the family of the deceased persons were paid or not due to the illegal rampant mining and lack of safety measures taken by the State authorities;
- (e) To condone the delay in filing the appeal, if any;
- (f) Pass such further or other orders or orders as this Hon'ble Tribunal may deem fit and proper.

E. PRAYERS FOR INTERIM RELIEF:

That in the light of the above facts and circumstances it is most respectfully submitted that the Appellant has since made out a good prima facie case in view the balance of convenience lies entirely in favour of the appellant until the sand mining activity is not stayed, it is prayed that the Environment Clearance and Consent To Establishment and other permissions granted to respondent no. 11, may be stayed till the disposal of the appeal and the respondent authorities be called upon in person to answer their action in the present issue and fresh inspection be directed to be carried out. Furthermore, if there is any delay in filing this appeal the same may be condoned.



Filled by
Priyanka Bhattacharya
Advocate
F/4640/4516/2023

Kaashaiya Kumar
DEPONENT

VERIFICATION:

I, Kanhaiya Kumar the abovenamed deponent, do hereby solemnly verify that the contents of the aforesaid affidavit are true and correct to the best of my knowledge and belief nothing has been concealed therefrom.

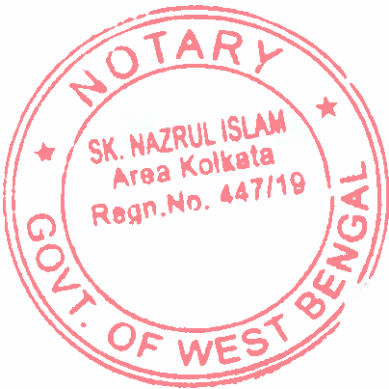
Verified at Kolkata on this 7th day of November, 2024.

Kanhaiya Kumar

DEPONENT

Date : 07/11/2024

Place : Kolkata



AFFIDAVIT

I, Kanhaiya Kumar, son of Sahjanand Singh, aged about 32 Years, by occupation service, presently halting at P-24, Dobson Ln, Gulmohar Railway Quarters, Shibpur, Howrah, West Bengal 711101, permanent resident of Village- Kewali, Tola-Kewali, P.S.- Sono, P.O.- Sono, Jamui, Bihar - 811314, do hereby solemnly affirm and say as follows:

1. I am the Appellant herein and I am well acquainted and conversant with the facts and circumstances of the instant case and as such I am competent to swear this affidavit.
2. The statements contained in paragraphs 1, 2, A (9, 11 - 13, 18 - 20 & 27) of the foregoing petition are true to my knowledge and those contained in paragraphs A (5 - 8, 10, 14 - 17 & 21 - 26) thereof are based on information derived from records and believed to be true and rest thereof are my humble submissions before this Hon'ble Court.

Drafted by me

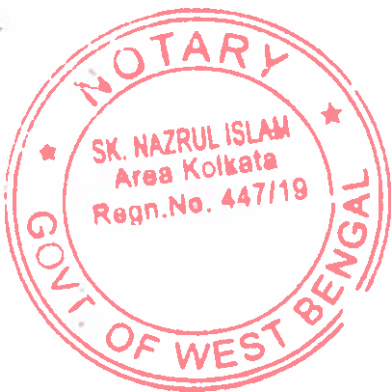
S. Singh, Advocate
Identified by me

Poiankash Chatterjee
F/4640/4516/2023
Advocate

Kanhaiya Kumar
DEPONENT

Solemnly Affirmed and
Declared before me U/S 139
CPC, U/S 297 (C) CrPC

SK Nazrul Islam
Notary
SK Nazrul Islam
Notary, Govt. of W.B.
Regn. No. 447/19
City Civil Court, Calcutta



07 NOV 2024

ITEM NO.1501

COURT NO.5

SECTION XVII

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s).3661-3662/2020

THE STATE OF BIHAR & ORS.

Appellant(s)

VERSUS

PAWAN KUMAR & ORS. ETC.

Respondent(s)

(HEARD BY HON'BLE L.NAGESWARA RAO, HON'BLE SANJIV KHANNA AND HON'BLE B.R.GAVAI, JJ.] IA No.115437/2020-EX-PARTE AD-INTERIM RELIEF and IA No.115442/2020-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.115441/2020-EXEMPTION FROM FILING O.T. and IA No.115436/2020-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date : 10-11-2021 These appeals were called on for pronouncement of order today.

For Appellant(s) Mr. Azmat Hayat Amanullah, AOR
Mr. Rishi Kr. Awasthi, Adv.
Ms. Piyush Vatsa, Adv.

For Respondent(s) Mr. Rajiv Shankar Dvivedi, AOR
Mr. Alok Sangwan, Adv.
Mr. Sumit Kumar Sharma, Adv.
Mr. Anurag Kulharia, Adv.
Mr. Sandeep, Adv.
Mr. Krishan Yadav, Adv.
Ms. Diksha Sharma, Adv.
Mr. S.K. Sarkar, Adv.
Mr. Rishabh Jain, Adv.

Mr. P.S.Patwalia, Sr. Adv.
Mr. Vanshdeep Dalmia, AOR
Ms. Natasha Dalmia, Adv.
Ms. Shevali Choudhary, Adv.
Mr. G.S.Patwalia, Adv.
Mr. Harshik Verma, Adv.
Mr. Sadapurma Mukherjee, Adv.

Ms. Aishwarya Bhati, Ld. ASG
Mr. Bimal Roy Jad, Sr. Adv.
Mr. Gurmeet Singh Makker, AOR
Mr. Anish Kr. Gupta, Adv.
Ms. Archana Pathak Dave, Adv.



Signature Not Verified

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Charanjeet Jais
Date: 2024.11.11
11:18:13 IST
Reason: —

Mr. Arvind Kumar, Adv.
Mr. Aditya Singh, AOR
Mr. Shubham Singh, Adv.
Mr. Anubhav Singh, Adv.

Mr. Dharmendra Kumar Sinha, AOR
Mr. Ajit Upadhyay, Adv.

Mr. Rohit Kumar Singh, AOR
Ms. Sadapuran Mukherjee, Adv.
Mr. Rahul Kumar Gupta, Adv.
Ms. Chandni Arora, Adv.
Ms. Aditi Shahi, Adv.

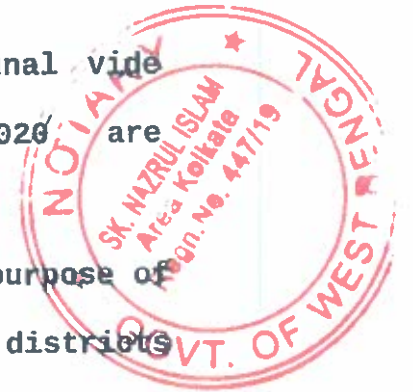
Mr. Pankaj Bhagat, AOR
Mr. Sadapurna Mukherjee, Adv.

Mr. Anand Varma, AOR

Hon'ble Mr. Justice B.R. Gavai pronounced the order of the Bench comprising Hon'ble Mr. Justice L. Nageswara Rao, Hon'ble Mr. Justice Sanjiv Khanna and His Lordship.

The directions issued by the Tribunal vide judgment and order dated 14th October 2020 are substituted as follows:

- (i) The exercise of preparation of DSR for the purpose of mining in the State of Bihar in all the districts shall be undertaken afresh. The draft DSRs shall be prepared by the sub-divisional committees consisting of the Sub-Divisional Magistrate, Officers from Irrigation Department, State Pollution Control Board or Committee, Forest Department, Geological or mining officer. The same shall be prepared by undertaking site visits and also by using modern technology. The said draft DSRs shall be prepared within a period of



6 weeks from the date of this order. After the draft DSRs are prepared, the District Magistrate of the concerned District shall forward the same for examination and evaluation by the SEAC. The same shall be examined by the SEAC within a period of 6 weeks and its report shall be forwarded to the SEIAA within the aforesaid period of 6 weeks from the receipt of it. The SEIAA will thereafter consider the grant of approval to such DSRs within a period of 6 weeks from the receipt thereon;

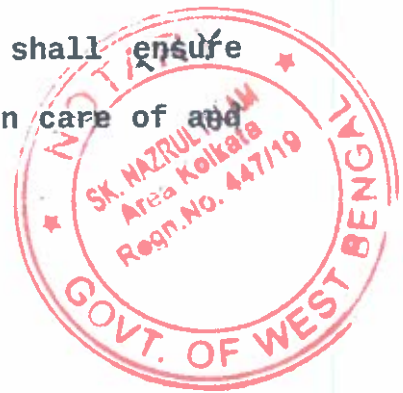
- (ii) Needless to state that while preparing DSRs and the appraisal thereof by SEAC and SEIAA, it should be ensured that a strict adherence to the procedure and parameters laid down in the policy of January 2020 should be followed;
- (iii) Until further orders, we permit the State Government to carry on mining activities through Bihar State Mining Corporation for which it may employ the services of the contractors. However, while doing so, the State Government shall ensure that all environmental concerns are taken care of and no damage is caused to the environment.

List the matter after 20 weeks.

(B.Parvathi)
Court Master

(Anand Prakash)
Court Master

(Signed reportable order is placed on the file)



ITEM NO.45

COURT NO.8

SECTION XVII

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 3661-3662/2020

THE STATE OF BIHAR & ORS.

Appellant(s)

VERSUS

PAWAN KUMAR & ORS.

Respondent(s)

(IA No. 143010/2022 - INTERVENTION APPLICATION
IA No. 143002/2022 - MODIFICATION OF COURT ORDER AND IA NOS. 59157
OF 2023)

Date : 28-03-2023 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.R. GAVAI
HON'BLE MR. JUSTICE VIKRAM NATH

For Appellant(s)

Mr. A.N.S. Nadkarni, Sr. Adv.
Mr. Rishi K. Awasthi, Adv.
Mr. Azmat Hayat Amanullah, AOR
Mr. Piyush Vatsa, Adv.

For Respondent(s)

Mr. Pinaki Misra, Sr. Adv.
Mr. Gopal Sankaranarayanan, Sr. Adv.
Mr. Kripa Shanka Prasad, Adv.
Mr. Pankaj Bhagat, AOR

Mr. Rajiv Shankar Dvivedi, AOR

Mr. Vanshdeep Dalmia, AOR
Mr. Anis Jain, Adv.Ms. Aishwarya Bhati, A.S.G.
Mr. Gurmeet Singh Makker, AOR
Ms. Archana Pathak Dave, Adv.

Signature Not Verified

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Deepak Singh
Date: 2023.03.29
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Reason: []

Ms. Suhashini Sen, Adv.
Ms. Ruchi Kohli, Adv.

Mr. Arvind Kumar, Adv.
Mr. Aditya Singh, AOR

Mr. Santosh Mishra, AOR
Mr. Ansar Ahmad Chaudhary, AOR

Ms. Rita Jha, AOR
Ms. Nishtha Kumar, AOR
Mr. Ankit Kumar Lal, AOR
Mr. Anand Varma, AOR
Mr. Dharmendra Kumar Sinha, AOR

Mr. Rohit Kumar Singh, AOR
Ms. Sardhapurana Mukherjee, Adv.
Mr. Shubham V. Gawande, Adv.
Mr. Rohit Khurana, Adv.
Ms. Shweta Priyadarshini, Adv.
Ms. Jahanvi Worah, Adv.
Ms. Chandani Arora, Adv.

Mr. Pankaj Bhagat, AOR
Ms. Savita Singh, AOR
Mr. Rajat Mittal, AOR
Mr. Siddhant Buxy, AOR
Mr. Aakash Sirohi, AOR

Ms. Fauzia Shakil, Adv.
Mr. Ujjwal Singh, Adv.
Mr. Madhan Raj, Adv.

UPON hearing the counsel the Court made the following
O R D E R



IA Nos. 59157 of 2023

1. The present application is filed with following prayers:
 - (a) Consider and allow the Applicant State to carry out sand mining by BSMCL through contractors, as an interim measure till 30.06.2023; and/or
 - (b) Direct SEIAA to grant the Environmental Clearances already uploaded on the portal prior to the expiry of the aforesaid date i.e. 30.06.2023;

2. In so far as prayer clause (a) is concerned, the application is vehemently opposed by Mr. Pinaki Misra, Mr. Gopal Sankaranarayanan, learned senior counsel and Mr. Vanshdeep Dalmia, Ms. Fauzia Shakil, learned counsel, appearing for the different parties.

3. It is submitted that on the one hand, the State is not finalizing the DSRs and on the other hand in the garb of seeking extension, the mining activities, contrary to law, are permitted.

4. The Court while granting the permission had taken into consideration, the conflict between legal mining and illegal mining. The need of sand for construction and development activities had also taken into consideration.

5. The extension for mining activities is sought on the ground that the SEIAA has not yet granted environmental clearances.

6. Since the environmental clearances have not been granted by the SEIAA, the State cannot be prevented from carrying out the mining activities.

7. We find that it will be more appropriate that the State is permitted to carry out the mining activities and earn revenue for the State rather than illegal mining being permitted, whereby causing loss to the public exchequer also.

8. However, we are inclined to grant the extension by way of last chance. The application is allowed in terms of the prayer clause (a) and (b).

8. However, we clarify that in no circumstances, the SEIAA would be granted further extension for considering the grant of



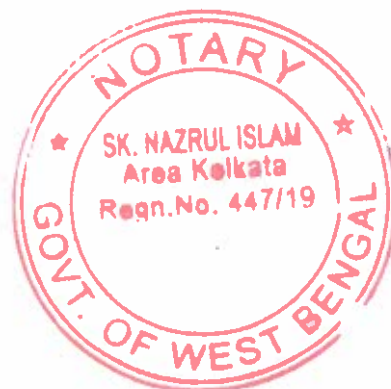
environmental clearances.

9. We request the learned counsel for the SEIAA to communicate this order to the Chairman of the SEIAA.

10. In case, the direction, as issued, is not followed, we will be constraint to take serious view of the matter.

(DEEPAK SINGH)
COURT MASTER (SH)

(ANJU KAPOOR)
COURT MASTER (NSH)

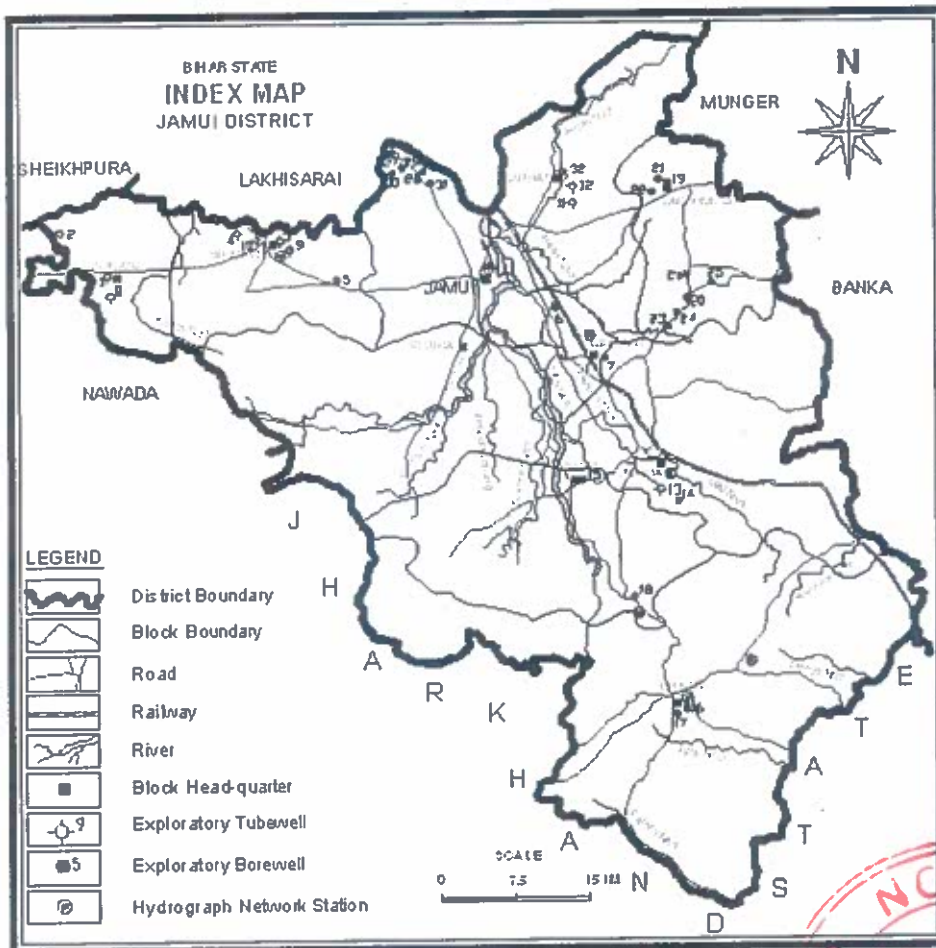




District Survey Report Sand Mineral

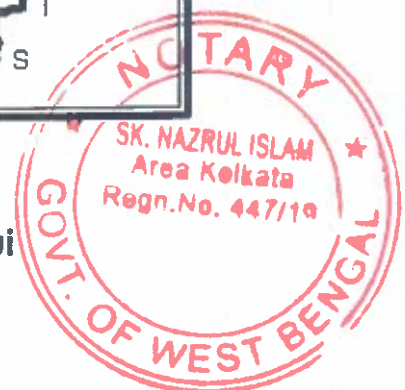
DISTRICT- JAMUI (BIHAR)

As per Notification No.- S.O.141 (E), 15th January, 2016 of MOEF & CC, Govt. of India, Notification No.- S.O.3611 (E), 25th July, 2018, of MOEF & CC, Govt. of India and Enforcement & Monitoring Guidelines for Sand Mining, 2020



Prepared By

Sub Divisional Committee, Jamui



AGENDA ITEM NO.-23

District Survey Report for Jamui district
(E-mail dated: - 23.03.2022 and Hard Copy Received date: - 24.03.2022)

Recommendation of the committee (Vide SEAC, Bihar Ref LT. No.-132 Dt. 07.04.2022):

Sl. No.	Observations of the SEAC, Bihar	Action Taken
I	Clear and high-resolution color images of the proposed ghats should be submitted with DSR including the date of photographs/GPS location for identification of potential sand mining area	High-resolution color images of the proposed ghats are attached as Annexure- IX & X (Page No.-88 to 123) .
II	All river main channel bed sand mining is proposed. Why? Please justify	<ul style="list-style-type: none"> • Deposition of Sand mineral; • Due to non-perennial nature of the rivers these are almost dry after the monsoon period as well as sand deposition is found in entire river at almost location.; • To avoid illegal mining from un-leased area.
III	The permanent boundary pillars need to be erected after identification of area of aggradations and deposition outside the bank of the river at a safe location for future surveying. The distance between boundary pillars on each side of the bank shall not be more than 100 meters.	The permanent boundary pillar shall be erected after auction by the department and preparation of the mine Plan.
IV	Demand and supply of the riverbed material through market survey needs to be carried out. In addition to this future demand for the next 5 year also needs to be considered, to justify the number and area of sand Ghats.	Demand and supply details are mentioned in Page No.-18 .
V	Mining area may be so selected as to cover the entire deposition area. Dividing a large area of deposition/aggradations into smaller mining lease should be avoided as it leads to loss of mineral and indirectly promote illegal mining.	Mining area are selected as to cover the entire deposition area. Only buffer zone of around 50 meters have been left after 1000 meters of sand blocks. Map can be seen in KML soft copy and Annexure-IX (Page No.- 88 to 114)



VI	The DSR should be placed in the public domain for at least one month from the date of publication of the advertisement for obtaining comments of the general public. The comments so received should be placed before the sub divisional committee for active consideration. Only after such consideration of DSR should be submitted before the SEAC.	DSR is place in public domain as on- District public portal (online)at jamui.nic.in on 03.03.2022 and advertised in daily newspaper Dainik Jagran & Dainik Bhaskar on 03.04.2022. Annexure-XIV (Page No.-136 to 137)
VII	The committee observed that the Ghats has been proposed on the confluence/ meanders/concavities/active channel which require to be excluded from the DSR. No mining area should be proposed at any bank concavities to avoid bank erosion and river stability.	As per the direction of SEAC the suggested sand ghats on the confluence/ meanders/ concavities/ active channel has been dropped and due to various reason proposed sand ghats are reduced to 48 out of 70. Details can be seen in Table-12 (Page No. 59)
VIII	The committee was not shown any such map where 1/4 th part of the areas has been separated from central 3/4 th part of the area as a mineable and non-mineable zone.	1/4 th part of the areas has been separated from central 3/4 th part of the area as a mineable area Maps are attached as annexure-IX (Page No.-88 to 114).
IX	In case sand ghat is located near by the Forest/Wildlife Protected Area, (Bird Sanctuary / Wildlife Sanctuary / National Park / Tiger Reserve) a certificate regarding distance of such ghat from the boundary of Forest/Protect Area as well as the notification status and extent of the Eco-Sensitive Zone issued by the Ministry of Environment, Forest and Climate Change, govt. of India should be enclosed with the DSR.	No sand ghat is located within 1 KM from Eco Sensitive Zone. and aal are outside the Wildlife Sanctuary/ national park/tiger reserve. Details of distance from bird Wildlife Sanctuary (Bhimbandh WLS/Nagi- Nakti Bird Sanctuary) is presented in Table No. 14 (Page No. -60), Annexure-II (Page No. 64-68) & Annexure-V (Page No.-76-79) Annexure-XI (Page No.124 to 126)
X	If the proposed mining area has been overlapping areas with previously allotted existing lease or already working or worked out mining lease that the same should be clearly depicted in the proposed mining area with different colour. Details about the quantity of sand extracted from the overlapped area should be furnished dully certified from the concerned department.	Overlapped area and minable mineral are details in table attached as Annexure- VIII (Page No.-87)
XI	Provide different colour map for proposed and existing sand mining	Maps are attached as Annexure-IX (Page No.-88 to 114)



	area and also submit, State, District Wildlife sanctuary, Eco Sensitive Zone Boundary in different colour maps and KML to check the suitability of the mining site.	
XII	Submit a map and KML file regarding aquatic animal found in river.	An undertaking regarding aquatic animal is attached as annexure- XI (Page No.- 127)
XIII	It should be for each mine area with respect to sand mining done. [Ghats wise details of quantity of sand extracted and revenue generated (annually) for the past three years.] Only Sand mining revenue should be included in DSR not brick kiln/other minerals revenue.	Revenue received as presented in table -2 (Page No.-17) production of sand in last three years are in Table No. -3 (Page No.-18)
XIV	All the Annexure prescribed in the EMGSM, 2020 should be dully filled and complete.	Complied and attached as Annexure-1 to Annexure-VII (Page No. 62 to 860)
XV	Old and new proposed Ghats must be mentioned in the DSR. (List, Map & KML file)	Old and new proposed are mentioned Old Ghats in Table No. -1 (Page No. 14 to 16) and new proposed ghats in Table No.-8 (Page No.-48 to 56).
XVI	All the primary and secondary data should be supported by paper references and documentary support.	complied
XVII	The replenishment study not conducted by the concerned district, whenever replenishment study conducted, submit the table of estimation of sand resources in pre monsoon & post monsoon period for the sand deposit with respect to the Reduce Level.	Agreed. Once replenishment study conducted table of estimation of sand resources in pre- monsoon and post-monsoon period for the sand deposit with respect to the reduce level will be submitted. minable depth is being taken only 1-meter bgl as replenishment study not carried during last three years.
XVIII	FMISC (Flood Management Improvement Support Centre), an R &D unit under WRD (Water Resource Department) has high resolution satellite maps of river system of Bihar. These comprises of recent as well as of past years. District authorities may contact the office of FMISC for procurement of geo referenced map of the river to support the DSR.	As per direction of the FMISC (Flood Management Improvement Support Centre), an R&D unit under WRD (Water Resource Department) high resolution satellite images are downloaded from www.sentinel-hub.com as Annexure-IX (Page No.- 94 to 114)

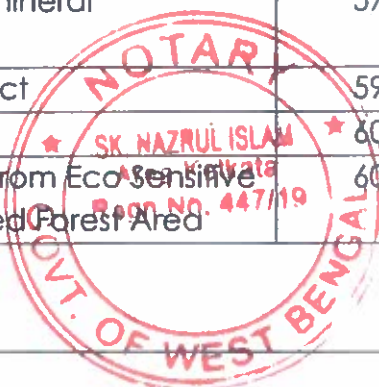


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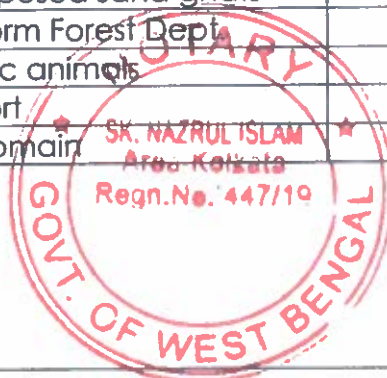


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PREFACE

The purpose and structure of District Survey Report has been discretely discussed under Para 7(iii) (a) and Annexure (x) of the notification issued by Ministry of Environment, Forest and Climate Change, Government of India on 15th January 2016 to which the Central Government makes the amendments by Notification dated 25 July 2018. The District Survey Report (DSR) is to be prepared in every district for each minor mineral. It will guide systematic and scientific utilization of natural resources, so that present and future generation may be benefitted at large. The purpose of District Survey Report (DSR) is identification of areas of aggradations or deposition where mining can be allowed; and identification of areas of erosion and proximity to infrastructural structures and installations where mining should be prohibited.

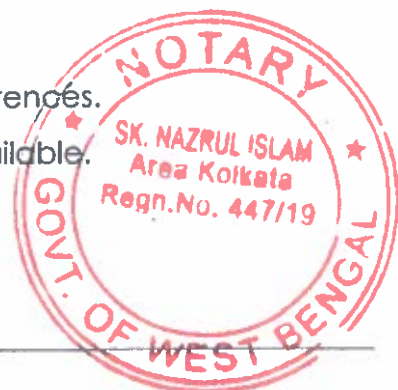
The District Survey Report (DSR) is comprised of secondary data published and endorsed by various departments and websites about geology of the area, mineral wealth details, details of lease and mining activity in the district and revenue of mineral along with the primary data collected from ground survey with modern technology like satellite imagery, DGPS etc. This report also contains details of climatic conditions, hydrology, land pattern, forest, rivers, soil, agriculture, road, transportation, irrigation etc. The DSR would also help to calculate the annual rate of replenishment wherever applicable and allow time for replenishment.

District Survey Report of Sand Mining or River Bed Mining in the district is prepared in accordance with S.O. 141(E) dated 15.1.2016, notification S.O. 3611(E) dated 25.07.2018 of MoEF&CC, GoI & Enforcement and Monitoring Guidelines for Sand Mining 2020

Objective

The Main objective of the preparation of District Survey Report is to ensure the following:-

1. Identification of River Bed Sand with geo references.
2. Identification of other mineral resources if available.



INTRODUCTION

The Ministry of Environment Forest & Climate Change formulated the Sustainable Sand Management Guidelines 2016, which focuses on the Management of Sand Mining in the Country. It has been observed that apart from management and systematic mining practices there is an urgent need to have a guideline for effective enforcement of regulatory provision and their monitoring.

Section 23 C of MMDR, Act 1957 empowered the State Government to make rules for preventing illegal mining, transportation and storage of minerals. It has been observed that there was large number of illegal mining cases in the country and in some cases, many of the officers lost their lives while executing their duties for curbing illegal mining incidence. The illegal and uncontrolled illegal mining leads to loss of revenue to the state and degradation of the environment.

India is developing at a faster pace and much technological advancement has already been taken place in the surveillance and remote monitoring in the field of mining. Thus, it is prudent to utilize the technological advancement for the effective monitoring of the mining activities particularly sand mining.

Use of latest remote surveillance and IT services helps in effective monitoring of the sand mining activity in-country and also assist the government in controlling the illegal mining activity in the country. Thus, there is a need for an effective policy for monitoring of sand mining in the Country which can be enforced on the ground. These guidelines focus on the effective monitoring of the sand mining since from the identification of sand mineral sources to its dispatch and end-use by consumers and the general public. Further, the effective monitoring and enforcement require efforts from not only Government agencies but also by consumers and the general public.

Preparation of District Survey Report:

Sustainable Sand Mining Guidelines, 2016 and **Enforcement & Monitoring Guideline for Sand Mining, 2020** issued by MoEF & CC require preparation of District Survey Report (DSR), which is an important initial step before grant of mining lease/Lol. The guidelines emphasize detailed procedure to be followed



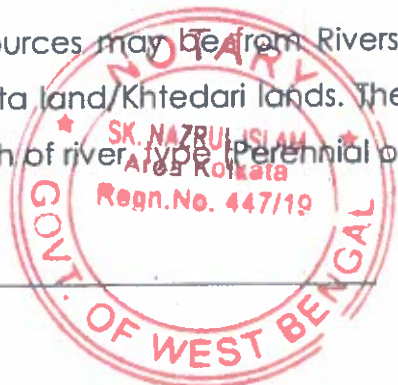
for the purpose of identification of areas of aggradations/ deposition where mining can be allowed and identification of areas of erosion and proximity to infrastructural structures and installation where mining should be prohibited.

Calculation of annual rate of replenishment, allowing time for replenishment after mining, identification of ways of scientific and systematic mining; identifying measures for protection of environment and ecology and determining measures for protection of bank erosion, benchmark (BM) with respect to mean Sea Level (MSL) should be made essential in mining channel reaches (MCR) below which no mining shall be allowed.

Therefore, preparation of District Survey Report is a very important step and sustainable sand mining in any part of the country will depends on the quality of District Survey Report.

Considering the importance of district survey report, the Ministry of Environment Forest and climate change, after consultation with experts dealing with mining-related matters, formulated the following guidelines for the preparation of comprehensive District Survey Report for sand Mining.

- a) District Survey Report for sand mining shall be prepared before the auction/e-auction/grant of the mining lease/Letter of Intent (LoI) by Mining department or department dealing the mining activity in respective states.
- b) The first step is to develop the inventory of the River Bed Material and Other sand sources in the District. In order to make the inventory of River Bed Material, a detailed survey of the district needs to be carried out, to identify the source of River Bed Material and alternative source of sand. The source will include rivers, de-siltation of reservoir/dams, Patta lands/ Khatedari land etc.
- c) District Survey Report is to be prepared in such a way that it not only identifies the mineral-bearing area but also define the mining and no mining zones considering various environmental and social factors.
- d) Identification of the source of Sand. The sources may be from Rivers, Lakes, Ponds, Dams, De-silting locations, Patta land/Khtedari lands. The details in case of Rivers such as [name, length of river, type (Perennial or



Non-Perennial), Villages, Tehsil, District], in case of Lakes, Ponds, Dams, De-silting locations [Name, owned/maintained by (State Govt./PSU), area, Villages, Tehsil, District] in case of Patta land/ Khtedari lands [Owner Name, Sl. No, Area, Agricultural/Non-Agricultural, Villages, Tehsil, District], in case of M-Sand Plant [Owner Name, Sl. No, Area, Quantity/Annum, Villages, Tehsil, District].

- e) Defining the sources of Sand in the district is the next step for identification of the potential area of deposition/aggradations wherein mining lease could be granted. Detailed survey needs to be carried out for quantification of minerals. The purpose of mining in the river bed is for channelization of rivers so as to avoid the possibility of flooding and to maintain the flow of the rivers. For this, the entire river stretch needs to be surveyed and original ground level (OGL) to be recorded and area of aggradation/deposition needs to be ascertained by comparing the level difference between the outside riverbed OGL and water level. Once the area of aggradations / deposition is identified, then the quantity of River Bed Material available needs to be calculated. The next step is channelization of the river bed and for this central 3/4th part of the river, width needs to be identified on a map. Out of the 3/4th part area, where there is a deposition/aggradation of the material needs to be identified. The remaining 1/4th area needs to be kept as no mining zone for the protection of banks. Thus, the quantity of material available in metric ton needs to be calculated for mining and no mining zone.
- f) The permanent boundary pillars need to be erected after identification of an area of aggradation and deposition outside the bank of the river at a safe location for future surveying. The distance between boundary pillars on each side of the bank shall not be more than 100 meters.
- g) Identifying the mining and no mining zone shall follow with defining the area of sensitivity by ascertaining the distance of the mining area from the protected area, forest, bridges, important structures, habitation etc. and based on the sensitivity the area needs to be defined in sensitive and non-sensitive area.



- h) Demand and supply of the river bed Material through market survey needs to be carried out. In addition to this future demand for the next 5 years also needs to be considered.
- i) It is suggested that as far as possible the sensitive areas should be avoided for mining, unless local safety condition arises. Such deviation shall be temporary & shall not be a permanent feature.
- j) The final area selected for the mining should be then divided into mining lease as per the requirement of State Government. It is suggested the mining lease area should be so selected as to cover the entire deposition area. Dividing a large area of deposition/aggradation into smaller mining leases should be avoided as it leads to loss of mineral and indirectly promote illegal mining.
- k) Cluster situation shall be examined. A cluster is formed when one mining lease of homogenous mineral is within 500 meters of the other mining lease. In order to reduce the cluster formation mining lease size should be defined in such a way that distance between any two clusters preferably should not be less than 2.5 Km. Mining lease should be defined in such a way that the total area of the mining leases in a cluster should not be more than 10 Ha.
- l) The number of a contiguous cluster needs to be ascertained. Contiguous cluster is formed when one cluster is at a distance of 2.5 Km from the other cluster.
- m) The mining outside the riverbed on Patta land/Khatedari land be granted when there is possibility of replenishment of material. In case, there is no replenishment then mining lease shall only be granted when there is no riverbed mining possibility within 5 KM of the Patta land/Khatedari land. **For government projects, mining could be allowed on Patta land/Khatedari land but the mining should only be done by the Government agency and material should not be used for sale in the open market.** Cluster situation as mentioned in Annex-III above is also applicable for the mining in Patta land/Khatedari land.
- n) The State Government should define the transportation route from the mining lease considering the maximum production from the mines as at



this stage the size of mining leases, their location, the quantity of mineral that can be mined safely etc. is available with the State Government. It is suggested that the transportation route should be selected in such a way that the movement of trucks/tippers/tractors from the villages having habitation should be avoided. The transportation route so selected should be verified by the State Government for its carrying capacity.

- o) Potential site for mining having its impact on the forest, protected area, habitation, bridges etc., shall be avoided. For this, a sub-divisional committee may be formed which after the site visit shall decide its suitability for mining. The list of mining lease after the recommendation of the Committee needs to be defined in the following format given in as Annexure-II. The Sub-Divisional Committee after the site visit shall make a recommendation on the site for its suitability of mining and also records the reason for selecting the mining lease in the Patta land. The details regarding cluster and contiguous cluster needs to be provided as in Annexure-III. The details of the transportation need to be provided as in Annexure IV.
- p) Public consultation- The Comments of the various stakeholders may be sought on the list of mining lease to be auctioned. The State Government shall give an advertisement in the local and national newspaper for seeking comments of the general public on the list of mining lease included in the DSR. **The DSR should be placed in the public domain for at least one month from the date of publication of the advertisement for obtaining comments of the general public.** The comments so received shall be placed before the sub-divisional committee for active consideration. The final list of sand mining areas [leases to be granted on riverbed & Patta land/Khatedari land, desiltation location (ponds/lakes/dams), M-Sand Plants (alternate source of sand)] after the public hearing needs to be defined in the final DSR in the format as per Annexure-V. The details regarding cluster and contiguous cluster provided in Annexure-VI. The details of the transportation provided in Annexure-VII.
- q)



OVERVIEW OF MINING ACTIVITY IN THE DISTRICT

Jamui is one of the important districts in Bihar where different types of ores & Minerals are found. The hills of Laxmipur and Khaira are comprised of archaenschists including the iron ore. In Laxmipur, Sono and Chakai are the chief formation in gneiss basement complex. Mica mines lie in the portion of adjoining Hazaribag district. Beside these there is possibility of availability of lime stone, China clay, Magnese, Graphic Pegmite Termoline quartz etc. in the southern hills of the district. Ore of gold has been observed in Sono Block. Hilly areas of Jamui are also acquainted with valuable stone like Marble, Topaz, and American diamond, Sfatik, Manic etc. coals are found in hilly area of Barhat block.

The iron ore deposits reported from Mahjos village, Gold from Sono, Mica from Harni village and Beryl from Harni & its surrounding villages

Sand is one of the major mineral of Jamui district of Bihar. Yellow sand in Kiul, Barnar, Bunbuni, Sukhnar, Ulai, Anjana, Gajhi & Bajan are major source of revenue collection in district as well as soil / clay is actively mined for bricks and pottery industry



FIGURE 1: MINERAL MAP OF BIHAR

THE LIST OF MINING LEASES IN THE DISTRICT WITH LOCATION, AREA AND PERIOD OF VALIDITY

Detail of existing sand mines is as presented below-

Table No.1: List of Existing Sand Ghat in Jamui district									
Sl. No	Sand ghat /cluster	EC approved sand ghat	River	Area (Ha)	Co-ordinate		validity of EC	Leasee Name & address	
					Latitudes	Longitudes			
1	Sand Ghat/Cluster-1	Satti and Ghadhi	Ulai	22	A	24°45'56.09" N	86°23'20.59" E	23-10-2025	M/S westlink Trading Pvt. Ltd. Kailshpuri, Banda, Uttar Pradesh, Pin: - 210001
					B	24°45'58.35" N	86°23'20.18" E		
					C	24°45'16.88" N	86°24'04.47" E		
					D	24°45'16.42" N	86°23'52.19" E		
2	Sand Ghat/Cluster-2	Gaushala	Ulai	24	A	24°46'00.30" N	86°21'50.74" E	05-11-2025	
					B	24°46'04.78" N	86°21'56.74" E		
					C	24°46'55.79" N	86°22'44.07" E		
					D	24°45'51.90" N	86°22'44.42" E		
3	Sand Ghat/Cluster-3	Chardhara And Amba	Ulai	23.5	A	24°46'30.88" N	86°21'04.83" E	05-11-2025	
					B	24°46'34.15" N	86°21'07.24" E		
					C	24°46'21.06" N	86°21'42.75" E		
					D	24°46'18.03" N	86°21'36.08" E		
4	Sand Ghat/Cluster-4	Sair And Pandeydih	Ulai	24	A	24°47'58.76" N	86°19'44.51" E	23-10-2025	
					B	24°48'00.45" N	86°19'45.30" E		
					C	24°47'37.53" N	86°20'34.18" E		
					D	24°47'27.38" N	86°20'27.02" E		
5	Sand Ghat/Cluster-5	Kali And Durga Mandir	Ulai	24	A	24°51'02.87" N	86°17'54.85" E	23-10-2025	
					B	24°51'10.32" N	86°18'01.98" E		
					C	24°50'28.14" N	86°18'40.97" E		
					D	24°50'22.83" N	86°18'33.74" E		
6	Sand Ghat/Cluster-6	Lotan And Ratanpur	Ulai	24	A	24°54'43.80" N	86°16'34.32" E	23-10-2025	
					B	24°54'46.82" N	86°16'37.54" E		
					C	24°54'13.09" N	86°16'47.33" E		
					D	24°54'15.18" N	86°16'40.52" E		
7	Sand Ghat/Cluster-7	Oraiya	Barnar	24	A	24°40'59.07" N	86°19'09.01" E	23-10-2025	
					B	24°40'59.10" N	86°19'20.36" E		
					C	24°40'43.05" N	86°19'29.31" E		
					D	24°40'35.44" N	86°19'25.00" E		
8	Sand Ghat/Cluster-8	Raksha Oraiya	Jhanjhi	24	A	24°40'24.03" N	86°19'51.33" E	26-04-2026	
					B	24°40'25.42" N	86°19'54.65" E		
					C	24°39'32.39" N	86°19'49.56" E		
					D	24°39'42.84" N	86°19'34.65" E		
9	Sand Ghat/Cluster-9	Liptaya	Barnar	22	A	24°41'27.51" N	86°18'31.74" E	23-10-2025	
					B	24°41'38.23" N	86°18'39.41" E		
					C	24°41'30.83" N	86°18'56.03" E		
					D	24°41'19.05" N	86°18'46.89" E		
10	Sand Ghat/Cluster-10	Dumri	Barnar	24	A	24°42'27.96" N	86°18'12.94" E	23-10-2025	
					B	24°42'29.70" N	86°18'23.87" E		
					C	24°42'05.34" N	86°18'27.34" E		
					D	24°42'04.02" N	86°18'15.97" E		
11	Sand Ghat/Cluster-11	Judagi	Barnar	32.5	A	24°43'46.98" N	86°18'01.97" E	05-11-2025	
					B	24°43'50.28" N	86°18'05.20" E		
					C	24°43'25.51" N	86°18'17.96" E		
					D	24°43'22.80" N	86°18'08.85" E		



12	Sand Ghat/Cluster-12	Sono	Barnar	21	A	24°44'22.38" N	86°17'28.47" E	05-11-2025
					B	24°44'25.23" N	86°17'37.26" E	
					C	24°44'06.68" N	86°17'47.27" E	
					D	24°44'03.13" N	86°17'33.35" E	
13	Sand Ghat/Cluster-13	Mandhata	Barnar	23.5	A	24°45'20.38" N	86°17'32.17" E	23-11-2025
					B	24°44'59.68" N	86°17'47.20" E	
					C	24°44'43.18" N	86°17'39.52" E	
					D	24°44'45.24" N	86°17'30.45" E	
14	Sand Ghat/Cluster-14	Balthar And Hajaro	Barnar	22.5	A	24°45'39.62" N	86°17'29.71" E	05-11-2025
					B	24°45'40.65" N	86°17'38.29" E	
					C	24°45'19.52" N	86°17'46.69" E	
					D	24°45'16.96" N	86°17'34.53" E	
15	Sand Ghat/Cluster-15	Kenduaa	Barnar	23	A	24°46'37.82" N	86°17'59.92" E	05-11-2025
					B	24°46'33.05" N	86°18'05.96" E	
					C	24°46'00.76" N	86°17'50.56" E	
					D	24°46'5.43" N	86°17'44.78" E	
16	Sand Ghat/Cluster-	Dinari	Barnar	24	A	24°47'41.66" N	86°17'39.52" E	23-10-2025
					B	24°47'42.57" N	86°17'50.29" E	
					C	24°47'20.33" N	86°17'52.00" E	
					D	24°47'18.22" N	86°17'42.82" E	
17	Sand Ghat/Cluster-17	Simriya	Barnar	24	A	24°51'16.82" N	86°16'21.74" E	05-11-2025
					B	24°51'22.85" N	86°16'35.21" E	
					C	24°51'08.00" N	86°16'45.03" E	
					D	24°51'01.20" N	86°16'31.11" E	
18	Sand Ghat/Cluster-18	Ghanshyam than Koluha	Barnar	24	A	24°51'48.70" N	86°16'01.41" E	23-10-2025
					B	24°51'55.99" N	86°16'11.93" E	
					C	24°51'40.98" N	86°16'26.30" E	
					D	24°51'32.84" N	86°16'15.95" E	
19	Sand Ghat/Cluster-19	Jogidih numar	Anjana	22.5	A	24°57'20.65" N	86°16'08.90" E	23-10-2025
					B	24°57'20.86" N	86°16'12.23" E	
					C	24°56'49.28" N	86°17'13.31" E	
					D	24°56'47.93" N	86°17'12.15" E	
20	Sand Ghat/Cluster-20	Urha And Bharari	Anjana	23.5	A	24°56'31.18" N	86°17'11.84" E	05-11-2025
					B	24°56'30.42" N	86°17'15.26" E	
					C	24°55'17.55" N	86°18'22.31" E	
					D	24°55'17.67" N	86°18'18.01" E	
21	Sand Ghat/Cluster-21	Panbharva	Kiul	22	A	24°48'16.73" N	86°09'30.21" E	23-10-2025
					B	24°48'20.55" N	86°09'26.41" E	
					C	24°48'34.70" N	86°09'58.51" E	
					D	24°48'25.71" N	86°09'58.31" E	
22	Sand Ghat/Cluster-22	Diddheshva r	Kiul	23.5	A	24°48'17.17" N	86°10'34.50" E	23-10-2025
					B	24°48'24.10" N	86°10'26.57" E	
					C	24°48'49.48" N	86°10'51.85" E	
					D	24°48'44.49" N	86°10'53.20" E	
23	Sand Ghat/Cluster-	Baribag	Kiul	24	A	24°48'43.91" N	86°11'24.11" E	26-04-2026
					B	24°48'54.46" N	86°11'29.00" E	
					C	24°48'34.91" N	86°11'56.14" E	
					D	24°48'27.86" N	86°11'51.83" E	
24	Sand Ghat/Cluster-24	Jaljoga	Kiul	23	A	24°49'19.20" N	86°12'19.02" E	23-10-2025
					B	24°49'16.27" N	86°12'25.45" E	
					C	24°48'40.36" N	86°12'18.47" E	
					D	24°48'43.21" N	86°12'12.31" E	
25	Sand Ghat/Cluster-25	Pakari	Kiul	24	A	24°49'39.35" N	86°12'51.94" E	05-11-2025
					B	24°49'43.28" N	86°12'56.79" E	
					C	24°49'17.11" N	86°12'49.36" E	
					D	24°49'19.38" N	86°12'48.82" E	
26		Bhaur	Kiul	23.5	A	24°50'29.61" N	86°12'45.02" E	

	Sand Ghat/Cluster-26				B	24°50'26.47" N	86°12'50.45" E	23-10-2025
					C	24°50'03.26" N	86°12'41.05" E	
					D	24°50'03.93" N	86°12'29.79" E	
27	Sand Ghat/Cluster-27	Parsa	Kiul	24	A	24°51'14.62" N	86°13'10.07" E	23-10-2025
					B	24°51'13.53" N	86°13'15.10" E	
					C	24°50'42.76" N	86°13'11.72" E	
					D	24°50'39.89" N	86°12'59.62" E	
28	Sand Ghat/Cluster-28	Kendih	Kiul	23	A	24°52'08.81" N	86°13'42.69" E	23-10-2025
					B	24°52'06.55" N	86°13'49.30" E	
					C	24°51'44.24" N	86°13'37.48" E	
					D	24°51'48.44" N	86°13'26.30" E	
29	Sand Ghat/Cluster-29	Nariyana Chaucho	Kiul	21.5	A	24°53'01.76" N	86°13'41.38" E	23-10-2025
					B	24°53'01.97" N	86°13'52.35" E	
					C	24°52'39.63" N	86°13'55.04" E	
					D	24°52'39.42" N	86°13'44.29" E	
30	Sand Ghat/Cluster-30	Garsanda	Kiul	24	A	24°54'14.91" N	86°14'17.36" E	05-11-2025
					B	24°54'10.08" N	86°14'23.27" E	
					C	24°53'48.64" N	86°14'05.06" E	
					D	24°53'51.92" N	86°13'56.38" E	
31	Sand Ghat/Cluster-31	Smarak	Kiul	22	A	24°54'56.31" N	86°14'13.76" E	05-11-2025
					B	24°54'58.05" N	86°14'27.38" E	
					C	24°54'39.26" N	86°14'30.87" E	
					D	24°54'37.12" N	86°14'19.28" E	
32	Sand Ghat/Cluster-32	Kalyanpur	Kiul	21.5	A	24°55'33.79" N	86°14'21.21" E	23-10-2025
					B	24°55'25.63" N	86°14'35.60" E	
					C	24°55'14.94" N	86°14'28.90" E	
					D	24°55'22.50" N	86°14'10.97" E	
33	Sand Ghat/Cluster-33	Bihari	Kiul	20.5	A	24°56'02.97" N	86°14'43.05" E	05-11-2025
					B	24°56'00.37" N	86°14'56.89" E	
					C	24°55'41.17" N	86°14'46.38" E	
					D	24°55'42.90" N	86°14'37.68" E	
34	Sand Ghat/Cluster-34	Katauna	Kiul	22.5	A	24°56'14.94" N	86°15'09.64" E	23-10-2025
					B	24°56'41.56" N	86°15'20.80" E	
					C	24°56'18.21" N	86°15'18.97" E	
					D	24°56'18.57" N	86°15'07.95" E	
35	Sand Ghat/Cluster-35	Satgama	Kiul	23.5	A	24°57'02.44" N	86°14'30.56" E	23-10-2025
					B	24°57'06.52" N	86°14'47.77" E	
					C	24°56'55.32" N	86°14'55.05" E	
					D	24°56'48.50" N	86°14'35.89" E	

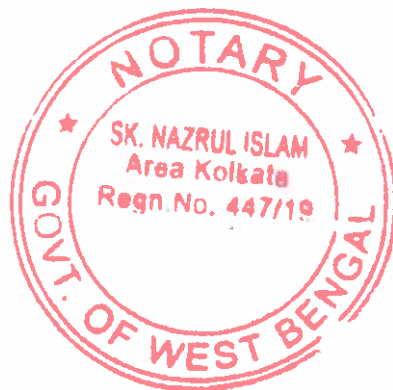
Source: District Mining Office, Jamul



DETAILS OF ROYALTY OR REVENUE RECEIVED IN LAST THREE YEARS

Table No.- 2 Royalty or revenue received in last three years			
Financial Year	(INR in Lakh)		
	2018-19	2019-20	2020-21
Sand	0.00	1789.13	0.00

Source: District Mining Office, Jamui



DETAIL OF PRODUCTION OF SAND OR BAJRI OR MINOR MINERAL IN LAST THREE YEARS

Table No.- 3 Production of sand in last three years				
Sl. No.	Name of Minor Mineral	Production in MT		
		2018	2019	2020
1.	Sand	0.00	720335	0.00

Source: District Mining Office, Jamui

Status of demand and Supply of Sand in the district

Due to rapid infrastructure development, the demand of construction material has increased. To supply this demand, mining of sand is done. This project operation will provide employment directly and indirectly to the people residing in vicinity, thus improving the Socio-economic status of the area.

The demand for sand is ever growing with the growth of the infrastructure sector. The mineral is used mainly in the construction activities like buildings, bridges etc. The requirement for the mineral is always high in the cities and towns. Therefore, there is always a good demand of the mineral in the domestic market.

As proposed around 127.6 lakh MT sand is to be extract annually from Kiul, Barnar, Ulai, Sukhnar, Bajan. Anjana, Bunbuni & Gajhi rivers in Jamui district of Bihar and supplied to the whole district as well as neighbouring district.

There are several infrastructure projects like Road, Railway, bridge, govt. & private institution, building etc are under construction in the district and some are also to be in stated in near future. Since sand is one of the most important construction materials, there is huge demand in the district as well as in neighbouring districts like Sheikhpura, Munger, Begusarai, Samastipur, Dabhangna, Khagaria and other districts of Bihar.



PROCESS OF DEPOSITION OF SEDIMENTS IN THE RIVERS OF THE DISTRICT

Deposition of Sediments in the rivers:

Sediment is natural process and necessary to the development of aquatic ecosystems through nutrient replenishment and the creation of benthic habitat and spawning areas. These benefits occur due to sediment deposition – when suspended particles

settle down to the bottom of a body of water. This settling often occurs when water flow slows down or stops and heavy particles can no longer be supported by the bed turbulence.

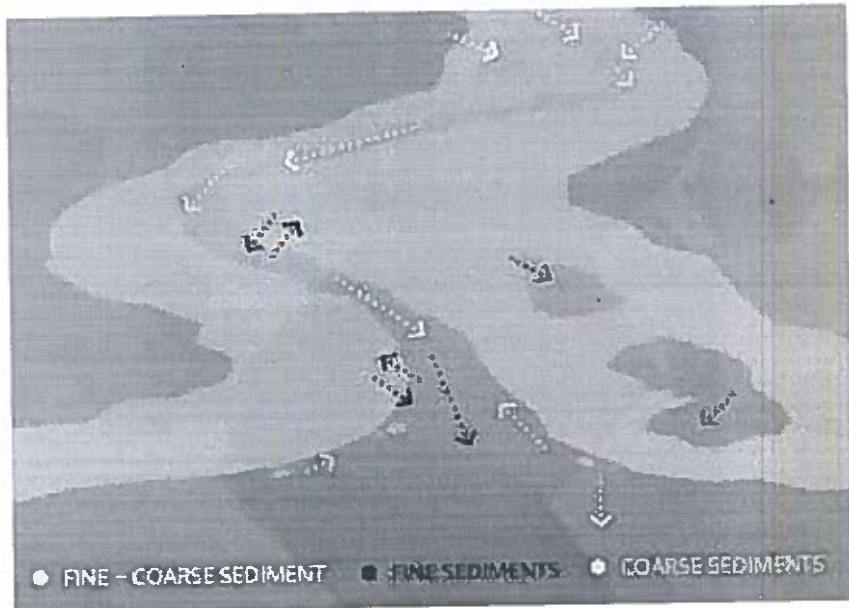


FIGURE 2: SEDIMENTATION PROCESS

Sediment

deposition can be found anywhere in a water system, from high mountain streams, to rivers, lakes, deltas and floodplains. However, it should be noted that while sediment is important for aquatic habitat growth, it can cause environmental issues if the deposition rates are too high, or too low.

Sediment transportation and Deposition is depends upon various factors like Slope of the Area, Annual Rainfall, Lithology, flow intensity of River, Geomorphology, Soil, Geology and Land use.

Jamui has a typical topography. The soil pattern of the district differs widely due to topography of the region. Important soil is sandy soils and alluvial soil of heavy texture having natural or alkaline reaction. Jhajha, Khaira, Sono, Chakai, Laxmipur block contain forest soil. A sizeable part of the plain of northern side of the district lies in the Basin of Kiul River and its tributaries.



Geologically, the district forms part of the vast Indo-Gangetic alluvial tract. The origin of the Indo Gangetic tract as a whole is now attributed to the sag in the earth crust formed in the upper Eocene times between Gondwana land and the raising of Himalaya belt. The economic minerals found in the district are Sand and Soil. The sand deposits being an integral part of the dynamic river system to which it belongs.

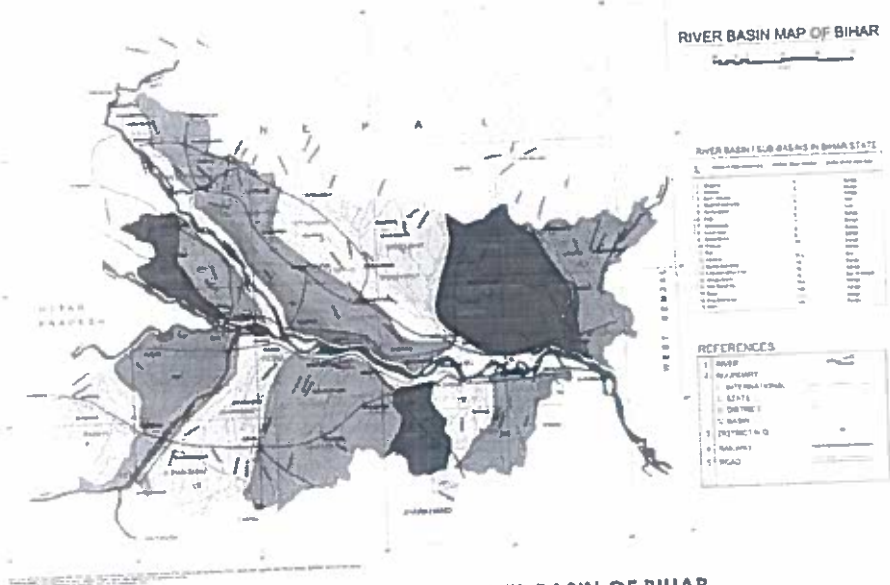
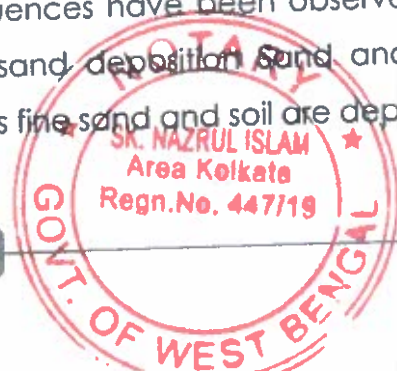


FIGURE 3: DISTRICT WISE RIVER BASIN OF BIHAR

and Soil. The sand deposits being an integral part of the dynamic river system to which it belongs. Therefore, as a part of natural cycle, the monsoon flow of

every river carries with it replenishment of silt and washed out soil and clay from upstream areas in the catchment. This silt shall be removed during the sieving of sand before it is loaded into truck/tipper/trailer to carry to the consumers.

The river sand exposed in the river beds of Ganga, Burhi Gandak, Bagmati, Koshi etc. And surrounding areas is the product of the deposition of the sediments brought and deposited in the flood plains of River Ganga. These sediments are of recent geological formation. The litho-units exposed within the river and surrounding areas have formed as water borne sediments brought by flood water during rainy season every year and deposited in riverbed. The litho units encountered in the riverbed and surrounding areas belongs to the Shiwalik super groups. The size of the sediments towards the source i.e. host rock is coarse and at the tail end of the river the grain size is reduced to smaller sizes resulted in the formation of clay beds. The following sequences have been observed in the area, i.e. Top soil/ Alluvium followed by sand deposition. Sand and silt are deposited in the middle of the river whereas fine sand and soil are deposited at



the fringe of the riverbanks. Soil/ alluvium varying in thickness from 0.20m to 0.60m constitute the top horizons in the area suitable for agriculture. River Ganga meanders through the area exposing the alluvium and soil at the banks. Sand is found in the river bed up to a depth of more than 3.0 m. The major part of bed remains dry as water flows in a single stream during the non monsoon seasons. Only during rainy seasons the entire flood plain has water, when there will be no mining done.

Constituents of minor mineral

The work done by a river consists of the following

1. Erosion
 2. Transport of the material produced by erosion
 3. Accumulation (deposition) of the transported material
- Constituents of minor mineral

The work done by a river consists of the following:

The erosion and transport of material go hand in hand with the deposition of the latter. There is none a single river that doesn't carry fragmental material and deposit it. Even at the early stages, in the development of a river, when the

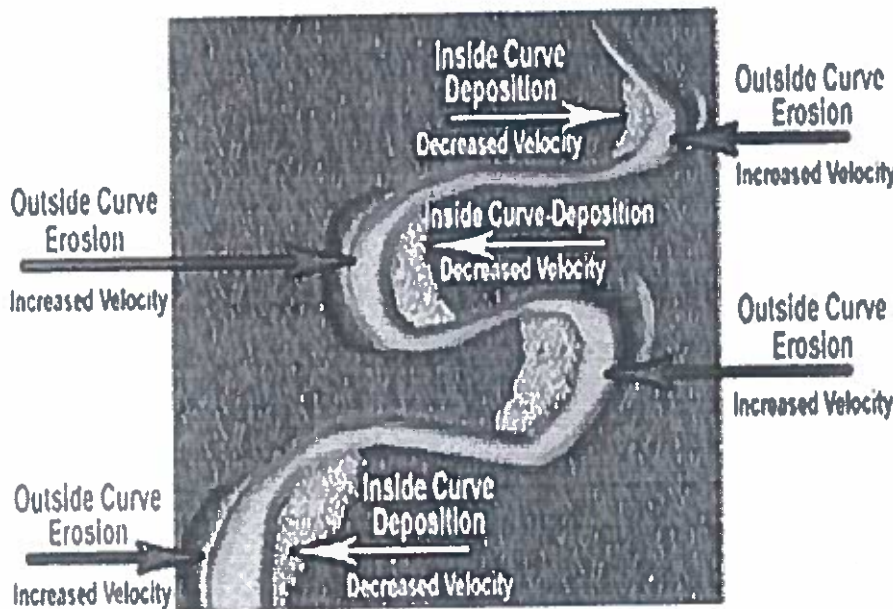


FIGURE 4: EROSION OF RIVERBED AND DEPOSITION OF SAND MINERAL

erosion and transport definitely prevails over accumulation, the material carried by the river is deposited in some of the sections. During youthful stage of the river, these deposits are unstable and when the volume

of water and stream velocity increases (during flood), they may start moving again downstream. The load carried by a stream includes the rock waste

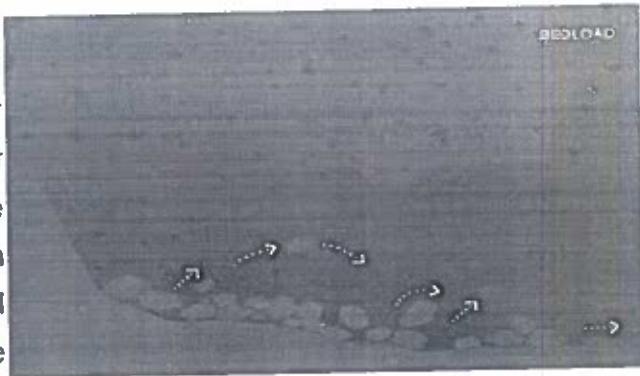


supplied to it by rain wash, surface creep, slumping etc., by tributaries, external agents such as glaciers, wind, together with, acquired by its own erosion work. The term load doesn't specifically mean the maximum amount of debris, that a stream could carry in a given set of conditions, that amount is referred to as the transporting power or capacity of a river.

Sediment Transportation

Sediment transport is the movement of organic and inorganic particles by water. In general, greater the flow more sediment that will be conveyed. Water flow can be strong enough to suspend particles in the water column as they move downstream, or simply push them along the bottom of a waterway. Transported sediment may include mineral matter, chemicals and pollutants, and organic material. Another name for sediment transport is sediment load. The total load includes all particles moving as bed load, suspended load, and wash load.

- a) **Bed Load:** Bed load is the portion of sediment transport that rolls, slides or bounces along the bottom of a waterways. This sediment is not truly suspended, as it sustains intermittent contact with the streambed, and the movement is neither uniform nor continuous. Bed load occurs when the force of the



water flow is strong enough to overcome the weight and cohesion of the sediment. While the particles are pushed along, they typically do not move as fast as the water around them, as the flow rate is not great enough to fully suspend them. Bed load transport can occur during low flows (smaller particles) or at high flows (for larger particles). Approximately 5-20% of total sediment transport is bed load. In situations where the flow rate is strong enough, some of the smaller bed load particles can be pushed up into the water column and become suspended.

FIGURE 5: BED LOAD PARTICLES TRAVEL WITH WATER FLOW



b) **Suspended Load:** While there is often overlap, the suspended load and suspended sediment are not the same thing. Suspended sediment

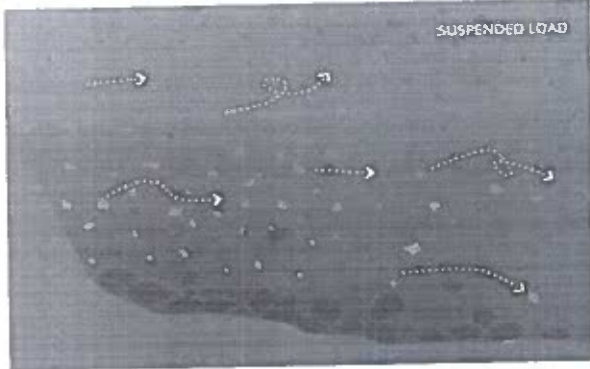


FIGURE 6: SEDIMENT PARTICLES IN STRONG WATER FLOW

are any particles found in the water column, whether the water is flowing or not. The suspended load, on the other hand, is the amount of sediment carried downstream within the water column by the water flow.

Suspended loads require moving water, as the water flow creates small upward currents (turbulence) that keep the particles above the bed. The size of the particles that can be carried as suspended load is dependent on the flow rate. Larger particles are more likely to fall through the upward currents to the bottom, unless the flow rate increases, increasing the turbulence at the streambed. In addition, suspended sediment will not necessarily remain suspended if the flow rate slows

c) **Wash Load:** The wash load is a subset of the suspended load. This load is comprised of the finest suspended sediment (typically less than 0.00195 mm in diameter). The wash load is differentiated from the suspended load because it will not settle to the bottom of a waterway during a low

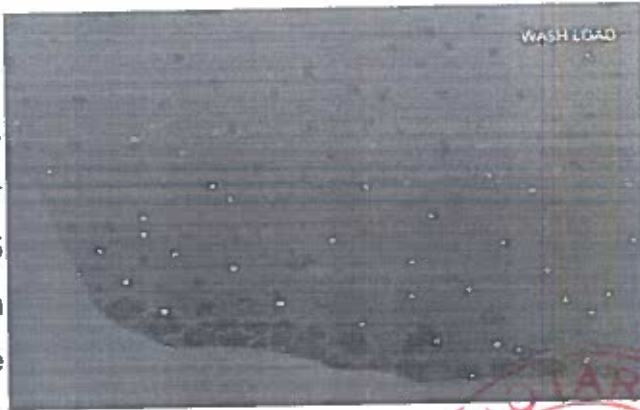


FIGURE 7: SEDIMENT THAT WILL REMAIN SUSPENDED EVEN WHEN THERE IS NO WATER FLOW

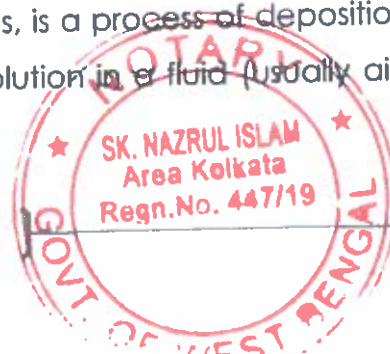
or no flow period. Instead, these particles remain in permanent suspension as they are small enough to bounce off water molecules and stay afloat. However, during flow periods, the wash load and suspended load are indistinguishable. Turbidity in lakes and slow moving rivers is typically due the wash load. When the flow rate increases (increasing the suspended

load and overall sediment transport), turbidity also increases. While turbidity cannot be used to estimate sediment transport, it can approximate suspended sediment concentrations at a specific location.

The rate of sediment transport typically increases as a power function of flow; that is, a doubling of flow typically produces more than a doubling in sediment transport and most sediment transport occurs during floods. The environmental impacts from in-stream mining can be avoided, if the annual bed load is calculated and aggregate extraction is restricted to that value or some portion of it. To accurately limit extraction to some portion of bed load, the amount of sediment that passes the in-stream mining site during a given period of time must be calculated. There is a large amount of uncertainty in the process of calculating annual rates of bed load transport. How much coarse material is moved, how long it remains in motion as also how far it moves depends on the size, shape & packing of the material and the characteristics of the river flow. Downstream movement commonly occurs as irregular bursts of short-distance movement separated by longer periods, when the particles remain at rest. Because bed load changes from hour-to-hour, day-to-day, and year-to-year, estimating annual bed load rates is a dynamic process involving careful examination. Constant variations in the flow of the river make the channel floor and riverbanks a dynamic interface, where some materials are being eroded while others are being deposited. The net balance of this activity, on a short-term basis, is referred to as scour or fill. On a long-term basis, continued scour results in erosion (degradation), while continued fill results in deposition (aggradation). A general indicator of the stability of a stream relates to the amount of vegetation present. Gravel bars that are vegetated or where the gravel is tightly packed, generally indicate streams, where the gravel supply is in balance. Streams with excessive gravel generally have gravel bars with little or no vegetation, and are surfaced with loosely packed gravel.

Annual Replenishment of Mineral in River Bed Area/Sedimentation

Sedimentation, in the geological sciences, is a process of deposition of a solid material from a state of suspension or solution in a fluid (usually air or water).



Broadly defined it also includes deposits from glacial ice and those materials collected under the impetus of gravity alone, as in talus deposits, or accumulations of rock debris at the base of cliffs. The term is commonly used as a synonym for sedimentary petrology and sedimentology.

Sedimentation is generally considered by geologically, in terms of the textures, structures, and fossil content of the deposits lay down in different geographic and geomorphic environments. The factors which affects the "Computation of Sediment":

a) Geomorphology & Drainage Pattern: The following geomorphic units plays important role:

- Structural Plain
- Structural Hill
- Structural Ridge
- Denudation Ridge & Valley
- Plain & Plateau of Gangetic plane
- Highly Dissected pediment
- Un-dissected pediment

b) Distribution of Basin Area River wise

c) Drainage System/Pattern of the area, Rainfall & Climate: Year wise Rainfall data for previous 10 years of Gangetic Basin/River

d) As per Dandy & Bolton study "Sediment Yield" can be related to

- Catchment Area and
- Mean Annual Run-off

Sand is an essential minor mineral used extensively across the country as a useful construction constituent and variety of other uses in sports, agriculture, glass making (a form of sand with high silica content) etc. It is common knowledge that minerals are non-renewable but this form of mineral naturally gets replenished from time to time in a given river system and is very much interrelated to the hydrological cycle in a river basin.



GENERAL PROFILE OF THE DISTRICT

Introduction

Jamui district is one of the thirty-eight districts of Bihar state. Jamui town is the administrative headquarters of this district. The area of the district is 3098 Sq. km. It lies between 24°23'15" and 25°08'30" North Latitude and 85°49'30" and 86°38'00" East Longitude. The district is bounded in the north by Sheikhpura, Lakhisarai and Munger district, in the west by Nawada district, in the east by Banka district and in the south by Jharkhand state boundary. The district comprises 10 administrative blocks, namely Jamui, Khaira, Gidhour, Jhajha, Sono, Chakai, Barhat, Laxmipur, Sikandra, Aliganj. Jamui township is the headquarters of the district.

Historical Background

Various literatures indicate the fact that Jamui was known as Jambhiyaagram. According to Jainism, the 24th Tirthankar lord Mahavir got divine knowledge in Jambhiyagram situated on the bank of river named Ujjihuvaliya. Another place of a divine light of Lord Mahavir was also traced as "Jrimbhikgram" on the bank of Rijuvalika River which resembles Jambhiyagram Ujjihuvaliya.

According to available literature, Jamui was related to Gupta and Pala rulers before 12th century. But after that this place became famous for Chandel rulers. Prior to Chandel Raj, this place was ruled by Nigoria, who was defeted by Chandels and the dynasty of Chandels founded in 13th century. The kingdom of Chandels spread over the whole of Jamui. Thus Jamui has a glorious history.

Administrative

Jamui district is one of the thirty-eight districts of Bihar state. Jamui town is the administrative headquarters of this district. The area of the district is 3132.8 Sq. km. Jamui Township is the headquarters of the district.



Blocks: - The district comprises 10 administrative blocks, namely Jamui, Khaira, Gidhour, Jhajha, Sono, Chakai, Barhat, Laxmipur, Sikandra, Aliganj.



FIGURE 8: ADMINISTRATIVE BLOCK MAP

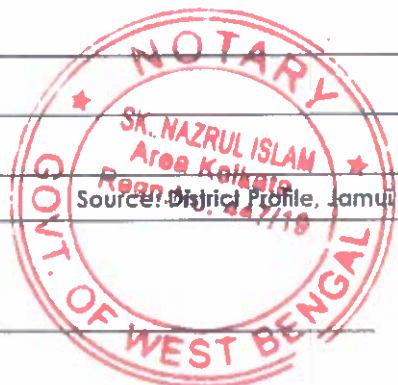
Number of Panchayats and villages in Jamui district are 153 and 1506 respectively.

Economic Profile

Agriculture is the mainstay of the economy. The main products are food grains, pulses, jackfruit, Mahua, etc. Jamui is one of the prominent manufacturers of Bidi & cement, iron & steel, salt, sugar, cotton & woollen textiles, kerosene oil, etc. Beedi rolling is widely done by women belonging low income families. Traditional small-scale industries are making utensil, iron grill & gates, etc. Minerals found are iron ore, coal, gneiss basement complex, ore of gold, marble, topaz and American diamond, Sfatik, Manic etc. Jamui has untapped reserves of mica, coal, gold, iron-ores, lime stone, china clay, manganese, graphic pegmite, termoline quartz, etc.

Geographic

Table 4: Geographic profile of Jamui	
Coordinates	Latitude: 24°23'15" to 25°08'30" N Longitude: 85° 49'30" to 86 °38'00" E
Temperature	45° C (Max.) 10° C (Min.)
Average rainfall	1102 mm
Area	3098 sq. Km
Altitude	36 meters



Demographic

Table 5: Demographic profile of Jamui (census 2011)	
Population	1756078
Population density	567 person/ km2
Population growth	25.54%
Sex ratio	921 per 1000 male
Literacy rate	62.16%
Languages spoken	Hindi, Angika and Urdu
Source: District Profile, Jamui	

Transport Infrastructure

Jamui district of Bihar is well connected with Road and railway network. One can easily reach by road from many major cities of India through NH-333, NH-333A and NH-114A.

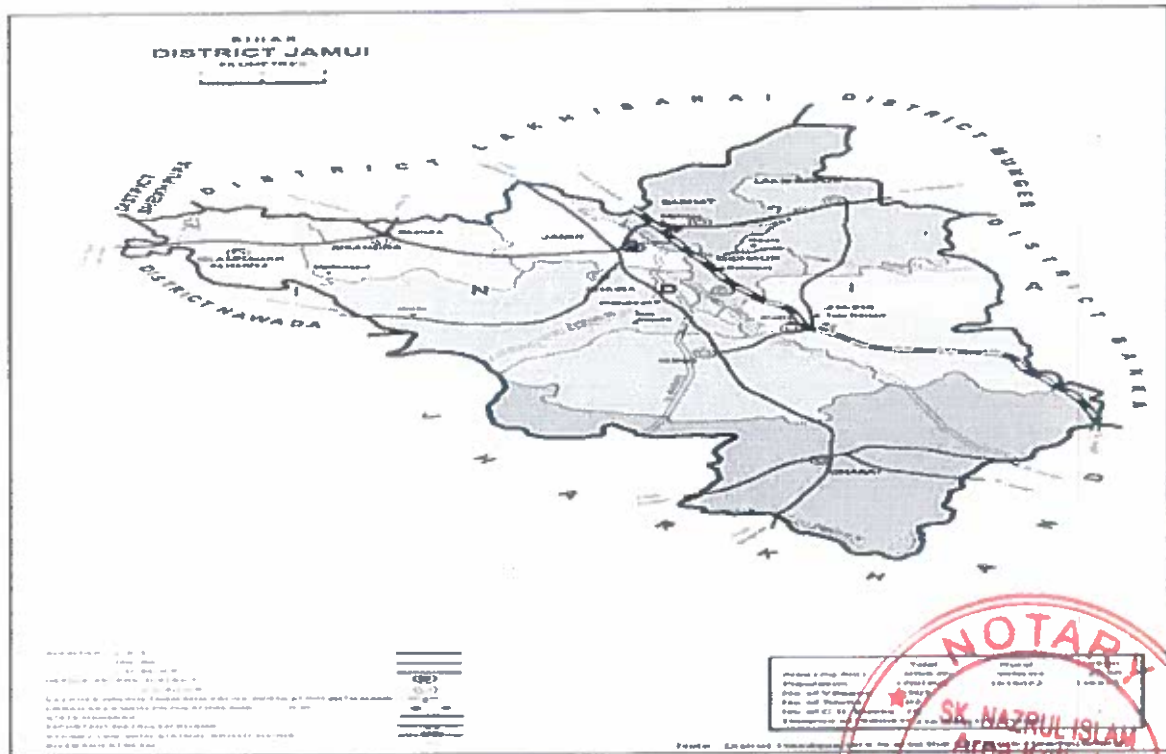


FIGURE 9: TRANSPORTATION MAP, JAMUI

The Jamui is well connected with state capital and major cities of India through rail network. Jamui station located on Delhi-Howrah main rail road is located between Jhajha and Kiul station. More than two dozen trains are available daily to reach Jamui by railroad. Jamui railway station can be reached by road from Jamui city via the road. For this it would be appropriate to use auto and other vehicles from Jamui Station.

Jayaprakash Narayan International Airport in Patna is nearest airport around 161 kilometres in North-West direction.



Railway

- Jhajha is an important railway terminal of eastern railway having Loco Shade.
- Mallepur railway station is also known as Jamui railway station.



Road

- Jamui is efficiently linked with Patna.
- State Highway SH-18 passes through Gidhaur



Airport

- The nearest airport is at Gaya-136 km and at Patna-161 km

Education

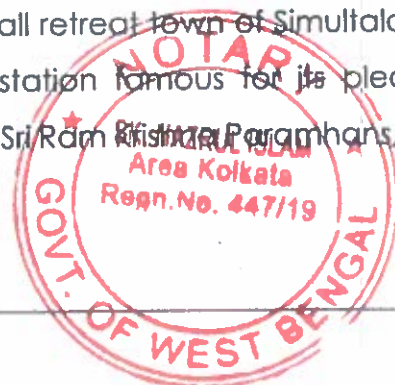
Major educational centres are located in the town of Jamui, which includes educational institutions and vocational institutions where students can learn music, dance, art and craft. Besides many governments' schools run, there are some colleges for the higher education, including a women's college.

Heritage & Tourism

Some of the tourist places of Jamui district are:

Giddheshwar Temple: The town of Gidhaur was the seat of kings during the British Raj. There is a famous temple of Lord Shiva situated on the top of stone boulders.

Simultalla: Jamui is dotted with hills and the small retreat town of Simultalla falls within the Jhajha block. It is a beautiful hill station famous for its pleasant weather. It is supposed to be the Tapo-Bhumi of Sri Ram Krishna Paramhans, who founded Tara Math of Devi Bhagvati.



Jain Mandir Dhamsala: Situated on the way of Kshatriya Kund Gram, the birth place of Lord Mahavira, is an ancient rest house (Dhamsala) of 65 rooms constructed for the Jain pilgrims. A Mandir of Lord Mahavir is inside the Dhamsala.

Kali Mandi Malaypur: Temple of goddess Kali is situated at village Malaypur. Kali Mela is held here every year.

Minto Tower in Gidhaur: Minto tower was built by the Maharaja of Gidhaur in 1909 to commemorate the visit of the then British Viceroy Lord Irwin to Gidhaur. It is in the middle of Gidhaur market. There are 12 large pillar and large sitting lions are placed on four outer pillar. The tower holds four-faced hour-bell clock.

Patneshwar Mandir: This is a temple of Lord Shiva situated 5 km from Jamui town. Nagi Dam Wildlife Sanctuary and Nakti Dam Wildlife Sanctuary spread over an area of 7.9 sq. km and 3.3 sq. km. respectively notified in 1987.



LAND UTILIZATION PATTERN IN THE DISTRICT: FOREST, AGRICULTURE, HORTICULTURE, MINING ETC.

Forest

The District contains 204734 acre forest which covers 21.28% of the total area. Forest resources are like leaf for plate, Kendu leaf, Building wood, furniture wood, rubber Gond etc.

In 1987 Jamui district became home to the Nagi Dam Wildlife Sanctuary, which has an area of 7.9 km². It is also home to the Nakti Dam Wildlife Sanctuary, which was established in 1987 and has an area of 3.3 km².

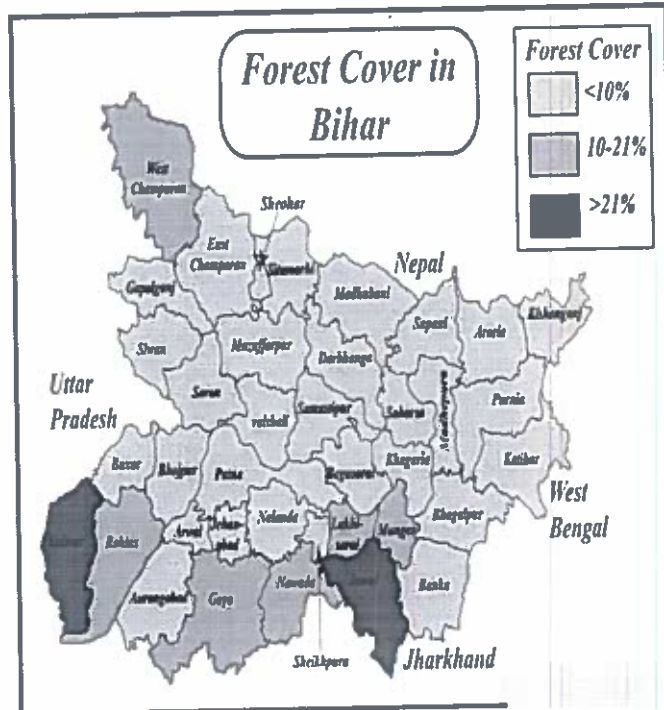


FIGURE 10: Forest Cover Map, Bihar

Agriculture

The economy of the district is agrarian in nature. The agricultural activities are largely confined to Kharif cultivation. As per the data of the Govt. of Bihar the Rice and Maize are the main Kharif crops cultivated by utilising the area of 73000 ha and 6300 ha respectively. The main Rabi crops are wheat, maize, Lentil, Mustard, Linseed etc. The Maize cultivated in about 22000 ha area.



FIGURE 11: Agriculture Map, Bihar



Jamui has alluvial soil, forest soil and sandy soils. Land use is mainly agricultural. Sizeable part of Jamui district comprises of plains which are paddy-growing. Prominent crops are rice and wheat, Maize, onion, jackfruit and Mahua are also produced. Cultivable land is 3,05,289 hectare out of which 76,955 hectare is under cultivation.

Irrigation

The groundwater is the main source of irrigation. About 78.32% of the total irrigated area is irrigated by dugwells and borewells whereas only 2.88 % is irrigated by Canal & Tanks. Kukurjhap dam, Garhi dam, Naki dam, Nakti dam, lower Kiul Jalasaya scheme and Gidheshwar payeen are the main source of irrigation

Horticultural

Jamui district is Under Low Level of Production in Horticultural Crops - Horticulture level of Horticultural Development has found in the district.

These districts come under the periphery areas where there is a lack of infrastructure regarding horticultural crops. Floriculture in the district is now developing in the same fashion as compared to other crops. So, there is need to emphasis on these crops. Horticulture cultivation is always advantageous. The district-wise analysis of the area and production of

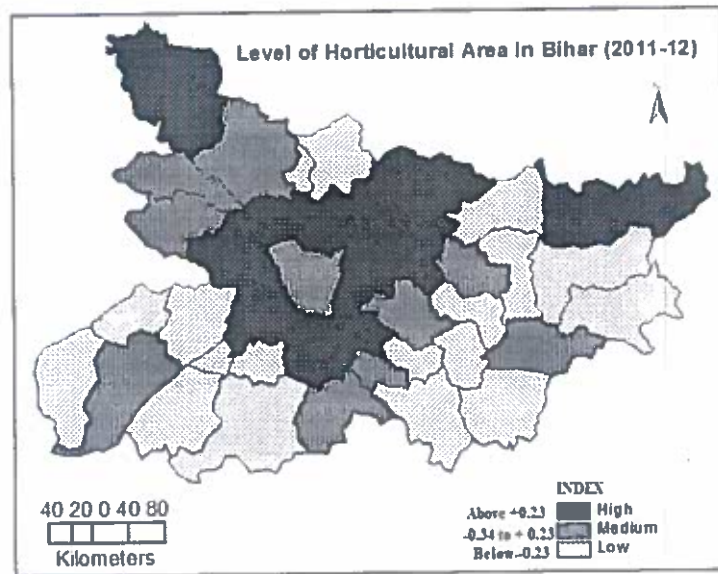


Table 2: Level of Production in Horticultural Crops in Bihar 2011-12.

Category	Name of the districts	Number in % districts
HIGH(>0.24)	Samastipur, Araria, Patna, Saran, Nalanda, W.Champaran, Darbhanga, Kishanganj, Madhubani, Muzaffarpur.	10(26.32)
MEDIUM (0.24-(-0.35)	Sheikhpura, Siwan, Rohtas, Vaishali, Gopalganj, Saharsa, Begusarai, Arwal, Aurangabad, Sheohar, Munger, Khatwa, Nawada, Bhagalpur, Madhepuri, J.Champaran.	16(42.10)
LOW(<-0.35)	Lakhisarai, Jamui, Banka, Purbia, Sitamarhi, Gaya, Katihar, Jehanabad, Bhojpur, Kosi, Patna, Supaul.	13(31.5)

FIGURE 12: BIHAR HORTICULTURAL MAP, JAMUI

horticultural crops (fruits, vegetables, and flowers) reveals a substantial spread of horticultural production across the district. The horticultural development in the district has is very low and placed among twelve districts namely Lakhisrai, Jamui, Banka, Purnia, Sitamarhi, Gaya, Katihar, Jehanabad, Bhojpur, Kaimur, Buxar and Supaul.

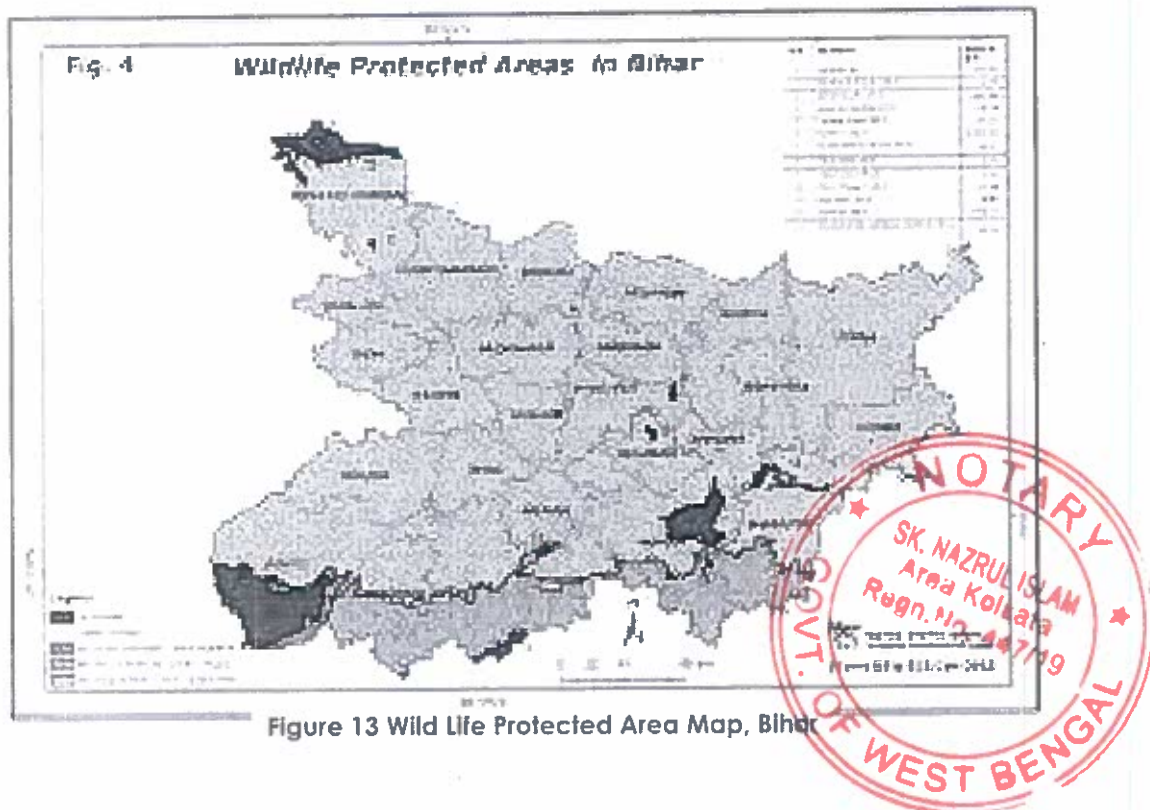
Mineral resources

Sand is one of the major mineral of Jamui district of Bihar. Yellow sand in Kiul river is major source of revenue collection in district as well as soil / clay is actively mined for bricks and pottery industry.

Jamui is one of the important district in Bihar where different types of ores & Minerals are found. The hills of Laxmipur and Khaira are comprised of archaenschists including the iron ore. In Laxmipur, Sono and Chakai the chief formation in gneiss basement complex. Mica mines lie in the portion of adjoining Hazaribag district. Beside these there is possibility of availability of lime stone, China clay, Magnese, Graphic Pegmite Termoline quartz etc. in the southern hills of the district. Ore of gold has been observed in Sono Block. Hilly areas of Jamui are also acquainted with valuable stone like Marble, Topaz, and American diamond, Sfatik, Manic etc. coals are found in hilly area of Barhat block. Land utilization patter is presented as below-

WILDLIFE PROTECTED AREA

The wildlife protected area in Bihar is marked in the Map below-



PHYSIOGRAPHY OF THE DISTRICT

Jamui has a typical topography. The soil pattern of the district differs widely due to topography of the region. Important soils are sandy soils and alluvial soil of heavy texture having natural or alkaline reaction. Jhajha, Khaira, Sono, Chakai, Laxmipur block contain forest soil. A sizeable part of the plain of northern side of the district lies in the Basin of Kiul River and its tributaries. Most of the part of the district has hilly topography. Western portion of Jamui like Sikandra jamui a little part of khaira has plain area. Sikandra block is situated in alluvial zone. A sizeable part of the district comprises plains which are paddy-growing lands. Southern part of the district is covered with hill and forest characteristically reminiscent of the chhotanagpur plateau in physical features. Hills of the district are considered to be the out-

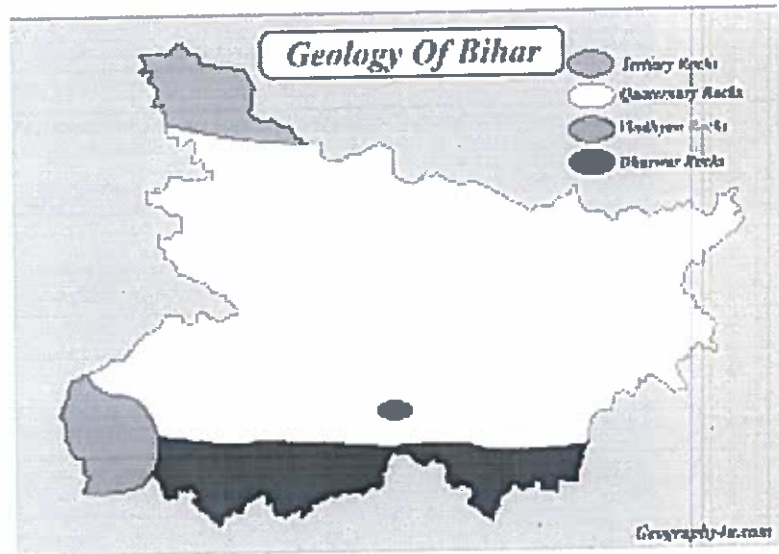
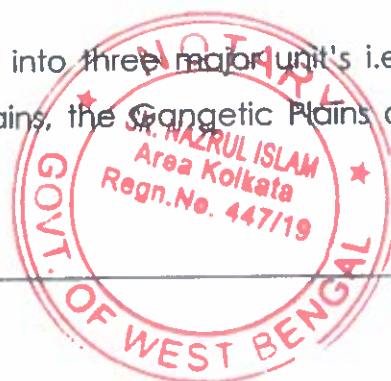


FIGURE 14: Geology of Bihar

laying extension of Vindhya Range. Southwest part of the district has another block of hills known as Gidheswar pahar.

The total wetland area in the district is 7,351 ha, which includes the area contributed by 328 small wetlands (< 2.25 ha) which comprises about 2 per cent of the geographical area of the district. Rivers/streams comprise about 64 per cent of wetland extent of the district that accounts for 4,684 ha. The other major wetland types are reservoirs/barrages (1,780 ha), tanks/ponds (347 ha) and natural waterlogged (182 ha).

The Bihar state can be broadly subdivided into three major unit's i.e., main physical sub-divisions is the Northern Mountains, the Gangetic Plains and the



Central Highlands. Northern Mountains comprises the Himalayan ranges including their foot hills. The Gangetic plains, situated between the Himalayas and the Deccan plateau, constitute the most fertile plains of the sub-basin ideally suited for intensive cultivation. The Central highlands lying to the south of the Great Plains consists of mountains, hills and plateaus intersected by valleys and river plains. They are largely covered by forests. Aravali uplands, Bundelkhand upland, Malwa plateau, Vindhyan and Narmada valley lie in this region. Predominant soil types found in the sub-basin are sandy, loamy, clay and their combinations such as sandy loam, loam, silty clay loam and loamy sand soils.

Geomorphology

The district has a diverse geomorphology ranging from hills to flood plains. The major geomorphic units are rocky upland, plateau / pediplain and alluvial plain.

There are three major hilly tracts, namely,

- a) The hills of Batia-Jhajha area having strike in east-west direction lying in the northern fringe of Chakai plateau,
- b) The Gidheshwar hills in the western part of the district and
- c) The Kharagpur hills lying in north-eastern part of the district.

Attaining a height of 475 m amsl in Barhat block plateau representing oldest table land in the area is Chakai plateau. The pedi-plains having rolling topography have relief up to 300 m amsl. It extends from Batia to the south of Kharagpur hills and comprises residual soil overlain by mixture of sheet wash deposits. Alluvial plain is represented by Jamui terrace. It is made up of sediments derived from the denudation of Chakai plateau and Kharagpur hill. The thickness of alluvium in the northern part is about 80 m, while in southern part it reduces to 10 m. Other landforms such as escarpment, inselberg, valley fills are also present.



Hydrogeology

Water bearing formation

Hydro-geologically, the district can be divided into two parts

- (a) Hard rock/ fissured formation
- (b) Unconsolidated / porous formation

(a) Hard rock/ fissured formation: It comprises granite gneisses; quartzite and phyllites, while granite gneisses belong to

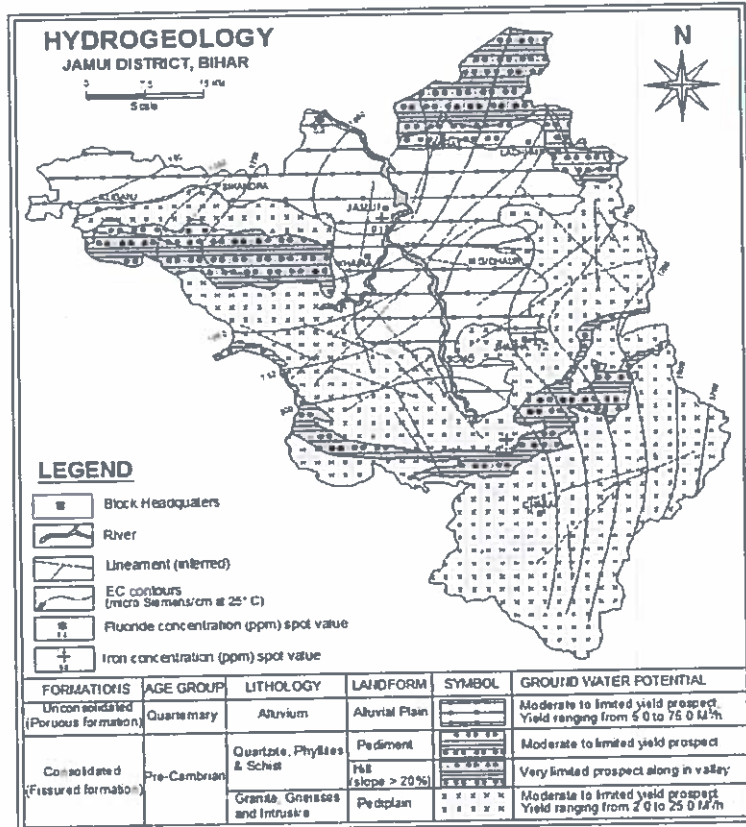
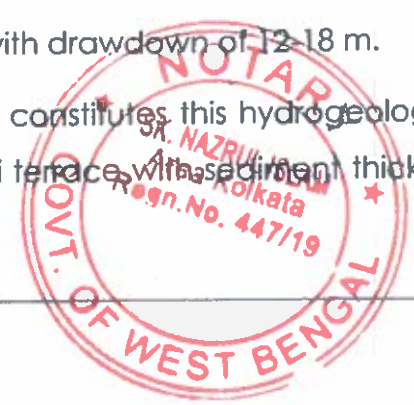


FIGURE 15: HYDROGEOLOGICAL MAP

Chotanagpur Gneissic Complex, quartzite and phyllites belong to Kharagpur Formation. The secondary porosities developed by means of weathering and / or fracturing. These are main repository of ground water in hard rock. In general these rocks form poor aquifers. The exploratory drilling data of this area reveal three to four sets of fractures/ joints occurs at different depths up to 200m bgl. Identification of groundwater potential area has been done based on study of lineaments picked up from satellite imageries. The zones of lineaments are potential areas for ground water exploration and recharge. Weathered residuum, saprolite zone and fractures within 15-35m bgl depths constitute shallow aquifer in the hard rocks. In Jamui district 41 bore wells have been drilled in hard rock area to a maximum depth of 200m bgl at Mahadeo-Simaria village of Sikandra block. Depth of bore wells in these formations ranges from 60 to 200 m bgl. Ground water occurs under semi-confined condition in hard rock and discharge ranges from 1 to 10 lit. per second with drawdown of 12-18 m.

(b) Porous formation: The Quaternary alluvium constitutes this hydrogeological unit. The alluvial tract is confined to the Jamui terrace with sediment thickness



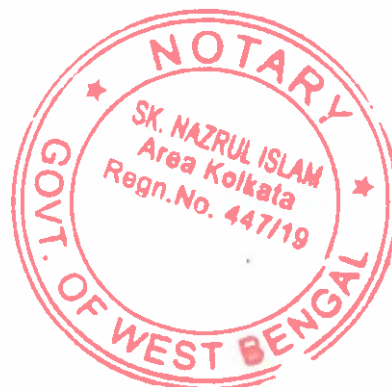
ranging from 10 to 70 m. The variation in thickness of the alluvium is due to uneven bed-rock topography. Alluvium comprises clay, silt and sand. The occurrence of colluvial sediments is very common especially along foothills. Aquifers in this formation are in unconfined to semi-confined conditions. CGWB has drilled 16 tube wells in this formation. Maximum thickness of 70 m has been encountered in Arha village, Aliganj block. Drilling depth of tube wells ranges from 40 to 70 m bgl and the discharge varies from 5 to 20 lps.

Depth of Water Level

Depth to water level in Jamui district during pre-monsoon period (May 2011) varied from 5.87 to 14.20 m bgl, (Decadal mean is 5.70 to 12.83 m bgl) whereas, during the post-monsoon period (Nov. 2011) it was ranged from 2.84 to 11.85 (Decadal mean is (3.39 to 11.09 m bgl)). Comparatively the groundwater level of marginal alluvium is deeper than the water level of hard rock area. Fig 4 & 5 depicts the depth to water level scenario in Jamui district.

During the pre-monsoon period, major part of the district has shown the water level in the range of 2-5 m bgl. however, in an elongated area of the western part of district the water level is observed more than 10 m bgl but during post-monsoon period, in the major part of the district the water level remains in the segment of 2-5 m bgl and a small patch in the almost central part of the district has shown water level more than 10 m bgl. The remaining part in the district is in the range of 5-10 m bgl.

The average water table elevation ranges from 80 to 310 m above mean sea level.



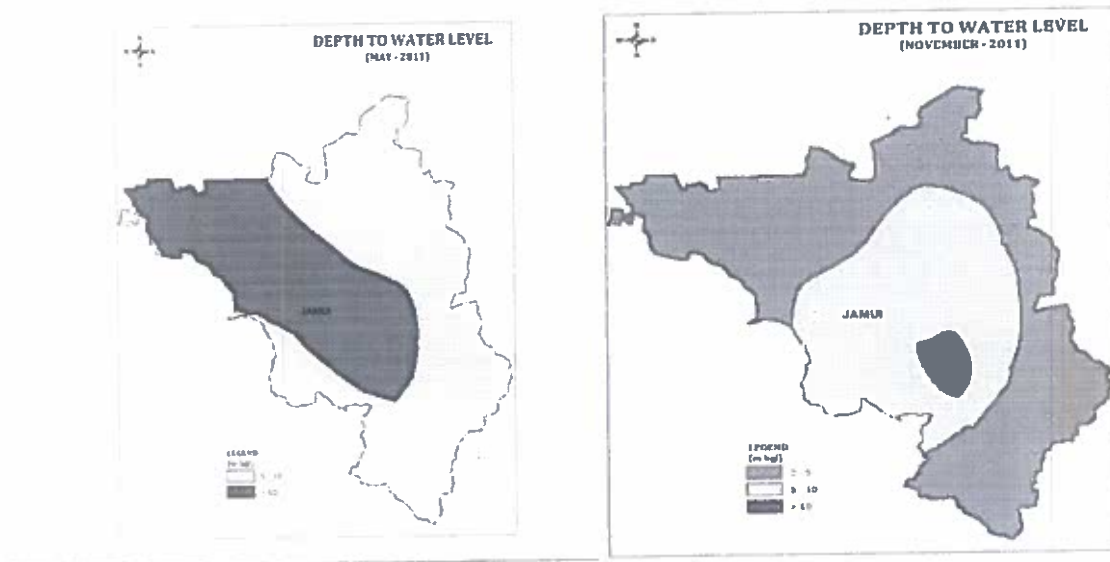


FIGURE 16: PRE-MONSOON & POST-MONSOON DEPTH TO WATER LEVEL MAP OF JAMUI DISTRICT.

Ground Water Quality

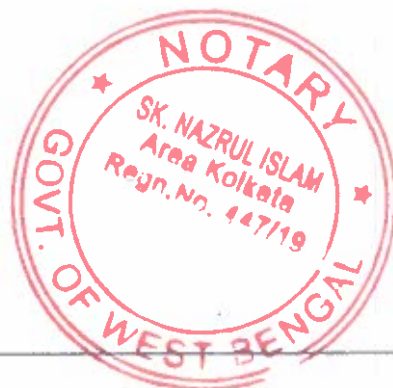
Chemical analysis (May-2011) of phreatic aquifer reveals pH value varying from 8.15-8.69 and EC from 390 to 1760 micro Seimens/cm. As per the concentration of chemical constituents given in Table 5, the ground water is by and large suitable for drinking and irrigation purposes. In some villages of Jamui and Lachhmipur block, viz., Nabinagar and Majhwe, higher concentration of fluoride above the permissible limit (1.5 ppm) has been observed. Fluoride concentration in Majhwe village has been detected in the fractures at a depth of 172.40 m bgl in granite rock. At some places in phreatic aquifers also the fluoride concentration is above the permissible limit.

Soil

The district consists mainly of alfisols and ultisols types of soils formed under different lithological and pedogenic conditions. The alfisols are developed mainly on the marginal alluvial area in the northern fringe of hard rock terrain. It occurs mainly in Jamui, Sikandra and Aliganj blocks. The soil in these blocks is called alluvial soil composed of clay, sand and gravel. The lower horizon is highly



ferruginized. A variant of alfisols soil is red sandy soil occurring mainly in plateau and hilly regions. These soils have poor fertility and are suitable for high land crops. The ultisols occur mainly in Sono and Lakhimpur blocks. It contains argillic horizons and has low base status. Red and yellow soils occur in southern and eastern parts of Jamui town, while light brown to red yellow soil occur in the south of Jamui town in small patches.



RAINFALL: MONTH-WISE

Climate

In Jamui the wet season is hot, oppressive, and overcast and the dry season is warm and mostly clear. Over the course of the year, the temperature typically varies from 50°F to 98°F and is rarely below 45°F or above 106°F.

The hot season lasts for 2.9 months, from March 26 to June 22, with an average daily high temperature above 93°F. The hottest month of the year in Jamui is May, with an average high of 98°F and low of 78°F. The cool season lasts for 1.9 months, from December 9 to February 6, with an average daily high temperature below 77°F. The coldest month of the year in Jamui is January, with

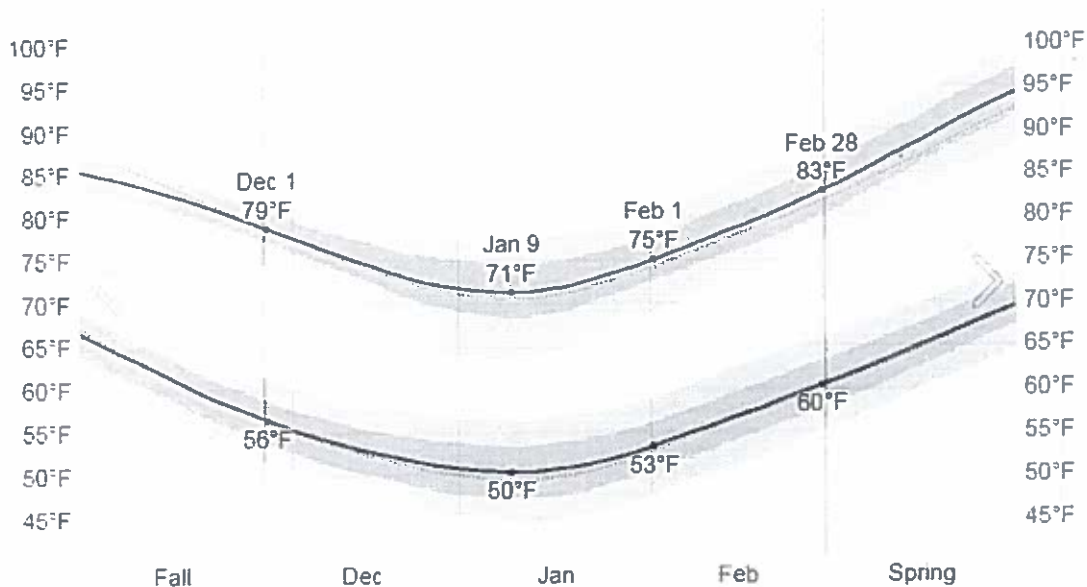


FIGURE 18: MONTHLY TEMP.

an average low of 51°F and high of 72°F as shown in image below-

Rainfall

A wet day is one with at least 0.04 inches of liquid or liquid-equivalent precipitation. The chance of wet days in Jamui varies very significantly throughout the year.

The wetter season lasts 3.6 months, from June 8 to September 27, with a greater than 36% chance of a given day being a wet day. The month with the wet days



in Jamui is July, with an average of 21.1 days with at least 0.04 inches of precipitation.

The drier season lasts 8.4 months, from September 27 to June 8. The month with the fewest wet days in Jamui is December, with an average of 1.0 days with at least 0.04 inches of precipitation.

The rainy period of the year lasts for 6.7 months, from April 16 to November 7, with a sliding 31-day rainfall of at least 0.5 inches. The month with the most rain in Jamui is July, with an average rainfall of 9.5 inches.

The rainless period of the year lasts for 5.3 months, from November 7 to April 16. The month with the least rain in Jamui is December, with an average rainfall of 0.2 inches.

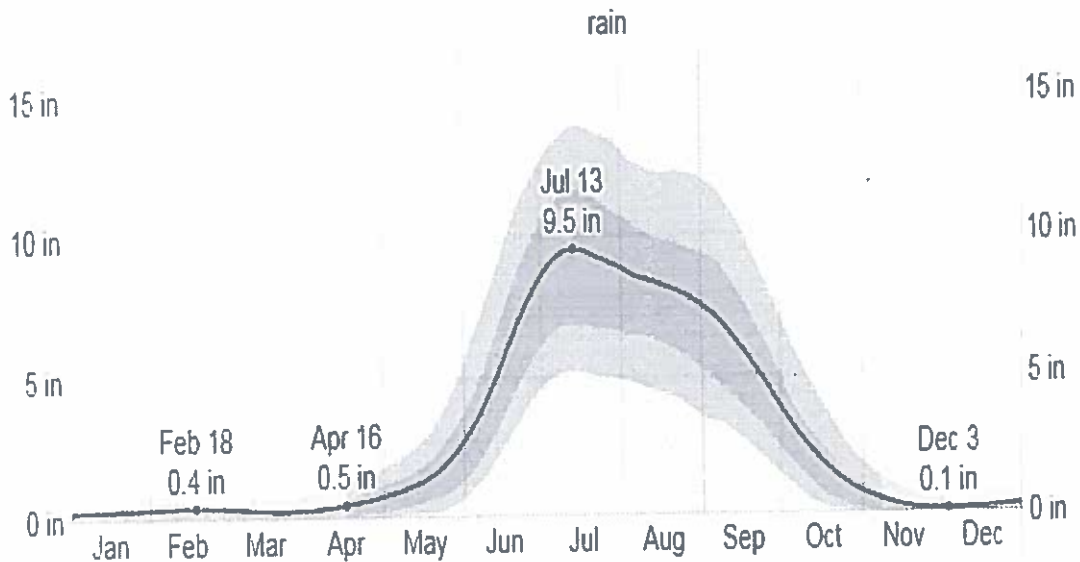
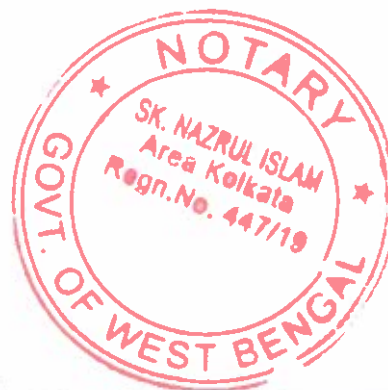


FIGURE 19: MONTHLY RAINFALL



GEOLOGY AND MINERAL WEALTH

Geology

The main geological formation in the area is pre-cambrian rocks of Archaean age. The crystalline rocks in the district are mica schist, granite gneiss, quartzites & quartz schist, hornblende schist & mica pegmatites etc. These rock types constitute the hill ranges. The entire district is underlain by the rocks of wide variety of geological formation ranging in age from Archean to Recent. The main being Archeanproterozoic, permocarboniferous & recent.

Phyllite, mica-schist, granite gneiss & intrusive granite are the main geological formation of the district. Sporadic occurrence of dolerite, quartz pegmatites veins and quartzites are also found. Thin deposits of alluvium are found along the course of rivers.

Regional Geology

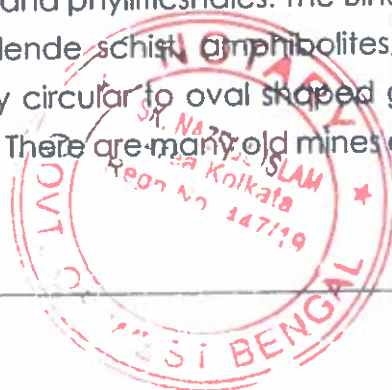
Geologically, it represents nearly two third of Bihar is under cover of Ganga basin composed of alluvium and masks the nature of basement rocks.

Age	Geology	Occurrences
Quaternary	Alluvial Deposits (sand, clay, silt, Fragments)	North Bihar Plain & Central Bihar Plain
Tertiary	Sand Stones & Clay Stones	North Champaran Hills
Gondwana	Coal Measures, Forming a series of small outlier basins	Banka District
Vindhyaans	Sandstones, shales, Limestones etc.	Parts of Bahbhua and Rohtas Districts
Satpura	Schist, Phyllite, Quartzite	Part of Aurangabad, Gaya, Nawada, Nalanda, Sheikhpura and Munger District



Proterozoic	Schist, amphibolites, quartzite, granites, dolerites and pegmatites	Nawada, Jamui and Banka
Archaean	Gneisses, Granites, Schists, Phyllites, quartzites, amphibolites & intrusive all metamorphosed sedimentary and igneous rocks	Part of Aurangabad, Gaya, Nawada, Jamui, Banka and Bhagalpur

The tertiaries are exposed in Masan area of North Champaran District, as series of low hillocks. They represent Upper Siwaliks of the Sub-Himalayas and consist of sandstone and clay stone, disturbed by folding and thrust faulting. The entire sequence here occurs as inliers in the alluvial terrain. The Quaternary of North Bihar Plains, between the tortuous course of Ganga and Himalayan foothills, are represented by Older Alluvium Group (OAG) (Bhangar) and Newer Alluvium Group (NAG) (Khader). The OAG is represented by Mirganj Formation, Khajauli Formation and Madhubani Formation in Gandak basin, Gandak-Kosi interfluves and Kosi basin, respectively. The NAG includes the Vaishali Formation, the Jainagar Formation and Purnea Formation in Gandak basin, Gandak-Kosi interfluve and Ganga-Kosi-Mahananda interfluves. In the whole region the uppermost formation is the Present Flood Plains, Diara formation, Channel Bars and Sand Dunnes. In central Bihar Plains the OAG forming the highest terrace, in the Son- Ganga alluvial tract, and NAG forming younger terraces, as Older Flood Plains, are exposed all along the Alluvial Upland. The Present Flood Plain deposits are confined with then channels. The Vindhyan, in Bihar, are exposed in Rohtas and Bhabhua districts as scarps and plateau. They comprise gritty to fine cemented sandstones, shales, flagstones, quartzites, sandy siltstones, limestone breccias and porcellanites, the shales often being pyritiferous. The Gondwana rocks occur as sporadic outlier basins, in the parts of Nalanda district. The main rock types are sandstones, fine to coarse or gritty sandstone, ironstone, shales, coal seams and boulder beds. They are largely cemented, jointed, fractured, faulted and intruded by dykes and sills. Along the northern fringe of the Chotanagpur Granite Gneiss Complex are low-grade supracrustals covering the Kharagpur hills, Rajgir hills and Gaya hills referred to as the Satpura Range, comprises schist, ferruginous phyllite, quartzite and phylliticshales. The Bihar Mica belt comprises a sequence of folded hornblende schist, amphibolites, mica-schist, quartzite and calc-silicates intruded by circular to oval shaped granitic plutons, dolerites, pegmatite and quartz veins. There are many old mines of mica



in this belt. The Archaeans are the oldest rock formation in the state. The most predominant rock type is mainly of gneisses and granitic rocks with lesser amount of schist, quartzite, basic intrusive and pegmatoides. They are exposed in Aurangabad, Gaya, Nawada, Jamui, Bhagalpur and Banka districts.

Mineral Wealth

Jamui is one of the important districts in Bihar where different types of ores & Minerals are found. The hills of Laxmipur and Khaira are comprised of archaenschists including the iron ore. In Laxmipur, Sono and Chakai the chief formation is gneiss basement complex. Mica mines lie in the portion of adjoining Hazaribag district. Beside these there is possibility of availability of lime stone, China clay, Magnese, Graphic Pegmite Termoline quartz etc. in the southern hills of the district. Ore of gold has been observed in Sono Block. Hilly areas of Jamui are also acquainted with valuable stone like Marble, Topaz, and American diamond, Sfatik, Manic etc. coals are found in hilly area of Barhat block.

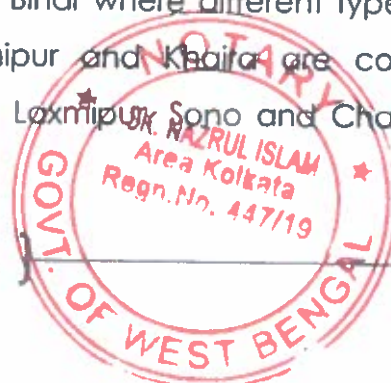
Detail of river or stream and other sand source

Sl. No.	Name river or stream and other sand source	Type of Mineral
1.	Kiul river	Yellow Sand
2.	Barnar river	
3.	Bunbuni river	
4.	Sukhnar river	
5.	Ulai river	
6.	Anjana river	
7.	Gajhi river	
8.	Bajan river	

Source: Field Study & Primary data collection

District wise availability of sand or gravel or aggregate resources;

Jamui is one of the important districts in Bihar where different types of ores & Minerals are found. The hills of Laxmipur and Khaira are comprised of archaenschists including the iron ore. In Laxmipur, Sono and Chakai are the



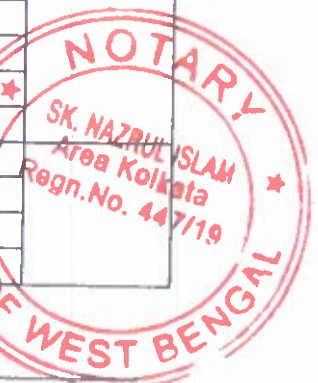
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Sand is one of the major mineral of Jamui district of Bihar. Yellow sand in Kiul, Barnar, Bunbuni, Sukhnar, Ulai, Anjana, Gajhi & Bajan are major source of revenue collection in district. River wise availability of sand as identified by using modern technology and field survey are as presented below-

District wise detail of existing mining leases of sand and aggregates

District wise detail of existing mining leases of sand can be seen in Table No.-1

Table 8: District wise availability of sand						
Sl. No.	Ghat Name	Area (Ha)	P	Latitude (N)	Longitude (E)	Remarks
KIUL RIVER						
1	BLOCK- 1 Mauza- Harni, Gadi, Bishunpur Block- Khaira Dist- Jamui	25.0	A	24°48'14.38"N	86° 9'21.53"E	
			B	24°48'27.42"N	86° 9'30.60"E	
			C	24°48'33.91"N	86° 9'48.30"E	
			D	24°48'35.85"N	86°10'0.55"E	
			E	24°48'34.53"N	86°10'6.30"E	
			F	24°48'29.98"N	86°10'6.42"E	
			G	24°48'28.63"N	86° 9'48.47"E	
			H	24°48'14.64"N	86° 9'25.33"E	
2.	BLOCK- 2 Mauza- Badibag, Jaljoga, Fatehpur Block- Khaira Dist- Jamui	13.3	A	24°48'27.91"N	86°10'32.96"E	
			B	24°48'37.09"N	86°10'41.66"E	
			C	24°48'45.30"N	86°10'46.27"E	
			D	24°48'49.59"N	86°10'55.97"E	
			E	24°48'44.55"N	86°10'56.12"E	
			F	24°48'40.57"N	86°10'46.90"E	
			G	24°48'20.86"N	86°10'40.38"E	
3.	BLOCK-3 Mauza- Badibag, Jaljoga, Fatehpur Block- Khaira Dist- Jamui	34.9	A	24°48'44.73"N	86°11'20.28"E	
			B	24°48'26.57"N	86°11'53.70"E	
			C	24°48'34.16"N	86°11'58.75"E	
			D	24°48'39.39"N	86°11'42.51"E	
			E	24°48'51.34"N	86°11'37.47"E	
			F	24°48'57.31"N	86°11'22.66"E	
4.	BLOCK- 4 Mauza- Chandrashaili, Pakadi, Jaljoga Block- Khaira	14.4	A	24°48'55.49"N	86°12'16.52"E	
			B	24°49'2.05"N	86°12'11.77"E	
			C	24°49'13.39"N	86°12'14.25"E	
			D	24°49'22.42"N	86°12'26.89"E	



	Dist- Jamui		E	24°49'21.70"N	86°12'36.80"E
			F	24°49'14.87"N	86°12'23.62"E
			G	24°49'7.91"N	86°12'18.00"E
5.	BLOCK-5 Mauza- Bela, Bhaur, Pakdi Block- Khaira Dist- Jamui	23.4	A	24°50'27.13"N	86°13'4.85"E
			B	24°50'31.62"N	86°12'57.09"E
			C	24°50'24.93"N	86°12'43.44"E
			D	24°50'16.01"N	86°12'33.14"E
			E	24°50'8.16"N	86°12'41.85"E
			F	24°50'18.82"N	86°12'49.99"E
6.	BLOCK- 6 Mauza- Sagdaha, Bela, Parsa Block- Khaira Dist- Jamui	10.2	A	24°50'33.22"N	86°12'59.05"E
			B	24°50'47.74"N	86°13'10.65"E
			C	24°50'52.96"N	86°13'13.27"E
			D	24°50'47.45"N	86°13'13.80"E
			E	24°50'36.83"N	86°13'9.49"E
			F	24°50'29.18"N	86°13'5.61"E
7.	BLOCK- 7 Mauza- Sagdaha, Bela, Parsa Block- Khaira Dist- Jamui	13.1	A	24°50'36.55"N	86°12'59.51"E
			B	24°50'36.73"N	86°12'56.24"E
			C	24°51'6.77"N	86°13'8.00"E
			D	24°51'6.34"N	86°13'11.74"E
			E	24°50'43.58"N	86°13'5.35"E
			F	24°50'36.47"N	86°12'59.62"E
8.	BLOCK- 8 Mauza- Sagdaha, Kendih, Bandra Block- Khaira Dist- Jamui	30.7	A	24°51'17.58"N	86°13'15.35"E
			B	24°51'25.95"N	86°13'11.94"E
			C	24°51'48.19"N	86°13'25.58"E
			D	24°51'55.62"N	86°13'36.63"E
			E	24°51'48.64"N	86°13'39.97"E
			F	24°51'38.44"N	86°13'33.34"E
			G	24°51'26.64"N	86°13'19.84"E
9.	BLOCK- 9 Mauza- Chancho, Chandabag Block- Khaira Dist- Jamui	31.4	A	24°52'57.93"N	86°13'58.58"E
			B	24°52'50.97"N	86°13'54.03"E
			C	24°53'6.13"N	86°13'43.03"E
			D	24°53'14.11"N	86°13'55.98"E
			E	24°53'7.95"N	86°13'59.18"E
			F	24°53'3.51"N	86°13'56.45"E
10.	BLOCK- 10 Mauza- Nimarang, Garsanda, Bhachhiar & Chandabag Block- Jamui Dist- Jamui	30.5	A	24°53'36.62"N	86°14'6.21"E
			B	24°53'31.84"N	86°14'2.20"E
			C	24°53'45.22"N	86°13'52.67"E
			D	24°54'0.47"N	86°14'1.44"E
			E	24°54'10.91"N	86°14'12.32"E
			F	24°54'3.34"N	86°14'17.37"E
			G	24°53'54.09"N	86°14'7.03"E
			H	24°53'43.66"N	86°14'4.61"E
			I	24°53'36.80"N	86°14'6.23"E
11.	BLOCK- 11 Mauza- Garo Nawada Block- Jamui Dist- Jamui	30.7	A	24°54'45.26"N	86°14'30.83"E
			B	24°54'47.45"N	86°14'25.66"E
			C	24°54'55.23"N	86°14'20.01"E
			D	24°55'12.31"N	86°14'18.04"E
			E	24°55'29.77"N	86°14'24.33"E
			F	24°55'25.32"N	86°14'29.56"E
			G	24°54'57.47"N	86°14'28.58"E
12.	BLOCK- 12	9.43	A	24°55'11.30"N	86°14'17.28"E



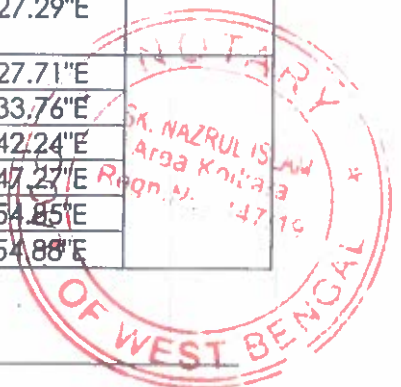
	Mauza- Garo Nawada Block- Jamui Dist- Jamui		B	24°55'18.87"N	86°14'7.97"E
			C	24°55'32.33"N	86°14'15.37"E
			D	24°55'31.97"N	86°14'20.72"E
13.	BLOCK- 13 MAUZA- SATGAMA BLOCK- JAMUI Dist- Jamui	65.9	A	24°56'0.34"N	86°14'34.46"E
			B	24°56'36.44"N	86°14'45.05"E
			C	24°56'36.04"N	86°14'54.15"E
			D	24°56'27.20"N	86°15'0.84"E
			E	24°56'1.07"N	86°14'53.97"E
			F	24°55'47.58"N	86°14'45.80"E
14	BLOCK- 14 MAUZA- Katauna BLOCK- JAMUI Dist- Jamui	51.8	A	24°56'24.74"N	86°15'24.16"E
			B	24°56'40.72"N	86°15'18.82"E
			C	24°56'54.51"N	86°14'56.87"E
			D	24°56'40.90"N	86°14'54.81"E
			E	24°56'26.67"N	86°15'6.77"E
			F	24°56'11.55"N	86°15'18.19"E
15	BLOCK- 15 MAUZA- SATGAMA BLOCK- JAMUI Dist- Jamui	17.6	A	24°57'5.82"N	86°14'39.77"E
			B	24°56'44.77"N	86°14'48.07"E
			C	24°56'45.75"N	86°14'37.02"E
			D	24°57'2.46"N	86°14'30.63"E
BARNAR RIVER					
16.	BLOCK-1 Mahgaon BLOCK- Sono DIST- Jamui	7.41	A	24°38'58.63"N	86°19'43.79"E
			B	24°39'7.95"N	86°19'43.95"E
			C	24°39'18.64"N	86°19'47.83"E
			D	24°39'20.29"N	86°19'43.72"E
			E	24°39'10.24"N	86°19'39.70"E
			F	24°38'59.56"N	86°19'41.07"E
17.	BLOCK-2 Mahgaon Block- Sono, Distt.- Jamui	6.76	A	24°39'43.32"N	86°19'43.03"E
			B	24°39'51.20"N	86°19'39.97"E
			C	24°39'58.59"N	86°19'46.85"E
			D	24°40'2.58"N	86°19'52.69"E
			E	24°39'57.47"N	86°19'50.89"E
			F	24°39'51.67"N	86°19'46.82"E
18.	BLOCK- 3 Tola Rajpur Block- Sono Dist- jamui	41.3	A	24°40'48.59"N	86°19'22.76"E
			B	24°40'52.22"N	86°19'13.36"E
			C	24°41'16.96"N	86°19'6.48"E
			D	24°41'33.28"N	86°18'53.97"E
			E	24°41'34.73"N	86°18'55.40"E
			F	24°41'26.08"N	86°19'13.80"E
			G	24°41'12.14"N	86°19'20.42"E
19.	BLOCK- 4 Tola Asrahua, Tola Bhalsom Block- Sono, Dist- Jamui	24.3	A	24°41'19.75"N	86°18'40.67"E
			B	24°41'39.95"N	86°18'23.58"E
			C	24°41'41.92"N	86°18'29.45"E
			D	24°41'21.02"N	86°18'57.97"E
20.	BLOCK- 5 Mauza- Dumari Block- Sono Dist- jamui	42.6	A	24°41'43.54"N	86°18'34.39"E
			B	24°42'37.85"N	86°18'24.08"E
			C	24°42'34.69"N	86°18'17.39"E
			D	24°42'7.56"N	86°18'18.45"E
			E	24°41'46.33"N	86°18'26.85"E
21.	BLOCK- 6 Tola Jugri		A	24°43'31.23"N	86°18'18.51"E
			B	24°43'45.48"N	86°18'13.35"E



	Block- Sono Dist- Jamui	29.7	C	24°43'49.07"N	86°18'2.43"E
			D	24°43'30.98"N	86°18'3.82"E
			E	24°43'12.44"N	86°18'15.34"E
22.	BLOCK- 7 Ballthar & Hajaro Block- Sono Dist- jamui	40.6	A	24°44'31.23"N	86°17'39.48"E
			B	24°44'59.09"N	86°17'48.36"E
			C	24°45'21.73"N	86°17'47.46"E
			D	24°45'29.60"N	86°17'41.22"E
			E	24°44'35.87"N	86°17'33.98"E
23.	BLOCK- 8 Kendua, Dehuridih Block- Khaira Dist- jamui	42.0	A	24°45'58.19"N	86°17'50.38"E
			B	24°46'17.19"N	86°18'2.21"E
			C	24°46'38.84"N	86°18'8.40"E
			D	24°46'42.68"N	86°18'0.60"E
			E	24°46'7.31"N	86°17'42.60"E
24.	BLOCK- 9 Manjhgayan Block- Khaira Dist- jamui	42.2	A	24°47'14.59"N	86°17'53.29"E
			B	24°47'47.37"N	86°17'52.38"E
			C	24°48'22.24"N	86°17'41.28"E
			D	24°48'10.95"N	86°17'38.07"E
			E	24°47'25.14"N	86°17'45.17"E
25.	BLOCK- 10 Kagesar Block- Khaira Dist- jamui	19.5	A	24°48'54.17"N	86°17'2.91"E
			B	24°48'36.64"N	86°17'27.51"E
			C	24°48'45.53"N	86°17'25.77"E
			D	24°49'3.36"N	86°17'8.37"E
26.	BLOCK- 11 Maura, Bandhora Block-Khaira Dist- Jamui	38.1	A	24°49'21.12"N	86°17'15.42"E
			B	24°49'41.66"N	86°17'13.82"E
			C	24°50'4.91"N	86°17'22.81"E
			D	24°49'50.83"N	86°17'3.07"E
			E	24°49'37.33"N	86°17'1.25"E
			F	24°49'20.67"N	86°17'8.49"E
27.	BLOCK- 12 Simria Block- Khaira Dist- jamui	29.7	A	24°50'58.11"N	86°16'50.43"E
			B	24°51'26.71"N	86°16'29.94"E
			C	24°51'19.33"N	86°16'21.05"E
			D	24°50'53.03"N	86°16'44.53"E
28.	BLOCK- 13 Kolhua Block- Gidhaur Dist- jamui	37	A	24°51'31.73"N	86°16'30.96"E
			B	24°51'58.21"N	86°16'11.07"E
			C	24°51'42.22"N	86°16'2.33"E
			D	24°51'35.08"N	86°16'12.03"E
			E	24°51'23.38"N	86°16'20.58"E
29.	BLOCK- 14 Jogajhingoal Block- Gidhaur Dist- jamui	32.5	A	24°51'33.26"N	86°15'55.93"E
			B	24°51'40.74"N	86°15'40.62"E
			C	24°51'56.55"N	86°15'25.35"E
			D	24°52'0.48"N	86°15'35.69"E
			E	24°51'39.24"N	86°16'0.01"E
30.	BLOCK- 15 Changodih Block- Gidhaur Dist- jamui	26	A	24°52'15.67"N	86°15'20.91"E
			B	24°52'53.55"N	86°14'49.38"E
			C	24°52'43.53"N	86°14'49.43"E
			D	24°52'27.31"N	86°15'0.63"E
			E	24°52'13.35"N	86°15'18.62"E
31.	BLOCK- 16 Dabil Block- Gidhaur Dist- jamui	16.3	A	24°52'51.85"N	86°14'21.81"E
			B	24°52'44.30"N	86°14'43.53"E
			C	24°52'51.52"N	86°14'37.48"E
			D	24°52'58.77"N	86°14'26.68"E



			E	24°53'9.11"N	86°14'7.55"E	
			F	24°53'5.65"N	86°14'6.59"E	
BAJAN RIVER						
32.	BLOCK-1 Dholkatwa Block-Barhat Dist- Jamui	5.0	A	24°55'23.51"N	86°20'48.59"E	
			B	24°55'28.12"N	86°20'54.02"E	
			C	24°55'30.67"N	86°20'57.51"E	
			D	24°55'30.98"N	86°21'0.66"E	
			E	24°55'27.20"N	86°21'6.56"E	
			F	24°55'27.98"N	86°21'6.72"E	
			G	24°55'31.20"N	86°21'4.80"E	
			H	24°55'33.72"N	86°20'58.03"E	
			I	24°55'30.86"N	86°20'50.63"E	
			J	24°55'27.79"N	86°20'49.58"E	
BUNBUNI RIVER						
33.	BLOCK- 1 Vill- Fatehpur, Block- Khaira District- Jamui	9.4	A	24°47'38.18"N	86°11'43.47"E	
			B	24°47'49.46"N	86°11'46.04"E	
			C	24°47'58.76"N	86°11'42.40"E	
			D	24°47'48.76"N	86°11'37.86"E	
			E	24°47'41.62"N	86°11'39.59"E	
			F	24°47'36.06"N	86°11'38.90"E	
ANJANA RIVER						
34.	BLOCK- 1 Vill- Genadih, Block- Gidhaur, District- Jamui	5.0	A	24°53'48.74"N	86°19'44.06"E	
			B	24°53'55.50"N	86°19'35.24"E	
			C	24°53'54.70"N	86°19'29.79"E	
			D	24°53'52.23"N	86°19'29.14"E	
			E	24°53'49.52"N	86°19'38.73"E	
			F	24°53'44.93"N	86°19'42.29"E	
35.	BLOCK- 2 Vill- Bijuahi, Block- Gidhaur, District- Jamui	5.0	A	24°55'33.98"N	86°17'46.44"E	
			B	24°55'42.91"N	86°17'40.71"E	
			C	24°55'51.85"N	86°17'39.24"E	
			D	24°55'44.79"N	86°17'35.19"E	
			E	24°55'37.91"N	86°17'39.82"E	
			F	24°55'33.40"N	86°17'45.54"E	
36.	BLOCK- 3 Vill- Lathlathwa, Block- Gidhaur, District- Jamui	5.54	A	24°56'47.41"N	86°17'17.30"E	
			B	24°56'53.02"N	86°17'8.26"E	
			C	24°57'5.23"N	86°16'54.04"E	
			D	24°56'59.25"N	86°16'54.43"E	
			E	24°56'55.49"N	86°17'3.41"E	
			F	24°56'52.84"N	86°17'4.40"E	
			G	24°56'48.47"N	86°17'13.12"E	
SUKHNA RIVER						
37.	BLOCK- 1 Vill- Tola Charghara Kohila, Block- Sono District- Jamui	2.42	A	24°43'11.18"N	86°16'23.19"E	
			B	24°43'10.88"N	86°16'24.80"E	
			C	24°42'57.06"N	86°16'29.27"E	
			D	24°42'56.46"N	86°16'27.29"E	
38.	BLOCK- 2 Vill- Tola Charghara Kohila, Block- Sono District- Jamui	5.0	A	24°45'51.59"N	86°16'27.71"E	
			B	24°45'51.40"N	86°16'33.76"E	
			C	24°45'54.69"N	86°16'42.24"E	
			D	24°45'55.30"N	86°16'47.27"E	
			E	24°46'1.21"N	86°16'54.85"E	
			F	24°46'5.38"N	86°16'54.88"E	



			G	24°46'5.24"N	86°16'52.29"E
			H	24°46'0.11"N	86°16'50.93"E
ULAI RIVER					
39.	BLOCK-1 Vill- Tola Auria, Block- Jhajha, District- Jamui	15.5	A	24°44'46.67"N	86°24'33.52"E
			B	24°44'32.31"N	86°24'51.20"E
			C	24°44'34.03"N	86°24'52.23"E
			D	24°44'43.66"N	86°24'44.42"E
			E	24°44'46.95"N	86°24'37.64"E
			F	24°44'49.61"N	86°24'37.20"E
			G	24°44'58.77"N	86°24'12.46"E
			H	24°44'56.86"N	86°24'9.46"E
40.	BLOCK-2 Vill- Tola Mahapur, Block- Jhajha, District- Jamui	14.4	A	24°45'10.46"N	86°24'9.44"E
			B	24°45'3.88"N	86°24'8.74"E
			C	24°45'10.46"N	86°23'59.47"E
			D	24°45'17.45"N	86°23'56.62"E
			E	24°45'25.52"N	86°24'0.14"E
			F	24°45'27.91"N	86°24'7.80"E
			G	24°45'18.98"N	86°24'4.76"E
41.	BLOCK-3 Vill- Tola Mahapur, Block- Jhajha, District- Jamui	9.42	A	24°45'6.33"N	86°23'51.94"E
			B	24°44'59.71"N	86°24'4.39"E
			C	24°45'0.92"N	86°24'5.40"E
			D	24°45'11.83"N	86°23'55.77"E
			E	24°45'21.17"N	86°23'53.64"E
			F	24°45'13.24"N	86°23'49.49"E
42.	BLOCK-4 Vill- Tola Satighat, Block- Jhajha, District- Jamui	5.0	A	24°45'36.16"N	86°24'9.10"E
			B	24°45'36.21"N	86°24'7.30"E
			C	24°45'42.95"N	86°23'59.42"E
			D	24°45'48.40"N	86°23'56.10"E
			E	24°45'51.48"N	86°23'53.09"E
			F	24°45'53.64"N	86°23'52.87"E
			G	24°45'47.12"N	86°24'1.00"E
			H	24°45'42.67"N	86°24'3.49"E
43.	BLOCK-5 Vill- Sidhesri, Block- Jhajha, District- Jamui	9.37	A	24°46'51.32"N	86°20'59.23"E
			B	24°46'57.84"N	86°21'2.56"E
			C	24°47'18.75"N	86°20'53.14"E
			D	24°47'15.00"N	86°20'51.47"E
44.	BLOCK-6 Vill- Lotan, Block- Jamui, District- Jamui	9.76	A	24°54'36.14"N	86°16'48.38"E
			B	24°54'27.03"N	86°16'52.09"E
			C	24°54'25.10"N	86°16'48.24"E
			D	24°54'32.58"N	86°16'45.47"E
			E	24°54'39.74"N	86°16'36.31"E
			F	24°54'48.31"N	86°16'34.65"E
45.	BLOCK-7 Vill- Thegua, Block- Jamui, District- Jamui	13.3	A	24°54'51.29"N	86°16'18.99"E
			B	24°54'48.70"N	86°16'13.48"E
			C	24°54'52.41"N	86°16'5.09"E
			D	24°55'3.40"N	86°15'56.65"E
			E	24°55'14.56"N	86°16'0.23"E
			F	24°55'1.26"N	86°16'4.91"E
			G	24°54'54.72"N	86°16'10.56"E
46.	BLOCK-8 Vill- Sugi,	8.26	A	24°55'22.94"N	86°15'47.45"E
			B	24°55'18.71"N	86°15'53.37"E



	Block- Jamui, District- Jamui		C	24°55'13.13"N	86°15'56.78"E	
			D	24°55'17.92"N	86°15'57.56"E	
			E	24°55'25.20"N	86°15'55.06"E	
			F	24°55'30.79"N	86°15'45.67"E	
			G	24°55'31.04"N	86°15'41.14"E	
47.	BLOCK-9 Vill- Lathane Block- Jamui, District- Jamui	9.2	A	24°56'2.67"N	86°15'21.54"E	
			B	24°55'56.45"N	86°15'23.33"E	
			C	24°55'50.03"N	86°15'30.20"E	
			D	24°55'37.31"N	86°15'37.02"E	
			E	24°55'33.30"N	86°15'42.93"E	
			F	24°55'49.26"N	86°15'34.95"E	
GAJHI RIVER						
48.	BLOCK-1 Vill- Tola Baliadabar, Block- Chakai, District- Jamui	14.6	A	24°30'11.07"N	86°28'28.27"E	
			B	24°30'14.89"N	86°28'18.70"E	
			C	24°30'18.58"N	86°28'22.71"E	
			D	24°30'18.30"N	86°28'34.87"E	
			E	24°30'14.45"N	86°28'41.89"E	
			F	24°30'3.66"N	86°28'46.92"E	
			G	24°30'2.96"N	86°28'43.43"E	
			H	24°30'9.89"N	86°28'39.65"E	
			I	24°30'11.21"N	86°28'34.08"E	
Source: Field Study & Primary data collection						

Wildlife protected area /Eco sensitive Zone

Eco-Sensitive Zones (ESZs) are areas notified by the Ministry of Environment, Forests and Climate Change (MoEF&CC), Government of India around Protected areas, National Parks and Wildlife Sanctuaries. The purpose of declaring ESZs is to create some kind of "shock absorbers" to the protected areas by regulating and managing the activities around such areas. They also act as a transition zone from areas of high protection to areas involving lesser protection.

The Nakti Dam Bird Sanctuary is situated in Jamui District of Bihar and lies



between latitude N 24.50' and N 24.51' and longitude E 86.26' and extends over an area of 337.85 hectare or 3.3875 square kilometres;

AND WHEREAS, the sanctuary with the water body of the reservoir and

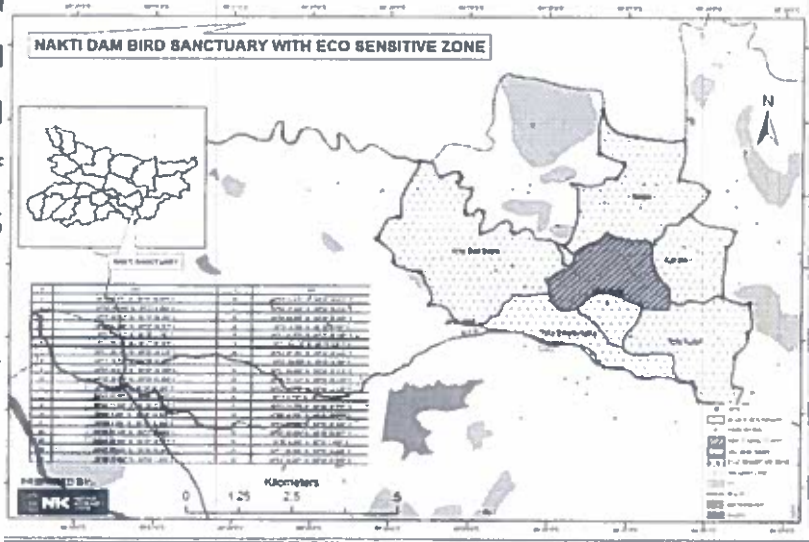


FIGURE 20: NAKTI DAM BIRD SANCTUARY

surrounding tract is the habitat of many

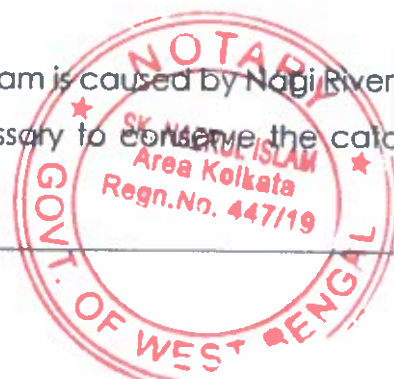
important migratory and resident bird species including the Bar-Headed Goose, Lalsar, Brahmny Duck, Snake bird, Cormorant, Open Bill Stork, Hoopoe, White Breasted Kingfisher, Pied kingfisher, Red-vented Bulbul and Grey Horn Bill, Barn Owl, Falcon, Ibis, etc.;

AND WHEREAS, the storage of water in Nakti dam is caused by Nakti river and its tributaries during rainy season and it is necessary to conserve the catchment area nearby the dam to sustain the source of water. Conservation of local natural vegetation for habitat and reproduction of birds is necessary. Soil conservation is needed to prevent silting of dam to maintain the water level.

AND WHEREAS, it is necessary to conserve and protect the area, the extent and boundaries of which is specified in paragraph 1 of this notification around of the protected area of Nakti Dam Bird Sanctuary as Eco-sensitive Zone from ecological and environmental point of view and to prohibit industries or class of industries and their operations and processes in the said Eco-sensitive Zone.

The Nagi Dam Bird Sanctuary situated in the Jamui district of Bihar lies between latitude N 24 49' and longitude E 86.23' & E 86.24' is spread over an area of 2.0957 square kilometres;

AND WHEREAS, the storage of water in Nagi Dam is caused by Nagi River and its tributaries during rainy season and it is necessary to conserve the catchment



area nearby the Dam to sustain the source of water. Conservation of local natural vegetation for habitat and reproduction of birds is necessary. Soil conservation is needed to prevent silting of dam and to maintain the water level;

AND WHEREAS this sanctuary with the water body of the reservoir and surrounding tract is the habitat of many important migratory and resident bird species including the Bar-headed goose, Lalsar, Brahmny duck, Snake bird, Cormorant, Open Bill Stork, Hoopoe, White breasted kingfisher, Pied kingfisher, Red-vented bulbul and Grey horn bill, Barn owl, Falcon, Ibis;

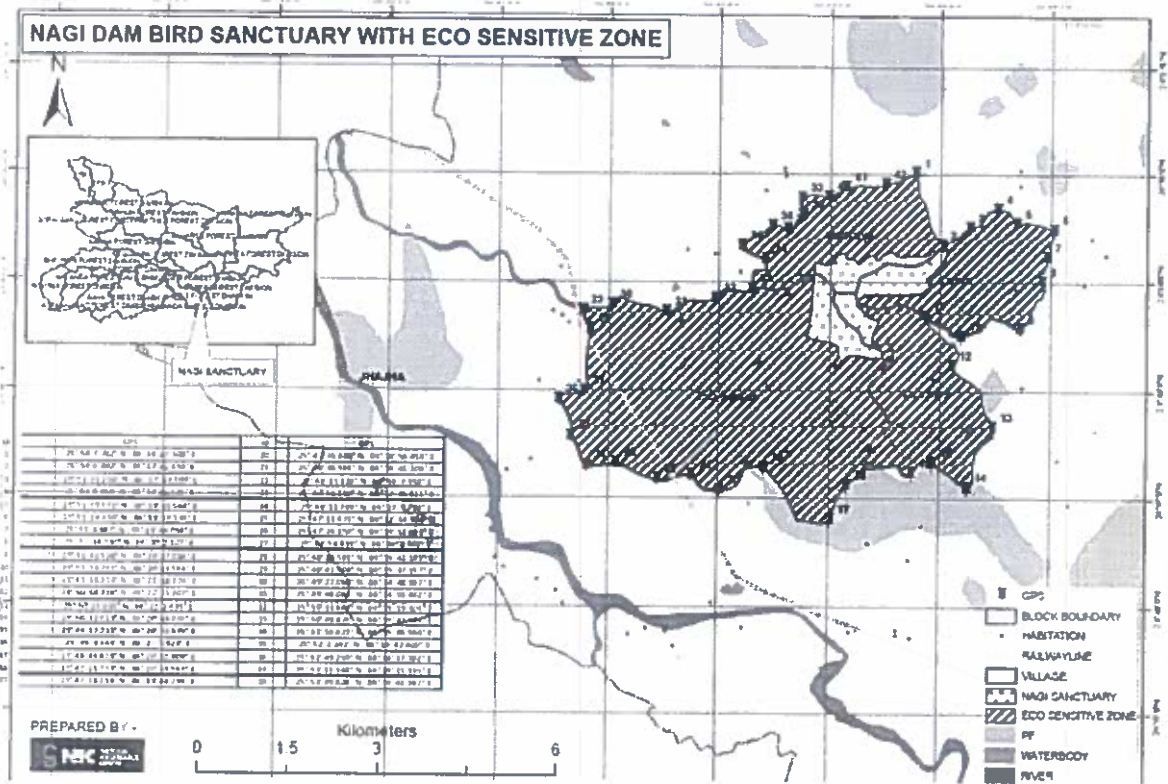


FIGURE 21: NAGI DAM BIRD SANCTUARY

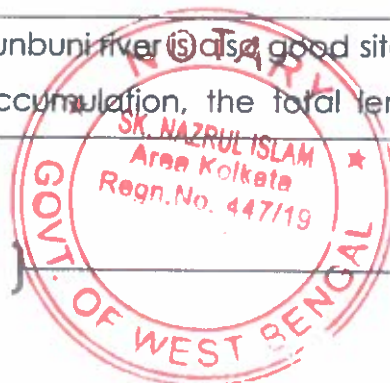
AND WHEREAS, it is necessary to conserve and protect the area around the protected area of the Nagi Dam Bird Sanctuary as Eco-sensitive Zone from ecological and environmental point of view.



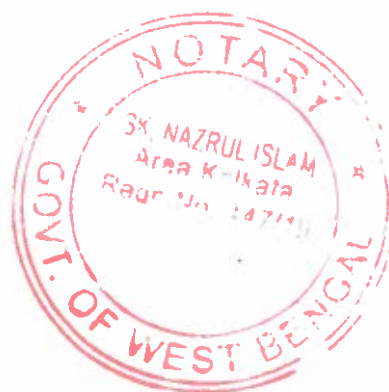
DRAINAGE SYSTEM WITH DESCRIPTION OF MAIN RIVERS

Drainage pattern and sand source of the study area out of total geographical area 3098 Sq. Km. Detailed are as below-

Table 9: Drainage pattern & sand source				
Sl. No.	River	Drained Area (Sq. Km)	% Area drained in the district	Description of main river
1	Kiul	18.40	0.6	The Kiul River is a tributary of Ganges. It originates in Giridih of Jharkhand and flows through Lakhisarai, Sheikhpura and Jamui districts of Bihar and join he Kiul originates from the Tisri Hill Range in Kharagdiha police station area of Giridih district. After forming the boundary of the district for a short distance it enters Jamui district through a narrow gorge near the Satpahari hill. It first flows in an easterly direction close to the southern base of the Girdheswari Hills. It turns northward at their eastern extremity and passes near the town of Jamui.
2.	Barnar	13.6	0.43	It is the sub tributaries river of kiul in the district of Jamui. Total length of the river is 52 km in the district and originates from Tola Jogia where its altitude is 243 m.
3.	Ulai	6.12	0.19	Ulai river is the flow towards the north in the district. Its nature is ephemeral. The total length of ulai river in the district is about 50 km. it is second mains resource of sediments in the district
4.	Bunbuni	1.04	0.03	Bunbuni river is also a good sites for sediments accumulation, the total length is 11.5 km



				and its origin is Bojhait where its altitude is 133 m. the drained area in the district is 1.04km. the percentage drained area in the district is 0.03
5.	Sukhnar	2.0	0.06	Sukhnar river is sub-tributaries of kiul river, sand source area and flows in Jamui district of Bihar. the total length of Sukhnar river 20 km. Its origin point is sonaitanr where its altitude is 140 m.
6.	Anjana	0.24	0.008	The river Anjana is such a small river which has a great rôle in the economic, social and cultural life of the district. The length of this river in the district of Jamui near about 12 km and its originates from Barhat where its altitude is 98 m. The total area drained in district is 0.24 km.
7.	Gajhi	0.40	0.01	It is also sub- tributaries of kiul river in the district. Total length in the district is 10 km and its origin place is Tola Jaruadih where its altitude is 319 m
8.	Balan	0.92	0.03	It is also sub-tributaries of kiul river in the district. Total length in the district is 31 km and its origin place is Tengahra where its altitude is 141m
Source: Wikipedia, rivers in Jamui and Primary data from google earth				



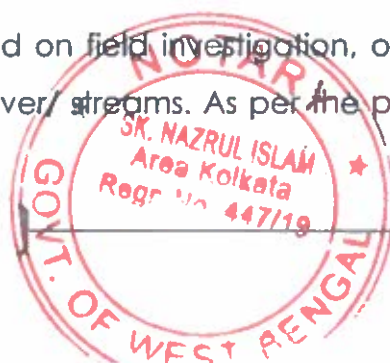
SALIENT FEATURES OF IMPORTANT RIVERS AND STREAMS

Silent features of the important river in Jamui district of Bihar

Table 10: Salient features of rivers/streams				
S. No.	Name of the River	Total Length in the District (in Km)	Place of origin	Altitude at Origin
1	Kiul	64	Tola Tetaria	312 m
2	Barnar	52	Tola Jogia	243 m
3	Ulai	50	Uparsapaha	290 m
4	Nakti	38	kita Kusauna	132 m
5	Bajan	31	Tengahra	141 m
6	Ajay	21.5	Burhiatanr	310 m
7	Sukhnar	20	Sonaitanr	140 m
8	Bandarbari	18	Bhelwa Mohanpur	122 m
9	Bahuar	13.5	Mathurapur	93 m
10	Nagi	13.5	Harhanja	126 m
11	Anjan	12	Barhat	98 m
12	Bunbuni	11.5	Bojhait	133 m
13	Chilka	10	Tola Gurarbaj	281 m
14	Gajhi	10	Tola Jaruadih	319 m
15	Badua	9.5	Tola Rupai	241 m
16	Nata	9	Matwalwa	78 m
17	Arghuti	8	Mainijor	147 m
18	Churiya	8	Gadi Mangrar	124 m
19	Darhwa	6.5	Tola Dadhwa	280 m
20	Jalua Jor	5.5	Kokahara	294 m
21	Singarjhor	4	Domachhorant	280 m
22	Agra	3.25	Gadikiajori	278 m

Source: Wikipedia, rivers in Jamui and Primary data from google earth and GPS instruments

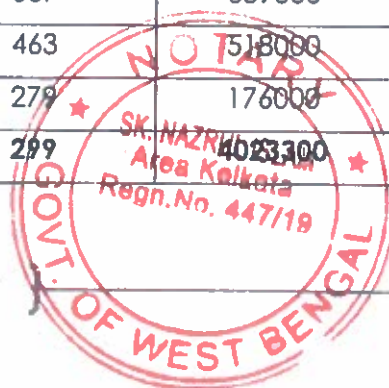
The mineral potential is calculated based on field investigation, outcrop and geology of the catchment area of the river/ streams. As per the policy of the



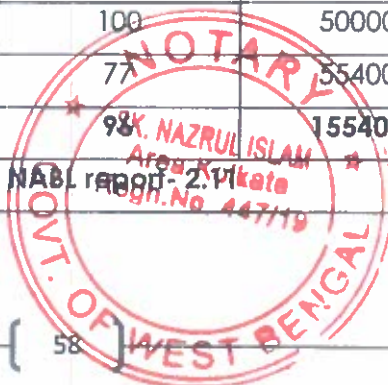
State and location, depth of minable mineral is defined. The area for removal of mineral in a river or stream can be decided depending on geo- morphology and other factors, it can be 50% to 60% of the area of a particular river/stream. Other constituents like clay and silt are excluded as waste while calculating the mineral potential of particular river/ stream.

There are 48 sand Ghats recognised in this district for mineral concession. For mapping of area of mineral concession, the district administration needs to conduct survey every year. Also need to conduct replenishment study as per norm of Enforcement & Monitoring Guidelines for Sand Mining 2020.

Table 11: Portion of river recommended for mineral concession				
Portion of the River or stream Recommended for Mineral Concession	Length of area recommended for mineral concession in KM	Average width of area recommended for mineral concession in Meter	Area recommended for Mineral concession (in Sq.m.)	Mineable minerals potential (in metric ton (60% of total minerals potential))
KIUL RIVER				
Block-1	1.30	192	250000	309000
Block- 2	0.90	148	133000	164388
Block- 3	0.68	513	349000	431364
Block- 4	0.90	160	144000	177984
Block- 5	0.85	275	234000	289224
Block- 6	0.65	157	102000	126072
Block- 7	0.98	134	131000	161916
Block- 8	1.10	279	307000	379452
Block- 9	0.51	616	314000	388104
Block- 10	0.95	321	305000	376980
Block- 11	1.20	256	307000	379452
Block- 12	0.52	181	94300	116554.8
Block- 13	1.30	507	659000	814524
Block- 14	1.12	463	518000	640248
Block- 15	0.63	279	176000	217536
Total	13.59	299	4023300	4972798.8



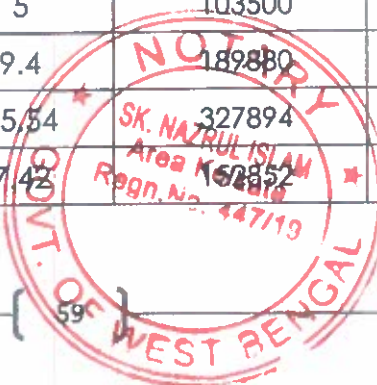
• Specific gravity of sand as per NABL report- 2.06				
BARNAR RIVER				
Block- 1	0.65	114	74100	92921.4
Block- 2	0.54	125	67600	84770.4
Block- 3	1.50	275	413000	517902
Block- 4	0.89	273	243000	304722
Block- 5	1.60	266	426000	534204
Block- 6	0.56	530	297000	372438
Block- 7	1.60	254	406000	509124
Block- 8	1.26	333	420000	526680
Block- 9	1.70	248	422000	529188
Block- 10	0.76	257	195000	244530
Block- 11	1.00	381	381000	477774
Block- 12	1.00	297	297000	372438
Block- 13	0.90	411	370000	463980
Block- 14	1.00	325	325000	407550
Block- 15	1.30	200	260000	326040
Block- 16	1.00	163	163000	204402
Total	17.26	278	4759700	5968663.8
• Specific gravity of sand as per NABL report- 2.09				
BAJAN RIVER				
Block- 1	0.63	79	50000	62100
Total	0.63	79	50000	62100
• Specific gravity of sand as per NABL report- 2.07				
BUNBUNI RIVER				
Block- 1	0.57	165	94000	113928
Total	0.57	165	94000	113928
• Specific gravity of sand as per NABL report- 2.02				
ANJANA RIVER				
Block- 1	0.45	111	50000	63300
Block- 2	0.5	100	50000	63300
Block- 3	0.72	77	55400	70136.4
Total	1.67		155400	196736.4
• Specific gravity of sand as per NABL report- 2.01				



SUKHNAR RIVER				
Block- 1	0.5	48	24200	29911.2
Block- 2	0.75	67	50000	61800
Total	1.25	58	74200	91711.2
• Specific gravity of sand as per NABL report- 2.06				
ULAI RIVER				
Block- 1	1.4	111	155000	193440
Block- 2	0.68	212	144000	179712
Block- 3	0.6	157	94200	117561.6
Block- 4	0.64	78	50000	62400
Block- 5	0.7	134	93700	116937.6
Block- 6	0.7	139	97600	121804.8
Block- 7	0.75	177	133000	165984
Block- 8	0.6	138	82600	103084.8
Block- 9	0.9	102	92000	114816
Total	6.97	139	942100	1175740.8
• Specific gravity of sand as per NABL report- 2.08				
GAJHI RIVER				
Block- 1	0.86	170	146000	178704
total	0.86	170	146000	178704
• Specific gravity of sand as per NABL report- 2.04				
Source: Field Study & KML data				

Mineral Potential

River	No. of Sand Ghat	Total area (Ha.)	Total mineral Reserve (MT)	Total Mineable Mineral Potential in MT (60% of total minerals Reserve)
Kiul river	15	402.33	8287998	4972798.8
Barnar river	16	475.97	9947773	5968663.8
Bajan river	1	5	103500	62100
Bunbuni river	1	9.4	189880	113928
Anjana river	3	15.54	327894	196736.4
Sukhnar river	2	7.42	152852	91711.2



Ulai river	9	94.21	1959568	1175740.8
Gajhi river	1	14.6	297840	178704
Total	48	1024.47	21267305	12760383
<ul style="list-style-type: none"> • Considering mining depth 1m bgl • Total Mineable Mineral Potential considered 60% of Total mineral Reserve 				
Source: Primary data				

Annual deposition of sand

Table 13: Annual deposition of sand	
Total Mineable Mineral Potential (MT)	Annual deposition
12760383	3828115
<p>Annual deposition is estimated @30% of Mineable Mineral Potential. It may increase or decrease subjected to natural calamities like fluvial action, wind erosion & geomorphological factor. Detailed deposition can be calculated on the basis of data collected by replenishment study.</p>	

Distance of Proposed Sand Ghats from Eco Sensitive Zone/ Wild Life Sanctuary/ Protected Forest Area

Table 14: Distance of Proposed Sand Ghats from Eco Sensitive Zone/ Wild Life Sanctuary/ Protected Forest Area				
River Details	Sand Ghat Details	Distance from Eco Sensitive Zone (ESZ) in KM	Distance from WLS/ FPA (in KM)	Remarks
Kiul River	Block-1	18.5	0.1	Sand Ghats are outside of Eco Sensitive Zone/ Wild Life Sanctuary/ Protected Forest Area (Bhimbandh Wild Life Sanctuary & Eco Sensitive area/ Nagi & Nakti Bird Sanctuary)
	Block- 2	18	0.2	
	Block- 3	17	0.6	
	Block- 4	15	1.5	
	Block- 5	13	3	
	Block- 6	13	3	
	Block- 7	12	3.5	
	Block- 8	9	4.5	
	Block- 9	8	5	
	Block- 10	6.5	5.5	
	Block- 11	4	3	
	Block- 12	4	3	
	Block- 13	2	3	
	Block- 14	1.5	0.5	
	Block- 15	1	0.2	



Barnar River	Block- 1	15	2
	Block- 2	11.5	4
	Block- 3	11.5	4.5
	Block- 4	11	4
	Block- 5	11	4
	Block- 6	9	3
	Block- 7	8	3
	Block- 8	6	2
	Block- 9	6.5	0.3
	Block- 10	7	1
	Block- 11	7.5	2
	Block- 12	9.5	4.5
	Block- 13	10	6
	Block- 14	11	6.5
	Block- 15	8.5	7.5
	Block- 16	8	7
Bunbuni River	Block-1	16	1.5
Sukhnar River	Block-1	11.5	0.6
	Block-2	8	4
Gajhi River	Block- 1	31	0.5
Bajan River	Block-1	6.5	6
Anjana River	Block-1	8	3
	Block- 2	7	4
	Block- 3	4.5	2
Ulai River	Block-1	4	1.5
	Block-2	2.5	3
	Block-3	2.5	3
	Block-4	1.5	3.5
	Block- 5	1.5	2
	Block- 6	6	4
	Block- 7	5	3
	Block- 8	4.5	2.5
	Block- 9	3	1.5
NOTE:			
Details are based on distance from the ESZ/BS/PFA as per KML obtained from Aranya Bhawan, Dept. of Environment, Forest & Climate Change, Govt. of Bihar, Patna			
Source: Primary Data & KML received from Aranya Bhawan, DoEF&CC, GoB.			

All sand ghat as mentioned above in table is at least 1 KM far from Notified ECO Sensitive Zone

- Bhimband Wild Life Sanctuary Notified by MOEF&CC, New Delhi Vide REGD. NO. D. L.-33004/99 NEW DELHI, TUESDAY, JANUARY 10, 2017/PAUSA 20, 1938
- Nagi & Nakti Bird Sanctuary notified by MOEF&CC, Bihar Vide S.O.-627 Dt. 22.07.1987 & S.O.- 643 Dt. 27.07.1987

All sand ghats are also outside the protected forest area.



ANNEXURE-I

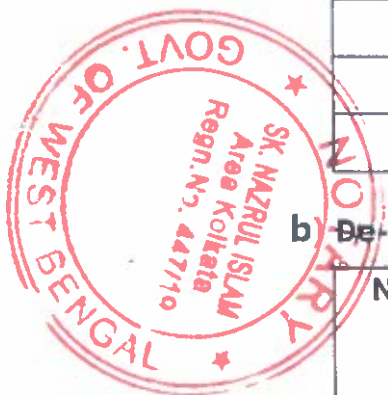
Details of Sand

a) Rivers:

River Name	Total Stretch of River (in KM)	Type of River (Perennial or Non-Perennial)
Kiul river	64	Non- perennial
Barnar river	52	Non- perennial
Ulai river	50	Non- perennial
Bunbuni river	11.5	Non- perennial
Sukhnar river	20	Non- perennial
Anjana river	12	Non- perennial
Gajhi river	10	Non- perennial
Bajan river	31	Non- perennial

b) De-Siltation Location: (Lakes/Ponds/Dams etc.)

Name of Reservoir/ Dams	Maintain/ Controlled by State Govt./ PSU etc.	Location	District	Tehsil	Village	Size (Ha)
De-Siltation location (lake/ponds/Dams etc.) not found in the district						



c) Patta Lands/ Khatedari Land:

Owner	Sy. No	Area (Ha)	District	Tehsil	Village	Agricultural Land (Yes/No)
Patta land/khatedari land is not found in the district for sand mining purpose.						

d) M-Sand Plants:

Plant Name	Owner	District	Tehsil	Village	Geo-location	Quantity Tonnes/Annum
M-sand plants are not available in the district						



ANNEXURE-II

List of Potential Mining Leases (existing & proposed) Rivers

River Details	Lease Details	Area (in Ha)	Distance (inKM) from PA/ BR/ WC/ESZ	Distance from Forest Area (in KM)	Mining leases within 500 meters (if yes cluster area)	Total excavation in Tonnes /Annum considering digging depth max as 3 meters	Mineral to be mined (Sand/ Bajri/ RBM etc.)	Existing/ Proposed
Ulai	Cluster-1	22	1.5	3	No	823680	Sand	Existing
	Cluster-2	24	2	4	No	898560	Sand	Existing
	Cluster-3	23.5	1.6	3	No	879840	Sand	Existing
	Cluster-4	24	2	0.3	No	898560	Sand	Existing
	Cluster-5	24	6	2	No	898560	Sand	Existing
	Cluster-6	24	7	4.5	No	898560	Sand	Existing
	Cluster-7	24	12.5	3.2	No	902880	Sand	Existing
	Cluster-8	24	13	2	No	902880	Sand	Existing
	Cluster-9	22	12	4.5	No	827640	Sand	Existing
	Cluster-10	24	10.5	4	No	902880	Sand	Existing
	Cluster-11	32.5	9	3	No	1222650	Sand	Existing
	Cluster-12	21	9	2.5	No	790020	Sand	Existing
	Cluster-13	23.5	8	3	No	884070	Sand	Existing
	Cluster-14	22.5	8	3	No	846450	Sand	Existing
	Cluster-15	23	6	2.4	No	865260	Sand	Existing
	Cluster-16	24	6	1	No	902880	Sand	Existing
	Cluster-17	24	10	5	No	902880	Sand	Existing
	Cluster-18	24	11	6	No	902880	Sand	Existing
Anjana	Cluster-19	22.5	2.5	1	No	854550	Sand	Existing

Kiul	Cluster-20	23.5	5	2.5	No	892530	Sand	Existing
	Cluster-21	22	18	0.2	No	815760	Sand	Existing
	Cluster-22	23.5	17.5	0.3	No	871380	Sand	Existing
	Cluster-23	24	16.5	0.7	No	889920	Sand	Existing
	Cluster-24	23	15.5	1.5	No	852840	Sand	Existing
	Cluster-25	24	15	2.5	No	889920	Sand	Existing
	Cluster-26	23.5	14	2.5	No	871380	Sand	Existing
	Cluster-27	24	12	3.5	No	889920	Sand	Existing
	Cluster-28	23	10	5	No	852840	Sand	Existing
	Cluster-29	21.5	8.5	5.5	No	797220	Sand	Existing
	Cluster-30	24	6	5	No	889920	Sand	Existing
	Cluster-31	22	5	4	No	815760	Sand	Existing
	Cluster-32	21.5	3	2	No	797220	Sand	Existing
	Cluster-33	20.5	2	0.5	No	760140	Sand	Existing
	Cluster-34	22.5	1	0.5	No	834300	Sand	Existing
Cluster-35	23.5	1	0.5	No	871380	Sand	Existing	

	Lease Details	Area (in Ha)	Distance (inKM) from PA/ BR/ WC/ESZ	Distance from Forest Area (in KM)	Mining leases within 500 meters (if yes cluster area)	Total excavation in Tonnes /Annum considering digging depth max as 1 meter	Mineral to be mined (Sand/ Bajri/ RBM etc.)	Existing/ Proposed
Kiul River	Block-1	25	18.5	0.1	No	309000	Sand	Proposed
	Block- 2	13.3	19.2	1.1	No	164388	Sand	Proposed
	Block- 3	34.9	17.0	0.7	No	431364	Sand	Proposed
	Block- 4	14.4	15.7	1.6	No	177984	Sand	Proposed

	Block- 5	23.4	13.3	9.1	77.4 Ha.	309000	Sand	Proposed	
	Block- 6	10.2	12.2	9.4		164388	Sand	Proposed	
	Block- 7	13.1	10.3	9.7		431364	Sand	Proposed	
	Block- 8	30.7	10.1	9.1		177984	Sand	Proposed	
	Block- 9	31.4	8.5	7.5	No	289224	Sand	Proposed	
	Block- 10	30.5	7.4	6.5	No	126072	Sand	Proposed	
	Block- 11	30.7	6.5	5.5	40.13 Ha.	161916	Sand	Proposed	
	Block- 12	9.43	3.9	3.1		379452	Sand	Proposed	
	Block- 13	65.9	3.2	2.1	135.3 Ha.	388104	Sand	Proposed	
	Block- 14	51.8	2.3	1.2		376980	Sand	Proposed	
	Block- 15	17.6	1.2	0.5		379452	Sand	Proposed	
	Bachar River	Block- 1	7.41	13.9	1.9	No	92921.4	Sand	Proposed
		Block- 2	6.76	11.7	3.9	No	84770.4	Sand	Proposed
		Block- 3	41.3	11.7	4.1	108.2 Ha.	517902	Sand	Proposed
		Block- 4	24.3	11.2	4.4		304722	Sand	Proposed
Block- 5		42.6	9.0	3.1	534204		Sand	Proposed	
Block- 6		29.7	7.8	2.8	No	372438	Sand	Proposed	
Block- 7		40.6	6.2	2.0	No	509124	Sand	Proposed	
Block- 8		42	6.3	0.5	No	526680	Sand	Proposed	
Block- 9		42.2	7.2	0.9	No	529188	Sand	Proposed	
Block- 10		19.5	7.8	2.0	No	244530	Sand	Proposed	
Block- 11		38.1	9.3	4.6	No	477774	Sand	Proposed	
Block- 12		29.7	10.4	6.5	99.2 ha.	372438	Sand	Proposed	
Block- 13		37	11.0	6.8		463980	Sand	Proposed	
Block- 14		32.5	9.9	7.6		407550	Sand	Proposed	
Block- 15		26	9.0	7.1	44.3 ha.	326040	Sand	Proposed	
Block- 16		16.3	8.3	6.1		204402	Sand	Proposed	
Bunbuni River	Block-1	9.4	16.7	1.1	No	113928	Sand	Proposed	
Sukhnar	Block-1	2.42	11.8	0.4	No	29911.2	Sand	Proposed	

River	Block-2	5	8.5	4.5	No	61800	Sand	Proposed
Gajhi River	Block- 3	14.6	32.0	0.6	No	178704	Sand	Proposed
Bajan River	Block-1	5	6.7	4.1	No	62100	Sand	Proposed
Anjana River	Block-1	5	8.1	2.9	No	63300	Sand	Proposed
	Block- 2	5	6.5	4.2	No	63300	Sand	Proposed
	Block- 3	5.54	4.8	2.7	No	70136.4	Sand	Proposed
Ulai River	Block-1	15.5	3.2	1.9	44.32 ha.	193440	Sand	Proposed
	Block-2	14.4	3.1	2.9		179712	Sand	Proposed
	Block-3	9.42	1.7	3.7		117561.6	Sand	Proposed
	Block-4	5.0	1.2	1.4		62400	Sand	Proposed
	Block- 5	9.37	6.3	4.2	No	116937.6	Sand	Proposed
	Block- 6	9.76	5.7	3.7	40.52 ha.	121804.8	Sand	Proposed
	Block- 7	13.3	4.6	2.6		165984	Sand	Proposed
	Block- 8	8.26	3.2	1.4		103084.8	Sand	Proposed
	Block- 9	9.2	3	1.5		114816	Sand	Proposed

Note:

The Distance from **Eco Sensitive Zone & WLS/Protected Forest area** is based on KML received from Aranya Bhawan, Dept. of Environment, Forest & Climate Change, Govt. of Bihar

Patta Lands/Khatadari Land: (existing & proposed)

Owner	Sy. No	Area	District	Tehsil	Village	Total Reserve (MT)	Total Mineral to be mined (MT)	Existing /Proposed
De-Siltation location (lake/ponds/Dams etc.) not found in the district								

De-Siltation Location: (Lakes/Ponds/ Dams etc.) (Existing & proposed)

Name of Reservoir /Dams	Maintain/ Controlled by StateGovt./ PSU etc.	Location	District	Tehsil	Village	Size(Ha)	Quantity MT/Year	Existing/ Proposed
Patta land/khatedari land is not found in the district for sand mining purpose.								

M-Sand Plants :(existing & proposed)

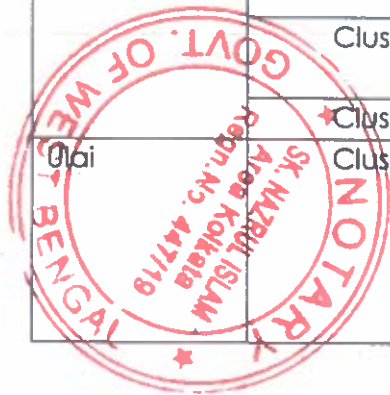
PlantName	Owner	District	Tehsil	Village	Geo- location	Quantity Tonnes/ Annum	Existing/ Proposed
M-sand plants are not available in the district							



ANNEXURE-III

Cluster & Contiguous Cluster details Clusters:

River Name	ClusterNo.	Lease No	Location (Riverbed / Patta Land)	Village	Area (in Ha)	Total Excavation (Ton)	Total Mineral Excavation (Ton)
Kiul River	Cluster No.-1	Block 5-8	Riverbed	Bela, Bhour, Sagdaha, Pakri, kendih & Bangra	77.4	1594440	956664
	Cluster No.-2	Block 11 -12	Riverbed	Garo Nawada & Kalyanpur	40.13	826678	496006.8
	Cluster No.-3	Block 13-15	Riverbed	Garo Nawada, Katauna & Satgama	135.3	2787180	1672308
Barnar	Cluster No.-4	Block 3 to 5	Riverbed	Rajpur, Tola Asrahua, Tola Balsam & Dumri	108.2	2261380	1356828
	Cluster No.-5	Block 12-14	Riverbed	Simria, Kolhua & Jogajhingoal	99.2	2073280	1243968
Gai	★Cluster No.-6	Block 15-16	Riverbed	Changodih & Dabil	44.3	925870	555522
	Cluster No.-7	Block 1- 4	Riverbed	Tola Auria, Tola Mahapur & Tola Satighat	44.32	921856	553113.6
		Block 6-9	Riverbed	Thegua, Sugi & Lathane	40.52	842816	505689.6



Contiguous Clusters:

River Name	Contiguous Cluster No.	Cluster No.	Number of leases in the cluster	Location (Riverbed / Patta Land)	Distance between clusters	Village	Area of Clusters (Ha)	Total Mineral Excavation (Ton)
Kiul	Contiguous Cluster No.-1	Cluster No.-2 & cluster No.3	5	Riverbed	800 meters	Garo Nawada, Kalyanpur, Katauna & Satgama	175.43	2168314.8
Barnar	Contiguous Cluster No.-2	Cluster No.-5 & cluster No.6	5	Riverbed	550 meters	Simria, Kolhua, Jogajhingoal, Changodih & Dabil	143.5	1799490



ANNEXURE-IV

Transportation Routes for individual leases and leases in Cluster

Lease No	Transportation Route No.	Number of tippers/ days of lease	Number of tippers/ day of all the lease on route	Length of Route in KM	Type of Road (Black Topped/ unpaved)	Recommendation for road (Black Topped/ unpaved)	The road will be Constructed by Govt/ Lease Owner	Route Map & Location
KIUL RIVER								
Block-1	SH-82	37	37	1	Unpaved	Pave with bricks & stone	Lease Owner	Attached
Block-2	SH-82	20	20	0.2	Unpaved	Paved with bricks & stone	Lease Owner	Attached
Block-3	SH-82	51	51	0.9	Unpaved	Paved with bricks & stone	Lease Owner	Attached
Block-4	SH-82	21	21	1.3	Unpaved	Paved with bricks & stone	Lease Owner	Attached
Block-5	SH-82	34	34	2.0	Unpaved	Paved with bricks & stone	Lease Owner	Attached
Block-6	SH-82	15	15	2.5	Unpaved	Paved with bricks & stone	Lease Owner	Attached
Block-7	SH-82	19	19	1.5	Unpaved	Paved with bricks & stone	Lease Owner	Attached
Block-8	SH-82	45	45	1	Unpaved	Paved with bricks & stone	Lease Owner	Attached
Block-9	NH-333	46	46	0.6	Unpaved	Paved with bricks & stone	Lease Owner	Attached

Block- 10	NH-333	45	45	1	Unpaved	Paved with bricks & stone	Lease Owner	Attached
Block- 11	NH-333	45	45	1.5	Unpaved	Paved with bricks & stone	Lease Owner	Attached
Block- 12	NH-333A	14	14	1.4	Unpaved	Paved with bricks & stone	Lease Owner	Attached
Block- 13	NH-333A	97	97	2.5	Unpaved	Paved with bricks & stone	Lease Owner	Attached
Block- 14	NH-333A	76	76	1.5	Unpaved	Paved with bricks & stone	Lease Owner	Attached
Block- 15	NH-333A	26	26	1.3	Unpaved	Paved with bricks & stone	Lease Owner	Attached
BARNAR RIVER								
Block- 1	NH-333	11	11	1.8	Unpaved	Paved with bricks & stone	Lease Owner	Attached
Block- 2	NH-333	10	10	1	Unpaved	Paved with bricks & stone	Lease Owner	Attached
Block- 3	NH-333	61	61	0.5	Unpaved	Paved with bricks & stone	Lease Owner	Attached
Block- 4	NH-333	36	36	0.5	Unpaved	Paved with bricks & stone	Lease Owner	Attached
Block- 5	NH-333	63	63	0.5	Unpaved	Paved with bricks & stone	Lease Owner	Attached
Block- 6	NH-333	44	44	0.8	Unpaved	Paved with bricks & stone	Lease Owner	Attached
Block- 7	NH-333	60	60	0.5	Unpaved	Paved with bricks & stone	Lease Owner	Attached
Block- 8	NH-333	62	62	0.8	Unpaved	Paved with bricks & stone	Lease Owner	Attached

Block- 9	NH-333	62	62	1.2	Unpaved	Paved with bricks & stone	Lease Owner	Attached
Block- 10	NH-333	29	29	0.8	Unpaved	Paved with bricks & stone	Lease Owner	Attached
Block- 11	NH-333	56	56	1.6	Unpaved	Paved with bricks & stone	Lease Owner	Attached
Block- 12	NH-333	44	44	1.5	Unpaved	Paved with bricks & stone	Lease Owner	Attached
Block- 13	NH-333	54	54	2	Unpaved	Paved with bricks & stone	Lease Owner	Attached
Block- 14	NH-333	48	48	2	Unpaved	Paved with bricks & stone	Lease Owner	Attached
Block- 15	NH-333	38	38	0.8	Unpaved	Paved with bricks & stone	Lease Owner	Attached
Block- 16	NH-333	24	24	1	Unpaved	Paved with bricks & stone	Lease Owner	Attached
BUNBUNI RIVER								
Block-1	SH-82	14	14	0.5	Unpaved	Paved with bricks & stone	Lease Owner	Attached
SUKHNAR RIVER								
Block-1	NH-333	4	4	1	Unpaved	Paved with bricks & stone	Lease Owner	Attached
Block-2	NH-333	7	7	1.2	Unpaved	Paved with bricks & stone	Lease Owner	Attached
GAJHI RIVER								
Block-1	NH-333	21	21	1	Unpaved	Paved with bricks & stone	Lease Owner	Attached
BAJAN RIVER								
Block-1	NH-333	7	7	0.3	Unpaved	Paved with bricks & stone	Lease Owner	Attached

ANJANA RIVER								
Block-1	NH-333	7	7	0.3	Unpaved	Paved with bricks & stone	Lease Owner	Attached
Block-2	NH-333	7	7	2.5	Unpaved	Paved with bricks & stone	Lease Owner	Attached
Block-3	NH-333	8	8	1	Unpaved	Paved with bricks & stone	Lease Owner	Attached
ULAI RIVER								
Block-1	NH-333A	23	23	0.5	Unpaved	Paved with bricks & stone	Lease Owner	Attached
Block-2	NH-333A	21	21	0.5	Unpaved	Paved with bricks & stone	Lease Owner	Attached
Block-3	NH-333A	14	14	0.5	Unpaved	Paved with bricks & stone	Lease Owner	Attached
Block-4	NH-333A	7	7	2	Unpaved	Paved with bricks & stone	Lease Owner	Attached
Block-5	NH-333A	14	14	0.3	Unpaved	Paved with bricks & stone	Lease Owner	Attached
Block-6	NH-333A	14	14	0.3	Unpaved	Paved with bricks & stone	Lease Owner	Attached
Block-7	NH-333A	20	20	0.6	Unpaved	Paved with bricks & stone	Lease Owner	Attached
Block-8	NH-333A	12	12	0.5	Unpaved	Paved with bricks & stone	Lease Owner	Attached
Block-9	NH-333A	14	14	0.4	Unpaved	Paved with bricks & stone	Lease Owner	Attached

Cluster No	Transportation Route No.	Number of tippers /days of lease	Number of tipper s/ day of all the lease on route	Length of route in KM	Type of Road (Black Topped d/ unpaved)	Recommendation for road (Black Topped/ unpaved)	The road will be Constructed by Govt/ Lease Owner	Route Map & Location
Cluster No.-1	SH-82	68	68	1.5 to 2.5	Unpaved /blacktopped	Unpaved road need be paved with brick & stone	Lease Owner	Attached
Cluster No.-2	NH-333 & 333A	59	59	1.4 to 2.5			Lease Owner	
Cluster No.-3	NH-333A	199	199	1.5 to 2.5			Lease Owner	
Cluster No.-4	NH-333	130	130	0.5			Lease Owner	
Cluster No.-5	NH-333	146	146	1.5 to 2			Lease Owner	
Cluster No.-6	NH-333	62	62	1			Lease Owner	
Cluster No.-7	NH-333	65	65	0.5 to 2			Lease Owner	
Cluster No.-8	NH-333	60	60	0.3 to 0.6			Lease Owner	



ANNEXURE-VCompliance to Enforcement and Monitoring Guidelines for Sand Mining- 2020

List of Potential Mining Leases (existing & proposed) Rivers

River Details	Lease Details	Area (in Ha)	Distance (InKM) from PA/ BR/ WC/ESZ	Distance from Forest Area (in KM)	Mining leases within 500 meters (if yes cluster area)	Total excavation in Tonnes /Annum considering digging depth max as 3 meters	Mineral to be mined (Sand/ Bajri/ RBM etc.)	Existing/ Proposed
Uldai Barnar	Cluster-1	22	1.5	3	No	823680	Sand	Existing
	Cluster-2	24	2	4	No	898560	Sand	Existing
	Cluster-3	23.5	1.6	3	No	879840	Sand	Existing
	Cluster-4	24	2	0.3	No	898560	Sand	Existing
	Cluster-5	24	6	2	No	898560	Sand	Existing
	Cluster-6	24	7	4.5	No	898560	Sand	Existing
	Cluster-7	24	12.5	3.2	No	902880	Sand	Existing
	Cluster-8	24	13	2	No	902880	Sand	Existing
	Cluster-9	22	12	4.5	No	827640	Sand	Existing
	Cluster-10	24	10.5	4	No	902880	Sand	Existing
	Cluster-11	32.5	9	3	No	1222650	Sand	Existing
	Cluster-12	21	9	2.5	No	790020	Sand	Existing
	Cluster-13	23.5	8	3	No	884070	Sand	Existing
	Cluster-14	22.5	8	3	No	846450	Sand	Existing
	Cluster-15	23	6	2.4	No	865260	Sand	Existing
	Cluster-16	24	6	1	No	902880	Sand	Existing
	Cluster-17	24	10	5	No	902880	Sand	Existing

Anjana	Cluster-18	24	11	6	No	902880	Sand	Existing
	Cluster-19	22.5	2.5	1	No	854550	Sand	Existing
	Cluster-20	23.5	5	2.5	No	892530	Sand	Existing
Kiul	Cluster-21	22	18	0.2	No	815760	Sand	Existing
	Cluster-22	23.5	17.5	0.3	No	871380	Sand	Existing
	Cluster-23	24	16.5	0.7	No	889920	Sand	Existing
	Cluster-24	23	15.5	1.5	No	852840	Sand	Existing
	Cluster-25	24	15	2.5	No	889920	Sand	Existing
	Cluster-26	23.5	14	2.5	No	871380	Sand	Existing
	Cluster-27	24	12	3.5	No	889920	Sand	Existing
	Cluster-28	23	10	5	No	852840	Sand	Existing
	Cluster-29	21.5	8.5	5.5	No	797220	Sand	Existing
	Cluster-30	24	6	5	No	889920	Sand	Existing
	Cluster-31	22	5	4	No	815760	Sand	Existing
	Cluster-32	21.5	3	2	No	797220	Sand	Existing
	Cluster-33	20.5	2	0.5	No	760140	Sand	Existing
	Cluster-34	22.5	1	0.5	No	834300	Sand	Existing
	Cluster-35	23.5	1	0.5	No	871380	Sand	Existing

River Details	Lease Details	Area (in Ha)	Distance (in KM) from PA/ BR/ WC/ESZ	Distance from Forest Area (in KM)	Mining leases within 500 meters (if yes cluster area)	Total excavation in Tonnes /Annum considering digging depth max as 1 meter	Mineral to be mined (Sand/ Bajri/ RBM etc.)	Existing/ Proposed
Kiul River	Block-1	25	18.5	0.1	No	309000	Sand	Proposed
	Block- 2	13.3	19.2	1.1	No	164388	Sand	Proposed

Barnar Rive	Block- 3	34.9	17.0	0.7	No	431364	Sand	Proposed
	Block- 4	14.4	15.7	1.6	No	177984	Sand	Proposed
	Block- 5	23.4	13.3	9.1	77.4 Ha.	309000	Sand	Proposed
	Block- 6	10.2	12.2	9.4		164388	Sand	Proposed
	Block- 7	13.1	10.3	9.7		431364	Sand	Proposed
	Block- 8	30.7	10.1	9.1		177984	Sand	Proposed
	Block- 9	31.4	8.5	7.5		No	289224	Sand
	Block- 10	30.5	7.4	6.5	No	126072	Sand	Proposed
	Block- 11	30.7	6.5	5.5	40.13 Ha.	161916	Sand	Proposed
	Block- 12	9.43	3.9	3.1		379452	Sand	Proposed
	Block- 13	65.9	3.2	2.1	135.3 Ha.	388104	Sand	Proposed
	Block- 14	51.8	2.3	1.2		376980	Sand	Proposed
	Block- 15	17.6	1.2	0.5		379452	Sand	Proposed
	Block- 1	7.41	13.9	1.9	No	92921.4	Sand	Proposed
	Block- 2	6.76	11.7	3.9	No	84770.4	Sand	Proposed
	Block- 3	41.3	11.7	4.1	108.2 Ha.	517902	Sand	Proposed
	Block- 4	24.3	11.2	4.4		304722	Sand	Proposed
	Block- 5	42.6	9.0	3.1		534204	Sand	Proposed
	Block- 6	29.7	7.8	2.8	No	372438	Sand	Proposed
	Block- 7	40.6	6.2	2.0	No	509124	Sand	Proposed
	Block- 8	42	6.3	0.5	No	526680	Sand	Proposed
	Block- 9	42.2	7.2	0.9	No	529188	Sand	Proposed
	Block- 10	19.5	7.8	2.0	No	244530	Sand	Proposed
	Block- 11	38.1	9.3	4.6	No	477774	Sand	Proposed
	Block- 12	29.7	10.4	6.5	99.2 ha.	372438	Sand	Proposed
	Block- 13	37	11.0	6.8		463980	Sand	Proposed
Block- 14	32.5	9.9	7.6	407550		Sand	Proposed	
Block- 15	26	9.0	7.1	44.3 ha.	326040	Sand	Proposed	
Block- 16	16.3	8.3	6.1		204402	Sand	Proposed	

Bunbuni River	Block-1	9.4	16.7	1.1	No	113928	Sand	Proposed
Sukhnar River	Block-1	2.42	11.8	0.4	No	29911.2	Sand	Proposed
	Block-2	5	8.5	4.5	No	61800	Sand	Proposed
Gajhi River	Block-3	14.6	32.0	0.6	No	178704	Sand	Proposed
Bajan River	Block-1	5	6.7	4.1	No	62100	Sand	Proposed
Anjana River	Block-1	5	8.1	2.9	No	63300	Sand	Proposed
	Block-2	5	6.5	4.2	No	63300	Sand	Proposed
	Block-3	5.54	4.8	2.7	No	70136.4	Sand	Proposed
Ulai River	Block-1	15.5	3.2	1.9	44.32 ha.	193440	Sand	Proposed
	Block-2	14.4	3.1	2.9		179712	Sand	Proposed
	Block-3	9.42	1.7	3.7		117561.6	Sand	Proposed
	Block-4	5.0	1.2	1.4		62400	Sand	Proposed
	Block-5	9.37	6.3	4.2	No	116937.6	Sand	Proposed
	Block-6	9.76	5.7	3.7	40.52 ha.	121804.8	Sand	Proposed
	Block-7	13.3	4.6	2.6		165984	Sand	Proposed
	Block-8	8.26	3.2	1.4		103084.8	Sand	Proposed
	Block-9	9.2	3	1.5		114816	Sand	Proposed

Note:

The Distance from **Eco Sensitive Zone & WLS/Protected Forest area** is based on KML received from Aranya Bhawan, Dept. of Environment, Forest & Climate Change, Govt. of Bihar

Patta Lands/Khatedari Land: (existing & proposed)

Owner	Sy. No	Area	District	Tehsil	Village	Total Reserve(MT)	Total Mineral to be mined (MT)	Existing /Proposed
Patta land/khatedari land is not found in the district for sand mining purpose.								

De-Siltation Location: (Lakes/Ponds/ Dams etc.) (Existing & proposed)

Name of Reservoir/ Dams	Maintain/ Controlled by State Govt./ PSU etc.	Location	District	Tehsil	Village	Size (Ha)	Quantity MT/Year	Existing/ Proposed
De-Siltation location (lake/ponds/Dams etc.) not found in the district								

M-Sand Plants :(existing & proposed)

Plant Name	Owner	District	Tehsil	Village	Geo- location	Quantity Tonnes/ Annum	Existing/ Proposed
M-sand plants are not available in the district							

ANNEXURE-VI

Compliance to Enforcement and Monitoring Guidelines for Sand Mining- 2020

Final Cluster & Contiguous Cluster details Clusters:

River Name	Cluster No.	Lease No	Location (Riverbed / Patta Land)	Village	Area (in Ha)	Total Excavation (Ton)	Total Mineral Excavation (Ton)
Kiul River	Cluster No.-1	Block 5-8	Riverbed	Bela, Bhour, Sagdaha, Pakri, kendih & Bangra	77.4	1594440	956664
	Cluster No.-2	Block 11 -12	Riverbed	Garó Nawada & Kalyanpur	40.13	826678	496006.8
	Cluster No.-3	Block 13-15	Riverbed	Garó Nawada, Katauna & Satgama	135.3	2787180	1672308
Barnar	Cluster No.-4	Block 3 to 5	Riverbed	Rajpur, Tola Asrahua, Tola Balsam & Dumri	108.2	2261380	1356828
	Cluster No.-5	Block 12-14	Riverbed	Simria, Kolhua & Jogajhingoal	99.2	2073280	1243968

	Cluster No.-6	Block 15-16	Riverbed	Changodih & Dabil	44.3	925870	555522
Ulai	Cluster No.-7	Block 1- 4	Riverbed	Tola Auria, Tola Mahapur & Tola Satighat	44.32	921856	553113.6
		Block 6-9	Riverbed	Thegua, Sugi & Lathane	40.52	842816	505689.6

Contiguous Clusters:

River Name	Contiguous Cluster No.	Cluster No.	Number of leases in the cluster	Location (Riverbed / Patta Land)	Distance between clusters	Village	Area of Clusters (Ha)	Total Mineral Excavation (Ton)
Kiul	Contiguous Cluster No.-1	Cluster No.-2 & cluster No.3	5	Riverbed	800 meters	Garo Nawada, Kalyanpur, Katauna & Satgama	175.43	2168314.8
Barnar	Contiguous Cluster No.-2	Cluster No.-5 & cluster No.6	5	Riverbed	550 meters	Simria, Kolhua, Jogajhingoal, Changodih & Dabil	143.5	1799490

ANNEXURE-VIICompliance to Enforcement and Monitoring Guidelines for Sand Mining- 2020

Transportation Routes for individual leases and leases in Cluster

Lease No	Transportation Route No.	Number of tippers/ days lease	Number of tippers/ day of all the lease on route	Length of Route in KM	Type of Road (Black Topped/ unpaved)	Recommendation for road(Black Topped/ unpaved)	The road will be Constructed by Govt/ Lease Owner	Route Map & Location
KIUL RIVER								
Block-1	SH-82	37	37	1	Unpaved	Pave with bricks & stone	Lease Owner	Attached
Block- 2	SH-82	20	20	0.2	Unpaved	Paved with bricks & stone	Lease Owner	Attached
Block- 3	SH-82	51	51	0.9	Unpaved	Paved with bricks & stone	Lease Owner	Attached
Block- 4	SH-82	21	21	1.3	Unpaved	Paved with bricks & stone	Lease Owner	Attached
Block- 5	SH-82	34	34	2.0	Unpaved	Paved with bricks & stone	Lease Owner	Attached
Block- 6	SH-82	15	15	2.5	Unpaved	Paved with bricks & stone	Lease Owner	Attached
Block- 7	SH-82	19	19	1.5	Unpaved	Paved with bricks & stone	Lease Owner	Attached
Block- 8	SH-82	45	45	1	Unpaved	Paved with bricks & stone	Lease Owner	Attached

Block- 9	NH-333	46	46	0.6	Unpaved	Paved with bricks & stone	Lease Owner	Attached	
Block- 10	NH-333	45	45	1	Unpaved	Paved with bricks & stone	Lease Owner	Attached	
Block- 11	NH-333	45	45	1.5	Unpaved	Paved with bricks & stone	Lease Owner	Attached	
Block- 12	NH-333A	14	14	1.4	Unpaved	Paved with bricks & stone	Lease Owner	Attached	
Block- 13	NH-333A	97	97	2.5	Unpaved	Paved with bricks & stone	Lease Owner	Attached	
Block- 14	NH-333A	76	76	1.5	Unpaved	Paved with bricks & stone	Lease Owner	Attached	
Block- 15	NH-333A	26	26	1.3	Unpaved	Paved with bricks & stone	Lease Owner	Attached	
BARNAR RIVER									
Block- 1	NH-333	11	11	1.8	Unpaved	Paved with bricks & stone	Lease Owner	Attached	
Block- 2	NH-333	10	10	1	Unpaved	Paved with bricks & stone	Lease Owner	Attached	
Block- 3	NH-333	61	61	0.5	Unpaved	Paved with bricks & stone	Lease Owner	Attached	
Block- 4	NH-333	36	36	0.5	Unpaved	Paved with bricks & stone	Lease Owner	Attached	
Block- 5	NH-333	63	63	0.5	Unpaved	Paved with bricks & stone	Lease Owner	Attached	
Block- 6	NH-333	44	44	0.8	Unpaved	Paved with bricks & stone	Lease Owner	Attached	
Block- 7	NH-333	60	60	0.5	Unpaved	Paved with bricks & stone	Lease Owner	Attached	

Block- 8	NH-333	62	62	0.8	Unpaved	Paved with bricks & stone	Lease Owner	Attached
Block- 9	NH-333	62	62	1.2	Unpaved	Paved with bricks & stone	Lease Owner	Attached
Block- 10	NH-333	29	29	0.8	Unpaved	Paved with bricks & stone	Lease Owner	Attached
Block- 11	NH-333	56	56	1.6	Unpaved	Paved with bricks & stone	Lease Owner	Attached
Block- 12	NH-333	44	44	1.5	Unpaved	Paved with bricks & stone	Lease Owner	Attached
Block- 13	NH-333	54	54	2	Unpaved	Paved with bricks & stone	Lease Owner	Attached
Block- 14	NH-333	48	48	2	Unpaved	Paved with bricks & stone	Lease Owner	Attached
Block- 15	NH-333	38	38	0.8	Unpaved	Paved with bricks & stone	Lease Owner	Attached
Block- 16	NH-333	24	24	1	Unpaved	Paved with bricks & stone	Lease Owner	Attached
BUNBUNI RIVER								
Block-1	SH-82	14	14	0.5	Unpaved	Paved with bricks & stone	Lease Owner	Attached
SUKHNAR RIVER								
Block-1	NH-333	4	4	1	Unpaved	Paved with bricks & stone	Lease Owner	Attached
Block-2	NH-333	7	7	1.2	Unpaved	Paved with bricks & stone	Lease Owner	Attached
GAJHI RIVER								
Block-1	NH-333	21	21	1	Unpaved	Paved with bricks & stone	Lease Owner	Attached

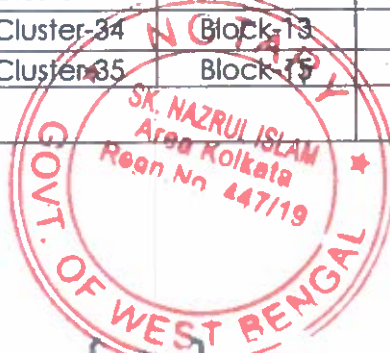
BAJAN RIVER								
Block-1	NH-333	7	7	0.3	Unpaved	Paved with bricks & stone	Lease Owner	Attached
ANJANA RIVER								
Block-1	NH-333	7	7	0.3	Unpaved	Paved with bricks & stone	Lease Owner	Attached
Block-2	NH-333	7	7	2.5	Unpaved	Paved with bricks & stone	Lease Owner	Attached
Block-3	NH-333	8	8	1	Unpaved	Paved with bricks & stone	Lease Owner	Attached
ULAI RIVER								
Block-1	NH-333A	23	23	0.5	Unpaved	Paved with bricks & stone	Lease Owner	Attached
Block-2	NH-333A	21	21	0.5	Unpaved	Paved with bricks & stone	Lease Owner	Attached
Block-3	NH-333A	14	14	0.5	Unpaved	Paved with bricks & stone	Lease Owner	Attached
Block-4	NH-333A	7	7	2	Unpaved	Paved with bricks & stone	Lease Owner	Attached
Block-5	NH-333A	14	14	0.3	Unpaved	Paved with bricks & stone	Lease Owner	Attached
Block-6	NH-333A	14	14	0.3	Unpaved	Paved with bricks & stone	Lease Owner	Attached
Block-7	NH-333A	20	20	0.6	Unpaved	Paved with bricks & stone	Lease Owner	Attached
Block-8	NH-333A	12	12	0.5	Unpaved	Paved with bricks & stone	Lease Owner	Attached
Block-9	NH-333A	14	14	0.4	Unpaved	Paved with bricks & stone	Lease Owner	Attached

Cluster No	Transportation Route No.	Number of tippers /days of lease	Number of tippers/ day of all the lease on route	Length of route in KM	Type of Road (Black Topped/ unpaved)	Recommendation for road (Black Topped/ unpaved)	The road will be Constructed by Govt/ Lease Owner	Route Map & Location
Cluster No.-1	SH-82	68	68	1.5 to 2.5	Unpaved /blacktopped	Unpaved road need be paved with brick & stone	Lease Owner	Attached
Cluster No.-2	NH-333 & 333A	59	59	1.4 to 2.5			Lease Owner	
Cluster No.-3	NH-333A	199	199	1.5 to 2.5			Lease Owner	
Cluster No.-4	NH-333	130	130	0.5			Lease Owner	
Cluster No.-5	NH-333	146	146	1.5 to 2			Lease Owner	
Cluster No.-6	NH-333	62	62	1			Lease Owner	
Cluster No.-7	NH-333	65	65	0.5 to 2			Lease Owner	
Cluster No.-8	NH-333	60	60	0.3 to 0.6			Lease Owner	

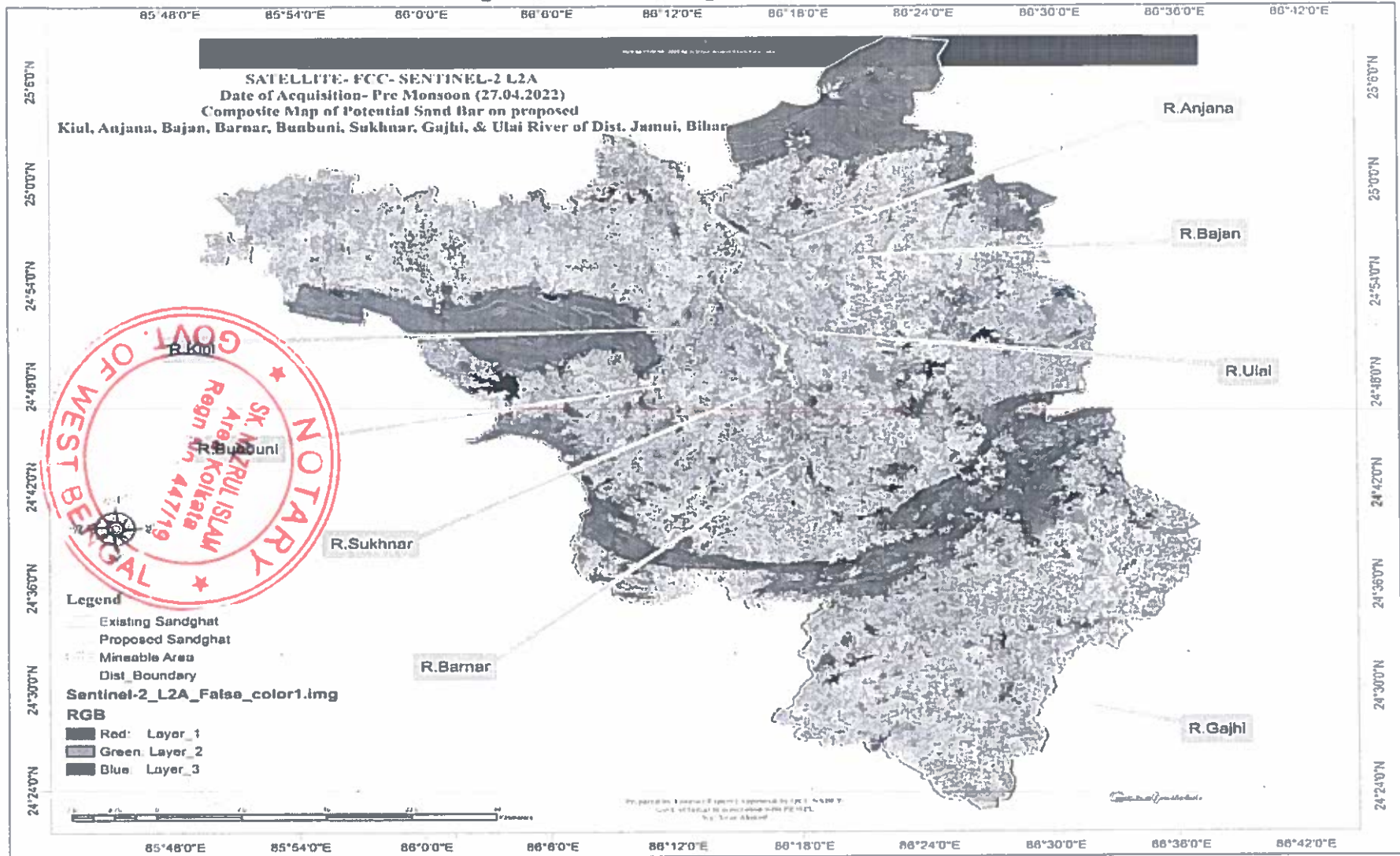


ANNEXURE-VIII**Detail of overlapped area of proposed and existing sand ghats**

SI No	River Name	Overlapped No.	Existing Sand Ghat /Cluster	Proposed Sand Ghat(S)	Area Overlapped in Ha.	Mineable Quantity in Mt in Overlapped Area
1	Ulai	1	Cluster-1	Block-2	3.5	43680
2	Ulai	2	Cluster-1	Block-3	0.21	2620.8
3	Ulai	3	Cluster-1	Block-4	3.0	37440
4	Ulai	4	Cluster-6	Block-6	5.84	72883.2
5	Barnar	5	Cluster-7	Block-3	3.2	40128
6	Barnar	6	Cluster-8	Block-2	4.05	50787
7	Barnar	7	Cluster-9	Block-4	9.5	119130
8	Barnar	8	Cluster-10	Block-5	13	163020
9	Barnar	9	Cluster-11	Block-6	15.7	196878
10	Barnar	10	Cluster-13	Block-7	11.4	142956
11	Barnar	11	Cluster-14	Block-7	1.68	21067.2
12	Barnar	12	Cluster-15	Block-8	21.1	264594
13	Barnar	13	Cluster-16	Block-9	9.43	118252.2
14	Barnar	14	Cluster-17	Block-12	10.5	131670
15	Barnar	15	Cluster-18	Block-13	13.3	166782
16	Anjana	16	Cluster-19	Block-3	3.3	41778
17	Anjana	17	Cluster-20	Block-2	3	37980
18	Kiul	18	Cluster-21	Block-1	12.4	153264
19	Kiul	19	Cluster-22	Block-2	6.38	78856.8
20	Kiul	20	Cluster-23	Block-3	9.5	117420
21	Kiul	21	Cluster-24	Block-4	6.96	86025.6
22	Kiul	22	Cluster-26	Block-5	9.9	122364
23	Kiul	23	Cluster-27	Block-6	1.56	19281.6
24	Kiul	24	Cluster-27	Block-7	6.64	82070.4
25	Kiul	25	Cluster-28	Block-8	4.0	49440
26	Kiul	26	Cluster-29	Block-9	2.1	25956
27	Kiul	27	Cluster-30	Block-10	9.83	121498.8
28	Kiul	28	Cluster-31	Block-11	3.75	46350
29	Kiul	29	Cluster-32	Block-11	3.75	46350
30	Kiul	30	Cluster-32	Block-12	2.45	30282
31	Kiul	31	Cluster-33	Block-13	8.25	101970
32	Kiul	32	Cluster-34	Block-13	15.1	186636
33	Kiul	33	Cluster-35	Block-13	8.4	103824
Total					242.68	3023235.6

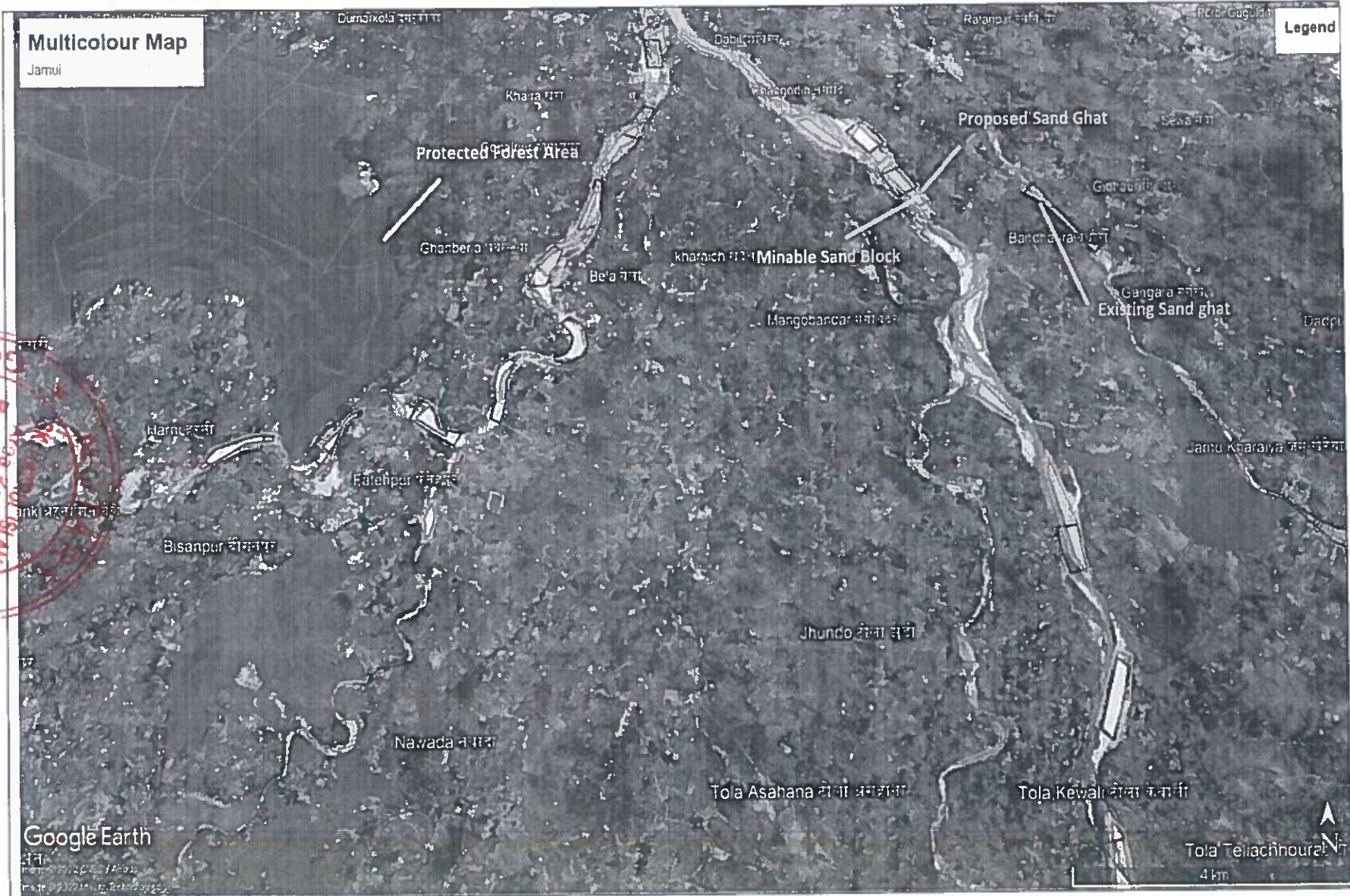


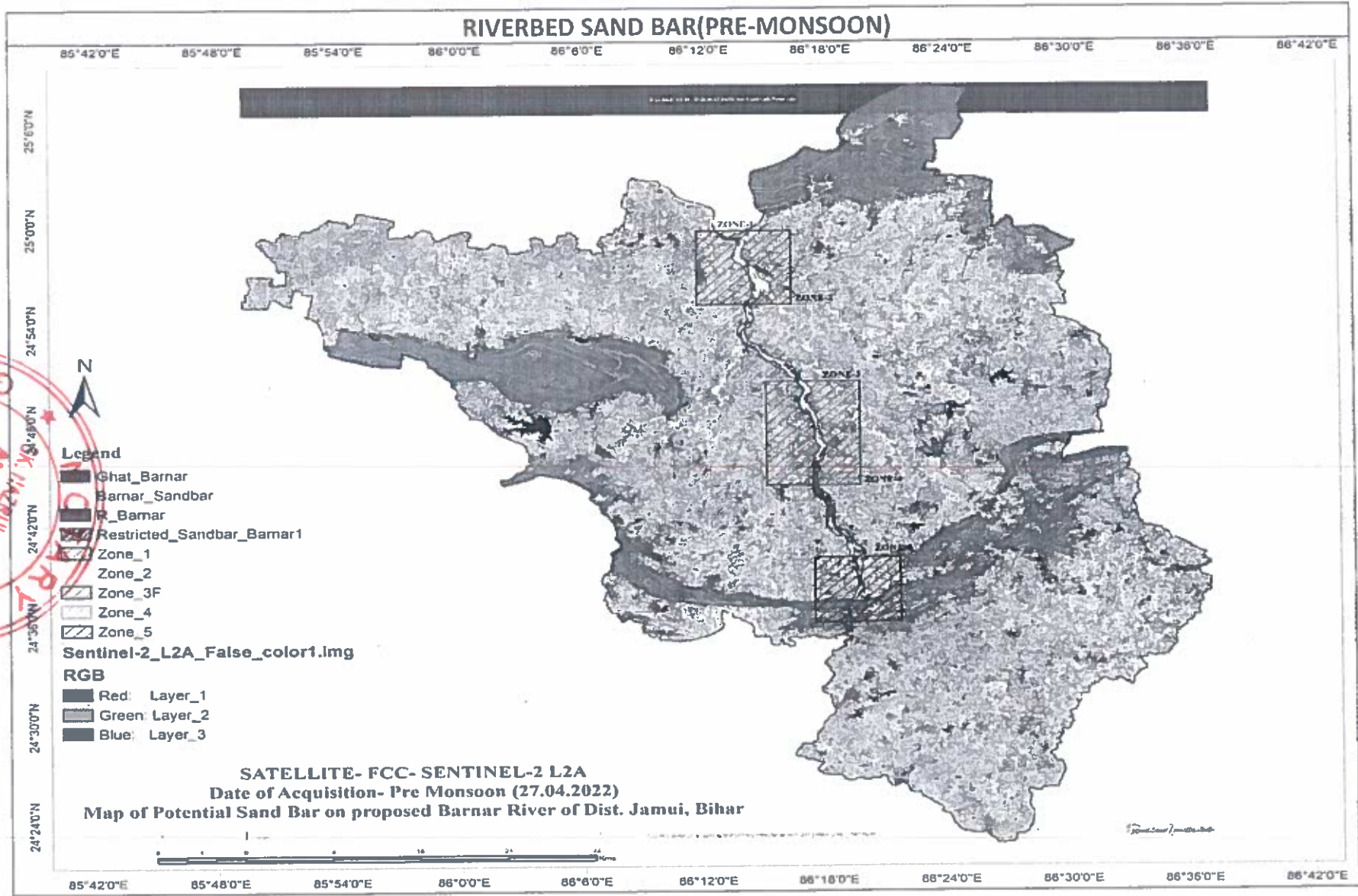
ANNEXURE-IX
High Resolution sand ghats satellite Image

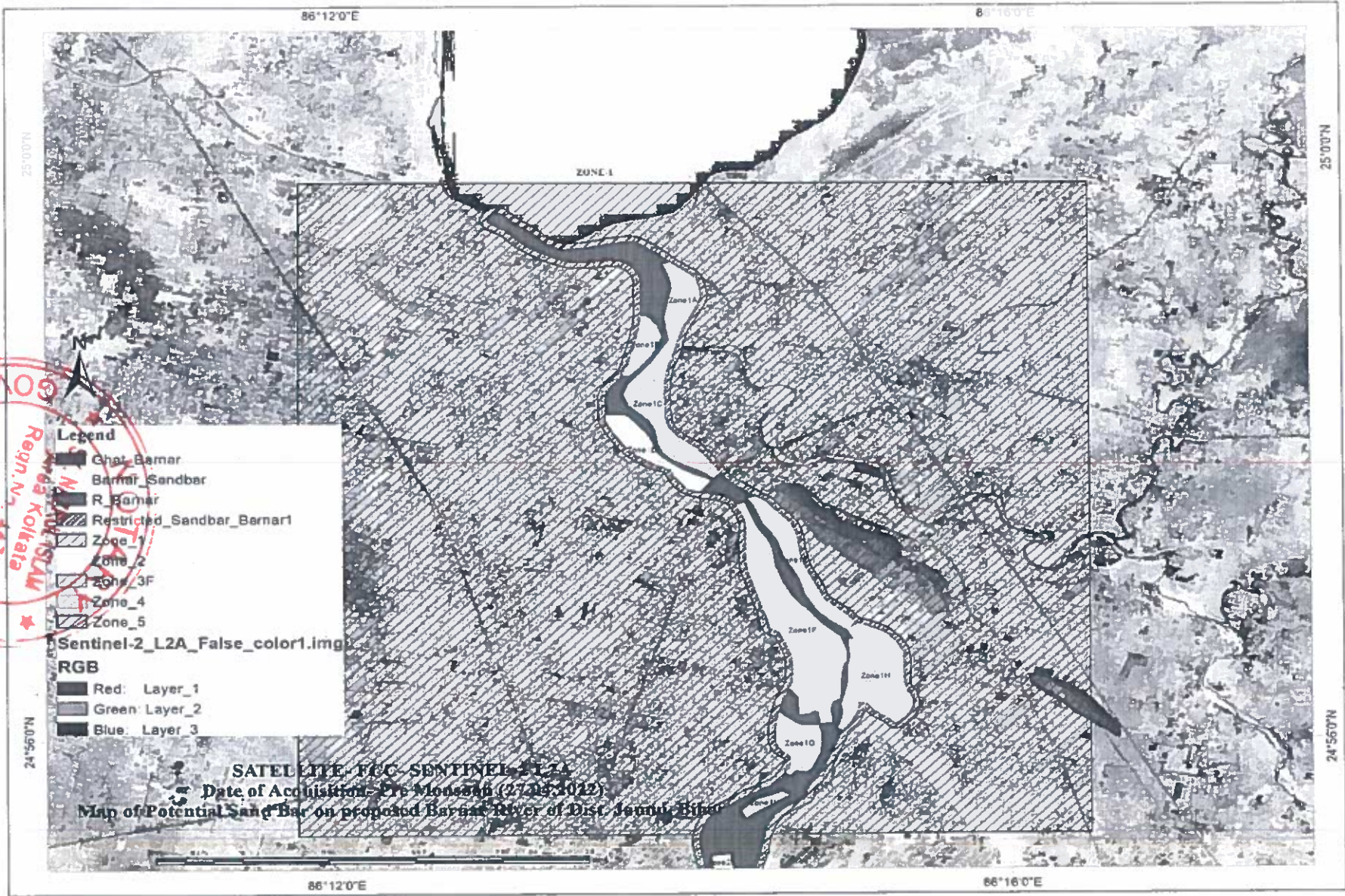


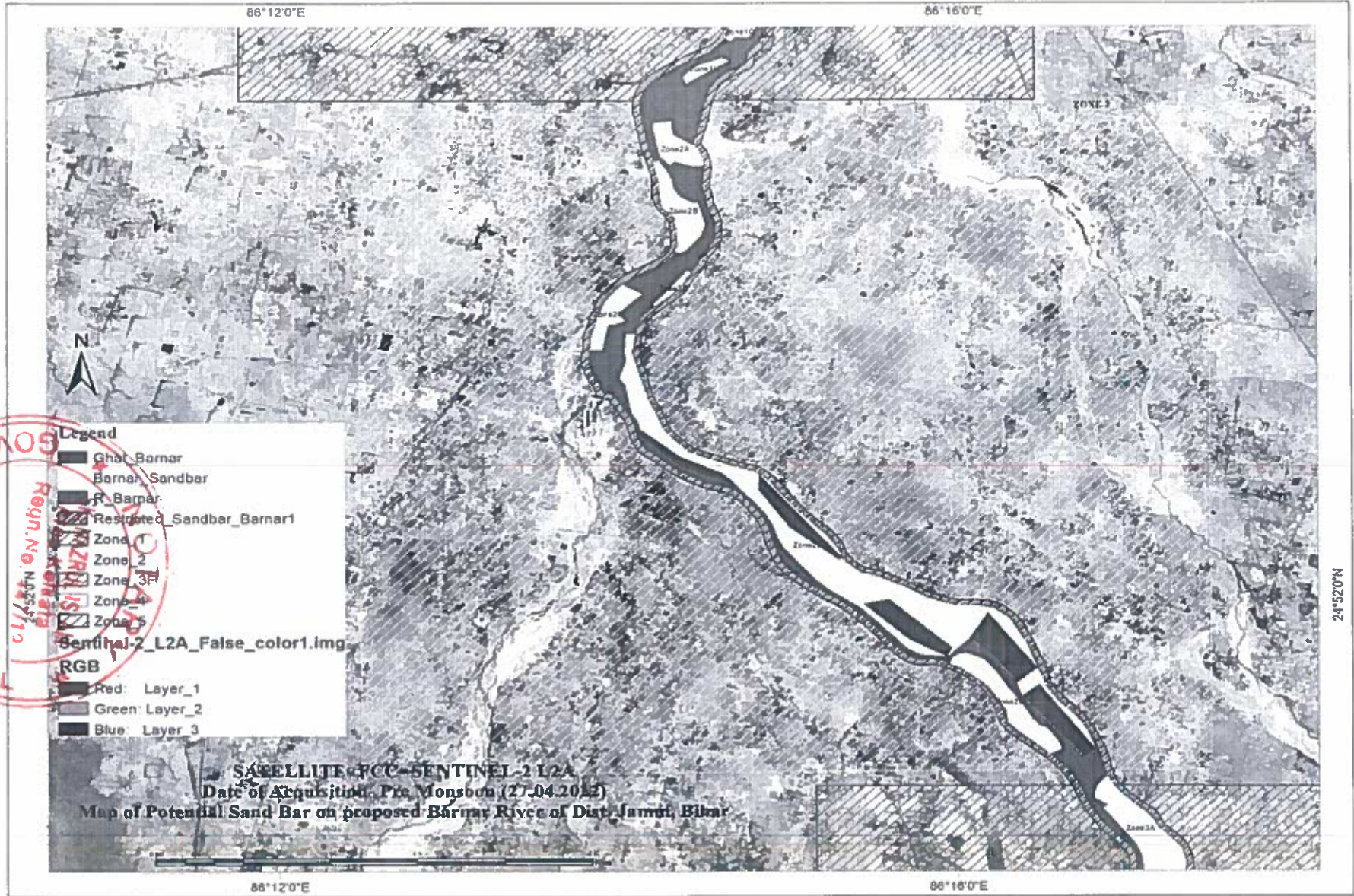




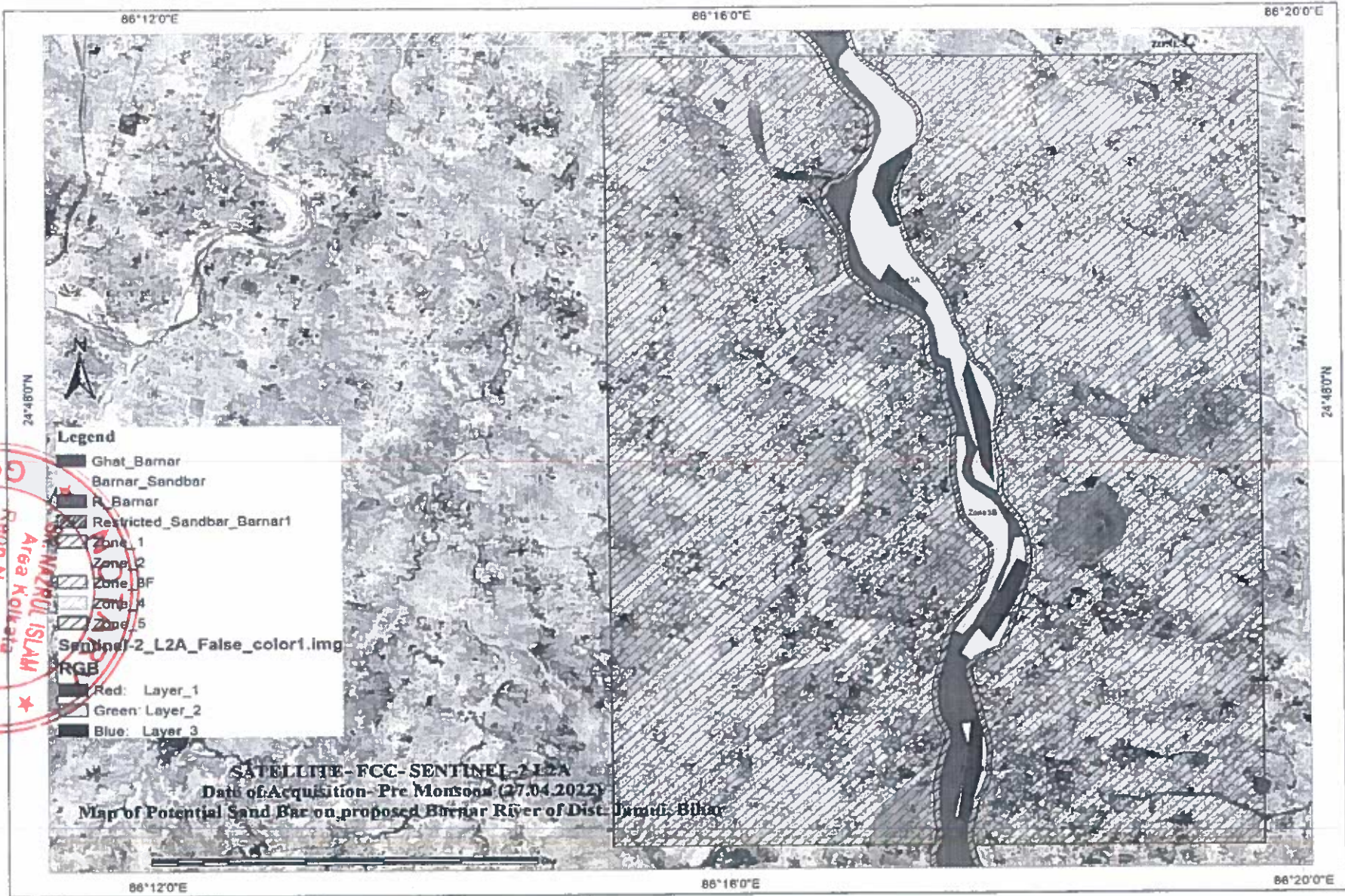


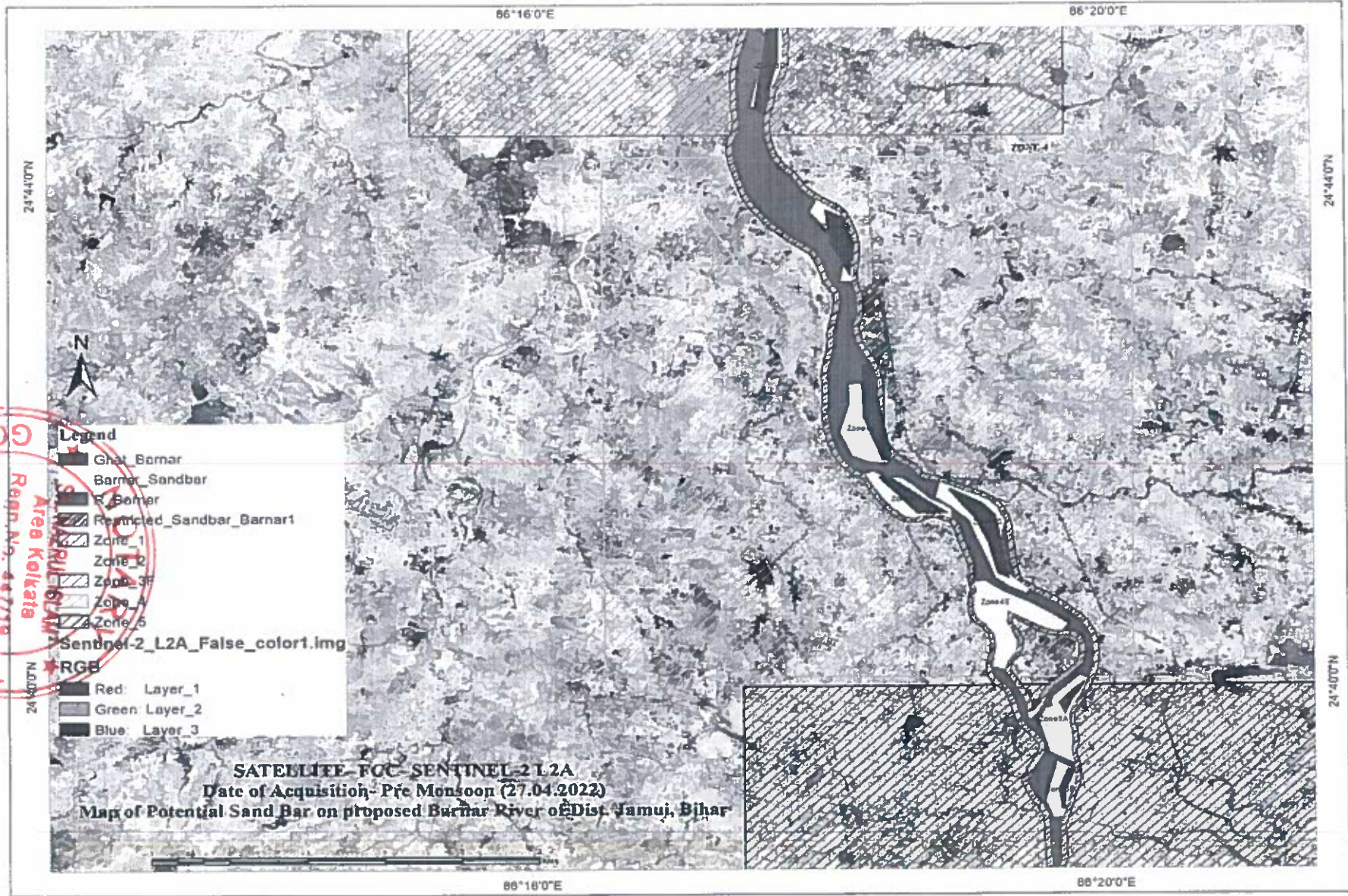




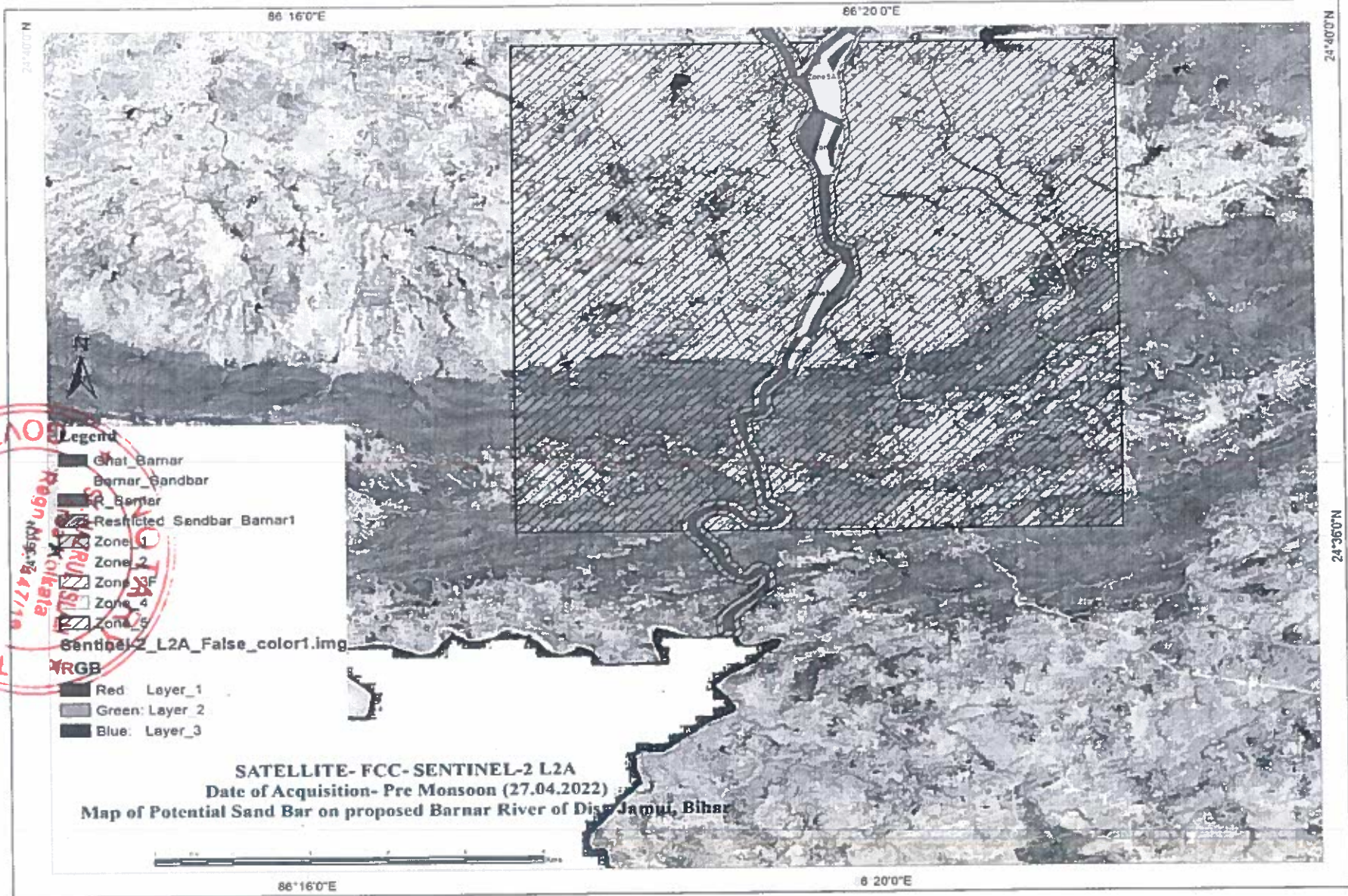


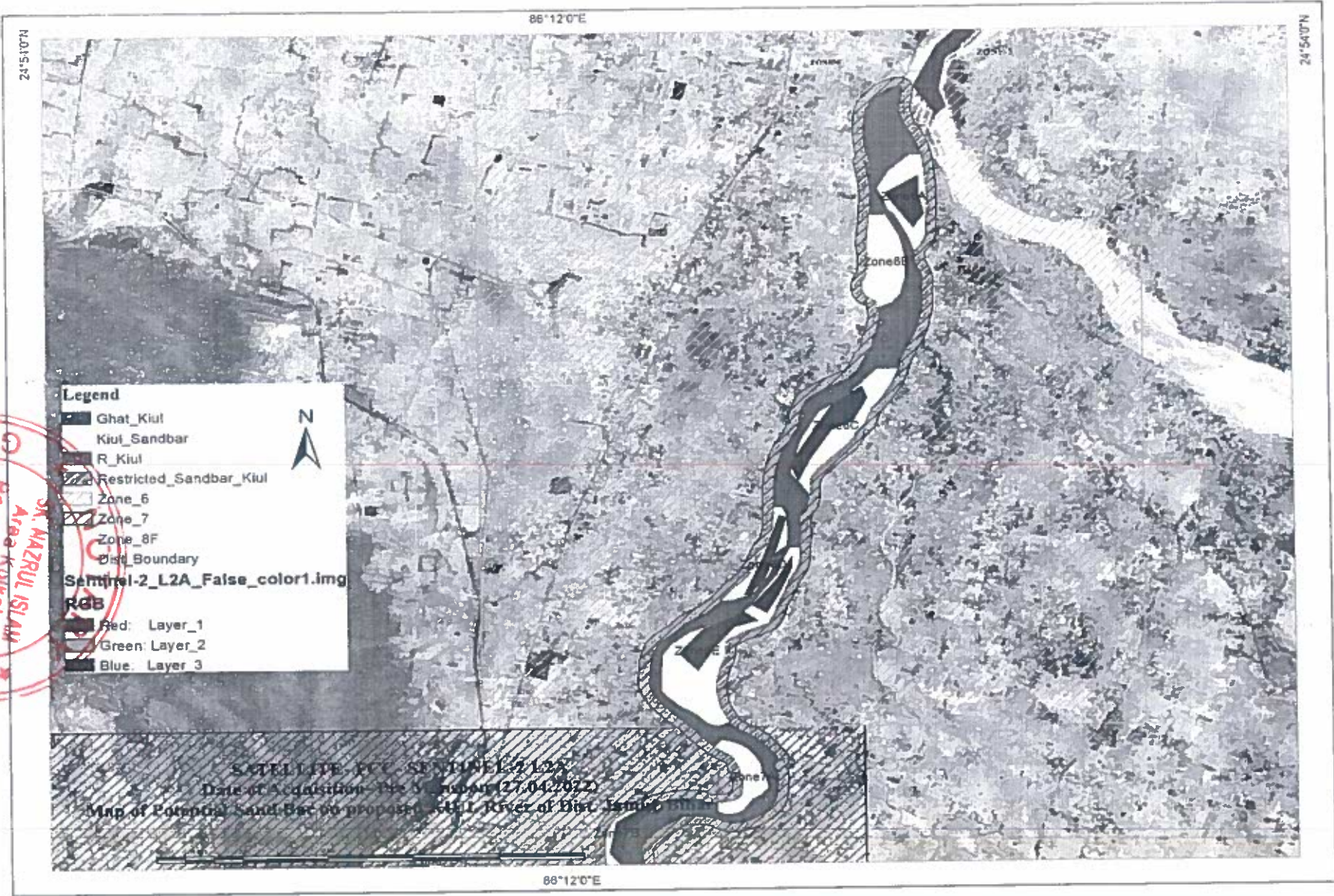
GOVT. OF WEST BENGAL
Regn. No. N. 117/12
Kolkata



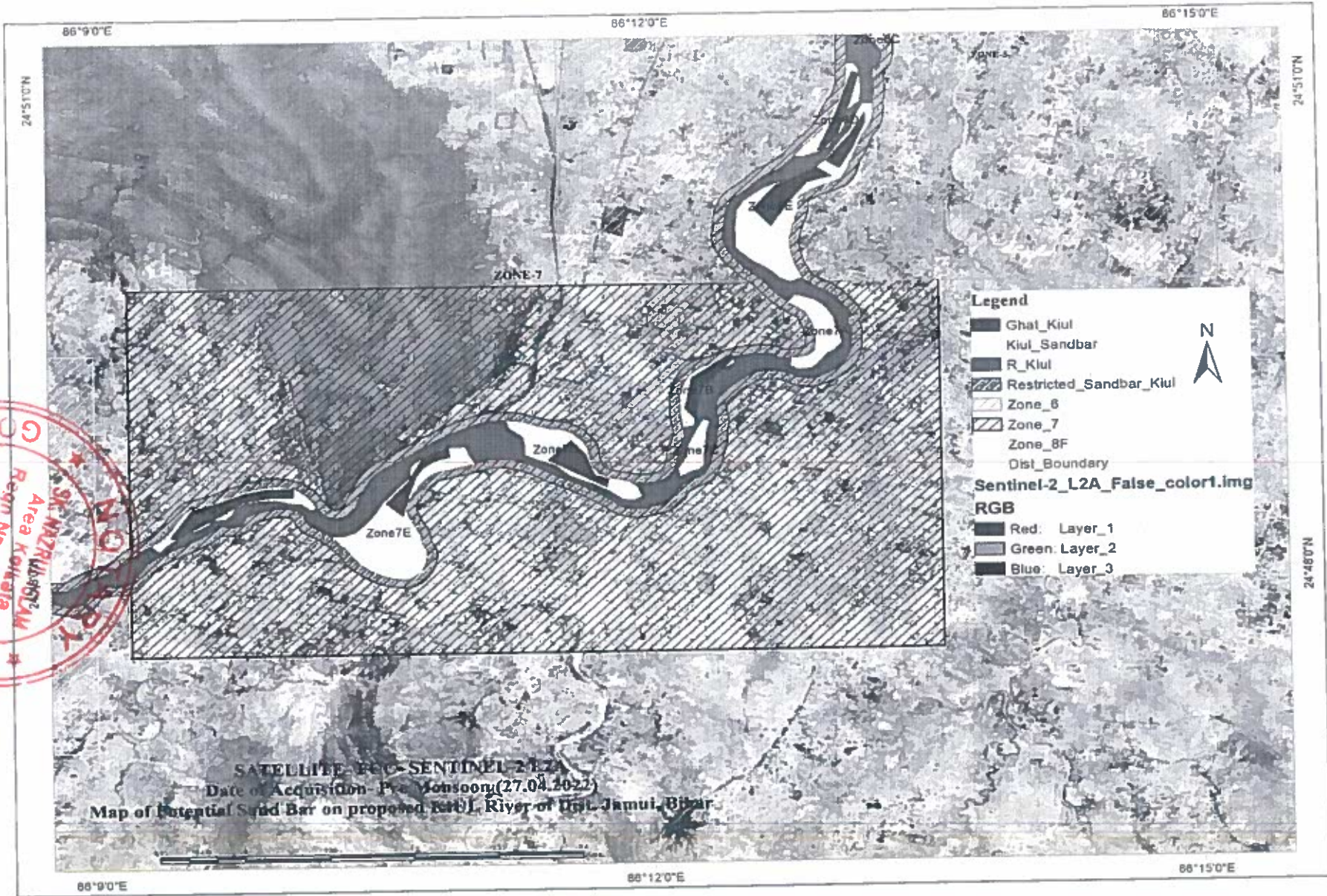


GOVT. OF WEST BENGAL
 Area Kolkata
 Regn. No. 447719
 P. No. 10/11/19

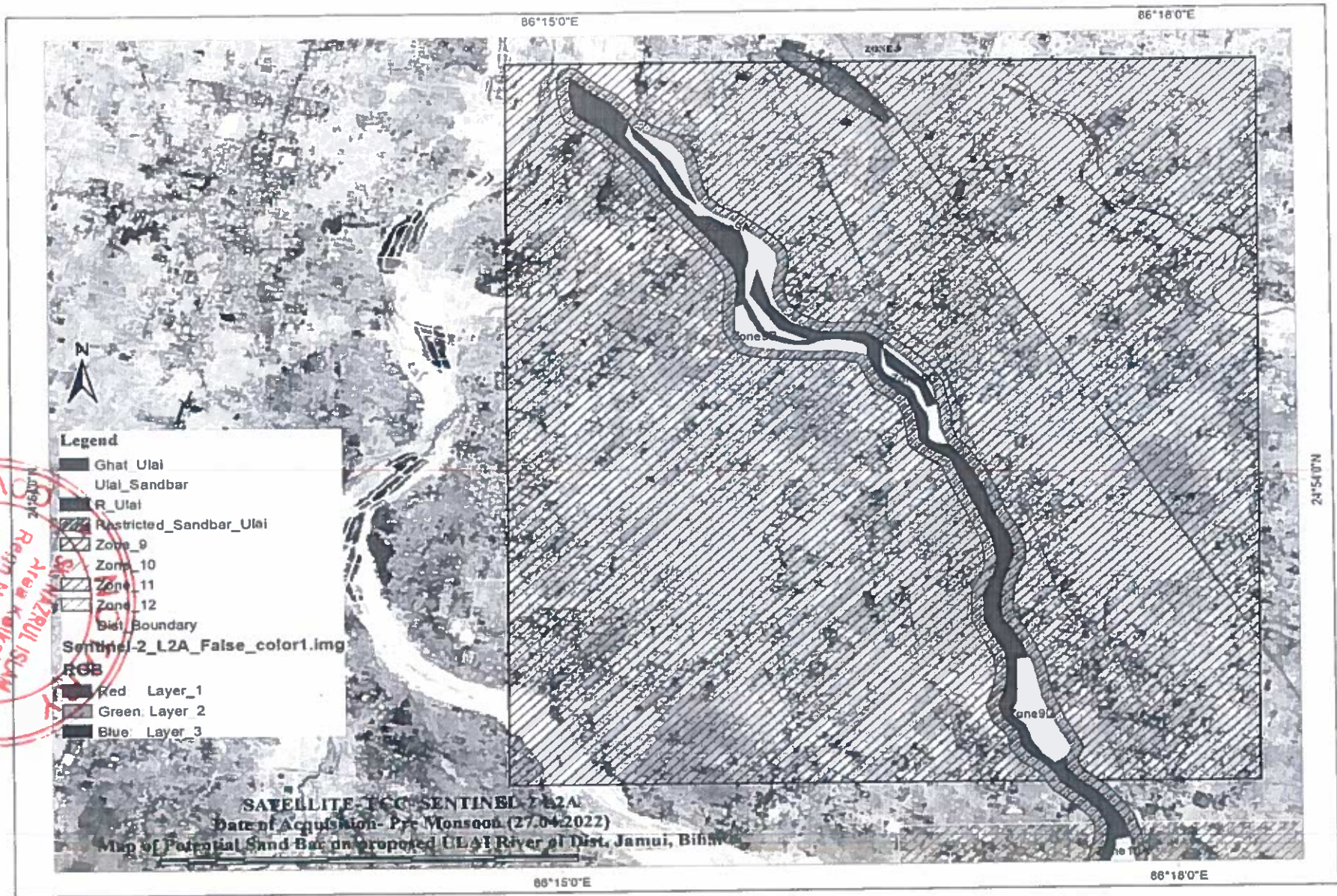


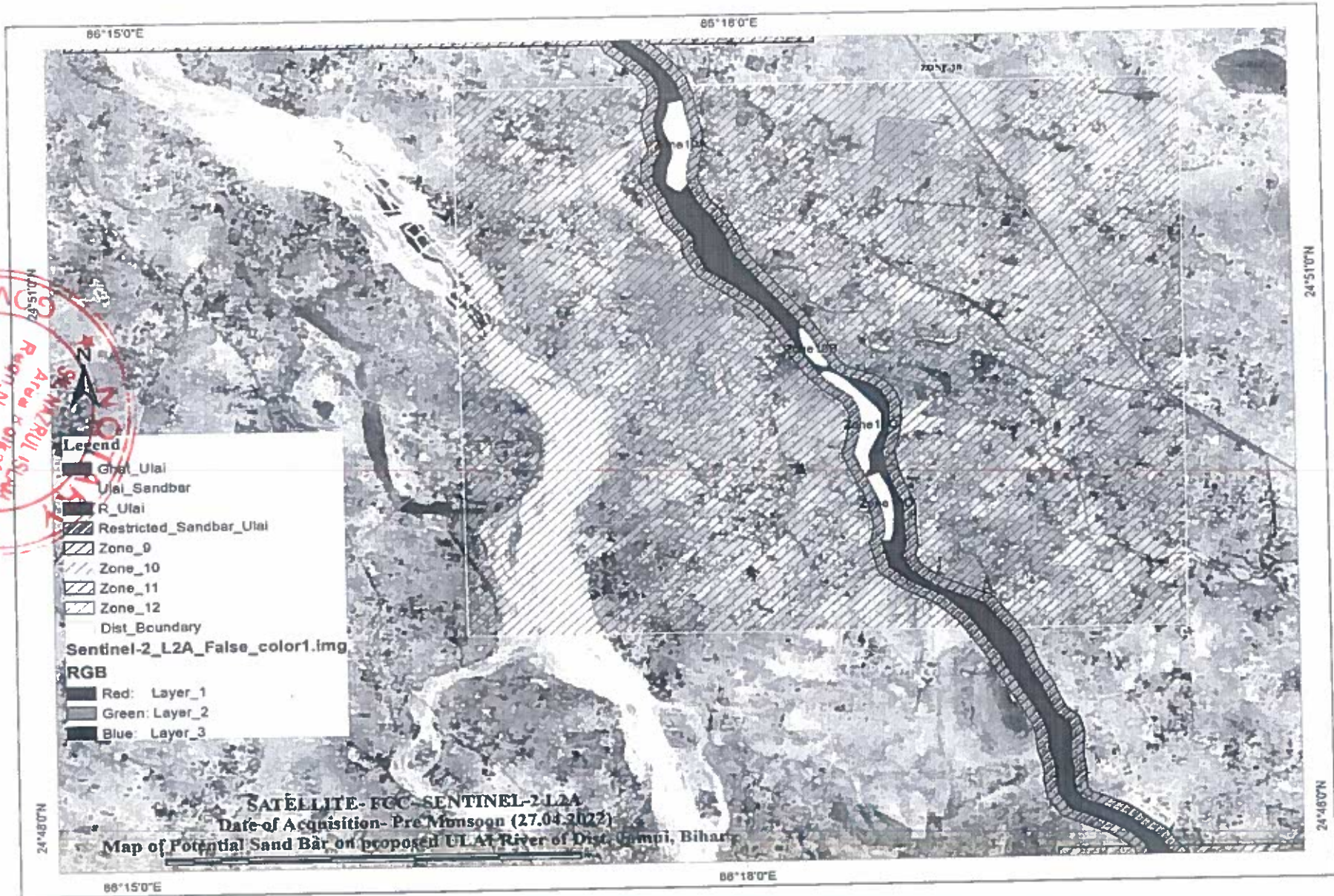


GOVT. OF WEST BENGAL
Area Kolkata
Regn.No. 447/19
S. MAZRUI ISLAM

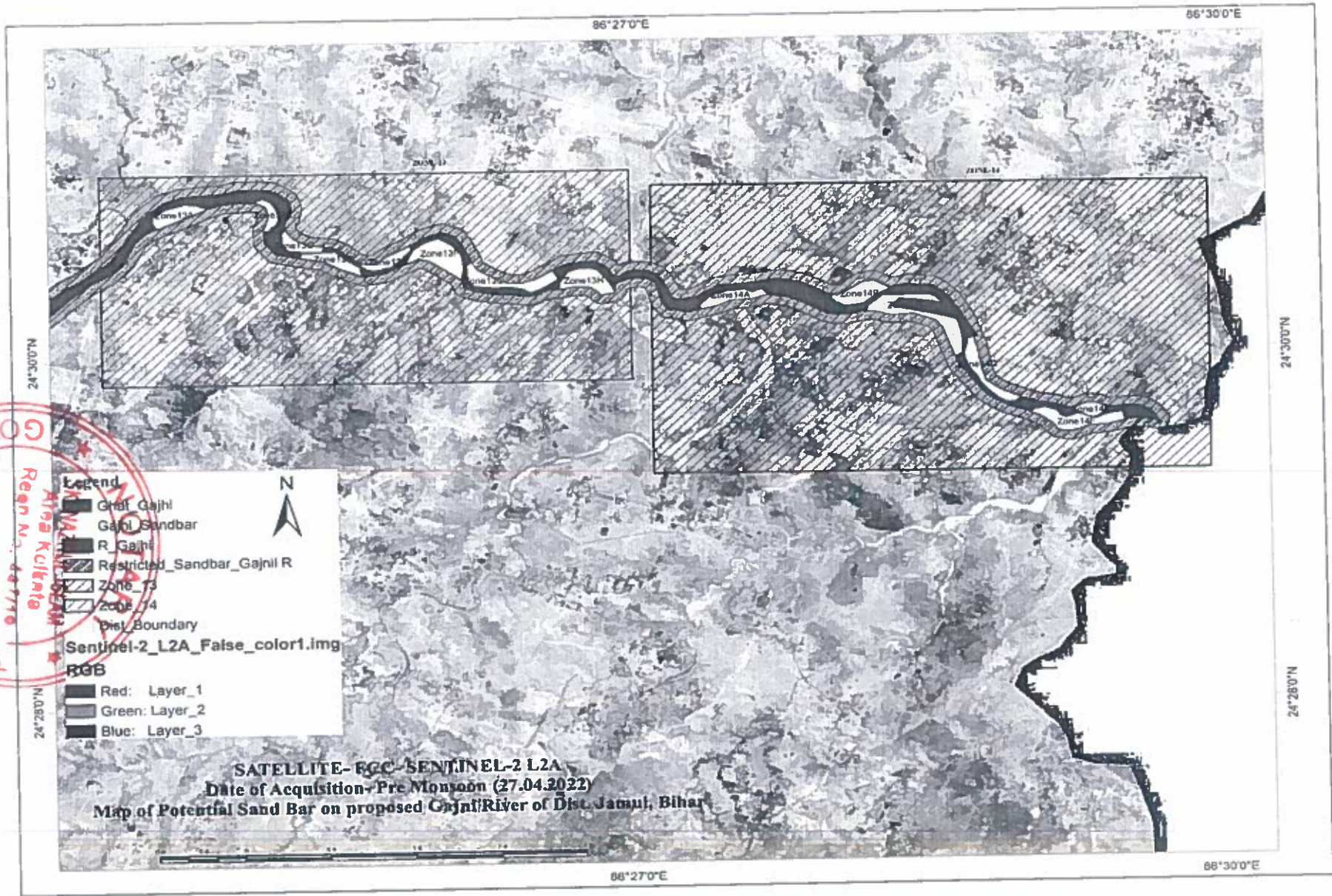


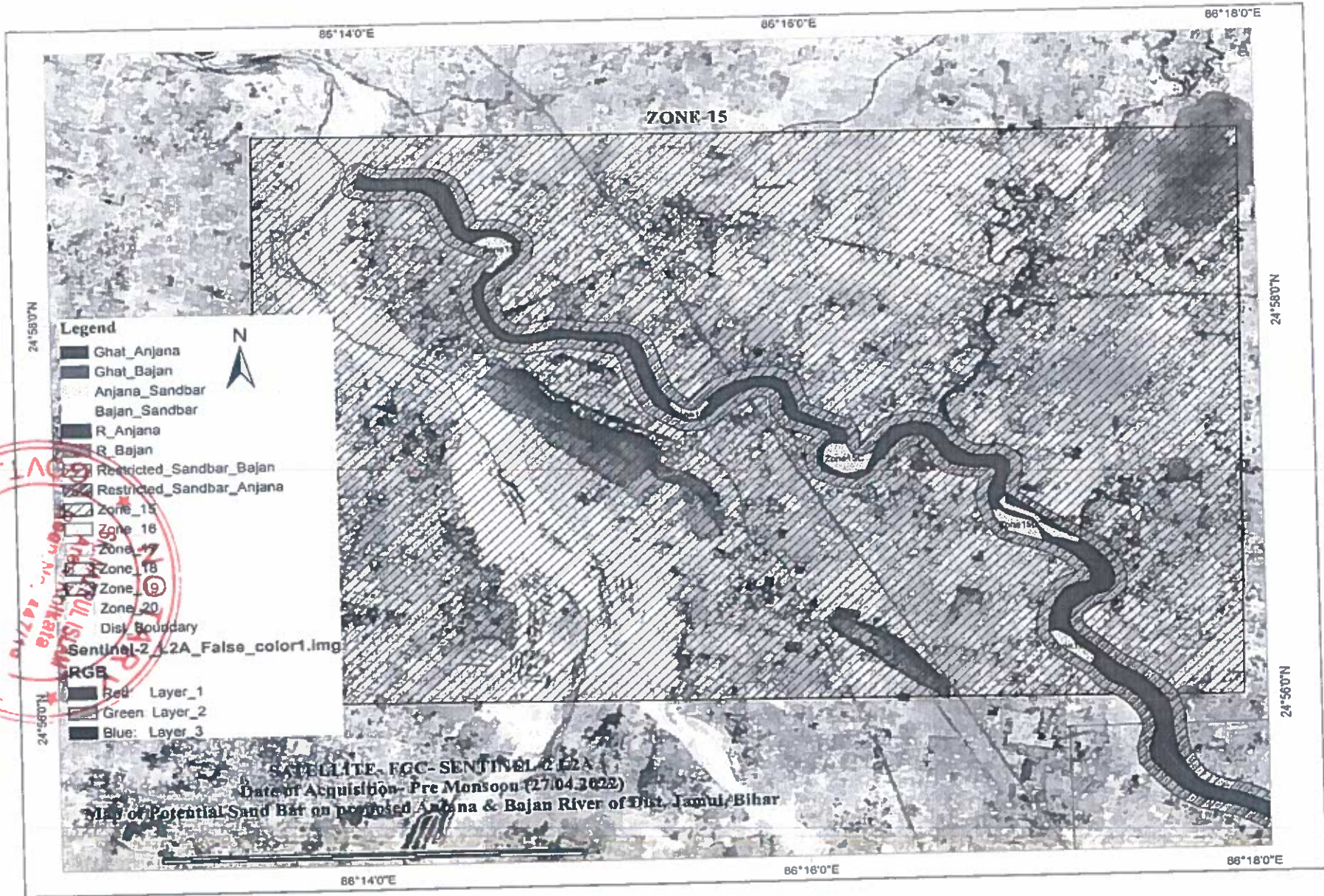




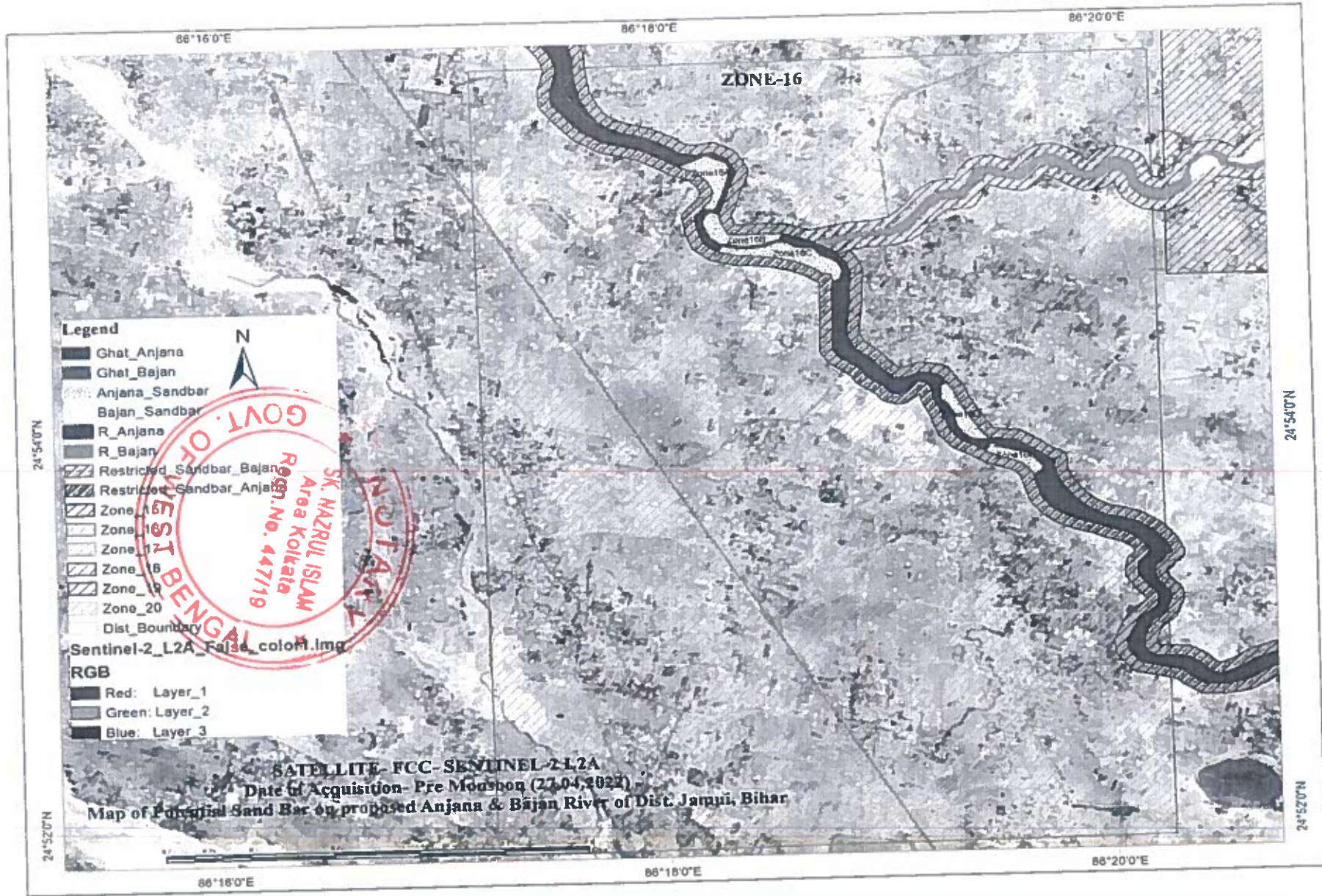




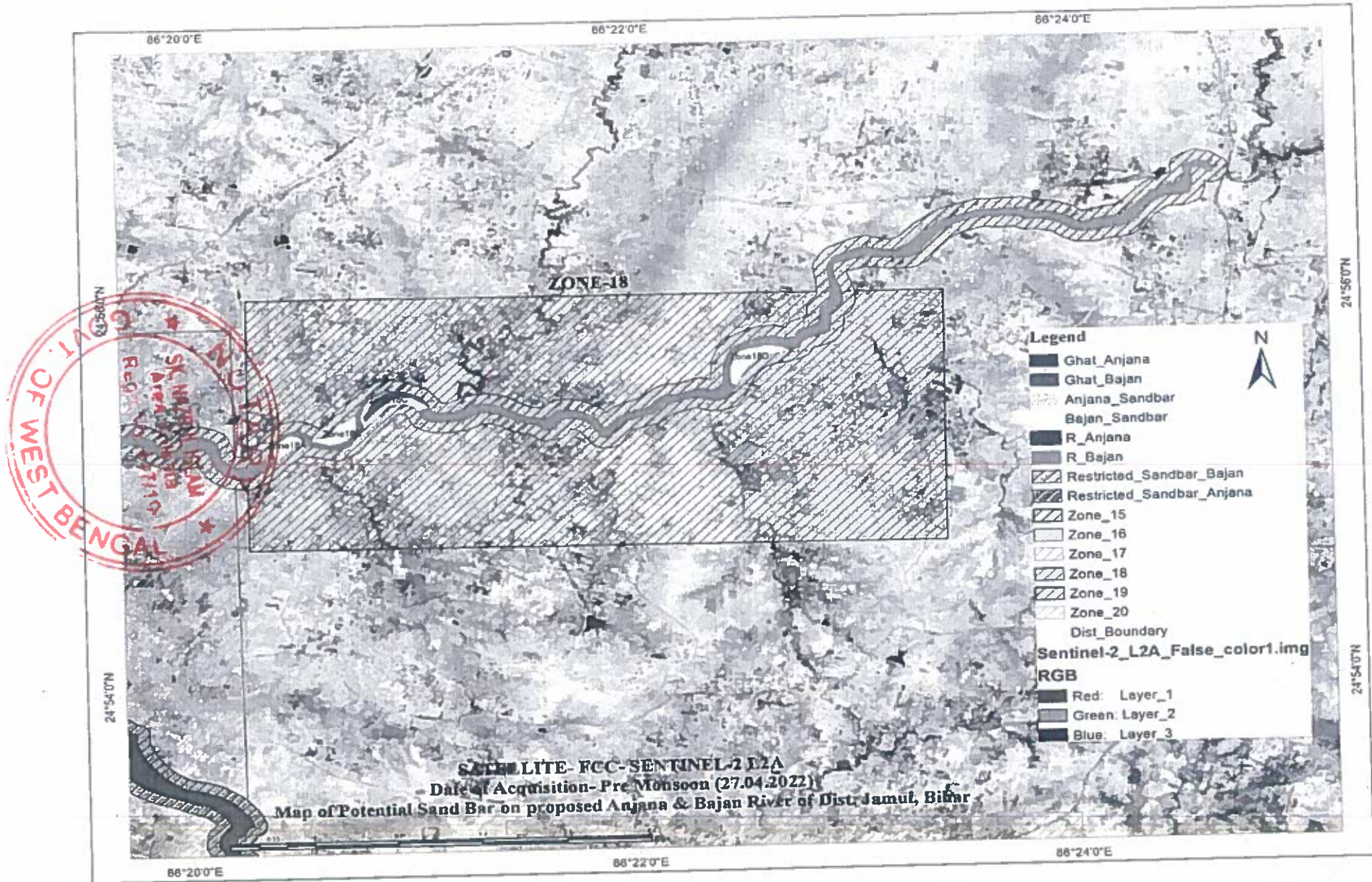


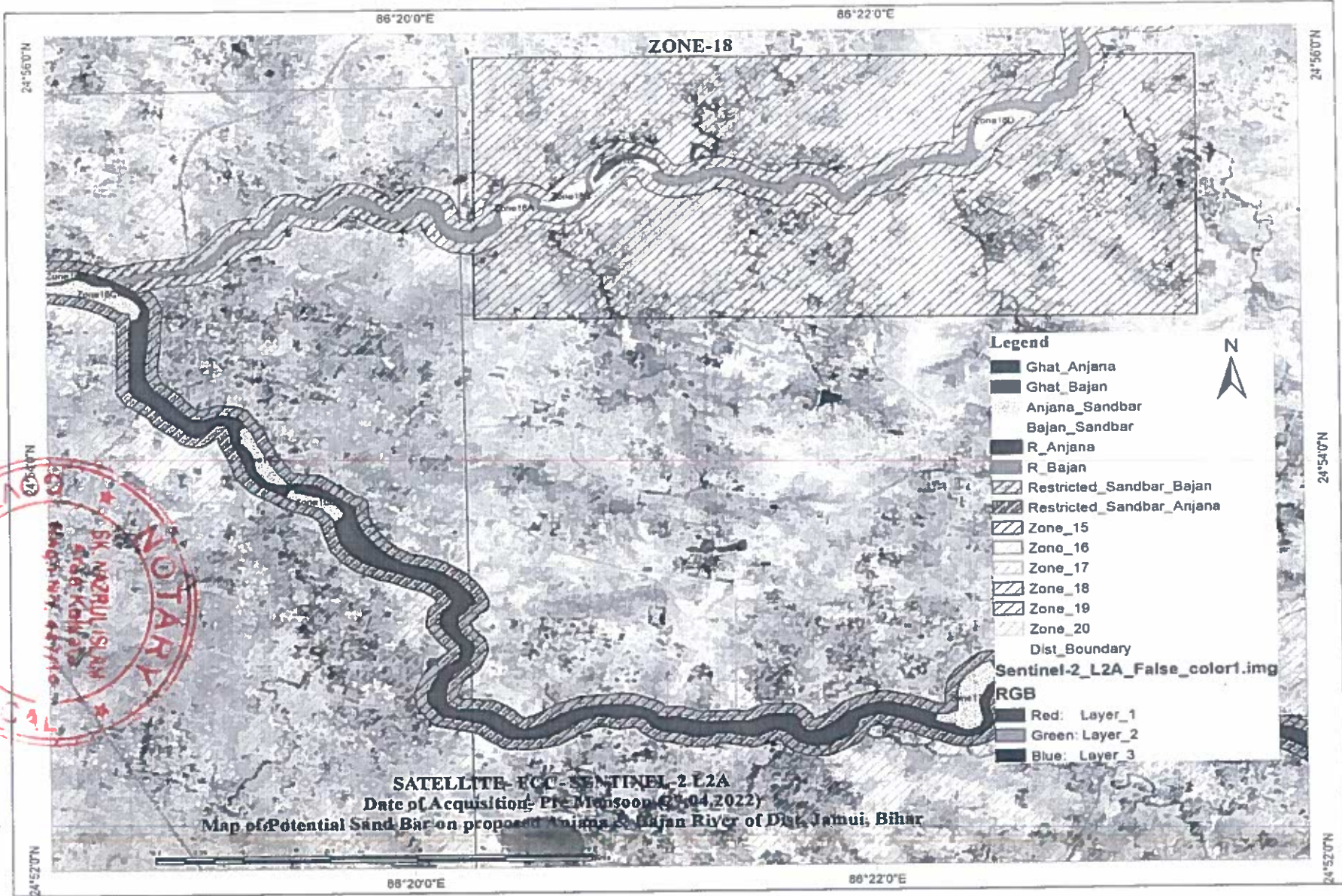


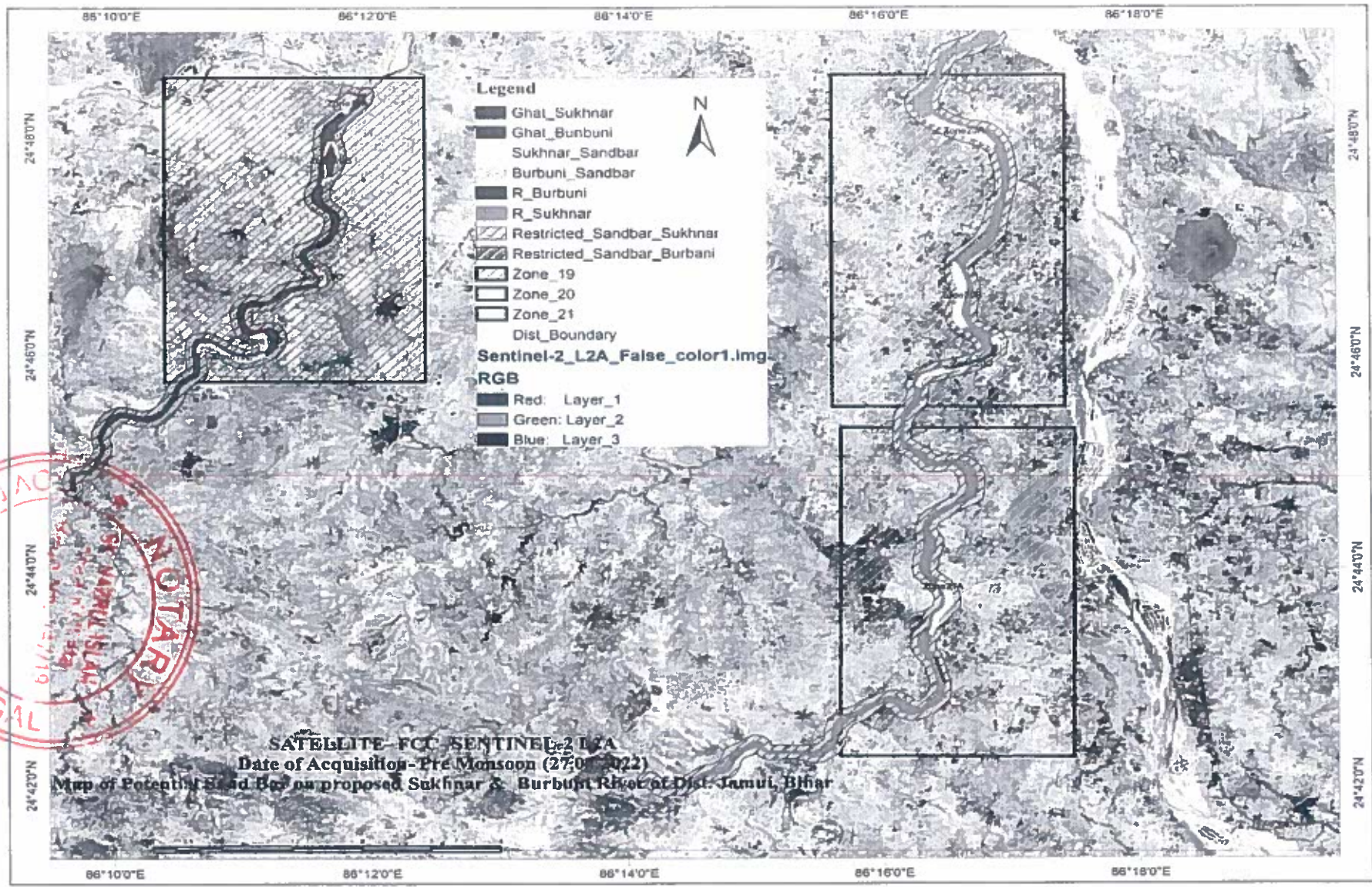
OFFICE OF WEST BENGAL
GOVT. OF WEST BENGAL
Muzaffarpur, Bihar
Phone No. 44710







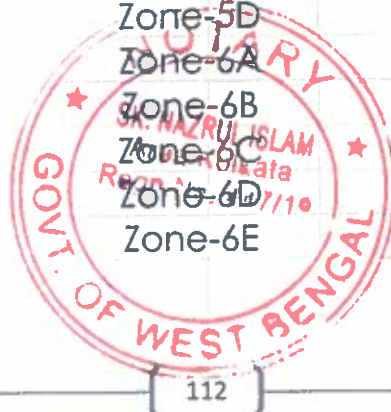




NOTARY
 DISTRICT JAMUI
 BIHAR

Area Covered & quantity of sand

Sl. No.	River	Sand bar Zone	Approx. Area (Ha.)	Sand quantity m ³ (1 m depth)
1	Barnar	Zone-1A	20.60	206000
2		Zone-1B	12.20	122000
3		Zone-1C	42.06	420600
4		Zone-1D	21.94	219400
5		Zone-1E	28.12	281200
6		Zone-1F	94.30	943000
7		Zone-1G	22.13	221300
8		Zone-1H	59.91	599100
9		Zone-1I	4.45	44500
10		Zone-2A	15.11	151100
11		Zone-2B	22.16	221600
12		Zone-2C	14.49	144900
13		Zone-2D	2.69	26900
14		Zone-2E	175.13	1751300
15		Zone-2F	56.75	567500
16		Zone-2G	28.54	285400
17		Zone-3A	247.58	2475800
18		Zone-3B	48.72	487200
19		Zone-3C	41.18	411800
20		Zone-3D	27.13	271300
21		Zone-4A	19.96	199600
22		Zone-4B	40.07	400700
23		Zone-4C	46.24	462400
24		Zone-4D	30.19	301900
25		Zone-4E	48.83	488300
26		Zone-5A	31.30	313000
27		Zone-5B	16.94	169400
28		Zone-5C	12.03	120300
29	Zone-5D	3.33	33300	
30	Kiul	Zone-6A	28.26	282600
31		Zone-6B	28.78	287800
32		Zone-6C	44.02	440200
33		Zone-6D	15.32	153200
34		Zone-6E	66.63	666300



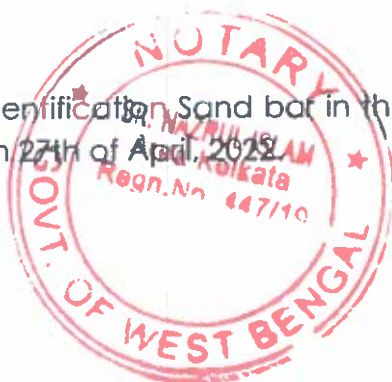
35		Zone-7A	16.77	167700
36		Zone-7B	11.93	119300
37		Zone-7C	7.93	79300
38		Zone-7D	33.77	337700
39		Zone-7E	60.37	603700
40		Zone-7F	23.39	233900
41		Zone-8A	5.18	51800
42		Zone-8B	27.38	273800
43	Ulai	Zone-9A	49.93	499300
44		Zone-9B	12.83	128300
45		Zone-9C	15.01	150100
46		Zone-9D	21.82	218200
47		Zone-10A	14.13	141300
48		Zone-10B	3.55	35500
49		Zone-10C	13.01	130100
50		Zone-10D	5.93	59300
51		Zone-11A	17.67	176700
52		Zone-11B	8.83	88300
53		Zone-11C	22.14	221400
54		Zone-11D	5.56	55600
55		Zone-11E	7.42	74200
56		Zone-11F	5.19	51900
57		Zone-11G	7.47	74700
58		Zone-12A	25.86	258600
59		Zone-12B	14.60	146000
60		Zone-12C	20.76	207600
61		Zone-12D	9.00	90000
62		Zone-12E	8.45	84500
63	Gajhi	Zone-13A	4.66	46600
64		Zone-13B	2.03	20300
65		Zone-13C	2.87	28700
66		Zone-13D	4.02	40200
67		Zone-13E	2.77	27700
68		Zone-13F	9.14	91400
69		Zone-13G	6.87	68700
70		Zone-13H	6.79	67900
71		Zone-14A	4.25	42500
72		Zone-14B	5.82	58200
73		Zone-14C	15.90	159000



74		Zone-14D	5.15	51500
75		Zone-14E	2.27	22700
76		Zone-14F	7.64	76400
77		Zone-14G	3.29	32900
78		Zone-14H	3.54	35400
79	Anjana	Zone-15A	3.84	38400
80		Zone-15B	1.55	15500
81		Zone-15C	6.43	64300
82		Zone-15D	4.25	42500
83		Zone-15E	4.03	40300
84		Zone-15F	3.02	30200
85		Zone-16A	6.50	65000
86		Zone-16B	5.99	59900
87		Zone-16C	9.32	93200
88		Zone-16D	4.81	48100
89		Zone-16E	4.64	46400
90		Zone-17A	11.13	111300
91		Zone-17B	8.05	80500
92	Bajan	Zone-18A	2.66	26600
93		Zone-18B	3.54	35400
94		Zone-18C	6.73	67300
95		Zone-18D	5.39	53900
96	Bunbuni	Zone-19A	3.36	33600
97		Zone-19B	9.53	95300
98		Zone-19C	2.30	23000
99		Zone-19D	4.03	40300
100		Zone-19E	6.10	61000
101	Sukhnar	Zone-20A	12.25	122500
102		Zone-20B	12.94	129400
103		Zone-20C	10.22	102200
104		Zone-21A	8.31	83100

Methodology

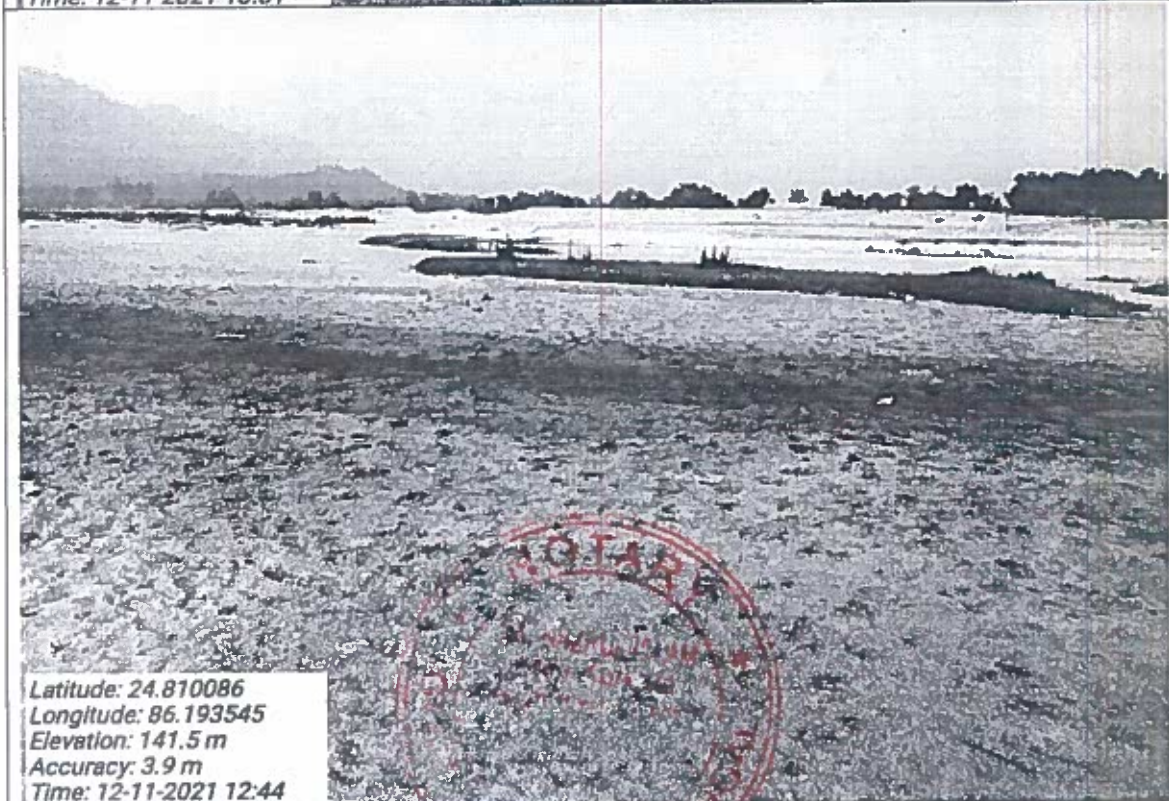
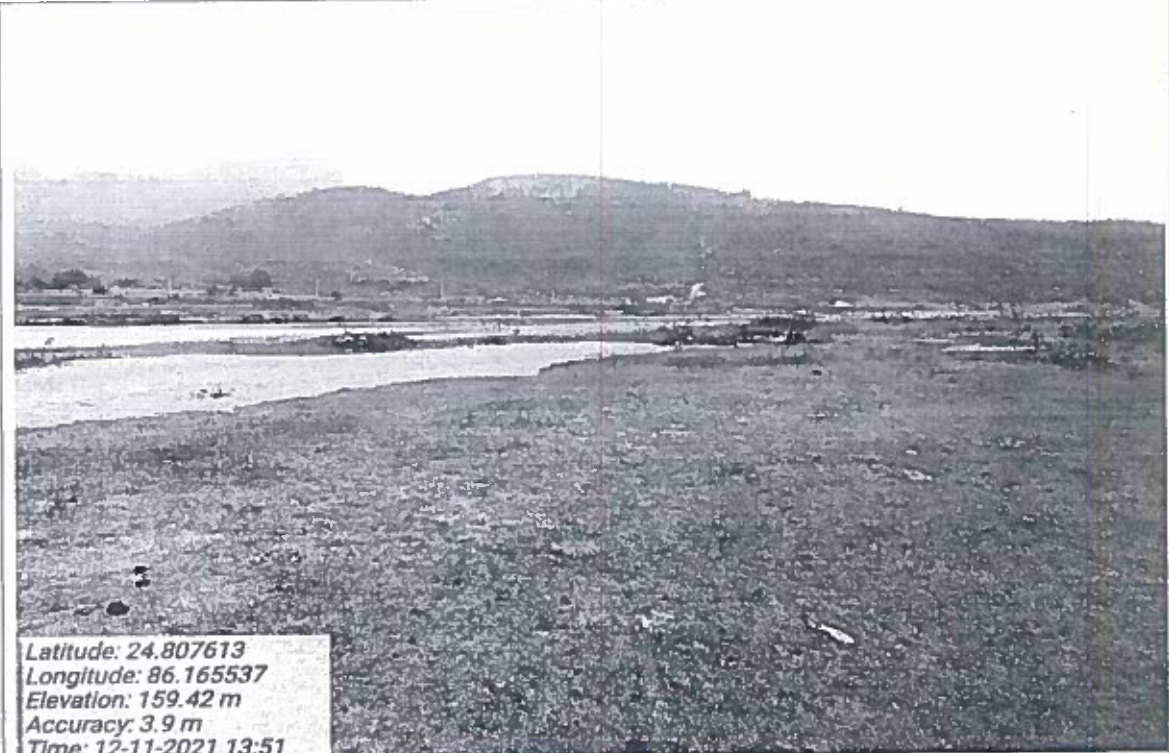
Methodology of sand bar identification. Sand bar in the are identified through satellite imagery acquired on 27th of April, 2022.



ANNEXURE-X

Geo-tagged photographs of proposed sand Ghats

KIUL RIVER





Latitude: 24.8354
Longitude: 86.211585
Elevation: 125.29 m
Accuracy: 24.7 m
Time: 01-06-2022 12:07



Latitude: 24.921967
Longitude: 86.235761
Elevation: 121.68 m
Accuracy: 1.4 m
Time: 01-06-2022 19:52

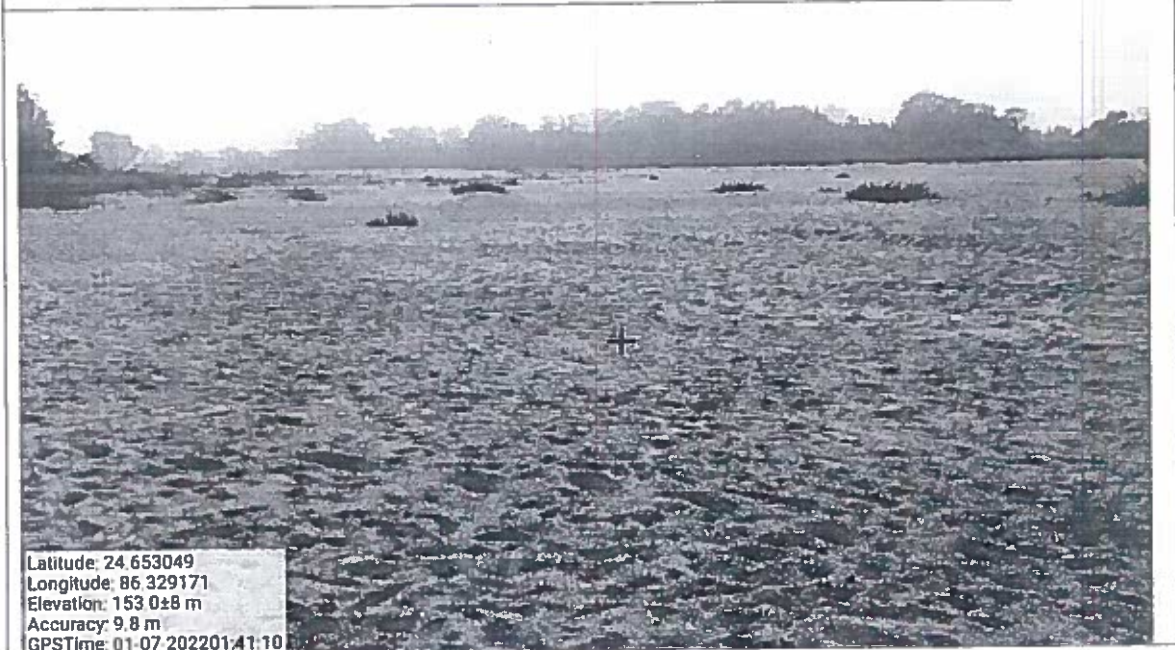






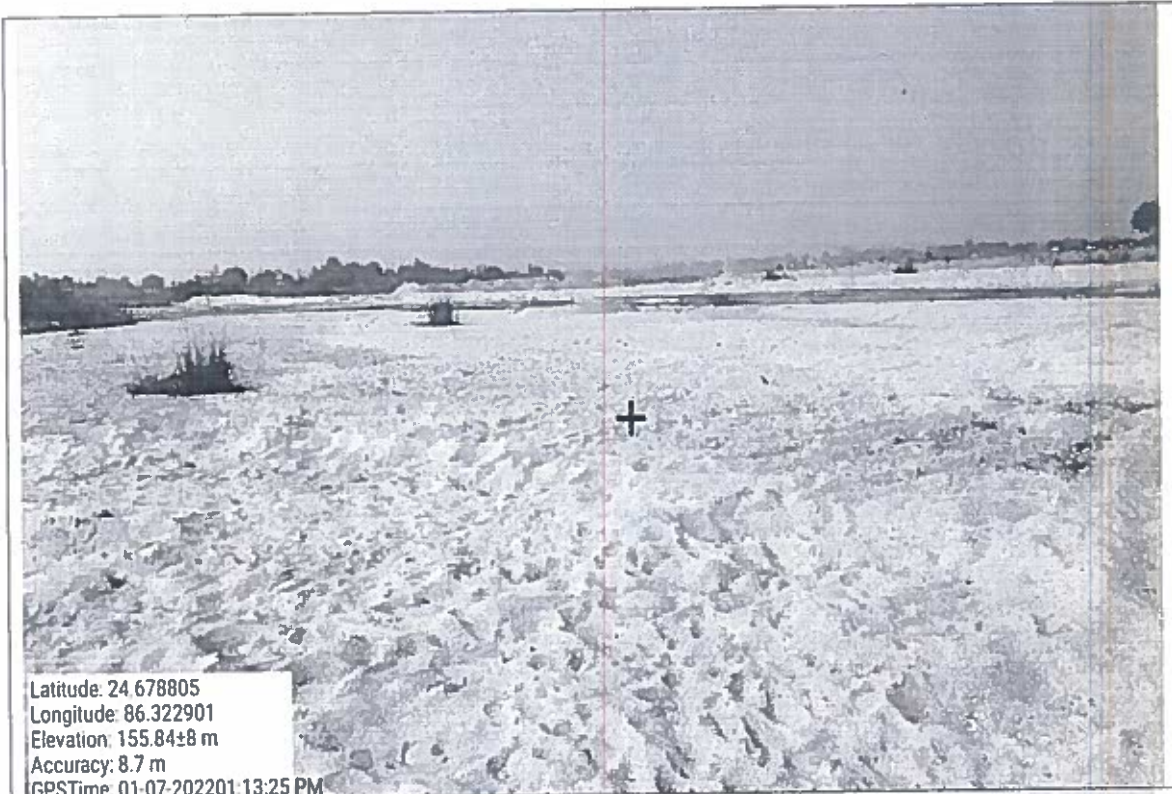
Latitude: 24.951324
Longitude: 86.243005
Elevation: 115.61 m
Accuracy: 7.7 m
Time: 01-06-2022 15:43

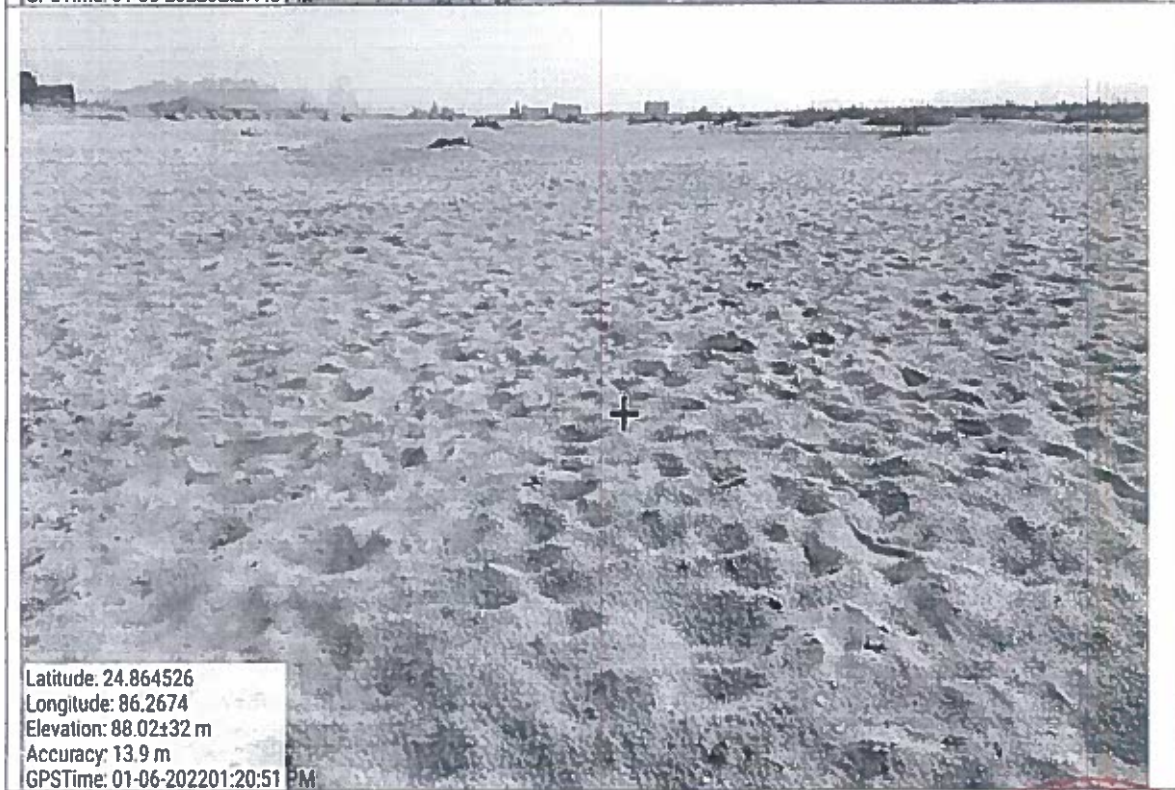
BARNAR RIVER



Latitude: 24.653049
Longitude: 86.329171
Elevation: 153.0±8 m
Accuracy: 9.8 m
GPSTime: 01-07-2022 01:41:10







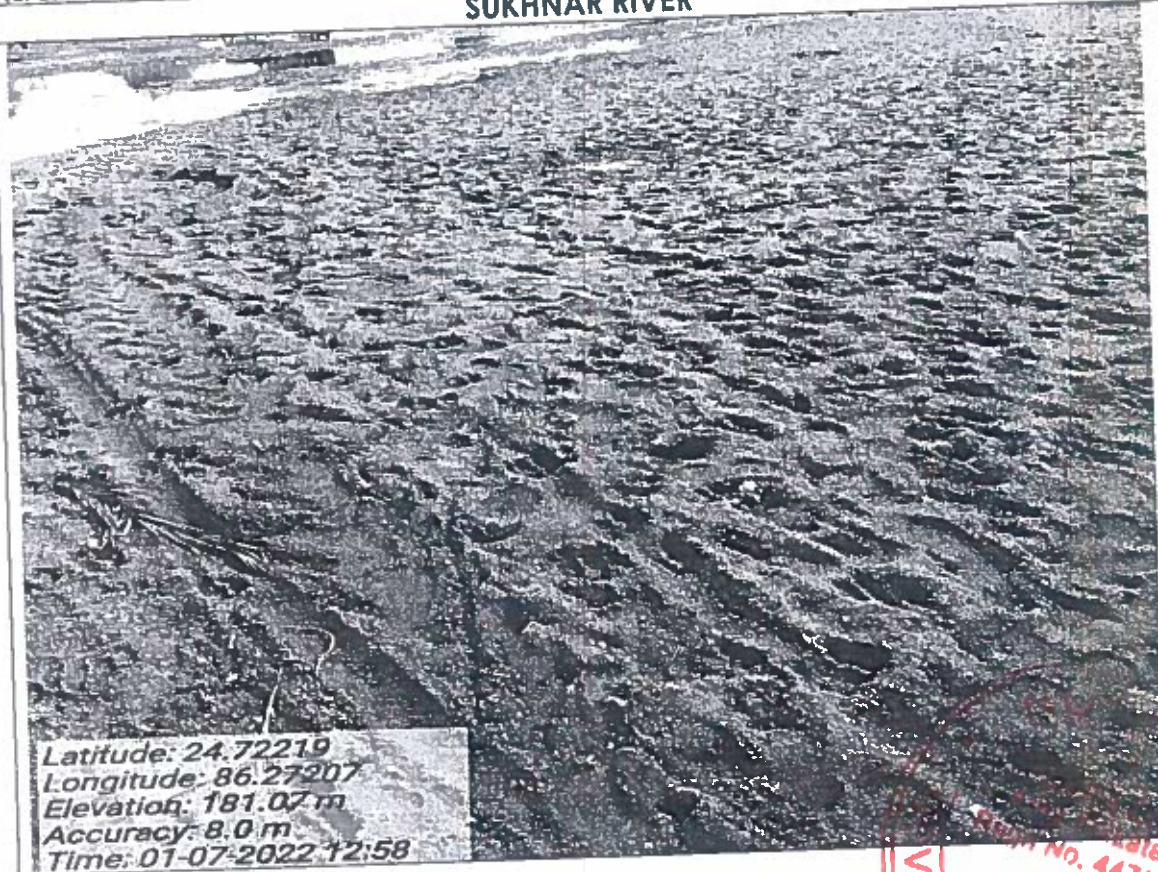


GAJHI RIVER



Latitude: 24.505709
Longitude: 86.471857
Elevation: 276.19±48 m
Accuracy: 41.2 m
GPSTime: 01-07-2022 03:17:45

SUKHNAR RIVER



Latitude: 24.72219
Longitude: 86.27207
Elevation: 181.07 m
Accuracy: 8.0 m
Time: 01-07-2022 12:58



ULAI RIVER



Latitude: 24.757836
Longitude: 86.40131
Elevation: 183.1249 m
Accuracy: 73.6 m
Time: 01-07-2022 14:44



ANNEXURE-XII

Undertaking regarding aquatic animal


UNDERTAKING

This is to undertake that no aquatic animals' life shall be harmed during mining from the proposed sand ghats in Jamui district & all the environmental parameters will be taken care of during the mining period.

खनिज विभाग पदाधिकारी
जमुई




ANNEXURE-XIII
Specific Gravity of Sand test report



RAPPID TEST LAB PRIVATE LIMITED

OUR DREAM IS QUALITY ONLY

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TEST REPORT

To District Mining Office Jamui	ULR No.:TC1021422000000032F Date of Receipt: 24.02.2022 Date of Testing: 24.02.2022-25.02.2022 Date of Report: 25.02.2022
Description of Sample: Bunbuni Sand Name of River: Bunbuni Ref No : Nil	Name of Ghat: Near Manjinia

S. No.	TEST PARAMETERS	TEST METHOD	RESULTS	REQUIREMENTS
1	Specific gravity	IS 2386 (P-3):1963	2.02	-


END OF REPORT

Satish Kumar
Authorized Signatory

Rappid Test Lab Pvt Ltd
Block-A, Raut City Commercial
Complex, Garikhana Khagaul
Patna-801105(Bihar)

Block-A, Raut City Commercial Complex, Garikhana, Khagaul, Patna-801105 (Bihar); Near Radiant International School Ph No: 91-8802386034 Website: www.rappidtestlab.com Email: rappidtestlab@gmail.com, rappidtestlab@rappidtestlab.com CIN NO: U74999BR2020PTC046803.






RAPPID TEST LAB PRIVATE LIMITED

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TEST REPORT

To District Mining Office Jamui	ULR No.:TC102142200000038F Date of Receipt: 24.02.2022 Date of Testing: 24.02.2022-25.02.2022 Date of Report: 25.02.2022
Description of Sample: Barnar Sand	Name of Ghat: Near Tola Kodbaria
Name of River: Barnar	Ref No : Nil

S. No.	TEST PARAMETERS	TEST METHOD	RESULTS	REQUIREMENTS
1	Specific gravity	IS 2386 (P-3):1963	2.09	-

END OF REPORT

Satish Kumar
 Authorized Signatory

Rappid Test Lab Pvt.Ltd.
 Block-A,Raut City Commercial
 Complex,Garikhana Khagaul
 Patna-801105(Bihar)

Block-A, Raut City, Commercial Complex, Garikhana, Khagaul, Patna-801105 (Bihar) Near Radiant International School Ph
 No. 91-8802366634, Website www.rappidtestlabs.com, Email rappidtestlab@gmail.com, manab@rappidtestlab.com
 CIN NO U74999BR2020PTC046808





RAPPID

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RAPPID TEST LAB PRIVATE LIMITED
 OUR DREAM IS CLARITY ONLY
 NABL Accredited & AN ISO 9001:2015 Certified Laboratory



TEST REPORT

To District Mining Office Jamui		ULR No.:TC1021422000000034F		
		Date of Receipt: 24.02.2022		
Description of Sample: Gajhi Sand		Date of Testing: 24.02.2022-25.02.2022		
Name of River: Gajhi		Date of Report: 25.02.2022		
		Name of Ghat: Near Malladi Middle School		
Ref No : Nil				
S. No.	TEST PARAMETERS	TEST METHOD	RESULTS	REQUIREMENTS
1	Specific gravity	IS 2386 (P-3):1963	2.04	

END OF REPORT

Satish Kumar
 Authorized Signatory

Rappid Test Lab Pvt.Ltd.
 Block-A Raut City Commercial
 Complex, Garikhana Khagaul
 Patna-801105(Bihar)

Block-A, Raut City Commercial Complex, Garikhana, Khagaul, Patna-801105 (Bihar), Near Radiant International School Ph
 No. 91-5802366634. Website: www.rappidtestlab.com Email: admin@rappidtestlab.com, info@rappidtestlab.com
 CIN NO: U74999BR2020PTG046808





RAPPID TEST LAB PRIVATE LIMITED

OUR DREAMS QUALITY ONLY

NABL ACCREDITED & AN ISO 9001:2015 Certified Laboratory



TEST REPORT

To District Mining Office Jamui		ULR No.:TC102142200000036F		
		Date of Receipt: 24.02.2022		
Description of Sample: Anjana Sand		Date of Testing: 24.02.2022-25.02.2022		
Name of River: Anjana		Date of Report: 25.02.2022		
Ref No : Nil		Name of Ghat: Naya Gaon		
S. No.	TEST PARAMETERS	TEST METHOD	RESULTS	REQUIREMENTS
1	Specific gravity	IS 2386 (P-3)-1963	2.11	

END OF REPORT

Satish Kumar
Authorized Signatory

Rappid Test Lab Pvt.Ltd.
Block-A, Raut City Commercial
Complex, Gankhana Khegaul
Patna 801105(Bihar)

Block-A, Raut City, Commercial Complex, Gankhana Khegaul, Patna-801105 (Bihar) Near Kadasat International School Ph
No : 91-8802366634, Website : www.rappidlab.com, Email : rappidlab@gmail.com, info@rappidlab.com, lab@rappidlab.com
CIN NO: U74999HR2020PTC045808





RAPID
RADIANT CITY

RAPPID TEST LAB PRIVATE LIMITED
OUR DREAM IS QUALITY ONLY
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TEST REPORT

To District Mining Office Jamul		ULR No.:TC102142200000037F		
		Date of Receipt: 24.02.2022		
		Date of Testing: 24.02.2022-25.02.2022		
Description of Sample: Ulai Sand		Date of Report: 25.02.2022		
Name of River: Ulai		Name of Ghat: Near Mahuli village		
Ref No : Nil				
S. No.	TEST PARAMETERS	TEST METHOD	RESULTS	REQUIREMENTS
1	Specific gravity	IS 2386 (P-3):1963	2.08	

END OF REPORT


Satish Kumar
Authorized Signatory

Rappid Test Lab Pvt Ltd.
Block-A,Raut City Commercial
Complex,Garikhana Khagaul
Patna-801105(Bihar)

Block-A Raut City, Commercial Complex, Garikhana, Khagaul, Patna-801105 (Bihar), Near Radiant International School Ph.
No. 91-8802366634, Website: www.rapidtestlab.com, Email: rapidtestlab@gmail.com, info@rapidtestlab.com
CIS No: U74999DR2020PTC045808

Scanned with CamScanner






RAPPID TEST LAB PRIVATE LIMITED

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NABL Accredited & AN ISO 9001:2015 Certified Laboratory



TEST REPORT

<p>To District Mining Office Jamui</p>	<p>ULR No.: TC102142200000033F</p> <p>Date of Receipt: 24.02.2022</p> <p>Date of Testing: 24.02.2022-25.02.2022</p>
<p>Description of Sample: Sukhnar Sand</p>	<p>Date of Report: 25.02.2022</p>
<p>Name of River: Sukhnar</p>	<p>Name of Ghat: Near Mahaswari village</p>
<p>Ref No : Nil</p>	

S. No.	TEST PARAMETERS	TEST METHOD	RESULTS	REQUIREMENTS
1	Specific gravity	IS 2386 (p-3):1963	2.06	

END OF REPORT

Satish Kumar
Authorized Signatory

Rappid Test Lab Pvt.Ltd
Block-A,Raut City Commercial
Complex Gankhana Khagaul
Patna-801105(Bihar)

Block-A, Raut City, Commercial Complex, Gankhana, Khagaul, Patna-801105 (Bihar) Near Rachand International School Ph
No. 91-8863366824, Website: www.rappidtestlab.com, Email: info@rappidtestlab.com, marketing@rappidtestlab.com
CTN NO. U74999BR2020PTC04689R





RAPPID TEST LAB PRIVATE LIMITED
 OUR DREAM IS QUALITY ONLY
 NABL Accredited & AN ISO 9001:2015 Certified Laboratory



TEST REPORT

To District Mining Office Jamui		ULR No.:TC1021422000000035F		
		Date of Receipt: 24.02.2022		
		Date of Testing: 24.02.2022-25.02.2022		
Description of Sample: Bajan Sand		Date of Report: 25.02.2022		
Name of River: Bajan		Name of Ghat: H S Guguldin		
Ref No : Null				
S. No.	TEST PARAMETERS	TEST METHOD	RESULTS	REQUIREMENTS
1	Specific gravity	IS 2386 (P-3):1963	2.07	

END OF REPORT


Satish Kumar
 Authorized Signatory

Rappid Test Lab Pvt Ltd,
 Block-A, Raut City Commercial
 Complex, Garikhana Khagaul
 Patna-801105(Bihar)

Block-A, Raut City, Commercial Complex, Garikhana, Khagaul, Patna-801105 (Bihar), Near Radiant International School Ph
 No: 91-8802366634, Website: www.rappidtestlab.com, Email: rappidtestlab@gmail.com, manish@rappidtestlab.com
 CIN NO: 174999BR2020PTC046903

Scanned with CamScanner






RAPID TEST LAB PRIVATE LIMITED

OUR DREAM IS QUALITY ONLY

NABL Accredited & ISO 9001:2015 Certified Laboratory



TEST REPORT

To District Mining Office Jamui	ULR No.:TC1021422000000039F Date of Receipt: 24.02.2022 Date of Testing: 24.02.2022-25.02.2022 Date of Report: 25.02.2022
Description of Sample: Klul Sand	Name of River: Klul Name of Ghat: Kharma
Ref No : Mill	

S. No.	TEST PARAMETERS	TEST METHOD	RESULTS	REQUIREMENTS
1	Specific gravity	IS 2386 (P-3):1963	2.06	-

END OF REPORT

Satish Kumar
 Authorized Signatory

Rapid Test Lab Pvt.Ltd.
 Block-A Raul City Commercial
 Complex, Garikhana Khagoul
 Patna-801105(Bihar)

Block-A, Raul City, Commercial Complex, Garikhana, Khagoul, Patna-801105 (Bihar) Near Radant International School Ph
 No. 01-8802366634, Website: www.rapidtestlab.com, Email: rapidtestlab@gmail.com, info@rapidtestlab.com
 CIN NO. U74999BR2020PTC046808

Scanned with CamScanner



ANNEXURE-XIV

Advertisement of DSR in Public domain

5/7/22, 11:49 AM

District survey report of Mining department, jamui | Welcome to Jamui District Official Website | India



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District survey report of Mining department, jamui

District survey report of Mining department, jamui

Title	Date	View / Download
District survey report of Mining department, jamui	03/03/2022	View (7 MB)

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Informatics Centre
Ministry of Electronics & Information Technology,
 Government of India

Last Updated: **May 04, 2022**

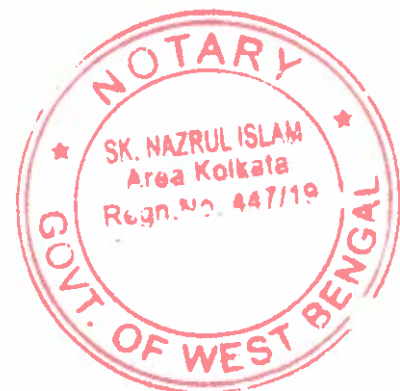


<https://jamui.nc.in/document/district-survey-report-of-mining-department-jamui/>



REFERENCE

- Udyog Mitra, Bihar <https://www.udyogmitrabihar.in/docs/dp/jamui.pdf>
- Centre for Ground Water Board (CGWB)
http://cgwb.gov.in/District_Profile/Bihar/Jamui.pdf
- Census of India (2011) <https://www.census2011.co.in/census/district/75-jamui.html>
- Climate and Average Weather Year Round in Jamui
<https://weatherspark.com/y/111254/Average-Weather-in-Jam%C5%AB%C4%AB-India-Year-Round>
- Flood Hazard Atlas – Bihar (Version 2.0)



समाहरणालय, जमुई।

(खनन शाखा)

पत्रांक 660.../एम0, जमुई, दिनांक 13.05.2022

प्रेषक,

समाहर्ता,
जमुई।

सेवा में,

सदस्य सचिव,
SEIAA बिहार।

विषय:- जमुई जिला से संबंधित DSR में वांछित सुधार कर SEIAA बिहार को उपलब्ध कराने के संबंध में।

प्रसंग:- SEAC बिहार का पत्रांक-132 पटना दिनांक-07.04.22 एवं खान एवं भूत्व बिहार पटना का पत्रांक-1796/ एम0, पटना दिनांक-18.04.22

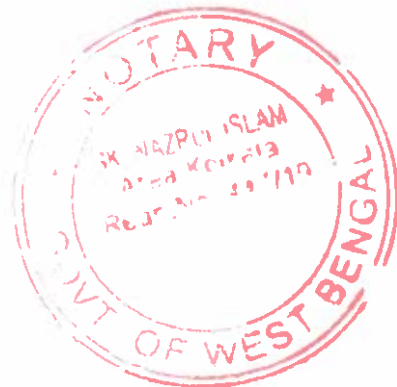
महाशय,

उपरोक्त प्रासंगिक विषय के संबंध में कहना है कि SEAC बिहार के पत्रांक-132 पटना दिनांक-07.04.22 में दिये गए निदेश/टिप्पणी के अलोक में जमुई जिला से संबंधित जिला सर्वेक्षण प्रतिवेदन (DSR) प्रारूप में वांछित सुधार कर एवं अनुमंडलीय समिति से अनुमोदनोरांत अग्रेत्तर कार्रवाई हेतु भेजी जाती है।

खनिज विकास पदाधिकारी,
13.05.22 जमुई।

विश्वासभाजन

13/05/22
समाहर्ता
जमुई।



-Translated Copy-

Collectorate, Jamui.
(Mining Department)

Letter: 660 / MO, Jamui, Date 13/05/2022

Sender,
Collector,
Jamui.

To,
Member Secretary,
SEIAA, Bihar.

Subject: - Regarding making the desired correction in DSR related to
Jamui district available to SEIAA Bihar.

Reference: - Letter No. 132 of SEAC Bihar, Patna dated 07.04.22 and
Letter No. 1796 / M, Patna dated 18.04.22 of Mines and Geology Bihar,
Patna

Sir,

Regarding the above relevant subject, it is to be said that in light of the
direction / comment given in letter no. 132 Patna dated 07.04.22 of SEAC
Bihar, the District Survey Report (DSR) related to Jamui district is sent for
further action after making the desired correction in the format and approval
from the Sub-Divisional Committee.

Sd/-
Mineral Development Officer,
Jamui
13-05-2022



Sd/-
13/05/2022
Collector, Jamui.

अनुमंडल पदाधिकारी जमुई की अध्यक्षता में जमुई जिला का जिला सर्वेक्षण प्रतिवेदन (DSR) प्रारूप को तैयार करने हेतु गठित कमिटी का दिनांक-13.05.22 को आयोजित बैठक की कार्यवाही:-

उपस्थिति:- पंजी के अनुसार

1 सर्वप्रथम बैठक में उपस्थित सभी सदस्यों का स्वागत किया गया तत्पश्चात् बैठक की कार्यवाही प्रारम्भ की गई।

2 सदस्य सचिव SEAC बिहार के ज्ञापांक-132 दिनांक-07.04.22 एवं श्री अंशुल कुमार, संयुक्त सचिव, खान एवं भूतत्व विभाग बिहार, पटना का पत्रांक-1796/एम, पटना दिनांक-24.01.22 के अनुपालन में SEAC बिहार द्वारा जिन 18 बिंदुओं पर टिप्पणी/ निदेश दिया गया था उन बिंदुओं पर समिति के सभी सदस्यों के साथ विस्तृत चर्चा की गई।

3 SEAC बिहार द्वारा वांछित 18 बिंदुओं पर संशोधित सूचना के प्रारूप पर समिति के सभी सदस्यों द्वारा सहमति व्यक्त की गई एवं अनुमोदन हेतु प्रस्ताव प्रस्तुत किया गया।

4 सभी सदस्यों द्वारा उक्त वांछित संशोधित सूचना को अनुमोदित किया गया, जिस पर आवश्यक कार्रवाई हेतु समाहर्ता जमुई द्वारा SEIAA बिहार को भेजा जाना है।

अन्त में सभी सदस्यों को धन्यवाद ज्ञापन के साथ बैठक की कार्यवाही समाप्त की गई।

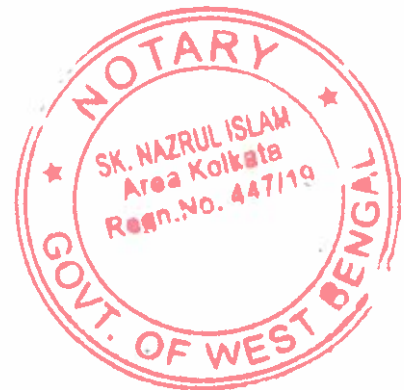
[Signature]

अनुमंडल पदाधिकारी,
जमुई।

प्रतिलिपि:-समाहर्ता, जमुई का वांछित संशोधित सूचना SEIAA को भेजे जाने हेतु समर्पित।

[Signature]

अनुमंडल पदाधिकारी,
जमुई।



-Translated Copy-**Proceedings of the meeting held on 13.05.22 of the committee constituted to prepare the District Survey Report (DSR) format of Jamui district under the chairmanship of Sub-Divisional Officer Jamui: -**

Attendance: According to the register

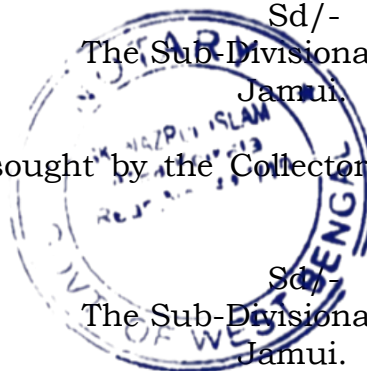
1. First of all, all the members present in the meeting were welcomed and then the proceedings of the meeting were started.
2. In compliance with the letter no. 132 dated 07.04.22 of Member Secretary SEAC Bihar and letter no. 1796/M, Patna dated 24.01.22 of Shri Anshul Kumar, Joint Secretary, Mines and Geology Department Bihar, Patna, the 18 points on which comments/directions were given by SEAC Bihar were discussed in detail with all the members of the Committee.
3. The draft of revised information on 18 points desired by SEAC Bihar was agreed upon by all the members of the committee and the proposal was presented for approval.
4. The said desired revised information was approved by all the members, which is to be sent to SEIAA Bihar by the District Magistrate Jamui for necessary action.

In the end, the proceedings of the meeting were concluded with a vote of thanks to all the members.

Sd/-
The Sub-Divisional Officer,
Jamui.

Copy: - Submitted the revised notice sought by the Collector, Jamui for forwarding to SEIAA.

Sd/-
The Sub-Divisional Officer,
Jamui.



अनुमंडल पदाधिकारी जमुई की अध्यक्षता में जमुई जिला का जिला सर्वेक्षण प्रतिवेदन (DSR) प्रारूप को तैयार करने हेतु गठित कमिटी का दिनांक-13.05.22 को आयोजित बैठक की कार्यवाही:-

उपस्थिति:- पंजी के अनुसार

1 सर्वप्रथम बैठक में उपस्थित सभी सदस्यों का स्वागत किया गया तत्पश्चात् बैठक की कार्यवाही प्रारम्भ की गई।

2 सदस्य सचिव SEAC बिहार के ज्ञापांक-132 दिनांक-07.04.22 एवं श्री अंशुल कुमार, संयुक्त सचिव, खान एवं भूतत्व विभाग बिहार, पटना का पत्रांक-1796/एम, पटना दिनांक-24.01.22 के अनुपालन में SEAC बिहार द्वारा जिन 18 बिंदुओं पर टिप्पणी/निदेश दिया गया था उन बिंदुओं पर समिति के सभी सदस्यों के साथ विस्तृत चर्चा की गई।

3 SEAC बिहार द्वारा वांछित 18 बिंदुओं पर संशोधित सूचना के प्रारूप पर समिति के सभी सदस्यों द्वारा सहमति व्यक्त की गई एवं अनुमोदन हेतु प्रस्ताव प्रस्तुत किया गया।

4 सभी सदस्यों द्वारा उक्त वांछित संशोधित सूचना को अनुमोदित किया गया, जिस पर आवश्यक कार्रवाई हेतु समाहर्ता जमुई द्वारा SEIAA बिहार को भेजा जाना है।

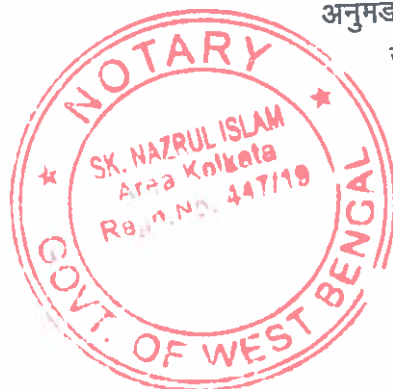
अन्त में सभी सदस्यों को धन्यवाद ज्ञापन के साथ बैठक की कार्यवाही समाप्त की गई।

खास निरीक्षक, जमुई।
खान निरीक्षक, जमुई।
अंचलाधिकारी, जमुई/खैरा/सिकंदर।
अंचलाधिकारी, बरहट/लक्ष्मीपुर/झांझा/सोनो
खनिज विकास अधिकारी, जमुई।

क्षेत्रीय पदाधिकारी, बिहार राज्य प्रदू नियंत्रण पर्वद, बेगुसराय।
ज्ञापांक-659/एम, खान, जमुई दिनांक-13.05.22
वनो के क्षेत्र पदा, जमुई।
सहायक अभियंता, सिचाई प्रमंडल सिकंदर लक्ष्मीपुर -सह-झांझा।
सहायक वन संरक्षक, जमुई-सह-वन क्षेत्र पदा0 झांझा।
अनुमंडल पदाधिकारी, जमुई।

प्रतिलिपि:- समाहर्ता, जमुई का वांछित संशोधित सूचना SEIAA, को भेजे जाने हेतु समर्पित।

अनुमंडल पदाधिकारी, जमुई।



-Translated Copy-**Proceedings of the meeting held on 13.05.22 of the committee constituted to prepare the District Survey Report (DSR) format of Jamui district under the chairmanship of Sub-Divisional Officer Jamui: -**

Attendance: According to the register

1. First of all, all the members present in the meeting were welcomed and then the proceedings of the meeting were started.
2. In compliance with the letter no. 132 dated 07.04.22 of Member Secretary SEAC Bihar and letter no. 1796/M, Patna dated 24.01.22 of Shri Anshul Kumar, Joint Secretary, Mines and Geology Department Bihar, Patna, the 18 points on which comments/directions were given by SEAC Bihar were discussed in detail with all the members of the Committee.
3. The draft of revised information on 18 points desired by SEAC Bihar was agreed upon by all the members of the committee and the proposal was presented for approval.
4. The said desired revised information was approved by all the members, which is to be sent to SEIAA Bihar by the District Magistrate Jamui for necessary action.

In the end, the proceedings of the meeting were concluded with a vote of thanks to all the members.

Sd/- Mines, Inspector, Jamui.	Sd/- Mines, Inspector, Jamui.	Sd/- Circle Officer, Jamui/Khera / Shikandar.	Sd/- Circle Officer, Barhat/Laxmipur /Jhajha /Sono	Sd/- Mineral Development Authority, Jamui
Sd/- Regional Officer, Bihar State Pollution Control Board, Begusarai.	Sd/- Forest Area Officer, Jamui.	Sd/- Chief Engineer, Irrigation Division Laxmipur-Co-Jhajha, Bihar.	Sd/- Asst. Forest Conservator, Jamui-cum- Forest Area Officer.	Sd/- The Sub-Divisional Officer, Jamui

Letter: 659 / M, Mining, Jamui, Dated: - 13.05.2022.

Copy: - Submitted the revised notice sought by the Collector, Jamui for forwarding to SEIAA.



Sd/-
The Sub-Divisional Officer,
Jamui.

Bihar State Mining Corporation Ltd.

(Government of Bihar Undertaking)
Room No 164, Vikas Bhawan (New Secretariat), Bailey Road, Patna - 800015
CIN - U10300BR2017SGC035811
Email: bih.minescorp@gmail.com
Website: www.bsmcl.in

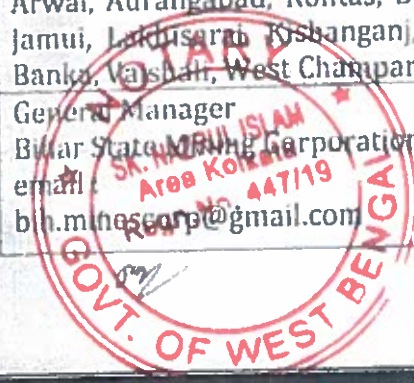
NIT No. 06/2022-23

Date 19/12/2022

Short Notice Inviting Tender**(Through E-Procurement mode over <https://www.eproc2.bihar.gov.in>)**

Notice inviting tender for selection of Contractors of Bihar State Mining Corporation Limited, Patna for operation of sand ghats situated in different districts of Bihar.

Sl. No.	Information	Details
1	Name of the Organization	Bihar State Mining Corporation Limited
2	Name of the Assignment	Selection of Contractors for operation of Sand Ghats
3	Tender Processing Fee/Cost (Non-Refundable)	INR 590/3540/5900 (Inclusive of GST) payable online through e-payment mode i.e. NEFT/RTGS/Credit Card/Debit Card on https://eproc2.bihar.gov.in site. Up to 70 lacs- INR 590/- 70 lacs - 3 Crores - 3540/- >3Crore - 5900/-
4	Tender Fee/Cost (Non- Refundable)	INR 29,500 (Inclusive of GST) (Rupees twenty nine thousand and five hundred only) payable online through e-payment mode i.e. NEFT / RTGS / Credit Card / Debit Card on https://eproc2.bihar.gov.in site
5	Date of issue of NIT	20/12/2022
6	Date of issue of tender document	22/12/2022
7	Last Date of submission of bid	26/12/2022 at 01:00 PM
8	Date and Time of opening of Technical Bid	26/12/2022 at 03:00 PM
9	Uploading of names of successful bidders	29/12/2022
10	Date and Time of e-Auction	Date:- 30/12/2022 Arwal, Aurangabad, Rohtas, Bhojpur, Patna, Jamui, Lakhisarai (Kishanganj), Gaya, Saran, Banka, Vaishali, West Champaran and Buxar
11	Contact person for queries	General Manager Bihar State Mining Corporation Limited email: bih.minescorp@gmail.com

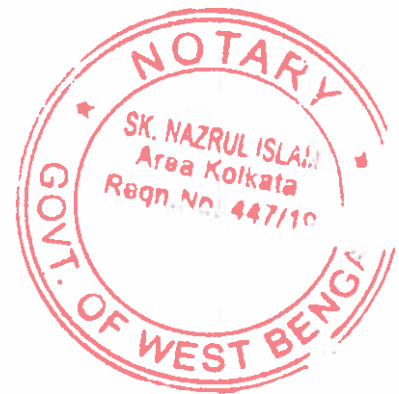


12 Addressee and address at which Hard Copy of proposal in response to RFP notice is to be submitted.

General Manager
Bihar State Mining Corporation Limited,
Vikas Bhawan (New Secretariat), Bailey
Road, Patna- 800015

1. Detailed descriptions of the item and instructions for submitting offer can be downloaded from e-tender website (<https://www.eproc2.bihar.gov.in>)
2. For support related to e-tendering process, bidders may contact at "eProc 2.0 Help Desk Address: junction services limited RJ Complex, 2nd Floor, Canara Bank Campus, Khajpura, Ashiana Road, P.S. - Shastri Nagar, Patna 800 014, Bihar. Toll Free Number: 1800 572 6571 or may visit <https://www.eproc2.bihar.gov.in>.
3. Bidder should be registered on e-Procurement portal (www.eproc2.bihar.gov.in) and have the Class III Digital Signature Certificate (DSC) with signing + Encryption and User-id of the e-Procurement website (<https://www.eproc2.bihar.gov.in>) before participating in the e-Tendering process.
4. The Managing Director, Bihar State Mining Corporation Limited reserves the right to reject or cancel the tender or any part thereof without assigning any reasons thereof.
5. Corrigendum / Addendum, if any, will be published on the website of the Corporation www.bsmcl.in / <https://state.bihar.gov.in/mines> and e-Procurement, Bihar <https://www.eproc2.bihar.gov.in> itself.
6. This NIT is being published in the light of the orders passed by the Hon'ble Supreme Court in Civil Appeal No. 3661-3662/2020.

19/12/22
General Manager
BSMC Ltd, Patna



बिहार सरकार
बिहार स्टेट माईनिंग कॉरपोरेशन लिमिटेड

जिला	जमुई
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माननीय उच्चतम न्यायालय द्वारा सिविल अपील सं०-3661-3662/2020 में दिनांक- 10.11.2021 को पारित आदेश के आलोक में बिहार राज्यान्तर्गत विभिन्न जिलों में अवस्थित नदियों के बालूघाटों/कलस्टरों को बिहार स्टेट माईनिंग कॉरपोरेशन लि० के माध्यम से संचालन हेतु संवेदक चयन के लिए नीलामी के कागजात।

बिहार स्टेट माईनिंग कॉरपोरेशन लिमिटेड खनिज समानुदान धारक (Mineral Concession Holder) होगा तथा खनन नियम एवं शर्तों के तहत कलस्टर/बालूघाटों से बालू का खनन/प्रेषण हेतु ठेकेदार/संवेदक का चयन करेगा।

ई-प्रोक्योरमेंट मोड

<https://www.eproc2.bihar.gov.in>



-Translated Copy-**Bihar Government****Bihar State Mining Corporation Limited**

District	Jamui
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In the light of the order passed by the Hon'ble Supreme Court on 10.11.2021 in Civil Appeal No. 3661-3662/2020, auction papers for selection of contractor for operation of sand ghats/clusters of rivers situated in various districts of the State of Bihar through Bihar State Mining Corporation Ltd.

Bihar State Mining Corporation Limited will be the Mineral Concession Holder and will select the contractor/sensor for mining/dispatch of sand from the cluster/sand ghats under the mining terms and conditions.

E-Procurement Mode

<https://www.eproc2.bihar.gov.in>

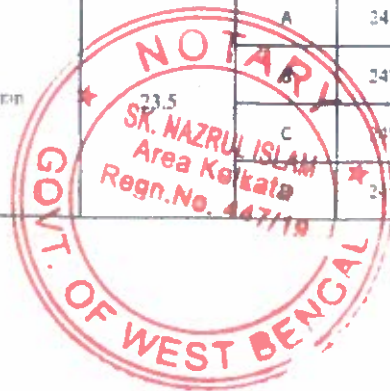


जमुई जिलान्तर्गत पर्यावरणीय स्वीकृति प्राप्त बालूघाटों का तीन महीने के लिए ई-निविदा हेतु बालूघाट/कलस्टर का निर्धारण

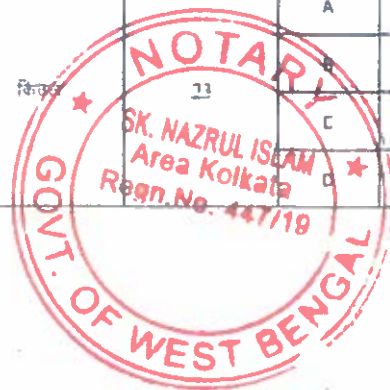
क्रम सं०	बालूघाट/कलस्टर	पर्यावरणीय स्वीकृति प्राप्त बालूघाटों का नाम	नदी का नाम	रकबा	Co-ordinate		EC-के वैधता की तिथि	03 माह के लिए सुरक्षित जमा राशि (₹० में)	EMD (सुरक्षित जमा राशि का 25%)	EC में वर्धित क्षेत्र का क्षेत्रफल (M ²)	
					Latitudes	Longitudes					
					Co-ordinate						
1	बालूघाट/कलस्टर-3	धरधरा एच अम्बा	उस्ताई	23.5	A	24°46'30.88" N	86°21'04.83" E	05-11-2025	69,34,257	17,33,564	1,38,014
					B	24°46'34.15" N	86°21'07.24" E				
					C	24°46'21.06" N	86°21'42.75" E				
					D	24°46'18.03" N	86°21'36.08" E				
2	बालूघाट/कलस्टर-4	सीर एवं पाण्डेयसीह	उस्ताई	24	A	24°47'58.76" N	86°19'44.51" E	23-10-2025	70,81,790	17,70,447	1,35,555
					B	24°48'00.45" N	86°19'45.30" E				
					C	24°47'37.53" N	86°20'34.18" E				
					D	24°47'27.38" N	86°20'27.02" E				
3	बालूघाट/कलस्टर-5	कली एच दुर्गा मंदिर	उस्ताई	24	A	24°51'02.87" N	86°17'54.85" E	23-10-2025	70,81,790	17,70,447	1,33,826
					B	24°51'10.32" N	86°18'01.98" E				
					C	24°50'28.14" N	86°18'40.97" E				
					D	24°50'22.83" N	86°18'33.74" E				
4	बालूघाट/कलस्टर-6	लटन एच राकुर	किचल	24	A	24°54'43.80" N	86°16'34.32" E	23-10-2025	95,81,790	23,95,448	1,41,202
					B	24°54'46.82" N	86°16'37.54" E				
					C	24°54'13.09" N	86°16'47.33" E				
					D	24°54'15.18" N	86°16'40.52" E				



5	बालूपोट / कलस्टर-8	रक्षाओरिया	शुभरी	24	A	24°40'24.03" N	86°19'51.33" E	26-04-2026	1,20,81,790	30,20,448	1,34,684
					B	24°40'25.42" N	86°19'54.65" E				
					C	24°39'32.49" N	86°19'49.56" E				
					D	24°39'42.84" N	86°19'34.65" E				
6	बालूपोट / कलस्टर-10	कुनरी	बरनार	24	A	24°42'27.96" N	86°18'12.94" E	23-10-2025	2,95,81,790	73,95,448	1,43,390
					B	24°42'29.70" N	86°18'33.87" E				
					C	24°42'15.34" N	86°18'27.34" E				
					D	24°42'14.02" N	86°18'15.97" E				
7	बालूपोट / कलस्टर-14	बल्लर एच इफरॉ	बरनार	22.5	A	24°45'38.62" N	86°17'29.71" E	05-11-2025	3,03,89,194	75,97,299	1,33,889
					B	24°45'40.65" N	86°17'38.29" E				
					C	24°45'19.52" N	86°17'48.69" E				
					D	24°45'16.96" N	86°17'34.53" E				
8	बालूपोट / कलस्टर-16	दिगारी	बरनार	24	A	24°47'41.66" N	86°17'39.52" E	23-10-2025	2,20,81,790	55,20,448	1,43,403
					B	24°47'42.57" N	86°17'50.29" E				
					C	24°47'20.33" N	86°17'52.00" E				
					D	24°47'18.22" N	86°17'42.82" E				
9	बालूपोट / कलस्टर-20	डरला एच भगती	बरनार	23.5	A	24°56'31.18" N	86°17'11.84" E	05-11-2025	69,34,257	17,33,564	1,16,782
					B	24°56'30.42" N	86°17'15.26" E				
					C	24°55'17.55" N	86°18'22.31" E				
					D	24°55'17.67" N	86°18'18.01" E				



10	बालूघाट / जलशदर-22	विद्वाणवर	किचल	23.5	A	24°48'17.17" N	86°10'34.50" E	23-10-2025	2,19,34,258	54,83,565	1,37,505
					B	24°48'24.10" N	86°10'26.57" E				
					C	24°48'49.48" N	86°10'51.85" E				
					D	24°48'44.49" N	86°10'53.20" E				
11	बालूघाट / जलशदर-23	सहीबाग	किचल	24	A	24°48'43.91" N	86°11'24.11" E	26-04-2026	3,58,31,790	89,57,948	1,40,638
					B	24°48'54.46" N	86°11'29.00" E				
					C	24°48'34.91" N	86°11'56.14" E				
					D	24°48'27.86" N	86°11'51.83" E				
12	बालूघाट / जलशदर-28	भीड़	किचल	23.5	A	24°50'29.61" N	86°12'45.02" E	23-10-2025	34,67,129	8,66,782	1,39,179
					B	24°50'26.47" N	86°12'50.45" E				
					C	24°50'03.26" N	86°12'41.05" E				
					D	24°50'03.93" N	86°12'29.79" E				
13	बालूघाट / जलशदर-27	परसा	किचल	24	A	24°51'14.62" N	86°13'10.07" E	23-10-2025	70,81,790	17,70,447	1,40,772
					B	24°51'13.53" N	86°13'15.10" E				
					C	24°50'42.76" N	86°13'11.72" E				
					D	24°50'39.89" N	86°12'59.62" E				
14	बालूघाट / जलशदर-26	कन्डीह	किचल	23	A	24°52'08.81" N	86°13'42.69" E	23-10-2025	67,86,725	16,96,681	1,33,741
					B	24°52'06.55" N	86°13'49.30" E				
					C	24°51'44.24" N	86°13'37.48" E				
					D	24°51'46.44" N	86°13'26.30" E				



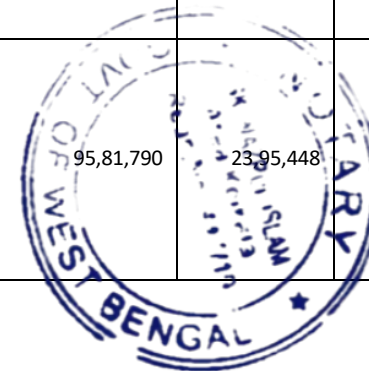
15	बनूफट / फलस्ट-28	नरिगाभा चौको	शिवल	21.5	A	24°53'01.76"N	86°13'41.38"E	23-10-2025	63,44,129	15,86,032	1,27,457
					B	24°53'01.97"N	86°13'52.35"E				
					C	24°52'39.63"N	86°13'55.04"E				
					D	24°52'39.42"N	86°13'44.29"E				
16	बतुगाट / फलस्ट-34	कटौना	शिवल	22.5	A	24°56'41.94" N	86°15'09.64" E	23-10-2025	33,19,472	8,29,858	1,33,606
					B	24°56'41.56" N	86°15'20.80" E				
					C	24°56'18.21" N	86°15'18.97" E				
					D	24°56'18.57" N	86°15'07.95" E				
				375.5				21,31,94,268	5,32,98,567	20,40,037	



Translated Copy

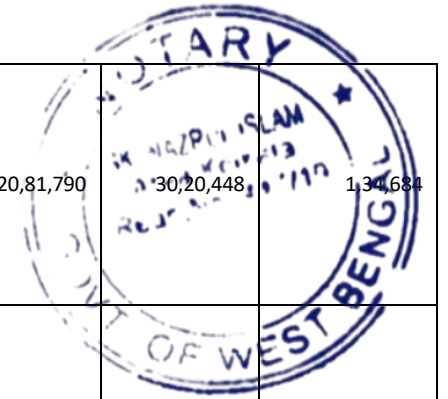
Determination of clusters for a 3-month tender, sand ghats having environmental clearance under Jamui district.

SN	Sand Ghat/Cluster	EC Granted Sand Ghat/Cluster name	Name of River	Area	Co -ordinate		EC-Validity	Security money for 03 Months (Rs.)	EMD (Earnest Money Deposit)	Capping as per the EC (M ³)	
						Latitudes					Longitudes
					Co -ordinate						
1	Sand Ghat/Cluster -3	Chardhara and Amba	Ulai	23.5	A	24°46'30.88" N	86°21'04.83" E	05-11-2025	69,34,257	17,33,564	1,38,014
					B	24°46'34.15" N	86°21'07.24" E				
					C	24°46'21.06" N	86°21'42.75" E				
					D	24°46'18.03" N	86°21'36.08" E				
2	Sand Ghat/Cluster -4	Sair and Pandeydih	Ulai	24	A	24°47'58.76"N	86°19'44.51"E	23-10-2025	70,81,790	17,70,447	1,35,555
					B	24°48'00.45"N	86°19'45.30"E				
					C	24°47'37.53"N	86°20'34.18"E				
					D	24°47'27.38"N	86°20'27.02"E				
3	Sand Ghat/Cluster -5	Kali and Durga Mandir	Ulai	24	A	24°51'02.87" N	86°17'54.85" E	23-10-2025	70,81,790	17,70,447	1,33,826
					B	24°51'10.32" N	86°18'01.98" E				
					C	24°50'28.14" N	86°18'40.97" E				
					D	24°50'22.83" N	86°18'33.74" E				
4	Sand Ghat/Cluster -6	Lotan and Ratanpur	Kiul	24	A	24°54'43.80" N	86°16'34.32" E	23-10-2025	95,81,790	23,95,448	1,41,202
					B	24°54'46.82" N	86°16'37.54" E				
					C	24°54'13.09" N	86°16'47.33" E				
					D	24°54'15.18" N	86°16'40.52" E				



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5	Sand Ghat/Cluster -8	Racha Auraya	Jhanjhi	24	A	24°40'24.03" N	86°19'51.33" E	26-04-2026	1,20,81,790	30,20,448	1,34,684
					B	24°40'25.42" N	86°19'54.65" E				
					C	24°39'32.49" N	86°19'49.56" E				
					D	24°39'42.84" N	86°19'34.65" E				
6	Sand Ghat/Cluster -10	Dumari	Barnar	24	A	24°42'27.96" N	86°18'12.94" E	23-10-2025	2,95,81,790	73,95,448	1,43,390
					B	24°42'29.70" N	86°18'23.87" E				
					C	24°42'05.34" N	86°18'27.34" E				
					D	24°42'04.02" N	86°18'15.97" E				
7	Sand Ghat/Cluster -14	Balthar and Hazro	Barnar	22.5	A	24°45'39.62" N	86°17'29.71" E	05-11-2025	3,03,89,194	75,97,299	1,33,889
					B	24°45'40.65" N	86°17'38.29" E				
					C	24°45'19.52" N	86°17'46.69" E				
					D	24°45'16.96" N	86°17'34.53" E				
8	Sand Ghat/Cluster -16	Thadnari	Barnar	24	A	24°47'41.66" N	86°17'39.52" E	23-10-2025	2,20,81,790	55,20,448	1,43,403
					B	24°47'42.57" N	86°17'50.29" E				
					C	24°47'20.33" N	86°17'52.00" E				
					D	24°47'18.22" N	86°17'42.82" E				
9	Sand Ghat/Cluster -20	Darha and bharari	Anjana	23.5	A	24°56'31.18" N	86°17'11.84" E	05-11-2025	69,34,257	17,33,564	1,16,782
					B	24°56'30.42" N	86°17'15.26" E				
					C	24°55'17.55" N	86°18'22.31" E				
					D	24°55'17.67" N	86°18'18.01" E				



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10	Sand Ghat/Cluster -22	Gidheswar	Kiul	23.5	A	24°48'17.17" N	86°10'34.50" E	23-10-2025	2,19,34,258	54,83,565	1,37,505
					B	24°48'24.10" N	86°10'26.57" E				
					C	24°48'49.48" N	86°10'51.85" E				
					D	24°48'44.49" N	86°10'53.20" E				
11	Sand Ghat/Cluster -23	Baribagh	Kiul	24	A	24°48'43.91" N	86°11'24.11" E	26-04-2026	3,58,31,790	89,57,948	1,40,638
					B	24°48'54.46" N	86°11'29.00" E				
					C	24°48'34.91" N	86°11'56.14" E				
					D	24°48'27.86" N	86°11'51.83" E				
12	Sand Ghat/Cluster -26	Bhoura	Kiul	23.5	A	24°50'29.61" N	86°12'45.02" E	23-10-2025	34,67,129	8,66,782	1,39,179
					B	24°50'26.47" N	86°12'50.45" E				
					C	24°50'03.26" N	86°12'41.05" E				
					D	24°50'03.93" N	86°12'29.79" E				
13	Sand Ghat/Cluster -27	Parsha	Kiul	24	A	24°51'14.62" N	86°13'10.07" E	23-10-2025	70,81,790	17,70,447	1,40,772
					B	24°51'13.53" N	86°13'15.10" E				
					C	24°50'42.76" N	86°13'11.72" E				
					D	24°50'39.89" N	86°12'59.62" E				



Translated Copy

14	Sand Ghat/Cluster -28	Kendih	Kiul	23	A	24°52'08.81" N	86°13'42.69" E	23-10-2025	67,86,725	16,96,681	1,33,741
					B	24°52'06.55" N	86°13'49.30" E				
					C	24°51'44.24" N	86°13'37.48" E				
					D	24°51'48.44" N	86°13'26.30" E				
15	Sand Ghat/Cluster -29	Nariana Chacha	Kiul	21.5	A	24°53'01.76"N	86°13'41.38"E	23-10-2025	63,44,129	15,86,032	1,27,457
					B	24°53'01.97"N	86°13'52.35"E				
					C	24°52'39.63"N	86°13'55.04"E				
					D	24°52'39.42"N	86°13'44.29"E				
16	Sand Ghat/Cluster -34	Katauna	Kiul	22.5	A	24°56'41.94" N	86°15'09.64" E	23-10-2025	33,19,472	8,29,868	1,33,606
					B	24°56'41.56" N	86°15'20.80" E				
					C	24°56'18.21" N	86°15'18.97" E				
					D	24°56'18.57" N	86°15'07.95" E				
				375.5					21,31,94,268	5,32,98,567	20,40,037



-Letter C-

Bihar State Mining Corporation Ltd.

(Government of Bihar Undertaking)

Room No. 164, Vikas Bhawan (New Secretariat), Bailey Road, Patna - 800015

CIN:-U10300BR2017SGC035811

Email:bih minescorp@gmail.com

पत्रांक:-BSMC-08/बालू-57/22-

पटना, दिनांक-

प्रेषक,

महाप्रबंधक
बिहार स्टेट माईनिंग कॉरपोरेशन लि०।

सेवा में,

खनिज विकास पदाधिकारी,
जिला खनन कार्यालय, जमुई।

विषय:-

विस्तारित अवधि के लिए संचालन की अनुमति प्राप्त बालूघाटों की सूची उपलब्ध कराने के संबंध में।

महाशय,

उपर्युक्त विषय के संबंध में कहना है कि माननीय उच्चतम न्यायालय द्वारा सिविल अपील संख्या-3661-3662/2020 में दिनांक-26.09.2022 को पारित आदेश के आलोक में दिनांक-26.12.2022 से 31.03.2023 तक अथवा EC की वैधता तक बालूघाटों के संचालन की अनुमति प्रदान की गई है।

क्रमांक	जिला नाम	कलस्टर सं०	संवेदक का नाम	बालूघाट का नाम	घाट चालू करने की तिथि
1.	जमुई	11	DK BROTHERS TRADE CONSTRUCTION PROP-PAWAN KUMAR SINGH	JUDGI	27.12.2022
2.	जमुई	30	M/S SANJAY KUMAR (SANJAY_KUMAR_123)	GARSANDA	27.12.2022
3.	जमुई	15	SHEKHAR KUMAR SINGH (SK2337)	KENDUA	27.12.2022
4.	जमुई	25	ROHIT AGARWAL	PAKRI	27.12.2022
5.	जमुई	31	ROHIT AGARWAL	ASMARAK	27.12.2022
6.	जमुई	24	A K SINGH & CO	JALJOGA	27.12.2022
7.	जमुई	35	M/S JAY SHIV SHAKTI INTERPRISES (BUDHRAM)	SATGAMA	27.12.2022
8.	जमुई	17	SHYAM ENTERPRISES (SANJEEV83)	Simarla	27.12.2022
9.	जमुई	13	M/S GANESH SAI CONTRACTOR & CONSTRUCTION PVT. LTD.(VINAYB3233))	MANDHATA	27.12.2022
10.	जमुई	33	M/s Maa Durga Fuel Station AKHILESH KUMAR (AKHILESH_ATQ)	BIHARI	27.12.2022
11.	जमुई	07	MUKESH KUMAR (MUKESH1976)	AURAIA	27.12.2022

कृपया सूचनार्थ एवं आवश्यक कार्रवाई हेतु प्रेषित।

विश्वासभाजन

महाप्रबंधक

बिहार स्टेट माईनिंग कॉरपोरेशन लि०
पटना, दिनांक-27.12.22

ज्ञापक- BSMC-08/बालू-57/22-

प्रतिलिपि:-उपरोक्त तालिका में अंकित संवेदक को सूचनार्थ प्रेषित।



महाप्रबंधक

बिहार स्टेट माईनिंग कॉरपोरेशन लि०
P.T.O

ज्ञापक- BSMC-08/बालू-57/22- 2624
 प्रतिलिपि:-पी0 एम0 यू0 प्रमारी को सूचनार्थ एवं आवश्यक कार्रवाई हेतु प्रेषित।

पटना, दिनांक- 27/12/22

महाप्रबधक

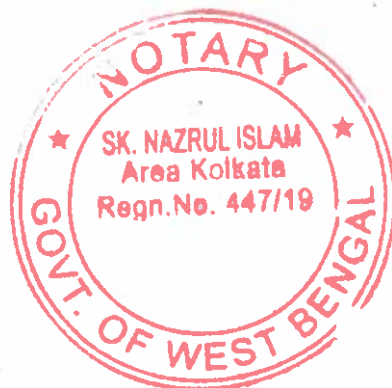
विहार स्टेट माईनिंग कॉ०लि०

पटना, दिनांक- 27/12/22

ज्ञापक- BSMC-08/बालू-57/22- 2624
 प्रतिलिपि:-निदेशानुसार जिला पदाधिकारी, जमुई को सूचनार्थ एवं आवश्यक कार्रवाई हेतु प्रेषित।

महाप्रबधक

विहार स्टेट माईनिंग कॉ०लि०



-Translated Copy-

Bihar State Mining Corporation Ltd.
(Government of Bihar Undertaking)
Room No.164, Vikas Bhawan (New Secretariat), Bailey Road, Patna -
800015
CIN:-U10300BR2017SGC035811
Email: bih.minescorp@gmail.com



Letter:-BSMC-08/Balu-57/22-

Patna, Dated-

Sender,
General Manager, Bihar State Mining Corporation Ltd.

To,
Mineral Development Officer,
District Mining Office, Jamui.

Subject: Regarding providing the list of sand ghats permitted to operate for an extended period.

Sir,
Regarding the above-mentioned subject, it is to be said that in the light of the order passed on 26.09.2022 by the Hon'ble Supreme Court in Civil Appeal No. 3661-3662/2020, permission has been granted to operate sand ghats from 26.12.2022 to 31.03.2023 or till the validity of EC.

Sl. No.	Name of the District	Cluster No.	Name (illegible)	Name of the Sandghat	Date for starting operation at Ghat
1.	Jamui	11	D K BROTHERS TRADE CONSTRUCTION PROP-PAWAN KUMAR SINGH	JUDGI	27.12.2022
2.	Jamui	30	M/S SANJAY KUMAR (SANJAY KUMAR 123)	GARSANDA	27.12.2022
3.	Jamui	15	SHEKHAR KUMAR SINGH (SK2337)	KENDUA	27.12.2022
4.	Jamui	25	ROHIT AGARWAL	PAKRI	27.12.2022
5.	Jamui	31	ROHIT AGARWAL	ASMARAK	27.12.2022
6.	Jamui	24	A. K. SINGH & CO	JALJOGA	27.12.2022
7.	Jamui	35	M/S/ JAY SHIV SHAKTI INTERPRISES (BUDHRAM)	SATGAMA	27.12.2022
8.	Jamui	17	SHYAM ENTERPRISES (SANJEEV83)	Simaria	27.12.2022
9.	Jamui	13	M/S. GANESH SAI CONSTRUCTION & CONSTRUCTION PVT. LTD. (VINAY83233)	MANDHATA	27.12.2022
10.	Jamui	33	M/s Maa Durga Fuel Station AKHILESH KUMAR (AKHILESH ATQ)	BIHARI	27.12.2022
11.	Jamui	07	MUKESH KUMAR (MUKESH1976)	AURAI	27.12.2022

Please send for information and necessary action.

Yours Truly,
Sd/- 27/12/2022
General Manager,
Bihar State Mining Co. Ltd.

Memorandum – BSMC-08/Balu-57/22062

Copy to: For information to the contractors mentioned in the above table.

Sd/- 27/12/2022
General Manager,
Bihar State Mining Co. Ltd.



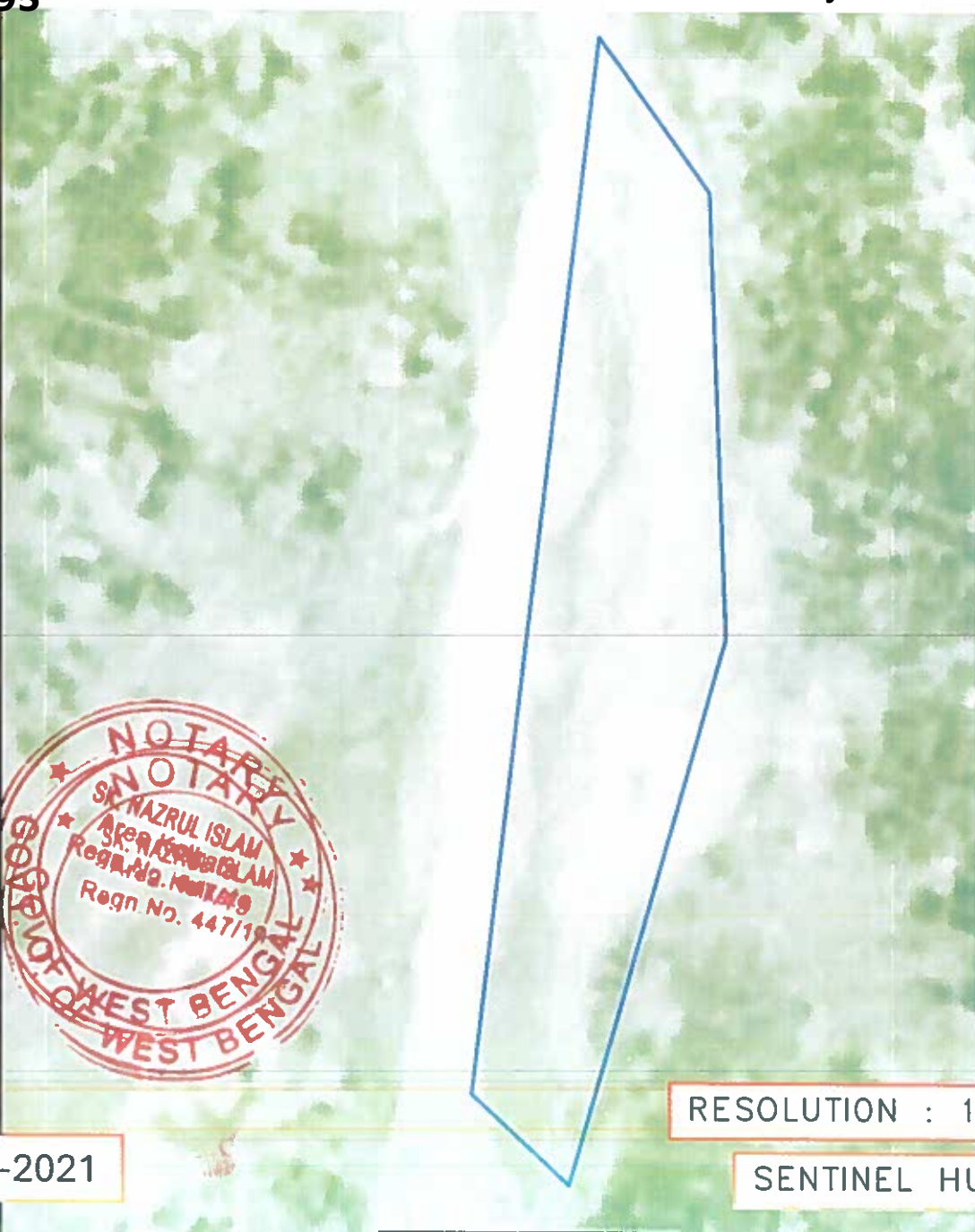
-Translated Copy-

Memorandum- BSMC-08/Sand-57/22- 2624 Patna, Dated 27-12-2022
Copy: Sent to PMU in-charge for information and necessary action.

Sd/- 27/12/2022
General Manager,
Bihar State Mining Co. Ltd.

Memorandum- BSMC-08/Sand-57/22- 2624 Patna, Dated 27-12-2022
Copy: As per instructions sent to the Office of District Officer, Jamui for information and necessary action.

Sd/- 27/12/2022
General Manager,
Bihar State Mining Co. Ltd.

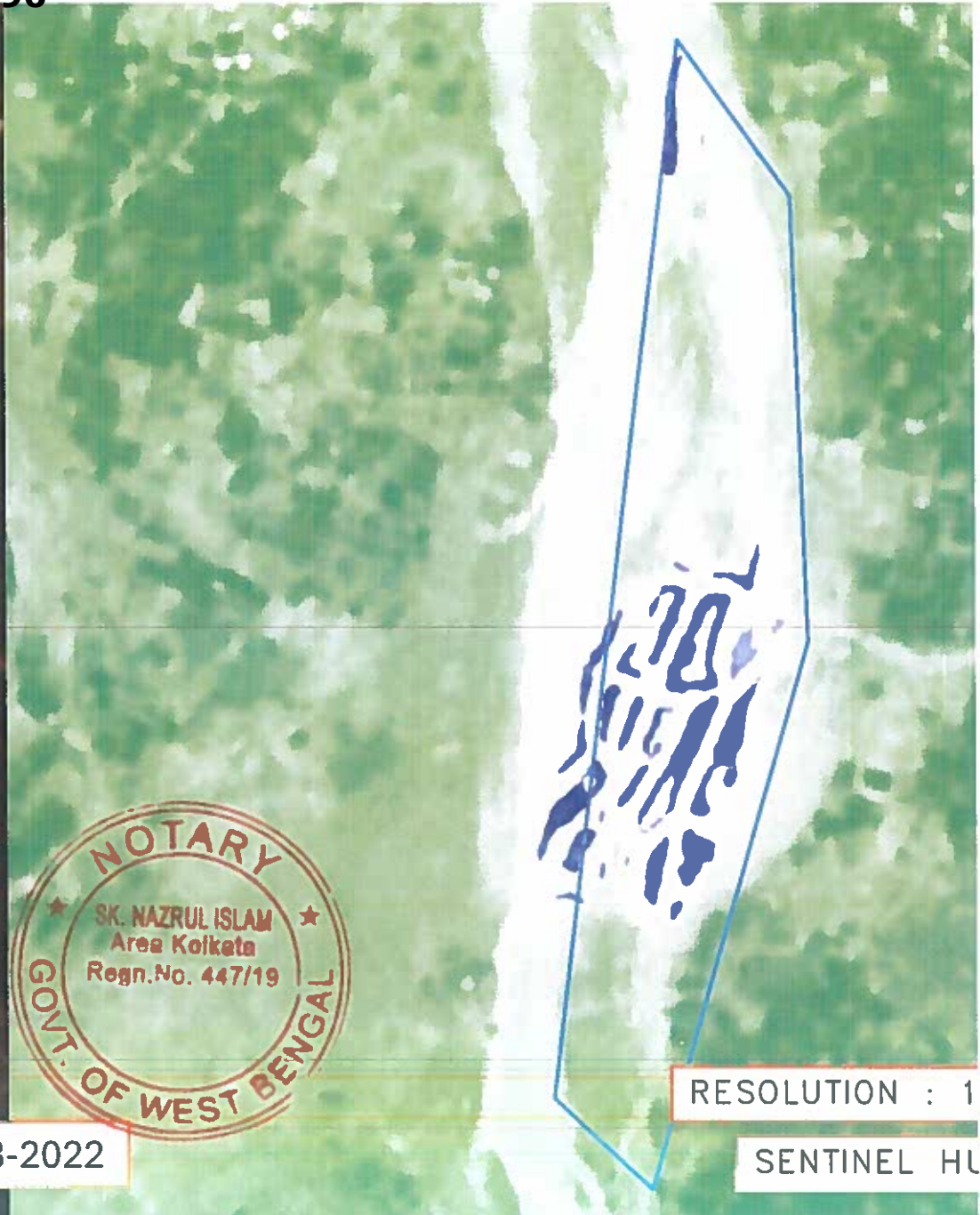
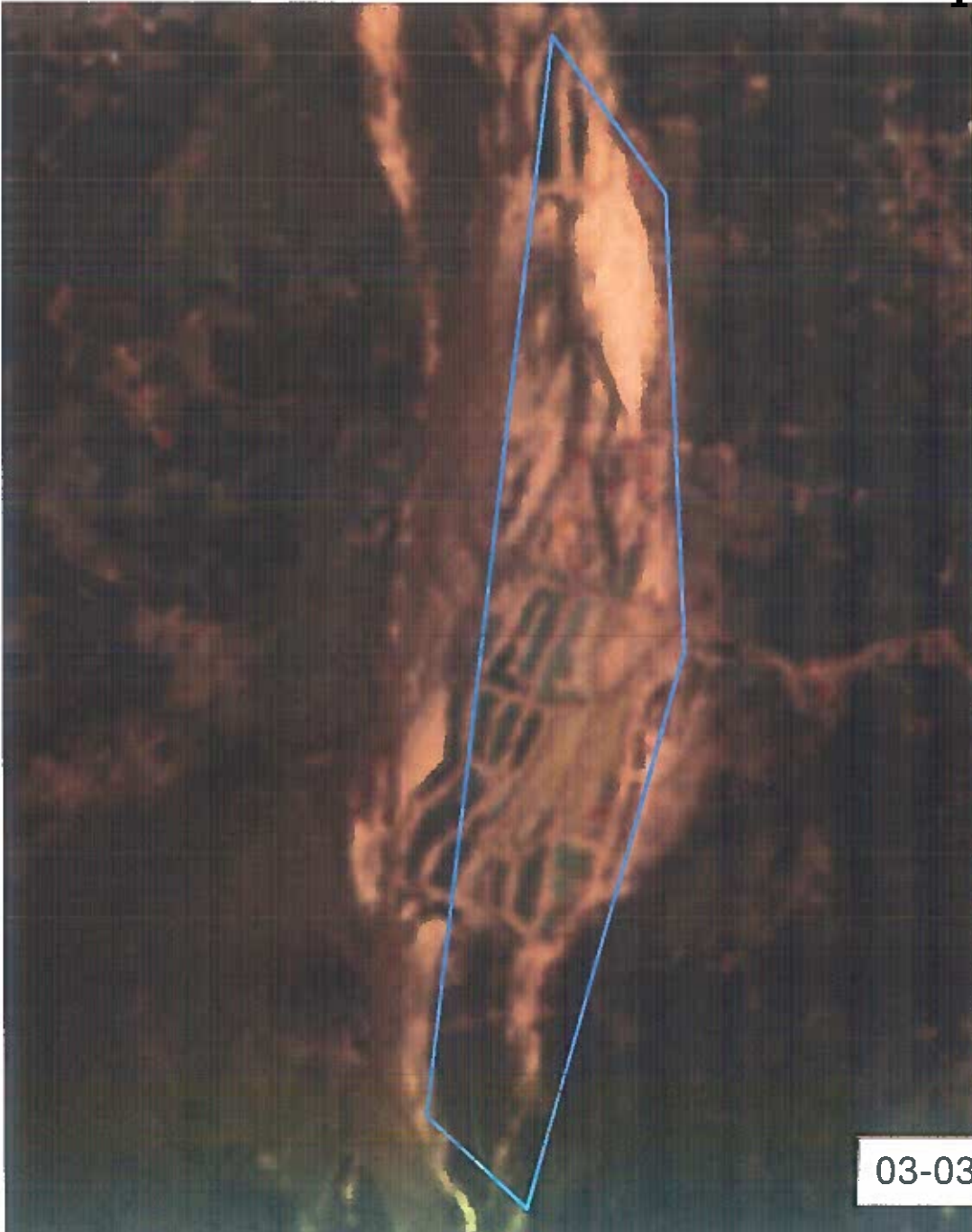


NOTARY
NOTARY
S. HAZRUL ISLAM
S. HAZRUL ISLAM
Reg. No. 447/19
WEST BENGAL
WEST BENGAL

08-03-2021

RESOLUTION : 1

SENTINEL HU

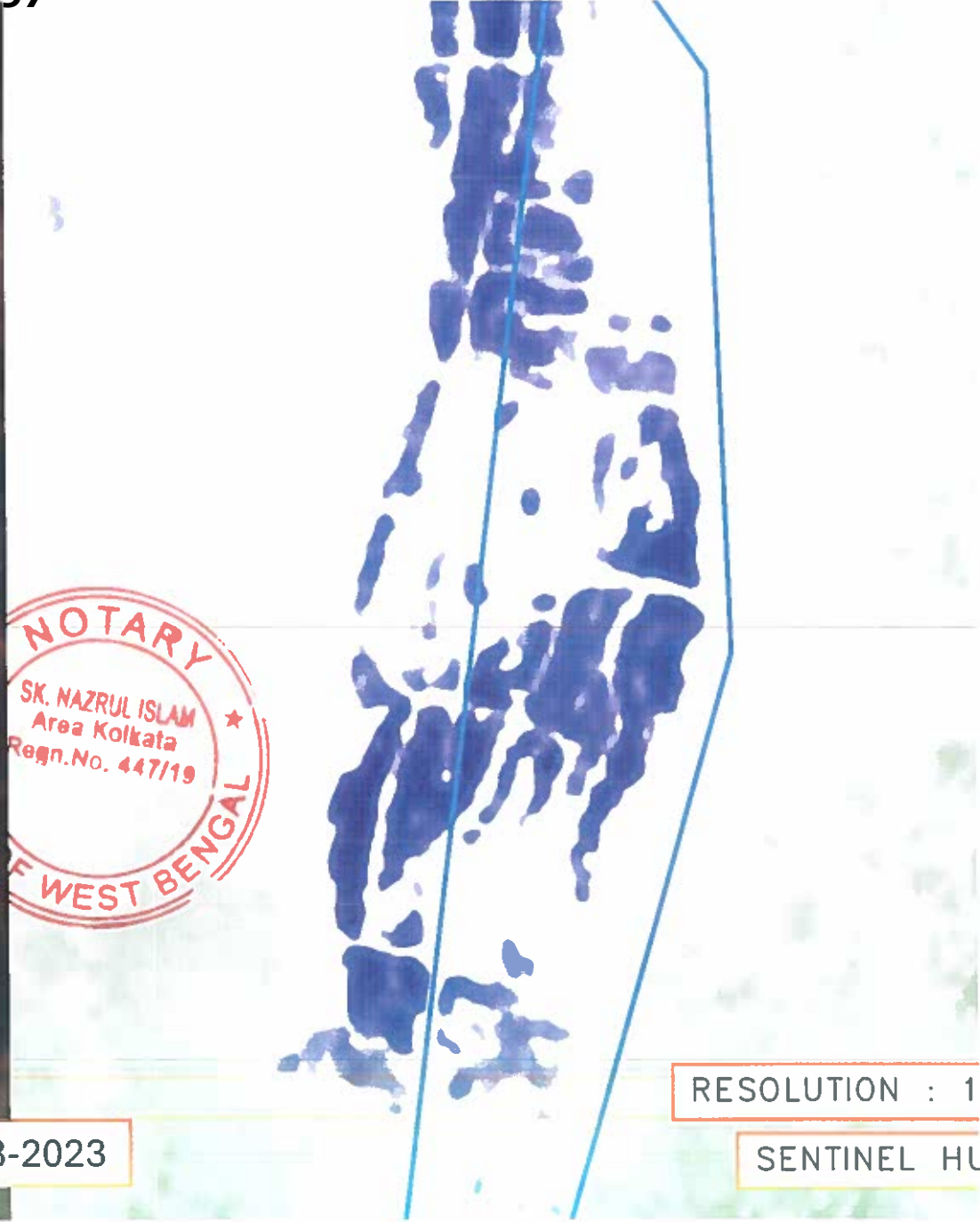


NOTARY
★ SK. NAZRUL ISLAM ★
Area Kolkata
Regn.No. 447/19
GOVT. OF WEST BENGAL

03-03-2022

RESOLUTION : 1

SENTINEL HU



NOTARY
SK. NAZRUL ISLAM
Area Kolkata
Regn.No. 447/19
WEST BENGAL

23-03-2023

RESOLUTION : 1

SENTINEL HU



NOTARY
SK. NAZRUL ISLAM
Area Kolkata
Regn.No. 147/18
GOVT. OF WEST BENGAL

07-03-2024

RESOLUTION : 1

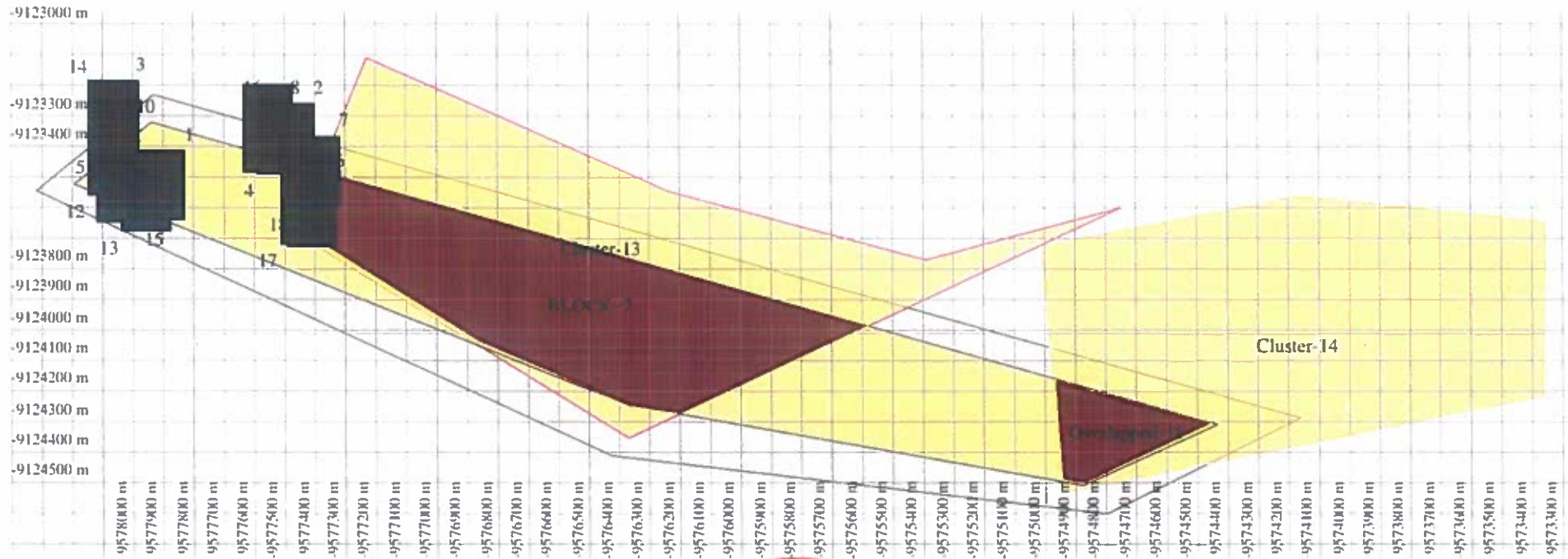
SENTINEL HU



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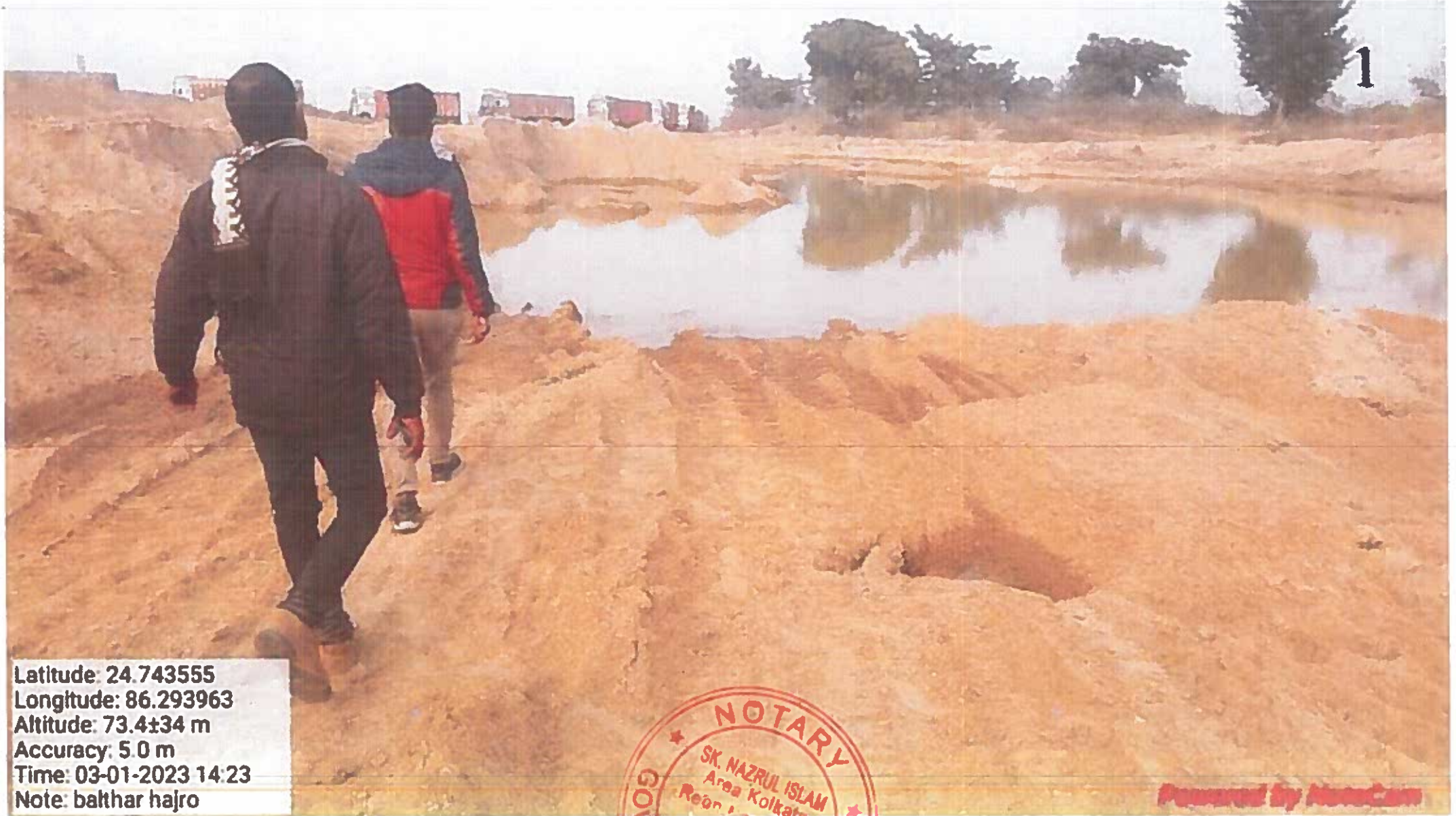
DOP: 04-APR-2024

RESOLUTION : 5.



- BLOCK-7 Balthar and Hazaro New kml
- Cluster-13 Mandhata old kml
- Cluster-14 Balthar - Hazaro old kml
- Movable Area Block-7 kml
- Overlapped Cluster-13(Balthar and Hazaro old) Block-7(Balthar and Hazaro New) kml
- Overlapped Cluster-13(Mandhata old) Block-7(Balthar and Hazaro) kml
- Point kml

0.0 km 0.5 km 1.0 km 1.5 km 2.0 km



Latitude: 24.743555
Longitude: 86.293963
Altitude: 73.4±34 m
Accuracy: 5.0 m
Time: 03-01-2023 14:23
Note: bakthar hajro



Powered by NotCam



Latitude: 24.745097
Longitude: 86.29306
Elevation: 99.29±8 m
Accuracy: 14.5 m
Time: 03-01-2023 14:05
Note: balther hajro

NOTARY
SK MUBALISAN
Area Kolkata
Regn No. 447/19
GOVT. OF WEST BENGAL

Powered by NoteCam



Latitude: 24.742823
Longitude: 86.293108
Elevation: 132.39±42 m
Accuracy: 10.3 m
Time: 03-01-2023 14:14
Note: balthar hajro

NOTARY
SK. HAZRUL ISLAM
Area Kolkata
Ragn No. 447/18
GOVT. OF WEST BENGAL

Powered by NoteCam



Latitude: 24.744992
Longitude: 86.29308
Elevation: 118.04±8 m
Accuracy: 15.3 m
Time: 03-01-2023 14:06
Note: bathar hajro

GOVERNMENT OF WEST BENGAL
MUNICIPALITY
KOLKATA
447/19

Powered by NoteCam



Latitude: 24.742812
Longitude: 86.293111
Elevation: 132.39±42 m
Accuracy: 4.2 m
Time: 03-01-2023 14:14
Note: balthar hajro

NOTARY
SK. HAZRUL ISLAM
Area Kolkata
Regn.No. 447/19
GOVT. OF WEST BENGAL

Powered by NoteCam



Latitude: 24.745503
Longitude: 86.294009
Elevation: 132.35±35 m
Accuracy: 7.5 m
Time: 03-01-2023 14:02
Note: balthar hajro



Powered by NotisCam



Latitude: 24.745477
Longitude: 86.293448
Elevation: 115.63±8 m
Accuracy: 7.5 m
Time: 03-01-2023 14:04
Note: balthar hajro

NOTARY
* SK. NAZRUL ISLAM *
Area Kolkata
Regn. No. 44719
GOVT. OF WEST BENGAL

Powered by NoteCam



Latitude: 24.744811
Longitude: 86.293087
Elevation: 100.93±8 m
Accuracy: 11.9 m
Time: 03-01-2023 14:06
Note: balthar hajro

Powered by NoteCam





Latitude: 24.742815
Longitude: 86.293102
Elevation: 132.39±31 m
Accuracy: 6.7 m
Time: 03-01-2023 14:14
Note: balthar hajro

NOTARY
SK. HAZRUL ISLAM
Area Kolkata
Regn.No. 447/19
GOVT. OF WEST BENGAL

Powered by NoteCam



Latitude: 24.742898
Longitude: 86.293677
Elevation: 132.43±13 m
Accuracy: 5.3 m
Time: 03-01-2023 14:16
Note: balthar hajro



Powered by *AutoCam*



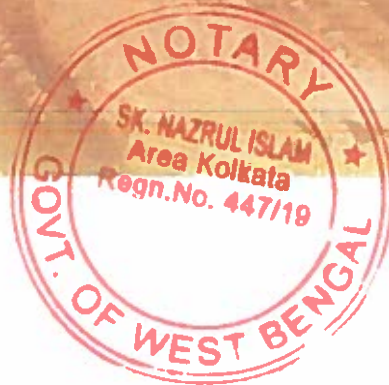
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Longitude: 86.292836
Elevation: 114.89±6 m
Accuracy: 5.9 m
Time: 03-01-2023 14:09
Note: balthar hajro

NOTARY
SK. NAZRUL ISLAM
Area Kolkata
Regn.No. 447/19
GOVT. OF WEST BENGAL

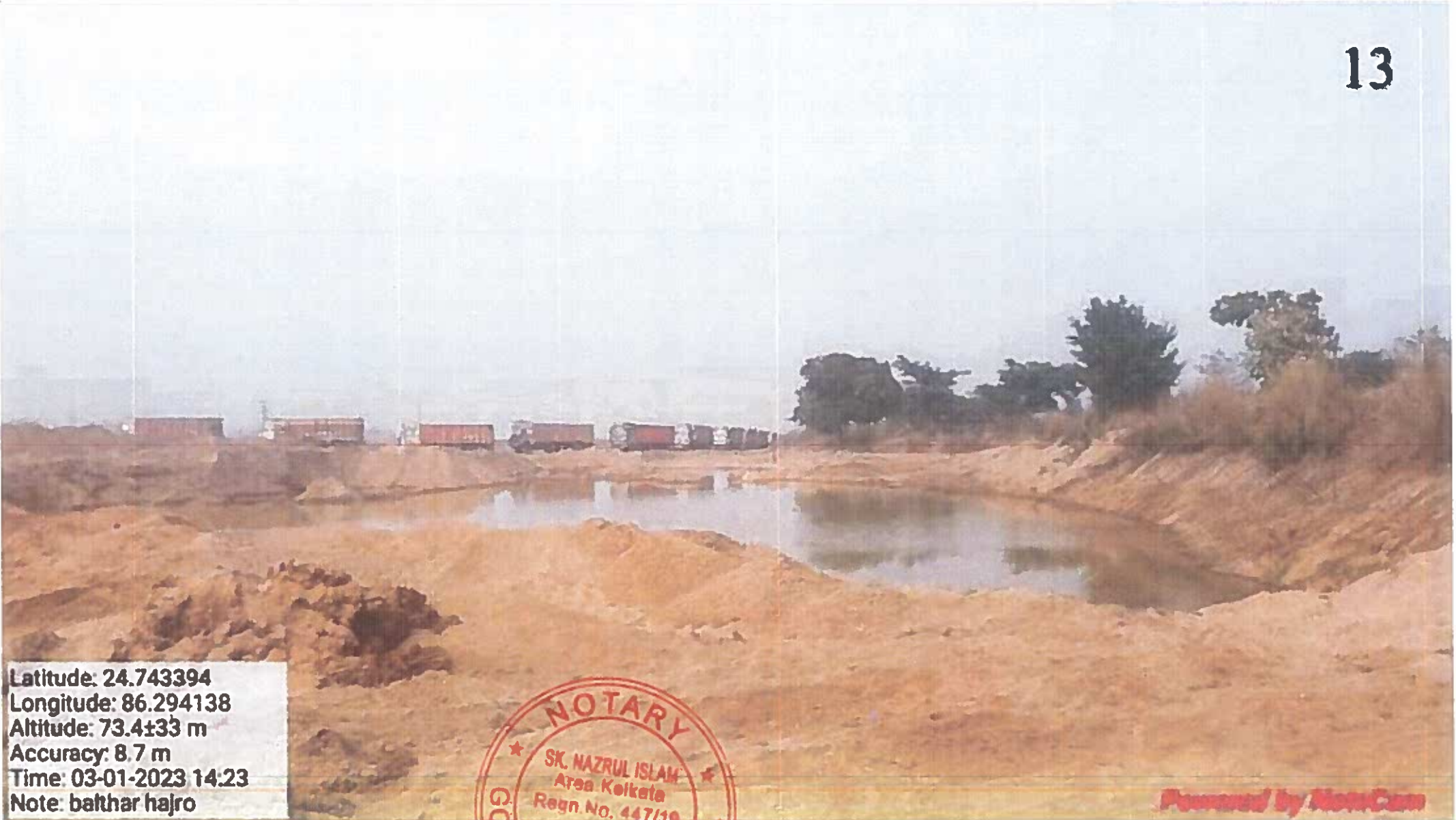
Powered by NoteCam



Latitude: 24.74289
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Elevation: 132.43±13 m
Accuracy: 3.9 m
Time: 03-01-2023 14:16
Note: balthar hajro



Powered by NotisCam



Latitude: 24.743394
Longitude: 86.294138
Altitude: 73.4±33 m
Accuracy: 8.7 m
Time: 03-01-2023 14:23
Note: balthar hajro

NOTARY
SK. NAZRUL ISLAM
Area Kolkata
Regn. No. 447/10
GOVT. OF WEST BENGAL

Powered by NotCam



Latitude: 24.742842
Longitude: 86.29311
Elevation: 112.99±4 m
Accuracy: 7.0 m
Time: 03-01-2023 14:14
Note: balthar hajro



Powered by AptoCam



Latitude: 24.743065
Longitude: 86.294067
Elevation: 132.33±33 m
Accuracy: 5.5 m
Time: 03-01-2023 14:22
Note: balthar hajro



Powered by NoterCam



Latitude: 24.745097
Longitude: 86.293046
Elevation: 113.65±8 m
Accuracy: 15.1 m
Time: 03-01-2023 14:05
Note: balthar hajro



Powered by NotoCam



Latitude: 24.745424
Longitude: 86.293988
Elevation: 111.79±4 m
Accuracy: 3.9 m
Time: 03-01-2023 14:02
Note: balthar hajro

NOTARY
S. MAZUL ISLAM
Area Kolkata
Regn.No. 447/19
GOVT. OF WEST BENGAL

Powered by NoteCam



Latitude: 24.745476
Longitude: 86.293449
Elevation: 132.34±37 m
Accuracy: 8.2 m
Time: 03-01-2023 14:04
Note: balthar,hajro



Powered by NanoCam



सत्यमेव जयते

File No.: SIA/1(a)/2378/2023
 Government of India
 Ministry of Environment, Forest and Climate Change
 (Issued by the State Environment Impact Assessment
 Authority(SEIAA), BIHAR)



Dated 09/07/2024



To,

GOPAL KUMAR

S/o - Kedar Prasad Sharma, At - Valipur, Pipariya, Lakhisarai (Bihar), LAKHISARAI, BIHAR, 811311
 gopalkumarlakhisarai1112@gmail.com

Subject:

Grant of prior Environmental Clearance (EC) to the proposed Mining Project under the provisions of EIA Notification 2006-regarding

Sir/Madam,

This is in reference to your application submitted to SEIAA, Bihar vide proposal number SIA/BR/MIN/469283/2024 dated 20/05/2024 for grant of prior Environmental Clearance (EC) to the project under the provision of the EIA Notification 2006-and as amended thereof.

2. The particulars of the proposal are as below :

(i) EC Identification No.	EC24B0107BR5485524N
(ii) File No.	SIA/1(a)/2378/2023
(iii) Clearance Type	Fresh EC
(iv) Category	B1
(v) Project/Activity Included Schedule No.	1(a) Mining of minerals
(vii) Name of Project	Sand Mining Project of Area 40.6 Ha at Sand Block-07 Ghat on Barnar River of District-Jamui of State-Bihar
(ix) Location of Project (District, State)	JAMUI, BIHAR
(x) Issuing Authority	SEIAA, Bihar
(xii) Applicability of General Conditions	No



3. In view of the particulars given in the Para 1 above, the project proposal interalia including Form-2(Part A, B and C)/ EIA & EMP Reports were submitted to the SEIAA for an appraisal by the SEIAA under the provision of EIA notification 2006 and its subsequent amendments.

4. The above-mentioned proposal has been considered by SEIAA in the meeting held on 25/06/2024 & 26/06/2024. The minutes of the meeting and all the project documents are available on PARIVESH portal which can be accessed from the PARIVESH portal by scanning the QR Code above. Brief description of the project is as under:

The sand finds extensive use in the construction and infrastructural works.

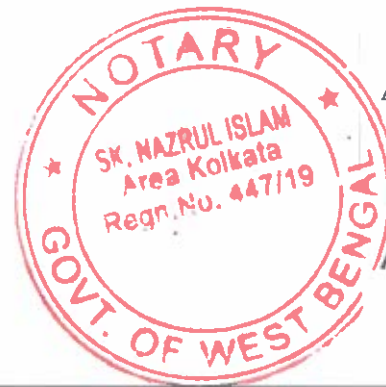
5. Details of the minerals to be mined along with production capacity and the brief on the salient features of the project as submitted by the project proponent in Form 1 (Part A and B) in the reports and as presented during SEIAA are annexed to this EC.
6. The SEIAA, Bihar in its meeting held on 25/06/2024 & 26/06/2024, based on information submitted viz: Form 1 (Part A, B and C), EIA/EMP report etc & clarifications provided by the project proponent and after detailed deliberations on all technical aspects and public hearing issues and compliance thereto furnished by the Project Proponent, recommended the proposal for grant of Environment Clearance under the provision of EIA Notification, 2006 and as amended thereof subject to stipulation of Specific and Standard EC conditions as detailed in the point below.
7. The SEIAA has examined the proposal in accordance with the provisions contained in the Environment Impact Assessment (EIA) Notification, 2006 & further amendments thereto and based on the recommendations of the SEAC hereby accords Environment Clearance for the instant proposal to M/s. GOPAL KUMAR under the provisions of EIA Notification, 2006 and as amended thereof subject to compliance of the Specific and Standard EC conditions as given in Annexure (2).
8. The SEIAA, Bihar reserves the right to stipulate additional conditions, if found necessary.
9. The Environmental Clearance to the aforementioned project is under provisions of EIA Notification, 2006. It does not tantamount to approvals/consent/permissions etc. required to be obtained under any other Act/Rule/regulation. The Project Proponent is under obligation to obtain approvals /clearances under any other Acts/ Regulations or Statutes, as applicable, to the project.
10. The PP is under obligation to implement commitments made in the Environment Management Plan, which forms part of this EC.
11. Any appeal against this EC shall lie with the National Green Tribunal, if preferred, within a period of 30 days as prescribed under Section 16 of the National Green Tribunal Act, 2010.
12. This issue with an approval of the Competent Authority.

Additional EC Conditions

N/A

Details of the Project

S. No.	Particulars	Details
a.	Details of the Project	Sand Mining Project of Area 40.6 Ha at Sand Block-07 Ghat on Barnar River of District-Jamui of State-Bihar
b.	Latitude and Longitude of the project site	24.74200987011732,86.29277241639127 24.7582302079709,86.29677424177822



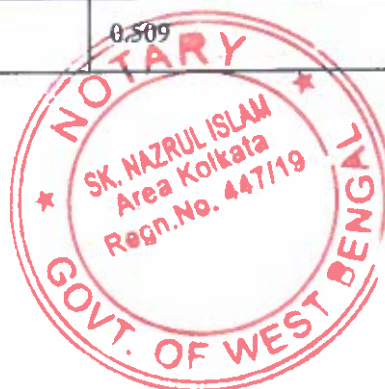
Annexure 1

Annexure 2

S. No.	Particulars	Details	
		Nature of Land involved	Area in Ha
c.	Land Requirement (in Ha) of the project or activity	Non-Forest Land (A)	0
		Forest Land (B)	
		Total Land (A+B)	40.6
d.	Date of Public Consultation	Public consultation for the project was held on	
e.	Rehabilitation and Resettlement (R&R) involvement	NO	
f.	Project Cost (in lacs)	938	
g.	EMP Cost (in lacs)	9.2	
h.	Employment Details		

Details of Minerals Products & By-products

Name of the Mineral to be mined	Classification of mineral [Major/Minor]	Production capacity in MTPA	Remarks
SAND	Minor	0.509	



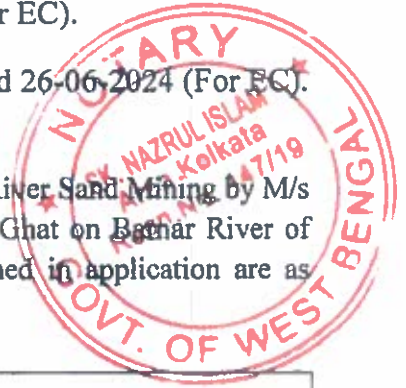
STATE LEVEL ENVIRONMENT IMPACT ASSESSMENT AUTHORITY, BIHARF. No.:- SIA/1(a)/2378/2023

Sub: Proposed Sand Mining Project on Barnar River at "Block No. – 07 (Balthar Hazro)" Sand Ghat, at Mauza:- Sono, Block:- Sono, District:- Jamui, State:- Bihar; Area:- 40.6 Ha. [Total Production Capacity:- 243600 cum per Annum] – Environmental Clearance regarding.

- Reference:-**
1. MoEF&CC ToR Proposal No. - SIA/BR/MIN/414627/2023, MoEF&CC EC Proposal No. - SIA/BR/MIN/469283/2024 & SEIAA File No.:- SIA/1(a)/2378/2023.
 2. Scrutiny fee submission dated 03-05-2023.
 3. ToR issued date 11-05-2023.
 4. Final EIA submission dated 10-05-2024.
 5. SEAC meeting held on 15-06-2024 (For EC).
 6. SEIAA meeting held on 25-06-2024 and 26-06-2024 (For EC).

Sir,

This has reference to your online application for River Sand Mining by M/s Gopal Kumar for Mining of Block No. – 07 (Balthar Hazro) Sand Ghat on Barnar River of District:- Jamui, State:- Bihar. The details of the projects as mentioned in application are as below:-



Sl. No.	Item	Details	
1.	Name of the project	Proposed Sand Mining Project on Barnar River at "Block No. – 07 (Balthar Hazro)" Sand Ghat	
2.	Area of the project	40.6 Ha.	
3.	Depth of Mining	01 Meter	
4.	Proposed Production	243600 cum per Annum	
5.	Name of River	Barnar River	
6.	Name of Mineral	Sand	
7.	Location of the Project	Mauza:- Sono, Block:- Sono, District:- Jamui, State:- Bihar	
8.	Latitude & Longitude	Geo-Coordinates	
		24° 44' 31.23" N	86° 17' 39.48" E
		24° 44' 59.09" N	86° 17' 48.36" E
		24° 45' 21.73" N	86° 17' 47.46" E

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		24° 45' 29.60" N	86° 17' 41.22" E	
		24° 44' 35.87" N	86° 17' 33.98" E	
9.	Water Requirement	Domestic Water – 1.1 KLD Dust Suppression – 3.0 KLD Green Development – 2.0 KLD Total Water Requirement – 6.1 KLD		
10.	Manpower	37		
11.	Environment Management Plan Cost	Description	Capital Cost (Lakh)	Recurring Cost (Lakh)
		Pollution Control & Dust Suppression	Nil	4.0
		Pollution Monitoring	--	2.0
		Plantation and Salary for one gardener (part time basis)	8.2	0.5
		Haul Road Maintenance Cost	1.0	1.5
		Total	9.2	8.0
		17.2 Lakhs		
12.	Project Cost of Project Site	Total Project Cost - ₹ 9,38,88,000/-		

PREMISES OF THE ENVIRONMENTAL CLEARANCE

This Environmental Clearance is being issued on the premises which have been substantiated / described in detail in the format of application along with enclosed affidavits / certificates / undertakings etc. furnished therewith by the project proponent:-

- (i) Information provided, descriptions mentioned are complete, true and actual and no relevant fact has been concealed to obtain Environmental Clearance deceitfully by the project proponent.
- (ii) River Sand Mining shall not be done in rainy Season (mid June to mid October) of each calendar year.
- (iii) The Environmental Clearance holder shall take all possible precautions and safeguards for protection of Environment and control of pollution as well as road safety and mining shall be done in socially responsible manner.

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Air, water, Noise pollution and visual impact due to mining operations / extraction / Transportation of mined mineral / over burden etc. shall be kept within prescribed limits in the operational area.

- (iv) Mining shall only be done after obtaining valid mining lease / permit from the competent authorities and operations shall take place only within validity period of lease / permit. All the provisions made and restrictions imposed as covered in the relevant minor mineral Rule, shall be complied with, particularly regarding EMP.
- (v) *Dept. of Mines & Geology, Govt. of Bihar shall keep a strict vigil in the compliance of relevant provisions of applicable Bihar Minerals (Concession, Prevention of Illegal mining, Transportation and Storage) Rule 2019 and its amendment especially scientific execution of mining plan (as approved by they themselves) and report violations if any is found as well as action taken for the same.*
- (vi) Project Proponent shall submit (to the SEIAA, Bihar, Regional Office of MoEF&CC at Ranchi, Bihar State Pollution Control Board) six monthly compliance report with evidence of the conditions within a fortnight after the end of every six month till validity period of Environmental Clearance.
- (vii) *Environmental Clearance shall be liable to be revoked if furnished information, provided description / Certificates / Affidavits / Undertaking etc. are found false / concocted at any stage of its validity.*
- (viii) *This Environmental Clearance is issued without affecting any court order / statutory other institutions as well as relevant other laws enacted by MoEF&CC, GoI, New Delhi.*
- (ix) Mining and transportation of mined material from mine site to stock yard shall be done in the day time only to avoid noise pollution in the nearby human habitation area.
- (x) No part of the mining area is in a protected or Reserve forest and it also does not fall either within a wildlife protected area or within its eco-sensitive zone.
- (xi) Project Proponent shall intimate SEIAA immediately if there is any change in their official address / E-mail / Ph. No / Cell. no etc failing which communication sent to them on old address shall be considered as delivered.

CR



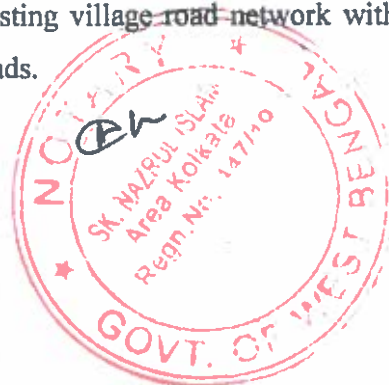
A. Specific Condition

1. The Project Proponent shall obtain all necessary clearance/ permission from all concerned departments before commencement of mining works.
2. **The Environmental Clearance will be valid for mine lease period subject to a ceiling of 5 years.**
3. The project proponent before starting any activity /preparation of ground, on the leased area shall demarcate his lease hold by RCC pillars erected at the cost of lease holder after certification of the mining officer. On each pillar Geo-Coordinate and fore bearing/ back bearing shall be written with permanent paint mark as described in the mining plan. All the pillars should remain intact at same geo-coordinate. Establishment/ labeling of Benchmark at each pillars or ground control points.
4. Extraction of sand beyond annual production capacity is not permitted.
5. The Project Proponent should undertake the sand mining limited to 01 meter (one meter) depth by semi-mechanised method (without using any heavy machine), preferably by manual excavation.
6. Extraction will be carried out up to a maximum depth of 01 meter from surface of mineral deposit and not less than one meter from the water level of the River channel whichever is earlier.
7. No mining shall be carried out in the areas prominently used by wild animals (birds and reptiles) for nesting. Restricted working hours-Sand mining operation has to be carried out between 6 am to 7 pm.
8. No mining shall be carried out in 3 meter wide strip from the river bank in a River flood plain and within flowing/live water channel.
9. To maintain the safety and stability of Riverbanks, 3 meter or 10% of the width of the River whichever is more will be left intact as "No Mining Zone".
10. No stream shall be diverted for the purpose of sand mining. No natural water course and / or water reservoirs shall be obstructed due to mining operations.

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11. The pollution due to transportation load on the environment will be effectively controlled & water sprinkling will also be done regularly. Vehicles with PUCC only will be allowed to ply. The mineral transportation shall be carried out through covered vehicles / trucks only and the vehicle shall not be overloaded. Project should obtain 'PUC' certificate for all the vehicles from authorized pollution testing centre.
12. The stacking area of mined-out sand which shall be situated near the mining site within a fenced area from all sides to avoid being spread in the nearby areas by high winds and the height of stacking should not exceed 2 meter. Transportation shall be confined to day time only that is from sunrise to sunset, to avoid inconvenience to local population in anyway.
13. Rubbish burial shall not be done in the Rivers.
14. Adequate steps shall be taken to check soil erosion and control of debris flow etc. by constructing engineering structures.
15. Mining activity shall not be done for mine lease where mining can cause danger to site of flood protection works, places of cultural, religious, historical, and archaeological importance.
16. The approach road from loading point upto main road shall be properly developed with proper width and geometry required for safe movement of traffic by lease holder at his own cost.
17. Main haulage road in the mine shall be provided with permanent water sprinklers and other roads shall be regularly wetted with water tankers fitted with sprinklers.
18. Transportation of the Minerals by road passing through the village shall not be allowed. A 'bypass' road should be constructed (say, leaving a gap of at least 200 meters) for the purpose of transportation of the minerals so that the impact of sound, dust and accidents could be mitigated. The Project Proponent shall bear the cost towards the widening and strengthening of existing public road-network in case the same is proposed to be used for the Project. No road movement should be allowed on existing village road network without appropriately increasing the carrying capacity of such roads.



19. The project proponent shall comply with the provisions contained in this Ministry's OM vide F.No. 22-65/2017-IA.III dated 1st May 2018, as applicable, regarding Corporate Environment Responsibility.
20. Project Proponent shall appoint a Monitoring committee to monitor the replenishment study, traffic management, levels of production, river Bank erosion and maintenance of Road etc.
21. Project Proponent shall submit the annual replenishment report certified by an authorized agency. In case the replenishment is lower than the approved rate of production, then the mining activity / production levels shall be decreased / stopped accordingly till the replenishment is completed.
22. Regular monitoring of the flow rate of the springs and seasonal stream flowing in and around the mine lease shall be carried out and records maintained. Regular monitoring of water quality upstream and downstream of water bodies shall be carried out and record of monitoring data should be maintained and submitted to the SEIAA, Bihar, Regional office, Ranchi, Central Ground water Authority, Regional Director, Central Ground water Board, State Pollution Control Board and Central Pollution Control Board.
23. The project proponent shall abide by the Hon'ble Supreme Court order dated 08.01.2020 [Writ Petition 9 (s) (Civil No. (s) 114/2014]. Proposal of re-grassing the mining area and any other area which may have been disturbed due to their mining activities and restore the land to a condition which is fit for growth of fodder, flora, fauna etc. In compliance to the direction dated 8th January, 2020 of Hon'ble Supreme Court in Writ Petitioner(s) Civil No. 114/2014, Common Cause Vs Union of India & Ors.
24. The individual sand ghat-miner will take appropriate measures to avoid parking of empty / loaded vehicles on nearest highway/ public roads to avoid traffic congestion.
25. Project Proponent will adhere to all applicable provisions of Sustainable Sand Mining Management Guidelines 2016 and Enforcement & Monitoring Guidelines for Sand Mining, 2020 (EMGSM – 2020) issued by Ministry of Environment, Forest and Climate Change, Government of India. In case, any ambiguity or variation between the provision of both these document arises, the provision made in "Enforcement and Monitoring Guidelines for Sand Mining – 2020" shall prevail.

(Signature)



26. All specific and general conditions which are of public concern at large shall be permanently displayed at a prominent place for public along with address and contact details of authority where the violation of EC conditions can be reported.
27. Project proponent shall erect a signboard on his project site and display information regarding name of the project, No. & date of validity period of EC, annual production capacity of the mineral and other relevant information for the general public.

B. General condition

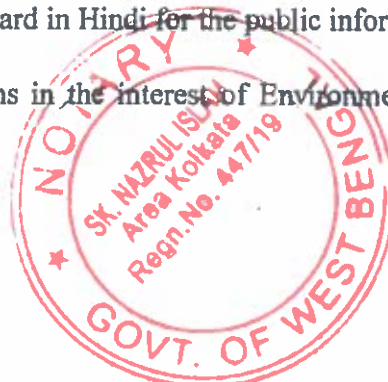
1. No stacking of sand is allowed on road side of any public road including national highways/ State highways.
2. No labour camp shall be allowed in riverbed.
3. Provision shall be made for housing labour with all necessary infrastructure and facilities (outside mining Block and river-bed) such as fuel for cooking, toilets / mobile toilets, safe drinking water, First-Aid facilities, crèche etc. The housing may be in the form of temporary structures to be removed after the completion of the project.
4. Labour & Personnel working in dusty areas shall wear protective respiratory devices and they shall also be provided with adequate training and information on safety and health aspects. Occupational health surveillance program of the workers shall be undertaken periodically to observe any adverse health impact due to exposure to dust and take corrective measures, if needed.
5. The Project Proponent shall make arrangements for safe drinking water, first aid facility along With anti-venom injection, in case of emergency for the workers.
6. The project proponent shall maintain register for production and dispatch of mineral and submit periodic return (six-monthly) to the SEIAA, Bihar / Regional Office of Ministry of Environment, Forest and Climate Change, Government of India, Ranchi. If the remaining period of lease is for less than a year, the Project Proponent shall submit a monthly return of production.
7. The EC holder shall keep a correct account of quantity of mineral mined out, dispatched from the mine, mode of transport, registration number of vehicle and mine plan. This should



be produced before officers of Central and State Government for inspection whenever asked for.

8. Regular monitoring of ground water table shall be carried out at the upstream and depth of water available in the adjoining dug-well.
9. Monitoring of Ambient Air Quality, Water Quality & Noise Quality shall be carried out as per the Notification, as amended from time to time by the Central Pollution Control Board. Water sprinkling should be increased at places of loading and unloading points & transfer points to reduce all sorts of fugitive emissions.
10. The funds earmarked for environmental protection measures should be kept in a separate bank account and should not be diverted for other purpose. Year-wise expenditure should be reported to the SEIAA, Bihar.
11. The Project proponent shall provide all necessary logistic support to the authorized officer of this authority as and when required. They will facilitate and assist the authority in site inspection and monitoring.
12. All the provisions made and restrictions imposed as envisaged in the Bihar Minor Mineral Rule, shall be complied with; particularly regarding Environment Management and payment of compensation to the affected land owner(s).
13. No change in mining technology and scope of working should be made without prior approval of the SEIAA, Bihar.
14. The Ministry / SEIAA may alter / modify the above conditions or stipulate any additional condition(s) in the interest of environment.
15. Concealing of factual data or submission of false / fabricated data and failure to comply with any of the conditions mentioned above may result in withdrawal/suspension of this clearance and attract action under the provisions of the Environment (Protection) Act, 1986.
16. The instruction contained herein above regarding air and noise pollution and details of mining proposals shall be displayed on Signboard in Hindi for the public information.
17. The SEIAA may impose additional conditions in the interest of Environment & Ecology whenever it becomes necessary to do so.

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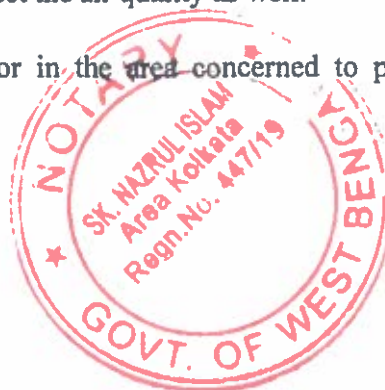


18. Any appeal against this environmental clearance shall lie with the Hon'ble National Green Tribunal, if preferred, within a period of 30 days as prescribed under section 16 of the National Green Tribunal Act, 2010.

C. Special Conditions

1. The proposed plantation consisting of mixture of indigenous and fast growing species of trees must be done and proper care must be taken to ensure 100% survival. Plantation of a minimum of 5 feet tall plants must be done in the 1st year of lease period and properly maintained till the validity of Environmental Clearance and preserve the existing tree at the proposed site.
2. The Project Proponent shall execute and conduct measurable Corporate Environment Responsibility (CER) activities like facilities for drinking water supply, infrastructure creation, solar power, Rain Water Harvesting, Solid Waste Management Facilities, sanitation, essential furnitures for the local government schools and Anganwadi Kendras. A display board must be placed for the information to the public (with intimation to the concerned District Magistrate and the concerned district level officers of the concerned departments) for records and information, with copy marked to the Bihar State Pollution Control Board (BSPCB), Patna.
3. Under the Corporate Environment Responsibilities the modalities of all expenditure on skill development programme need to be done in consultation with and guidance of Bihar Skill Devolvement Mission, with intimation to the concerned District Magistrate, State Environment Impact Assessment Authority and Bihar State Pollution Control Board, Patna.
4. Project Proponent has to fix display board on each mining site mentioning thereupon various activities to be done under Environment Management Plan (EMP).
5. The Project Proponent must maintain existing ponds nearby, if any.
6. Proper care should to be taken during transportation of sand from the sand mining site. There should be freeboard of atleast 03 inches from the body level of the vehicle, so that the sand doesn't get spilled over on the road and doesn't affect the air quality as well.
7. The Project Proponent to install lightning arrestor in the area concerned to protect the inhabitants from hazards like lightning.





8. The Proponent must submit untreated high resolution satellite images with stereoscopic 3D view from the National Remote Sensing Centre (NRSC), Hyderabad for the month of June and December every year, along with the respective half-yearly compliance report in hard and soft copy.

Sd/-

(Abhay Kumar)
Member-Secretary
SEIAA, Bihar

Copy, through email, for information and necessary action to :-

1. The Secretary, Environment, Forest and Climate Change Deptt., Govt. of Bihar, Sinchai Bhawan, Patna - 15.
2. The Additional Chief Secretary, Mines and Geology Deptt., Govt. of Bihar, Vikas Bhawan, Patna - 15
3. The Chairman, SEAC, Bihar.
4. The Member Secretary, Bihar State Pollution Control Board, Patna-23.
5. The Director, Mines and Geology Deptt., Govt. Of Bihar, Vikash Bhawan, Patna - 15.
6. MoEF&CC, Integrated Regional Office, Ranchi, 2nd Floor, Headquarter - Jharkhand State Housing Board, Harmu Chowk, Ranchi, Jharkhand - 834002.
7. Guard file.



(Abhay Kumar)
Member Secretary,
SEIAA, Bihar



Signature Not Verified

Digitally Signed by: Shri Abhay Kumar IFS
Member Secretary, SEIAA

Date: 11/07/2024



BIHAR STATE POLLUTION CONTROL BOARD

PARIVESH BHAWAN, PLOT NO. NS-B/2, PALIPUTRA INDUSTRIAL AREA,
PATLIPUTRA, Patna-800 010

Patna, Dated-

Ref. No.-

'CONSENT-TO-ESTABLISH' (NOC)

UNDER SECTION 25/26 OF THE WATER (PREVENTION AND CONTROL OF POLLUTION) ACT, 1974 AND 21 OF THE AIR (PREVENTION AND CONTROL OF POLLUTION) ACT, 1981.

REFERENCE:

- (i) Name and address of the Proponent: M/s Gopal Kumar, Sri Gopal Kumar, S/o-Sri Kedar Pd. Sharma, At-Walpur, Pipariya, Dist.-Lakhisarai -811311; and
- (ii) Application, ID: 9846464, dated: 02.09.2024 of the proponent to establish (Proposed Sand Mining Project on Barnar River at "Block No.-07" (Balthar Hazro) Sand Ghat, Area-40.6 Ha) a Sand Mining Unit at Khata No.-391, Khesra No.-464, 1252, Mauza-Sono, Block-Sono, Dist.-Jamui; for Capacity: Sand: 243600 Cubic Meters/year.

AFTER CONSIDERING:

- (i) The facts stated in their application;
- (ii) Bihar State Pollution Control Board's Notification No.3, dated 21.01.2004;
- (iii) Provisions of the Water (Prevention and Control of Pollution) Act, 1974 and the Air (Prevention and Control of Pollution) Act, 1981;
- (iv) E.C. File No.- SIA/1(a)/2378/2023, dated: 09.07.2024.
- (v) Letter No.- 2048, dated: 02.12.2022 of District Mining Office, Jamui.
- (vi) Letter No.- 38, dated: 04.01.2023 of Mines and Geology Department, Govt. of Bihar.

NOC IN FAVOUR OF THE PROPONENT AT THE SAID SITE IS HEREBY ACCORDED SUBJECT TO THE FOLLOWING CONDITIONS:

General Conditions:-

- (i) That, the proponent shall obtain 'Consent-to-Operate' under sections 25 & 26 of the Water Act, 1974 and sections 21 of the Air Act, 1981 prior to commissioning of the plant (Sand Ghat Project) from Bihar State Pollution Control Board;
- (ii) That, the mining area must be demarcated at the site and mining shall be operated as per approved mining plan as well as in a environmentally sound and scientific manner;
- (iii) That, to prevent air pollution due to the dust during sand quarrying operations and safeguard the persons in the sand quarry and deport site, constant water sprinkling on the pathways and dust prone areas must be done. The sand loaded vehicles should be covered with a tarpaulin before moving out of the quarries/depos;
- (iv) Mining shall be restricted up to the depth of 01 meters from surface of mineral deposit and not less than one meter from the water level of the River channel whichever is earlier and further mining shall not be done in running or stagnant water, as mentioning in the Environmental Clearance,
- (v) That, they shall complied with the conditions stipulated in 'Environmental Clearance' issued by SEIAA, Bihar and compliance report shall be submitted accordingly;
- (vi) That, washing of vehicles shall be done only inside the mining area;
- (vii) That, the Ambient Air Quality (AAQ) and Water Quality of nearby area due to sand quarrying operations, shall be checked periodically and report shall be submitted to the Board;
- (viii) That, periodic monitoring (at least four times in a year-pre-monsoon, monsoon, post monsoon and winter) once in each season shall be carried out. To monitor the groundwater level during sand quarrying operations, a network of existing wells may be established around the sand quarrying area and new piezometers must be installed at all sand quarry sites.
- (ix) That, no sand quarrying of any type shall be undertaken from both the banks of the river to control and avoid erosion of river banks.
- (x) That, temporary access roads or katcha roads shall be formed between the banks of the rivers and the mining area with locally available bio-degradable materials;



- (xi) That, adequate parking area for transport vehicles shall be provided so that general traffic shall not be affected;
- (xii) That, mining/functioning time of quarries/depots shall be from 7:00 AM to 6:00 PM;
- (xiii) That, a copy of the approved mining plan may be kept at the quarry site for ready reference as well as a hard copy of the same shall be submitted to the Board also;
- (xiv) That, an inspection register and a compliant register may be made available at the sand quarry/depot site;
- (xv) That, no blasting shall be carried out any point in time;
- (xvi) The proponent shall not undertake mining during rainy season (mid June to mid October) of each calendar year;
- (xvii) That, it shall be ensured that the total quantity of sand permitted in the EC shall not be exceeded in any case;
- (xviii) That, the proponent shall obtain all the statutory clearance and comply with the conditions stipulated in the clearance letter;
- (xix) That, display boards (stating name of sand ghat with address/name of proprietor with address and ref. memo no. and date of consent with its validity period granted by the Board) shall be erected in local vernacular language at sand quarry/depot site, in the nearest village by which sand transportation will be carried and the entrance of the village road from the main road;
- (xx) That, diesel generating sets (DG Sets), if any; as source of backup power should be provided with an integral acoustic enclosure and the maximum permissible sound pressure level for new D.G. set shall be 75 dB(A) at 1 meter from the enclosure surface. The height of exhaust of DG sets should be as: Exhaust Stack Height formula:- $(Ht \text{ of Building in meter} + 0.2\sqrt{KVA}) \text{ m}$; it should be installed on pucca base with anti vibration pads;
- (xxi) That, they shall ensure all possible measures to be implemented to control noise pollution and the ambient noise levels should conform to the standards prescribed under the Noise Pollution (Regulation and Control) Rules, 2000, as amended to date viz. 75 dB(A) during day time and 70 dB (A) during night time;
- (xxii) That, massive tree plantation on river-side/road-side with proper protection shall be ensured to improve ecology of the surroundings specially to minimize fugitive dust in the ambient air;
- (xxiii) That, the Environmental Statement as prescribed in the E (P) Rules, 1986 [see rule 14] for the each financial year ending the 31st March, shall be submitted by the month of September every year.
- (xxiv) That, the sand should be transported 6 inch below the overboard of the vehicles used in the sand transportation. And transportation should be done with tarpaulin cover to avoid spill over on the road and to avoid discomfort for the commuters on the public road;
- (xxv) That, height of sand stacking in the secondary dumping point/yard should not be more than 2 meters. And wind breaking wall of minimum 3 meter height should provided to avoid fugitive emission;
- (xxvi) That, in the sand ghat, after the weighing bridge, there should be provision for tyre-bath to suppress/ to check dust emission from transporting vehicles;
- (xxvii) Project Proponent will adhere to all applicable provisions of Sustainable Sand Mining Management Guidelines 2016 and Enforcement & Monitoring Guidelines for Sand Mining, 2020 (EMGSM-2020) issued by Ministry of Environment, Forest and Climate Change, Government of India, in case, any ambiguity or variation between the provision of both these document arises, the provision made in "Enforcement and Monitoring Guidelines for Sand Mining-2020" shall prevail;
- (xxviii) That, notwithstanding any thing stated above, the applicant/unity/project shall abide by all the provisions of the environmental laws including policies and guidelines made there under;



- (xxx) That, this Consent-to-Establish (CTE) should not be construed as exemption from obtaining necessary NOC/permission from any other Government Agencies/Authority and it is confined to matters arising out of the Water (Prevention and Control of Pollution) Act, 1974 and the Air (Prevention and Control of Pollution) Act, 1981;
- (xxx) That, all the directions/orders/circulars/extant guidelines of the Government shall be applicable and shall be complied with;
- (xxx) That, any orders/judgments of the Hon'ble Courts/Tribunals shall be complied with in letter and spirit; and
- (xxxii) That, this CTE (NOC) is granted on basis of undertaking/document up-loaded by the applicant and it is subject to the condition that in the event of any information/documents submitted by the proponent are found false or misleading at any stage, the NOC granted, shall be revoked at proponent's risk and cost and legal action shall be initiated.

NOTE:

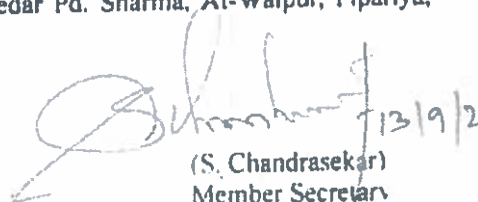
- 1 Bihar State Pollution Control Board reserves the option to revise or add other conditions, if necessary, for protection of Environment in general and for Pollution Control in particular;
- 2 The present NOC, should not be construed as an assurance for the grant of 'Consent-to-Operate' the proposed plant but shall be subject to compliance of all the conditions indicated above;
- 3 This rescinds NOC issued earlier, if any, for the proposed location; and
- 4 The CTE/NOC, granted, shall be valid for a period of six month from the date of issue.

Sd/-
(S. Chandrasekar)
Member Secretary

Patna, Dated:- 13-9-24.

Memo No.:- 2000

Copy forwarded to: M/s Gopal Kumar, Sri Gopal Kumar, S/o-Sri Kedar Pd. Sharma, At-Walpur, Pipariya, Dist.-Lakhisarai -811311; for favor of information and necessary action.


(S. Chandrasekar)
Member Secretary
HL





BIHAR STATE POLLUTION CONTROL BOARD

Parivesh Bhawan, Plot No. Nsb-2, Paliputra Industrial Area, Patliputra, Patna - 800 010
E-mail-msbpcb-bih@gov.in, Website-http://bpcb.bihar.gov.in

Ref. No.- 2350

Patna, dated-16/10/24

EMISSION CONSENT ORDER

With reference to the application ID.- 9955315, dated: 03.10.2024 of M/s Gopal Kumar, Sri Gopal Kumar, S/o-Sri Kedar Pd. Sharma, At-Walpur, Pipariya, Dist.-Lakhisarai -811311; (Proposed Sand Mining Project on Barnar River at "Block No.-07" (Balthar Hazro) Sand Ghat, Area-40.6 Ha); for consent under sections 21 of the Air (Prevention & Control of Pollution) Act, 1981, he/they is/are granted consent to operate his/their sand mining at Mauza-Sono, Block-Sono, Dist.-Jamui; for the period of five years from the date of issue; subject to the following conditions:- (Sand: 243600 Cubic Meter/year).

1. That, he/they shall not make any alteration, addition, deletion or modification in the sand mines without the prior clearance from the Board and shall also abide by the obligations under sections 22,23 and 31A of the Air (Prevention & Control of Pollution) Act, 1981 and further shall extend co-operation to the Board in performing its functions entrusted under sections 24,25 and 26 of the Act;
2. That, he /they shall comply with the requirements of rule 14, general discharge standards (if applicable) of the Environment (Protection) Rules, 1986; rules of the Hazardous and Others Wastes (Management, Handling & Transboundary Movement), Rules 2016; rules of the Manufacture, Storage and Import of Hazardous Chemical Rules, 1989; and the provisions of the Public Liability Insurance Act, 1991, whichever is applicable;
3. That, he/they shall monitor his/their emission(s) and the ambient air quality from representative point regularly and shall maintain its quality in conformity with Board's standards and shall produce its proof, as and when asked for;
4. That, he/they shall submit application for consent again 30 days before the expiry of the previous consent.
5. The mining shall be opencast and exclusively semi-mechanised method (without using any heavy machine), preferably by manual excavation and will not include work like drilling, blasting etc.;
6. The proponent shall ensure all pollution control measures to contain fugitive emissions during mining so that the RSPM (PM10 & PM2.5) conforms to the standards under the E(P) act, 1986;
7. The proponent shall restrict their mining operation only between 6am to 7pm in conformity with MoEF & CC guidelines made in this behalf;
8. The proponent shall ensure no-pollution due to transportation and shall arrange water sprinkling as and when needed regularly and effectively;
9. Transportation of sand shall be ensured in covered trucks/vehicle only and in furtherance, vehicles used for sand transportation shall have 'pollution under control' certificate under the Motor Vehicles Act;
10. The proponent shall refrain from stacking sand on road side along the highways;

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11. That, the approach road shall be properly maintained, if possible mettald, to avoid fugitive emission caused by plying of vehicles;
12. Dumping of waste shall be done in the ear marked places;
13. Rubish burial shall not be done in the Rivers;
14. That, the sand should be transported 6 inch below the overboard of the vehicles used in the sand transportation. And transportation should be done with tarpaulin cover to avoid spill over on the road and to avoid discomfort for the commuters on the public road;
15. That, height of sand stacking in the secondary dumping point/yard should not be more than 2 meters. And wind breaking wall of minimum 3 meter height should provided to avoid fugitive emission;
16. That, in the sand ghat, after the weighing bridge, there should be provision for tyre-bath to suppress/ to check dust emission from transporting vehicles;
17. That, the conditions listed in the Environmental Clearance shall be complied with and six monthly compliance report shall be submitted to this Board;
18. That, the conditions listed in the CTE & CTO shall be complied with and six monthly compliance report shall be submitted to this Board;
19. Project Proponent will adhere to all applicable provisions of Sustainable Sand Mining Management Guidelines 2016 and Enforcement & Monitoring Guidelines for Sand Mining, 2020 (EMGSM-2020) issued by Ministry of Environment, Forest and Climate Change, Government of India, In case, any ambiguity or variation between the provision of booth these document arises, the provision made in "Enforcement and Monitoring Guidelines for Sand Mining-2020" shall prevail;
20. That, the Environmental Statement as prescribed in the E (P) Rules, 1986 [see rule 14] for the each financial year ending the 31st March, shall be submitted by the month of September every year;
21. That, this consent order is granted, subject to the condition that in the event of any information's/documents submitted by the proponent are found false or misleading at any stage, the consent order granted, shall be revoked and legal action shall be initiated; and
22. That, they shall make provisions for display of data outside main sand ghat about quantity and quality of water discharge and air emissions along with solid waste generated within the sand ghat premises.

To,
 Sri Gopal Kumar, S/o-Sri Kedar Pd. Sharma,
 M/s Gopal Kumar,
 At-Walpur, Pipariya, Dist.-Lakhisarai -811311

16/10/24
 (Neeraj Narayan)
 Member Secretary





BIHAR STATE POLLUTION CONTROL BOARD

Parivesh Bhawan, Plot No. Nsb-2, Paliputra Industrial Area, Patliputra, Patna - 800 010
E-mail-msbpcb-bih@gov.in, Website-http://bspcb.bihar.gov.in

Ref. No.- 2351

Patna, dated- 16-10-24

DISCHARGE CONSENT ORDER

With reference to the application ID- 9955315, dated: 03.10.2024 of M/s Gopal Kumar, Sri Gopal Kumar, S/o-Sri Kedar Pd. Sharma, At-Walpur, Pipariya, Dist.-Lakhisarai -811311; (Proposed Sand Mining Project on Barnar River at "Block No.-07" (Balthar Hazro) Sand Ghat, Area-40.6 Ha); for consent under sections 25/26 of the Water (Prevention & Control of Pollution) Act, 1974, he/they is/are granted consent to bring into use his/their new/altered/existing outlet(s) for discharge of trade effluent and/or domestic sewage operate his/her sand mining at Mauza-Sono, Block-Sono, Dist.-Jamui; for the period of five years from the date of issue; subject to the following conditions:- (Sand: 243600 Cubic Meter/year).

1. That, he/they shall not make any alteration, addition, deletion or modification in the sand mines without the prior clearance from the Board and shall also abide by the obligations under sections 24,31 and 33A of the Water (Prevention & Control of Pollution) Act,1974 and further shall extend co-operation to the Board in performing its functions entrusted under sections 20,21,23,30 and 32 of the Act;
2. That, he /they shall comply with the requirements of rule 14, general discharge standards (if applicable) of the Environment (Protection) Rules, 1986; rules of the Hazardous and Others Wastes (Management, Handling & Transboundary Movement), Rules 2016; rules of the Manufacture, Storage and Import of Hazardous Chemical Rules,1989; and the provisions of the Public Liability Insurance Act, 1991, whichever is applicable;
3. That, he/they shall monitor his/their effluent(s) regularly and maintain its quality in conformity with Board's standards and shall produce its proof, as and when asked for;
4. That, he/they shall submit application for consent again 30 days before the expiry of the previous consent.
5. The mining shall be opencast and exclusively semi-mechanised method (without using any heavy machine), preferably by manual excavation and will not include work like drilling, blasting etc.;
6. Mining shall be restricted up to the depth of 01 meters from surface of mineral deposit and not less than one meter from the water level of the River channel whichever is earlier and further mining shall not be done in running or stagnant water, as mentioning in the Environmental Clearance;
7. The proponent shall not undertake mining during rainy season (mid June to mid October) of each calendar year;
8. The rate of sand production by mining shall be commensurate with the rate of natural replenishment and will never exceed the production which may not be replenished in the following year;

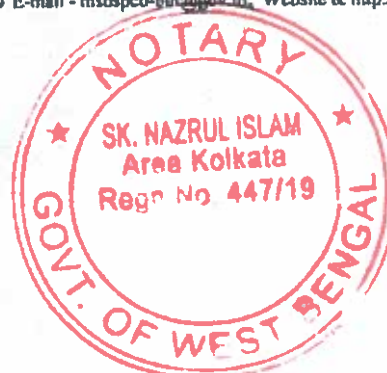
(15)



- 9 The proponent shall maintain a safe distance from the bank of the river, any structure or installation of importance as may be decided by the regulatory authorities;
- 10 The unit shall have a display board near the site stating name of the unit/Industry with address; name of proprietor with address; and ref. memo no. and date of Environmental Clearance & consent with its validity period granted by the Board;
- 11 That, the conditions listed in the Environmental Clearance shall be complied with and six monthly compliance report shall be submitted to this Board;
- 12 That, the conditions listed in the CTE & CTO shall be complied with and six monthly compliance report shall be submitted to this Board;
- 13 Project Proponent will adhere to all applicable provisions of Sustainable Sand Mining Management Guidelines 2016 and Enforcement & Monitoring Guidelines for Sand Mining, 2020 (EMGSM-2020) issued by Ministry of Environment, Forest and Climate Change, Government of India, In case, any ambiguity or variation between the provision of booth these document arises, the provision made in "Enforcement and Monitoring Guidelines for Sand Mining-2020" shall prevail;
- 14 That, the Environmental Statement as prescribed in the E (P) Rules, 1986 [see rule 14] for the each financial year ending the 31st March, shall be submitted by the month of September every year;
- 15 That, this consent order is granted, subject to the condition that in the event of any information's/documents submitted by the proponent are found false or misleading at any stage, the consent order granted, shall be revoked and legal action shall be initiated; and
- 16 That, they shall make provisions for display of data outside main sand ghat about quantity and quality of water discharge and air emissions along with solid waste generated within the sand ghat premises.

To,
Sri Gopal Kumar, S/o-Sri Kedar Pd. Sharma,
M/s Gopal Kumar,
At-Walpur, Pipariya, Dist.-Lakhisarai -811311


(Neeraj Narayan)
Member Secretary
H





Latitude: 24.752208
Longitude: 86.296514
Elevation: 167.16±45 m
Accuracy: 7.8 m
Time: 20-10-2024 13:40
Note: balthar hajro barnar river block 07



Powered by NoteCam



Latitude: 24.754682
Longitude: 86.296119
Altitude: 108.2±28 m
Accuracy: 9.7 m
Time: 20-10-2024 13:35
Note: balthar hajro bamar n... block IV

Powered by NoteCam





Latitude: 24.74596
Longitude: 86.294355
Elevation: 147.71±9 m
Accuracy: 6.8 m
Time: 20-10-2024 13:52
Note: balthar hajro barnar river block 07

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Latitude: 24.746157
Longitude: 86.294151
Elevation: 138.01±9 m
Accuracy: 10.4 m
Time: 20-10-2024 13:53
Note: balthar hajro barnar river block 07

Powered by NoteCam





Latitude: 24.746594
Longitude: 86.294214
Elevation: 165.06±11 m
Accuracy: 7.0 m
Time: 20-10-2024 13:54
Note: balthar hajro barnar river block 07

Powered by NoteCam





Latitude: 24.746357
Longitude: 86.293892
Elevation: 132.22±11 m
Accuracy: 11.7 m
Time: 20-10-2024 13:55
Note: balthar hajro barnar r...

Powered by NoteCam

GOVT. OF WEST BENGAL
Kolkata
Regn No. 447/19



Latitude: 24.744566
Longitude: 86.293259
Elevation: 121.8±17 m
Accuracy: 9.6 m
Time: 20-10-2024 14:02
Note: balthar hajro barnar n... 03

GOVT. OF WEST BENGAL
447/19

Powered by NoteCam



Latitude: 24.756276
Longitude: 86.294958
Elevation: 167.19±27 m
Accuracy: 4.5 m
Time: 20-10-2024 13:23
Note: balthar hajro barnar river, block 07

NOTARY
Kantor Notaris
Jl. ...
No. ...
Kec. ...
Kab. ...

Powered by NoteCam



Latitude: 24.74626
Longitude: 86.294112
Elevation: 132.52±8 m
Accuracy: 4.7 m
Time: 20-10-2024 13:55
Note: balthar hajro barnar river block 07

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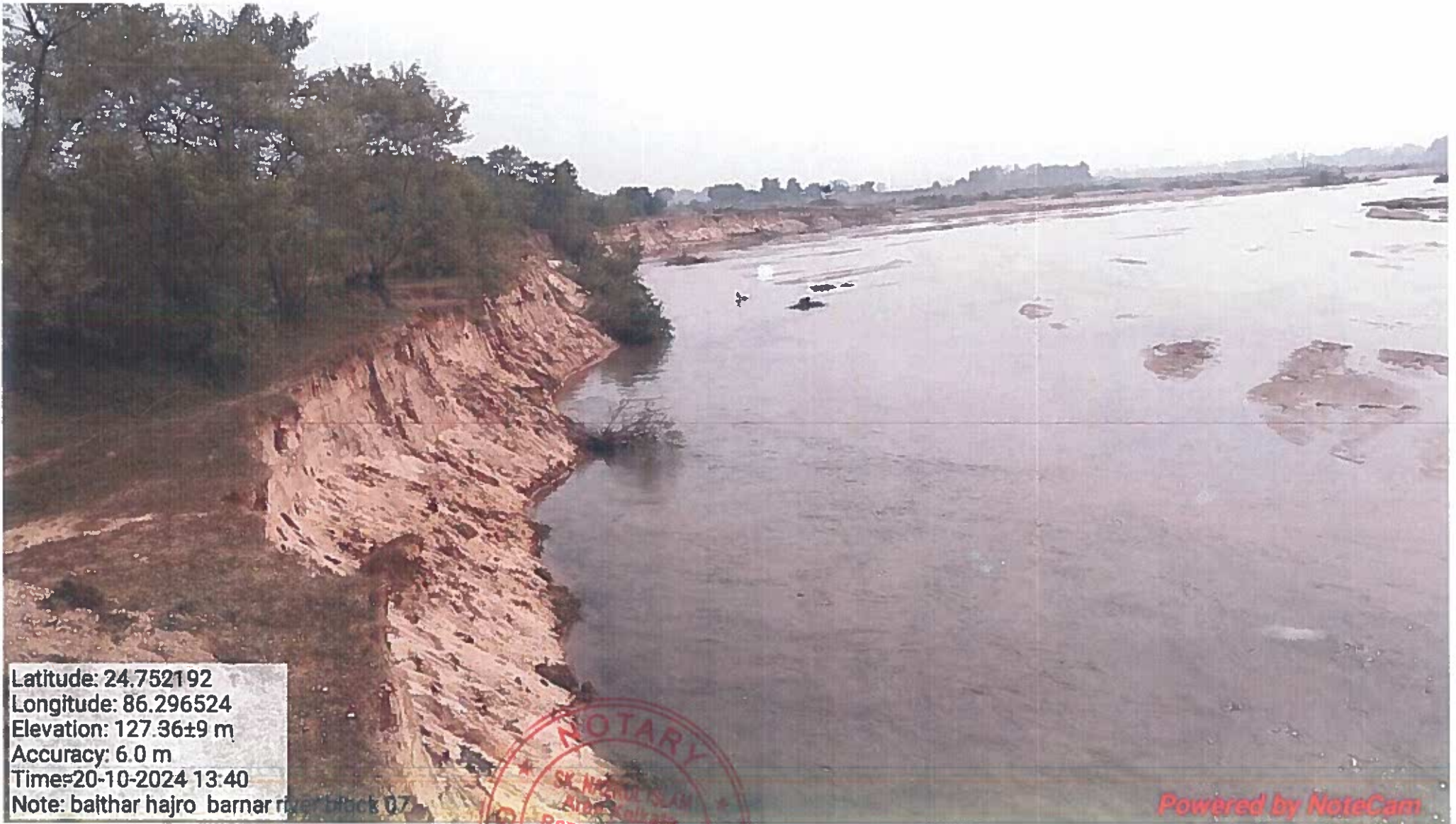




Latitude: 24.745374
Longitude: 86.293725
Elevation: 122.31±6 m
Accuracy: 79.5 m
Time: 20-10-2024 14:01
Note: balthar hajro barnar river block 07

DR. NAZRUL ISLAM
Area Kolkata
Regn. No. 447/19
GOVT. OF WEST BENGAL

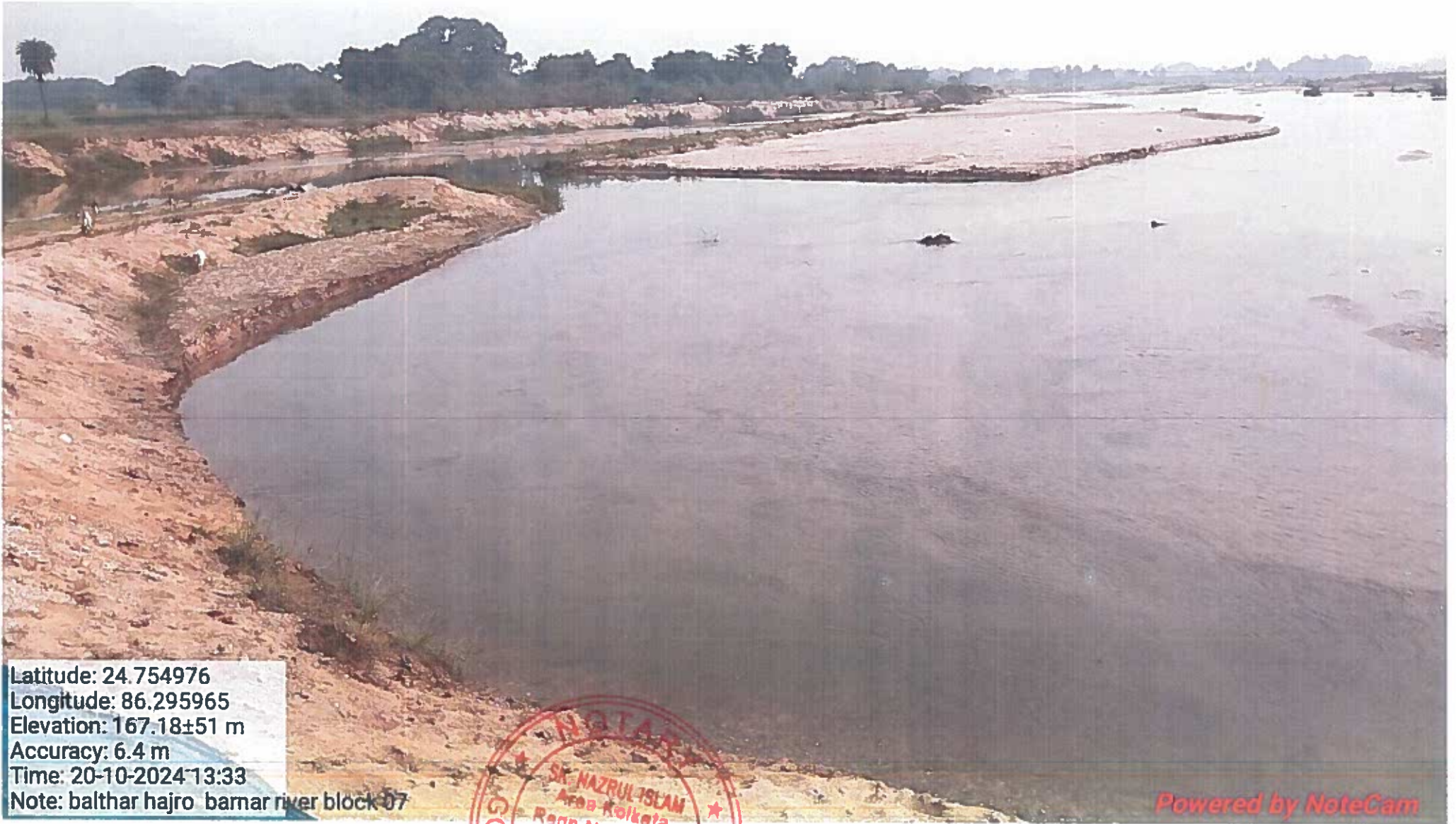
Powered by NoteCam



Latitude: 24.752192
Longitude: 86.296524
Elevation: 127.36±9 m
Accuracy: 6.0 m
Time: 20-10-2024 13:40
Note: baithar hajro barnar river block 07

NOTARY
SK. HAZRAT ISLAM
AIBD, KOLKATA
Regn. No 447/19
GOVT. OF WEST BENGAL

Powered by NoteCam



Latitude: 24.754976
Longitude: 86.295965
Elevation: 167.18±51 m
Accuracy: 6.4 m
Time: 20-10-2024 13:33
Note: balthar hajro barnar river block 07



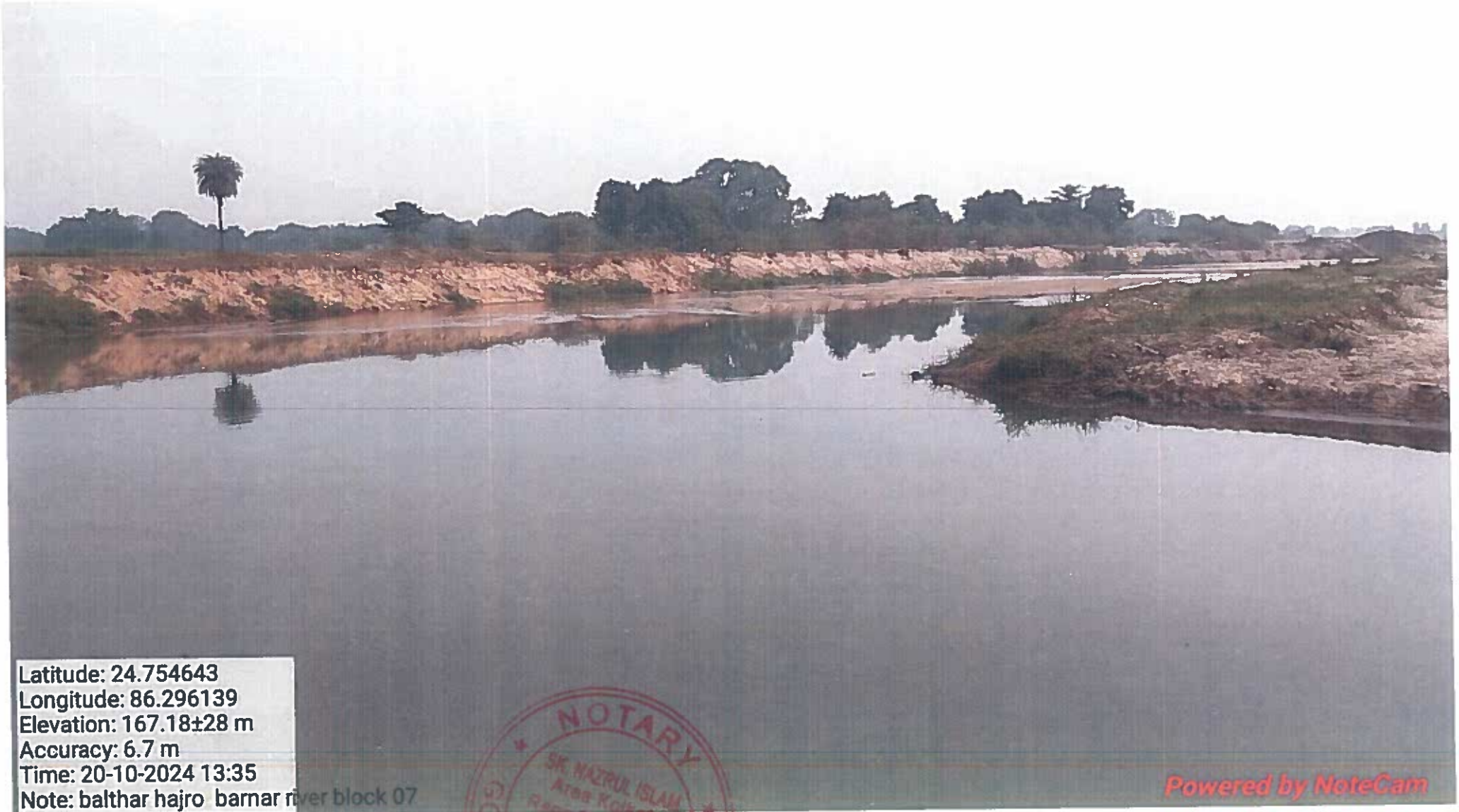
Powered by NoteCam



Latitude: 24.756154
Longitude: 86.29525
Elevation: 167.19±27 m
Accuracy: 6.6 m
Time: 20-10-2024 13:25
Note: balthar hajro barnar river block 07

NOTARY
SE. HAZRO, GUAN
A/19A KOLKATA
Regn.No: 447/19
COMPT. OF WEST BENGAL

Powered by NoteCam



Latitude: 24.754643
Longitude: 86.296139
Elevation: 167.18±28 m
Accuracy: 6.7 m
Time: 20-10-2024 13:35
Note: balthar hajro barnar river block 07



Powered by NoteCam



Latitude: 24.746158
Longitude: 86.294107
Elevation: 129.15±9 m
Accuracy: 6.6 m
Time: 20-10-2024 13:54
Note: balthar hajro barnar n block 07

NO. 1119
OF WEST BENGAL

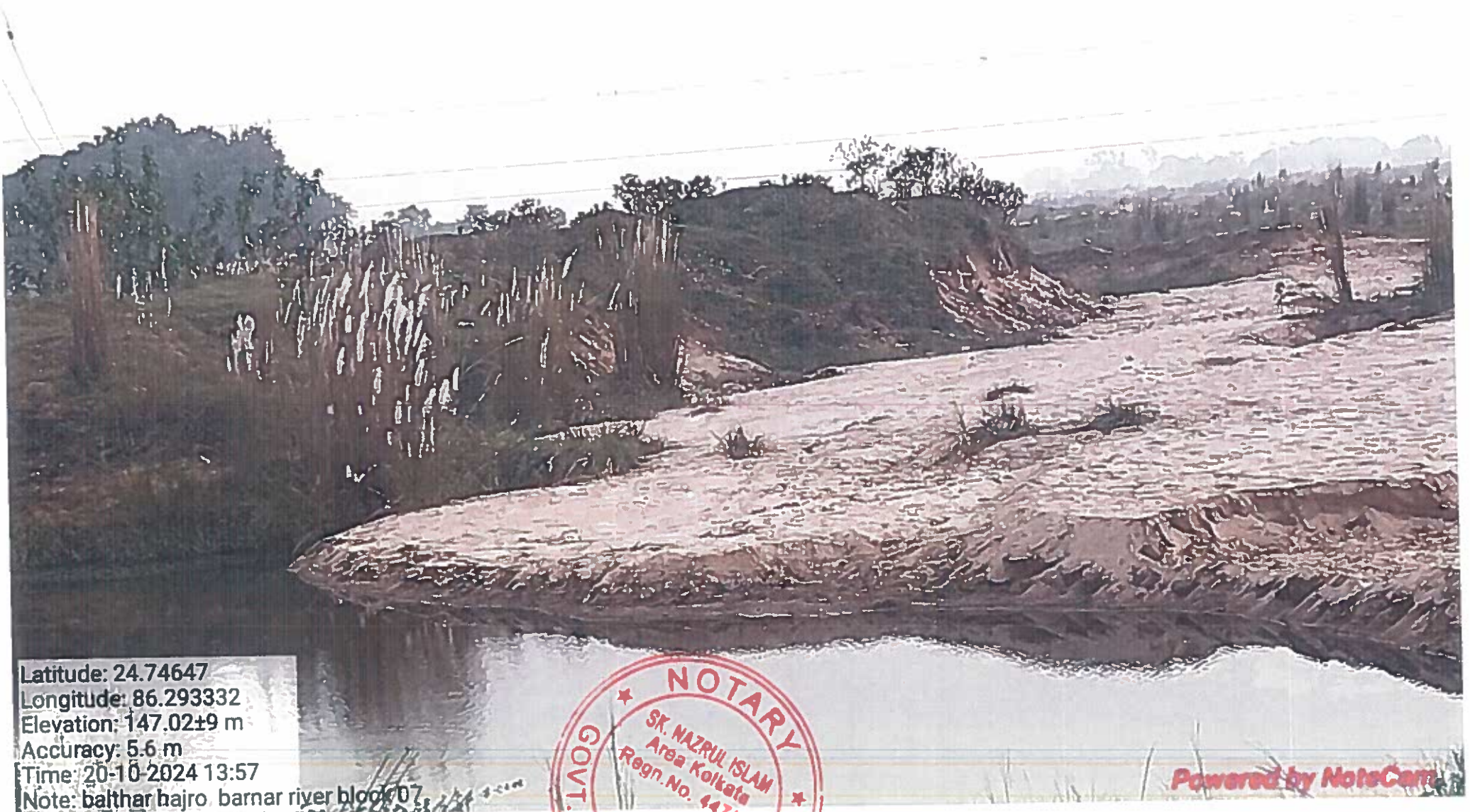
Powered by NoteSam



Latitude: 24.756252
Longitude: 86.294957
Elevation: 167.19±23 m
Accuracy: 7.3 m
Time: 20-10-2024 13:20
Note: balthar hajro barnar river blocks 07

NOTARY
SH. HAZRUL ISLAM
Area Kolkata
Regn. No. 447/19
GOVT. OF WEST BENGAL

Powered by NoteCam



Latitude: 24.74647
Longitude: 86.293332
Elevation: 147.02±9 m
Accuracy: 5.6 m
Time: 20-10-2024 13:57
Note: balthar hajro barnar river block 07



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THE TIMES OF INDIA

Man shot at over illegal sand mining in Jamui; FIR against 5

Sep 2, 2024, 04:37 AM IST

Patna: A 30-year-old man was critically injured in an indiscriminate firing over alleged illegal sand trade at Kolhua village in Khaira police station area of Jamui district on Sunday.

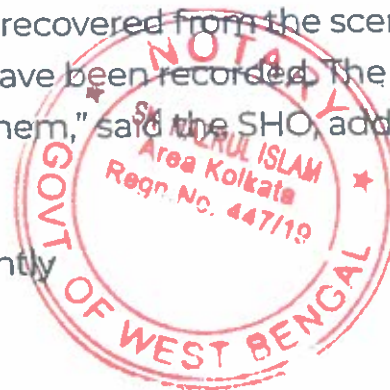
Kundan Ram, who received two bullet injuries, was taken to Patna Medical College Hospital (PMCH) for treatment, police said.

His wife Anjali Kumari has filed a named complaint against five persons — former mukhiya of Kolhua Panchayat Lalan Ram and their neighbour Diwakar Ram, besides Ashok Ram, Naresh Ram and Dilip Ram, said Khaira station house officer (SHO) Amrendra Kumar.

According to the complaint, Kundan, a clerk at Kolhua sand ghat, was shot at while he was taking a bath outside his house in the village around 8.30am. "Kundan, son of Narayan Ram, received bullet injuries to his head and shoulder. A bullet is stuck in his head. He was rushed to the sadar hospital, from where he was referred to PMCH," said the SHO, who had reached the spot along with Sadar subdivisional police officer Satish Suman.

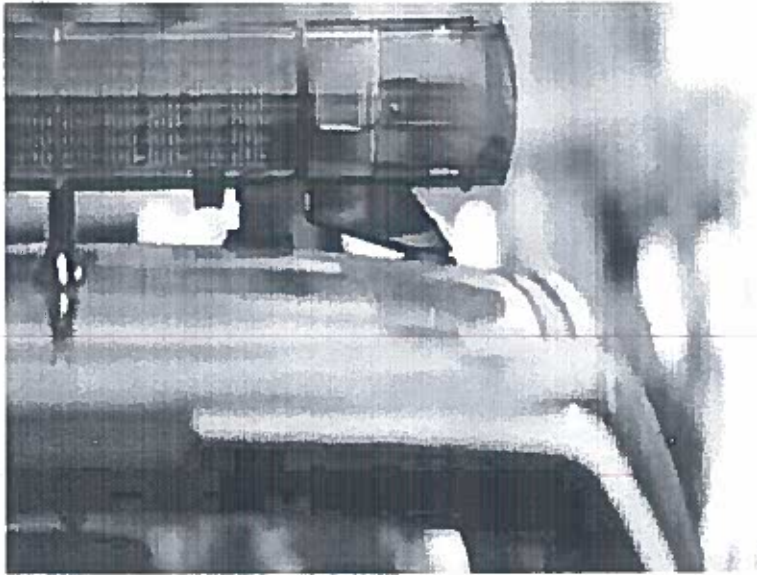
He added two empty bullet shells have been recovered from the scene. "The forensic team also visited the spot. Statements of the victim's family members have been recorded. The accused, however, fled the village after the incident. Raids are being conducted to nab them," said the SHO, adding primary investigation suggests that the matter is related to illegal sand business.

We also published the following articles recently



Police sub-inspector mowed down by tractor carrying illegally mined sand in Bihar's Jamui

TNN | Nov 14, 2023, 12.03 PM IST

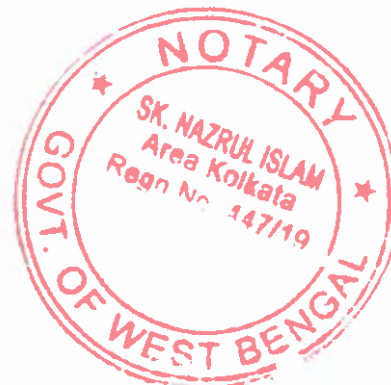


PATNA: A police sub-Inspector was mowed down by a tractor carrying illegally mined sand at Garhi Police Station in Jamui district Tuesday morning.

A homeguard was also injured in the incident. The sub-inspector was posted as additional SHO, Garhi Police Station.

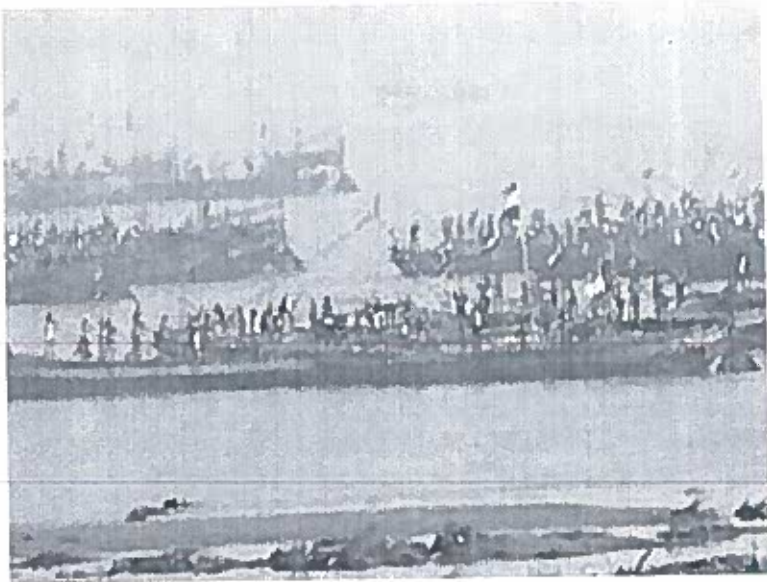
The deceased, Prabhat Ranjan (28), was a 2018 batch sub-Inspector. The injured has been identified as Rajesh Kumar Sao. He is admitted to Jamui Sadar Hospital.

According to Jamui SP, Shaurya Suman, "The Garhi Police was on a regular patrolling duty around 7 in the morning when the incident took place. The tractor has been seized and the driver has been identified. A special investigation (SIT) team has been formed to nab the culprit. Raids are being conducted at possible hideouts of the accused."



Bihar: Magistrate, 3 cops injured in Jamui sand mafia attack

TNN | Nov 5, 2022, 08:18 AM IST



PATNA: Sand mafia seem to have no fear of police and law in the state. On Thursday evening, they attacked and injured three police personnel and a magistrate heading the raiding team at Chhattu Dhanama under Town police station area in Jamui district. The sand mafia, with the help of locals, also fired several rounds in the air.

Jamui SP Shaurya Suman said four persons involved in illegal sand mining and attacking the policemen were arrested. He said an FIR had been lodged and the tractors used in carrying illegal sand had been seized.

Sources said Shivam Kumar Mritunjay, a magistrate to check the illegal sand mining and overloading of vehicles, along with sub-inspector Shyamlal Kishore and constables Pankaj Kumar and Yogendra were injured in the attack. They were rushed to the Sadar hospital for treatment.

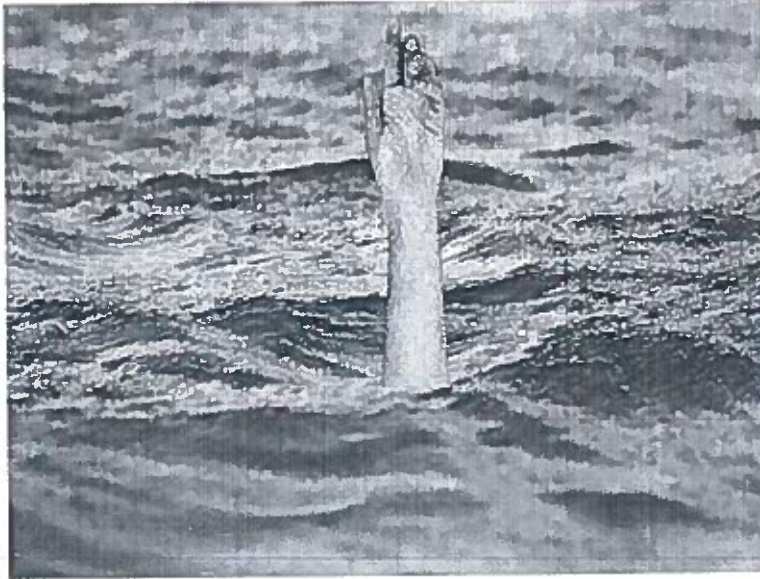


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THE TIMES OF INDIA

Two children drown in Bihar's Jamui district

Sep 3, 2023, 07:37 AM IST



PATNA: Two children drowned while taking a bath in Jamui district on Saturday. An irate mob blocked Garhi-Khaira road demanding compensation to the victims' kin. Khaira CO and the local police pacified the mob after assuring compensation to the bereaved families.

The incident took place at Panbharwa river sand ghat under Garhi police station area.

The deceased were identified as Kunal Yadav (10), son of Santosh Yadav, and Pawan Kumar (11), son of Sakaldeo Yadav.

Garhi SHO Amresh Kumar said Pawan had come to his maternal uncle's house with his mother on the Rakshabandhan day.



Hindi News > बिहार न्यूज़ > जमुई > Illegal Sand Mining in Jamui Hundreds of Tractors Transport Sand Daily

फोटो गैलरी

-  ऐश्वर्या राय के KISSING सीन पर नया था डबाल, मिला था लीगल नोटिस
-  किसी की भाई से लड़ाई किसी का मामा से पांगा, जब पब्लिक में आया सेलेब्स का झगड़ा
-  शाहरुख से लेकर ऋतिक और दीपिका तक, जानिए क्या हैं इन स्टार्स के साइड बिजनेस
-  ये हैं अक्षय कुमार की टॉप 10 सबसे ज्यादा कमाई करने वाली फिल्मों, देखें लिस्ट
-  आपको पता है कपिल शर्मा की एक दिन की सैलरी? दूर-दूर नहीं टिकटो अनुपना

रफ्तार पकड़ रहा बालू उत्खनन का कार्य

जमुई में कुन्दरी संकुरहा सड़क पर हर दिन सैकड़ों ट्रैक्टर से अवैध रूप से बालू ढोया जा रहा है। दौलतपुर और नवीनगर घाट से चोरी छिपे बालू निकाला जा रहा है। ट्रैक्टर चालक तेज गति से चलाते हैं और स्थानीय...

Newsrap • हिन्दुस्तान जमुई
Mon, 30 Sep 2024 01:00 AM

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जमुई। कुन्दरी संकुरहा सड़क से हर दिन सैकड़ों ट्रैक्टर से बालू ढोने का काम किया जा रहा है। बताया जाता है कि दौलतपुर घाट और नवीनगर घाट से हर दिन अवैध तरीके से बालू का उत्खनन चोरी छिपे किया जाता है। ट्रैक्टर चालक कान में मोबाइल लगा कर काफी तेज गति से वाहन को चलाने का काम करते हैं। बताया जाता है कि लोहरा, आडसर, अमरथ गांव के रास्ते होकर आसपास के गांव में बालू की बिक्री की जाती है। स्थानीय लोगों ने बताया कि बालू के अवैध उत्खनन पर जिले के वरीय अधिकारियों को ध्यान देने की जरूरत है।

Story continues below advertisement

जरूर पढ़ें

-  राशिफल 22 अक्टूबर का दिन मेष से लेकर मीन राशि वालों के लिए कैसा रहेगा?
-  इन चीजों से फेशियल करने पर चमक जाएगी स्किन, दिवाली से पहले करें ट्राई
-  रॉकेट सा उड़ा टाटा का यह शेयर, 13 करोड़ के घाटे के बाद 275

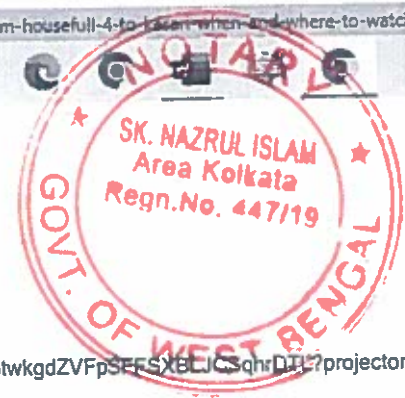


photo gallery



There was a ruckus over Aishwarya Rai's kissing scene, she received a legal notice



Some had a fight with their brother, some had a fight with their uncle, when the fight between celebs came in public



From Shahrukh to Hrithik and Deepika, know what are the side businesses of these stars



These are Akshay Kumar's top 10 highest grossing films, see the list



Do you know Kapil Sharma's one day salary? Anupama doesn't stay away from him

Sand excavation work is gaining momentum

Every day hundreds of tractors are illegally transporting sand on the Kundri Sankurha road in Jamui. Sand is being extracted secretly from Daulatpur and Navinagar Ghat. Tractor drivers drive at high speed a...

Newsrap - Hindustan, Jamui

Mon, 30 Sep 2024 01:00 AM

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Jamui. Every day hundreds of tractors are carrying sand from Kundri Sankurha road. It is said that sand is excavated from Daulatpur Ghat and Navinagar Ghat every day in an illegal manner. Tractor drivers drive their vehicles at very high speed with mobile phones plugged in their ears. It is said that sand is sold in the nearby villages via Lohra, Aadasar, Amarth village. Local people said that the senior officials of the district need to pay attention to illegal sand excavation.

Story continues below advertisement

must read



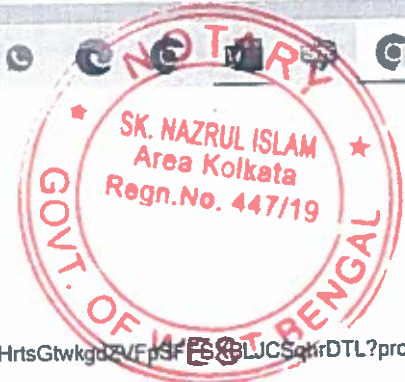
Horoscope How will the day of October 22 be for people from Aries to Pisces?



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This Tata stock flew like a rocket, made a profit of Rs



Sub-inspector among four policemen injured in attack by sand mafia in Bihar's Jamui

According to an official statement, the incident took place when a police team led by Kumar went to check illegal sand mining activities in Guguldih area.



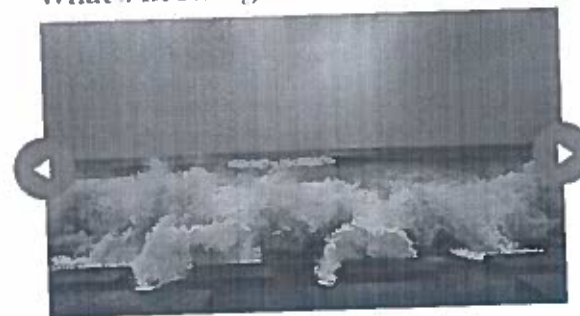
PTI

Last Updated 12 September 2024, 16:04 IST

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Hindi News > बिहार न्यूज़ > जमुई > Jamui District Seizes Trucks and Tractors for Illegal Sand Mining Imposes Heavy Fir

फोटो गैलरी



ऐश्वर्या राय के KISSING सीन पर मया था दवात, मिला था लीगल नोटिस



किस्सी की भाई से लड़ाई, किस्सी का नामा से पांगा, जब पब्लिक में आया सेलेब्स का झगड़ा



शाहरुख से लेकर श्रुतिक और दीपिका तक, जानिए क्या हैं इन स्टार्स के साइड बिजनेस



ये हैं अक्षय कुमार की टॉप 10 सबसे ज्यादा कमाई करने वाली फिल्मों, देखें लिस्ट



आपको पता है कपिल शर्मा की एक दिन की सैलरी? दूर-दूर नहीं टिकती अनुपमा

चार वाहन से 26 लाख 50 हजार हुआ जुर्माना

चार वाहन से 26 लाख 50 हजार हुआ जुर्माना चार वाहन से 26 लाख 50 हजार हुआ जुर्माना चार वाहन से 26 लाख 50 हजार हुआ जुर्माना

Newsrap • हिन्दुस्तान, जमुई

Fri 18 Oct 2024 02:19 AM

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जमुई। हिन्दुस्तान संवाददाता गुरुवार को जमुई जिले के सोनो प्रखंड अंतर्गत तीन ट्रक को बिना चालान बालू लदा हुआ पकड़ा। वहीं जमुई शहर में एक ट्रैक्टर को भी जप्त करने में सफलता पाई है। सभी गाड़ी को नए नियमावली के तहत जुर्माना किया गया। जिसमें तीन ट्रक और एक ट्रैक्टर में लगभग 26 लाख 50 हजार रुपया जुर्माना किया गया। जुर्माना नई नियमावली में काफी बढ़ चुका है। ट्रक का जुर्माना लगभग 4 गुना बढ़ा है। वहीं जेसीबी पोपलेन का जुर्माना ढाई गुना बढ़ा है। नई नियमावली के अनुसार अवैध रूप से बालू चलने वाले वाहन मालिक को कभी भी झटका लग सकता है और उन्हें ट्रक मलिक को नई नियमावली में काफी परेशानी झेलनी पड़ सकती है। खनन पदाधिकारी अखलाक हुसैन ने बताया कि लगातार खनन विभाग की टीम छापेमारी कर रही है और सफलता भी मिल रही है। गुरुवार

बिनापन

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जरूर पढ़ें



राशिफल 22 अक्टूबर का दिन नेप से लेकर मीन राशि वालों के लिए कैसा रहेगा?



इन चीजों से फेशियल करने पर घनक जाएगी स्किन, टिपिकाली से पहले करें ट्राई



रॉकेट सा उड़ा टाटा का यह शेयर, 13 करोड़ के चाटे के बाद 275

26°C Heavy rain

02:39

25-10-2024

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-  Some had a fight with their brother, some had a fight with their uncle, when the fight between celebs came in public
-  From Shahrukh to Hrithik and Deepka, know what are the side businesses of these stars
-  These are Akshay Kumar's top 10 highest grossing films, see the list
-  Do you know Kapil Sharma's one day salary? Anupama doesn't stay away from him

hindi news > bihar news > jamui > Jamui District Seizes Trucks and Tractors for Illegal Sand Mining Imposes Heavy

26 lakh 50 thousand rupees fine imposed on four vehicles

26 lakh 50 thousand rupees fine imposed on four vehicles 26 lakh 50 thousand rupees fine imposed on four vehicles 26 lakh 50 thousand rupees fine imposed on four vehicles

Newsrap - Hindustan, Jamui
Friday, Oct 18, 2024 02:19 AM

Share

Jamui. Hindustan correspondent caught three trucks loaded with sand without challan under Sono block of Jamui district on Thursday. At the same time, success was also achieved in seizing a tractor in Jamui city. All the vehicles were fined under the new rules. In which three trucks and one tractor were fined about 26 lakh 50 thousand rupees. The fine has increased a lot in the new rules. The fine of the truck has increased by almost 4 times. At the same time, the fine of JCB poplane has increased by 2.5 times. According to the new rules, the




भारतीय किसान संघ



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-  राशिफल
Horoscope: How will the day of October 22 be for people from Aries to Pisces?
-  Your skin will glow if you do facials with these things, try them before Diwali
-  This Tata stock flew like a rocket, made a profit of Rs

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बिहार सरकार
GOVERNMENT OF BIHAR
योजना और विकास विभाग
DEPARTMENT OF PLANNING AND DEVELOPMENT

प्रपत्र-6
FORM-6

SONO GRAMIN

मृत्यु प्रमाण-पत्र
DEATH CERTIFICATE

जन्म मृत्यु रजिस्ट्रेशन अधिनियम, 1969 की धारा 12 / 17 तथा बिहार जन्म मृत्यु रजिस्ट्रेशन नियम, 1999 के नियम 8/13 के अंतर्गत जारी किया गया।
(ISSUED UNDER SECTION 12/17 OF THE REGISTRATION OF BIRTHS & DEATHS ACT, 1969 AND RULE 8/13 OF THE BIHAR REGISTRATION OF BIRTHS & DEATHS RULES 1999.)

यह प्रमाणित किया जाता है निम्नलिखित सूचना मृत्यु के मूल अभिलेख से ली गई है जो कि नरमाल सोनो जिला जमुई राज्य/संघ प्रदेश बिहार भारत के रजिस्ट्रार में
उपलब्ध है।
THIS IS TO CERTIFY THAT THE FOLLOWING INFORMATION HAS BEEN TAKEN FROM THE ORIGINAL RECORD OF DEATH WHICH IS THE REGISTER FOR
SONO GRAMIN OF TAHSIL/BLOCK SONO OF DISTRICT JAMUI OF STATE/UNION TERRITORY BIHAR, INDIA.

मृतक का नाम / NAME OF DECEASED : कुंदन कुमार / KUNDAN KUMAR

लिंग / SEX: पुरुष / MALE

आधार नंबर / AADHAAR NO.:
XXXXXXXX9480मृत्यु की तिथि / DATE OF DEATH:
24-09-2023
TWENTY-FOURTH-SEPTEMBER-TWO THOUSAND TWENTY THREEमृत्यु का स्थान / PLACE OF DEATH:
BALTHAR, TOLA PANBAJAN, SONO, JAMUI, BIHAR, 811314 /
धनधर,
टोला पनबाजान, सोनो, जमुई, बिहार, 811314मृतक की उम्र / AGE OF DECEASED:
20 YEARS

पति / पत्नी का नाम / NAME OF HUSBAND / WIFE:

माता का नाम / NAME OF MOTHER:
गोरी देवी / GORI DEVI

आधार नंबर / HUSBAND/WIFE AADHAAR NO.:

आधार नंबर / MOTHER'S AADHAAR NO.:

पिता का नाम / NAME OF FATHER:
अशोक दास / ASHOK DAS

मृत्यु के समय मृतक का पता / ADDRESS OF THE DECEASED AT THE TIME OF DEATH:

आधार नंबर / FATHER'S AADHAAR NO.:

TOLA PANBAJAN, SONO, JAMUI, BIHAR

मृतक का स्थायी पता / PERMANENT ADDRESS OF DECEASED:

टोला पनबाजान, सोनो, जमुई,
बिहार

BALTHAR, TOLA SONO, SONO, JAMUI, BIHAR- 811314

पंजीकरण संख्या / REGISTRATION NO:
D-2023-10-61819-000165

धनधर, टोला सोनो, सोनो, जमुई, बिहार- 811314

टिप्पणी / REMARKS (IF ANY):
...पंजीकरण तिथि / DATE OF REGISTRATION:
09-10-2023जारी करने की तिथि / DATE OF ISSUE:
09-10-2023

जारी करने वाला प्राधिकारी / ISSUING AUTHORITY

रजिस्ट्रार (जन्म एवं मृत्यु)
REGISTRAR (BIRTH & DEATH)SONO GRAMIN
रजिस्ट्रार (जन्म और मृत्यु)

- सह-

प्रखण्ड सांख्यिकी पदाधिकारी
सोनो, जमुई (बिहार)UPDATED ON:
09-10-2023 08:02:32

"THIS IS A COMPUTER GENERATED CERTIFICATE. -
THE GOVT. OF INDIA VIDE CIRCULAR NO. 1/12/2014-VS(CRS) DATED 27-JULY-2015 HAS
APPROVED THIS CERTIFICATE AS A VALID LEGAL DOCUMENT FOR ALL OFFICIAL PURPOSES.
- प्रत्येक जन्म एवं मृत्यु का पंजीकरण सुनिश्चित करें / ENSURE REGISTRATION OF EVERY BIRTH AND DEATH"



अनु ६० प्रपत्र सं० ३८

श्रीमाने श्री केशी पहायिकारी मंडल

अन्त्य-परीक्षा के लिए शव भेजते समय उपयोग में लाया जानेवाला चालान

केश संख्या तिथि धारा

दैनिकी प्रविष्टि

मुख्य

श्री केशी पहायिकारी मंडल
अनु ६० प्रपत्र सं० ३८



शव की अन्त्यपरीक्षा कर विहित प्रपत्र में अपनी रिपोर्ट दें। यह विशेष रूप से स्मरण रखा जाए कि परीक्षा शरीर के सभी अंगों की कि जाए। शव का विवरणी नीचे दिया गया है-

क्र० सं०	नाम, पिता का नाम और निवास स्थान यदि गालूम हो।	स्त्री या पुरुष और उम्र	कहाँ से लाया गया			शव के साथ आनेवाले सिपाहियों और संबंधियों के नाम	तिथि और समय			अभियुक्त									
			ग्राम	थाना	शव गृह से दूरी		गाँव से भेजने की	शव-गृह में पहुँचने की	अन्त्य-परीक्षा की		सिफित्ता- अधिकारी के सामने किसने पहचाना	शव को साक्ष-भेजे गए स्थान और पत्तन							
01	श्रीमाने श्री केशी पहायिकारी मंडल अनु ६० प्रपत्र सं० ३८	पुलाय	बनारस	बनारस	० KM	श्रीमाने श्री केशी पहायिकारी मंडल													

श्री केशी पहायिकारी मंडल
24/9/23

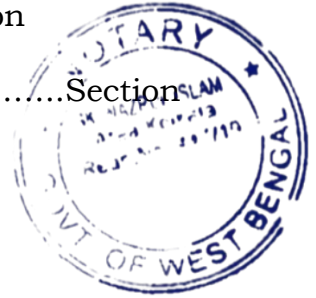
TRANSLATED COPY

A H Form number – 38

Form to be used during screening the body for examination

-----police station -----numbersDate.....Section

To,

Medical OfficerDistrict/Sadar Hospital, Jamui

Give report in the following form after examination of dead body. Specially keep in mind to examine the all the body parts. All the details are given below.

SN	Name, Fathers Name and address, if known	Male or Female and Age	where was it brought from			Name of Constable and Families member come with the body	Date and Time			Who identified in front of Medical Officer	Cloths and other items with the body	Accused
			Village	Police Station	Distance from Mortuary		to send from villages	Arrived at Mortuary	Examination			
01	1	2	3	4	5	6	7	8	9	10	11	12
	Kundan Kumar, Father-Ashok Raw Das	Male	Balthar	Sono	0 KM	Dano Ravi dash						

मृत्यु प्रमाण-पत्र का आवेदन-पत्र

सेवा में,

श्रीमान.....कुन्दन कुमार पदाधिकारी, सोनो

विषय :- मृत्यु प्रमाण-पत्र के संबंध में।

महाशय,

मुझे अपने.....पूजा..... की मृत्यु प्रमाण-पत्र चाहिए।

जिसका विवरण निम्न प्रकार है:-

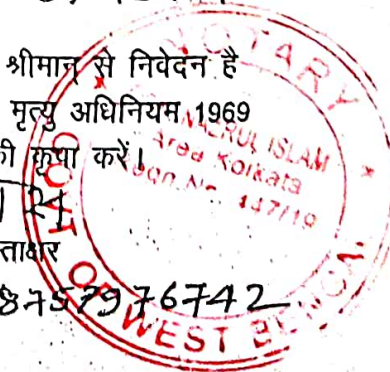
1. मृत्यु का नाम हिन्दी में :- कुन्दन कुमार अंग्रेजी :- KUNDAN KUMAR
2. मृतक का आधार नम्बर :- 882381019480
3. मृत्यु कि तिथि :- 24/09/2023
4. मृतक का पिता/पति का नाम :- अशोक दास अंग्रेजी :- ASHOK DAS
5. मृतक का माता का नाम :- जोरी देवी अंग्रेजी :- JORI DEVI
6. मृत्यु का स्थान ग्राम :- बलधर पंचायत:- बलधर पोस्ट:- सोनो
थाना :- सोनो पिन कोड :- 811314 मो 0 न0 8757976742
7. मृत्यु का कारण :- पानी में डूबने से (आसक्तिक मृत्यु)
8. मृत्यु के समय उम्र :- 20 वर्ष लिंग :- पु 0
9. राष्ट्रीय :- भारतीय
10. मृतक से आवेदक का संबंध :- पूजा
11. मृतक का स्थाई पता ग्राम :- बलधर पंचायत:- बलधर पोस्ट:- सोनो
थाना :- सोनो पिन कोड :- 811314 मो 0 न0 8757976742

उपर्युक्त बातों की पुष्टि हेतु शपथ-पत्र लिय गया है, जो स्पष्ट है। अतः श्रीमान से निवेदन है कि स्वास्थ्य पदाधिकारी.....नगर निगम के जन्म एवं मृत्यु अधिनियम 1969 की 13 (3) के अन्तर्गत जन्म एवं मृत्यु प्रमाण-पत्र निर्गत करने का आदेश देने की कृपा करें।

जोरी देवी

आवेदक का हस्ताक्षर

मोबाईल नम्बर 8757976742



TRANSLATED COPY

Application Form for Death Certificate

To,
Shri Block Statical Officer, Sono

Subject : Regarding Death Certificate



Sir,
I need my Son Death Certificate.

The details as below:

1. Name of deceased in Hindi : Kundan Kumar English : Kundan Kumar
2. Adhar Number of deceased : 882331019480
3. Date of Death : 24/09/2023
4. Fathers name of deceased : Ashok das English : Ashok Das
5. Mothers Name of deceased : Gori Devi English : Gori devi
6. Place of Death : Vill: Balthar, Panchayt ; Balthar, Po: Sono
PS: Sono, Pin Code: 811314, Mob: 8757976742
7. Reason of Death : by drowning in water (Unnatural death)
8. Age at Death : 20 year, Gender : Male
9. Nationality : Indian
10. Applicant relation with the deceased : Son
11. Permanent address of deceased: Vill: Balthar, Panchayt; Balthar, P.O.: Sono,
P.S.: Sono, Pin Code: 811314, M:
8757976742

An affidavit has been taken to confirm the relevant facts which is clear. So same is requested to Medical officer, _____, Please order the issuance of birth and death certificate under section 13(3) of the Municipal Corporation's Life and Death Act.

Applicant Signature
Mobile Number

मृत्यु-समीक्षा-रिपोर्ट

[नियम-199(ख) क्र. नं० 24.09.23 समय-15:20

1. थाना केस-निदेश, शव की जांच की तिथि और समय।	
2. मृतक का नाम और उपनाम तथा पिता का नाम, निवास-स्थान, लगभग उम्र तथा लिंग।	<p>मृतक का नाम- <u>श्री कृष्ण पिता श्री शंका</u> <u>राजगुरु राम लाल पूत बाला लाल</u> <u>निवासी जयपुर 20 अथलगाँव</u> <u>उम्र- 51</u> <u>लिंग- पुरुष</u></p>
3. जहाँ शव पाया गया वह स्थान, समय और तिथि।	<p><u>शहर अस्पताल अस्पताल परिसर</u> <u>दिनांक 24.09.23 समय 15:20</u></p>
4. शव का विवरण और वह किस स्थिति में पाया गया- लगभग लंबाई, पहचान-चिन्ह, आंखों के रंग और बाल आदि का उल्लेख करें।	<p><u>शरीर पर चित्त लेना हुआ शव पुरुष और</u> <u>पैर पश्चिम की ओर दोनों हाथ शरीर से</u> <u>साथ हुआ ऊंचाई 5'6" और 20 वेग</u> <u>38 वेग व लंबाई 171 बालों का लाल</u> <u>22</u></p>
5. शरीर पर दिखाई पड़नेवाली चोट और घाव या अन्य प्रकार के चिन्ह तथा वह घाव के हथियार जिससे ये किए गए प्रतीत हों।	<p>X</p>
6. वे परिस्थितियाँ, यदि कोई हों, जिनसे किसी कुटुम्ब का सन्देह उत्पन्न हो।	<p>X</p>
7. शव पर या उनके निकट पाये गए यस्त्र, आभूषण, हथियार और अन्य सामग्रियों की सही सूची और विवरण।	<p><u>पुरुष शरीर पर पाये गये सामान</u> <u>201 का लाल पत्र</u> <u>यह सामान</u></p>
8. मृत्यु के कारण के संबंध में शवदाता की राय और उनके हस्ताक्षर।	<p><u>शरीर पर चोट के कारण से मृत्यु</u> <u>शरीर पर चोट के कारण से मृत्यु</u> <u>शरीर पर चोट के कारण से मृत्यु</u></p>
9. मृत्यु के कारण के संबंध में आरक्षी साक्षरों की राय और उनके हस्ताक्षर।	<p><u>शरीर पर चोट के कारण से मृत्यु</u> <u>शरीर पर चोट के कारण से मृत्यु</u> <u>शरीर पर चोट के कारण से मृत्यु</u></p>

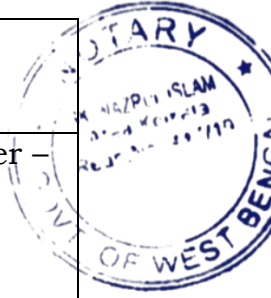


ज्ञातव्य:- शव के अंतः परीक्षण के लिए भजते समय इसे शव के साथ भेजा जाए।

24/9/23
 श्री शंका
 राजगुरु
 जयपुर

TRANSLATED COPY

1. Police station Case-Direction, Date and time of examination of death body.	Date: 24.09.23, Time : 15.20
2. Name and Surname of deceased, Name of father, Addresss , Gender and age.	Deceased Kundan Kumar, father – Ashok RaviDas, Vill: Balthar, Panchayt; Balthar, PO: Sono PS: Sono, Dist; Jamui, Age- 20, Male.
3. Place, Date and Time, where death-body has been found	Adar Hospital , Jamui, Date: 24.09.23, Time: 15.20.
4. Details of the death-body and in which situation it has been found. Details of approx. height, identity marks, colour of eye and hair etc.	Lie down on the Stretcher Trolley with head towards east and leg towards west and both hands close to body, Height : 5 foot 6 inch, eye closed, mouth closed, black hair, Tattoo on hand.
5. Any injury and wound on the body or injury and wound by any means of Weapon.	---
6. Circumstances if there is suspicion of wrongdoing/ misdeed.	----
7. List of any Cloth, Jewelry, Weapon and other items found near the death body.	Wearing black half pants
8. Suggestion and signature of testimony related to reason of death.	by drowning in Balu Ghat, appears to be dead due to depth approx. 35 foot.
9. Suggestion and signature of constable related to reason of death.	by <u>drowning</u> in Balu Ghat in balthar river, appears to be dead due to drowning.



Note : While sending the death body for examination, it should be sent along with the death body.

(a) Body was received . at 03:20 PM on 24-09-2023 Dist. Jamul P.S. SONO Case No.Date.....U/S

(b) it was first seen by undersigned at 04:00 PM. On 24-09-2023 and its condition then was.....

(c) P.M. Commenced at 04:30 PM.on 24-09-2023

Name (apparent age, religion, sex, residence if known (with parentage and address)	Village/ Town/ Mahalla From where brought	Name of constables/ Chaukidars/ Dafadars/ Relatives accompanying the corps who indentified the deceased	Special indentifying complexion, color of hair, eyes etc.	Clothes and articles sent with the corpse	Condition of subject including physique and nutrition, congenital/ acquired peculiarity. P.M. lividity, Rigor, Mortise, degree of decomposition, obstruaction of naturalorifices, if any and in case of new born infant, mention condition of umbilical cord
1	2	3	4	5	6
Kundan Kumar Aged about- 20 Yrs./ Male S/o- Ashok Ravidas Vill.- Balthar P.S.- Sono Dist.- Jamui	Sadar Hospital, Jamui	Chowkidar -08/09 Giro Yadav	Black Hair Black eyes	As per police inquest and Material handed over to choukidar	Rigor mortis Present in all four limbs. Eye- Closed Mouth- Closed

C-CRANIUM AND SPINAL CANAL

Note:- The spinal canal need not be examined unless any indication of disease or injury exists

Scalp, skull	Vertebra	Membrane	Brain and Spinal Cord
7	8	9	10
As per col. 33	As per col. 33	As per col. 33	As per col. 33

D- THORAX

Wall, ribs cartilages	Pleure	Larynx & Trances	Lungs	Pericardium	Heart	Large Vessels
11	12	13	14	15	16	17
As per col. 33	As per col. 33	As per col. 33	As per col. 33	As per col. 33	As per col. 33	As per col. 33



E-ABDOMEN

WALLS	Peritoneum	Mouth, esophagus and condition of teeth	Stomach and its contents	Small intestines and its contents	Large intestines and its contents	Liver	Spleen	Kidneys (Right & Left)	Bladder	Organs generation, external & internal
18	19	20	21	22	23	24	25	26	27	28
As per col. 33	As per col. 33	As per col. 33	As per col. 33	As per col. 33	As per col. 33	As per col. 33	As per col. 33	As per col. 33	As per col. 33	As per col. 33

F-MUSCLES AND BONES

Injury	Disease/ Deformity	Fractures	Dislocation
29	30	31	32
As per col. 33	As per col. 33	As per col. 33	As per col. 33

G-DETAILED DESCRIPTION OF INJURIES, BURNS, LIGATURE MARKS AT NECK, IF ANY, MENTION ANTE OR POST MORTEM AND NATURE OF PROBABLE WEAPONS USED

33

Held P.M -Examination on dead body of deceased Kundan Kumar, Aged about- 20 Yrs./ Male, S/o- Ashok Ravidas, Vill.- Balthar P.S.- Sono, Dist.- Jamui on dated 24-09-2023 at 04:30 PM and found the following findings :-

External Appearance:-1. The face is pale, 2. Bilateral conjunctivae are congested and pupils are dilated; 3. A fine, white froth appeared at the nostrils on compression of chest. 4. No any external injury found on the body.

On Dissection:- Skull- All cranial bones are intact; Brain is intact & congested. Neck- A fine, white froth present in trachea & larynx.

Chest- Both lungs are bulky, Oedematous and congested and pit on pressure with the finger; on section of lung frothy liquid blood poured out. Heart- Rt. cardiac chamber is full of dark fluid blood and Lt. cardiac chamber is empty. Abdomen- Stomach containing water; Liver, Spleen and both Kidneys are intact and hyperaemic; Urinary bladder containing about 50 ml of water.

Time since death:- Within 24 Hours.

Cause of death :- C.R Failure due to Asphyxia caused by drowning.

H. OPINION OF MEDICAL OFFICER AS TO CAUSE OF DEATH, TIME SINCE DEATH AND ANY ADDITIONAL RELEVANT INFORMATION

34

(Mention items of viscera or other items preserved and preserved and preservative used.)

Place of Examination- Jamui, Date- 24-09-2023

Signature(Full name and qualification)


Dr. Manish Kumar
M.O., Sadar Hospital, Jamui



भारत सरकार
 Government of India

आधार

Issue Date: 02/03/2015




कुन्दन कुमार
 Kundan Kumar
 जन्म तिथि / DOB : 18/03/2003
 पुरुष / Male

8823 8101 9480

मेरा आधार, मेरी पहचान

भारतीय विधिपालिका
 Ministry of Law and Justice, Government of India

पता: S/O अशोक रविदास, ग्राम- बलथर,
 पोस्ट-सोनो, थाना-सोनो, टोला बलथर, जमुई,
 बिहार, 811314
 Address: S/O Ashok Ravidas, gram-balthar,
 post-sono, ihana-sono, Tola Balthar, Jamui,
 Bihar, 811314



8823 8101 9480

1947 help@uidai.gov.in www.uidai.gov.in

NOTARY
 SK. NAZRUL ISLAM
 Area Kolkata
 Regn No. 447119
 GOVT WEST BENGAL

"VAKALATNAMA"

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
EASTERN ZONE

Appeal No. of 2024/EZ

Kanhaiya Kumar

IN THE MATTER OF:
Kanhaiya Kumar

...Appellant

-VERSUS-

Union of India & Ors.

...Respondents

KNOW ALL MEN by these presents that I, the Appellant do hereby in my/our name and my/our behalf constitute and appoint Ms. Priyanka Bhattacharya, Ms. S. Singh, Ld. Advocates, Kolkata as our true and lawful Pleader / Advocate & Attorneys to appear and act for me/us in the matter noted above to file suit, written statement, conduct suit, appeal from original suit, order etc. And for that purpose to do all acts and things, whatsoever in that connection including compromise of the above matter depositing in or withdrawing money from, filing or taking out of appear, with liberty to file fresh suit, filing execution or miscellaneous cases and other petitions, bidding at execution sale, obtaining payment from us out of Court withdrawing custody and other fees and doing on my/our behalf other acts, in the above matter as are necessary and proper.

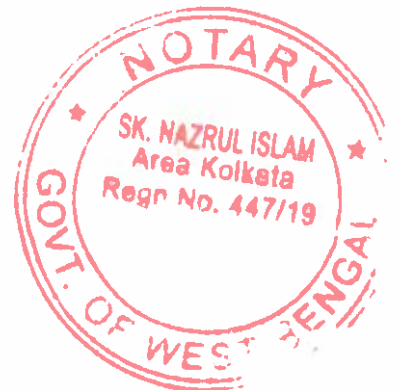
I hereby agreeing to ratify and confirm all acts so done by the said advocate or attorneys as my/our own acts and as if done by me/us to all intents and purposes.

Received, Satisfied, and Accepted by me.

Priyanka Bhattacharya
Advocate F/4640/4576/2023

S. Singh
Advocate

Ms. Priyanka Bhattacharya, &
Ms. S. Singh Advocate,
High Court at Calcutta,
M: +91-8981519384,
E: bhattacharyapriyanka451@gmail.com



BEFORE THE HON'BLE NATIONAL
GREEN TRIBUNAL, EASTERN ZONE,
KOKATA BENCH

Under Section 18 (1) read with Section 16 (h)
of the National Green Tribunal
Act, 2010

APPEAL No. _____/2024/EZ

IN THE MATTER OF: -
Kanhaiya Kumar.

...Appellant

-Versus-

Union of India served through the
Ministry of Environment, Forest and
Climate Change & Ors.

...Respondents

Memorandum of Appeal

C/o S. Singh
Ms. Priyanka Bhattacharya
Advocate, High Court Calcutta
E: bhattacharyapriyanka451@gmail.com
M: 8981519384
F/4640/4516/2023.